

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 01  
DIVISION BENCH- I  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSEOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9>

**MEETING NO. 25125678824**

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[Courtmasterdbone@gmail.com](mailto:Courtmasterdbone@gmail.com)

[courtmaster253@gmail.com](mailto:courtmaster253@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-1539/2025 CM APPL. 7558/2025	MANEESH PIPES PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE AND ORS.	ESHNA KUMAR	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR MITTAL(ESHNA@ESHNAKUMAR.COM)(9717313618)(PETITIONER) INCOME TAX( <a href="mailto:DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN">DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN</a> )(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
2	LPA-377/2024 CM APPL. 27953/2024	STATE OF NCT OF DELHI V/s PREETI & ORS.	UDIT MALIK	
		OTHER DETAILS OF ADVOCATES: UDIT MALIK(UDITGNCTD@GMAIL.COM)(9811981128)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PAWAN(PAWANRELEYLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) NDMC(LEGAL.ADVISOR@NDMC.GOV.IN)()(RESPONDENT) DIRECTORATE(CIVILDEFENCEHQ.DELJI@GOV.IN)()(RESPONDENT) DELHI JAL BOARD(CEDELHI.DJB@NIC.IN)()(RESPONDENT)		
3	W.P.(C)-5101/2021 CM APPL. 15624/2021	PROBLEMS OF THE MIGRANT/ORGANISED WORKERS V/s UNION OF INDIA THROUGH THE CABINET SECRETARY & ORS.	VARUN SINGH, VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER) ABHIJEET PANDEY(ABHIJEETPANDEYKUMAR@GMAIL.COM)(8587073661)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(RESPONDENT) SECLG(SECLG@NIC.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SSLG(SSLG.DELHI@GOV.IN)()(RESPONDENT)		
4	W.P.(C)-111/2024 CM APPL. 509/2024 CM APPL. 512/2024	AMANAT ALI INTER COLLEGE THROUGH ITS SECRETARY SHRI ASAD ALI V/s UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF LAW AND JUSTICE & ORS.	SHYAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: SHYAM R AGARWAL(OFFICE@ARIALAW.IN)(9810062835)(PETITIONER) SHYAM R. AGARWAL(OFFICE@ARIALAW.IN)(9810062835)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, CWPRANCHI@GOV.IN, AMANATALIINTERCOLLEGE.BUNDU@GMAIL.COM)()(RESPONDENT) SECRETARY(SECRETARY.JAC2003@GMAIL.COM, SECRETARYALMOMIN@GMAIL.COM, JP.NCMEI@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
5	W.P.(C)-7420/2024 CM APPL. 30947/2024	GAURAV SOMANI V/s PRINCIPAL COMMISSIONER OF INCOME TAX -24 & ORS.	VAIBHAV GUPTA	
		OTHER DETAILS OF ADVOCATES: SHANKAR KUMAR SEN AND VAIBHAV GUPTA(VAIBHAVGUPTALEGAL@GMAIL.COM)(9899505223)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
6	W.P.(C)-13147/2024 CM APPL. 54938/2024	PRASHANT KUMAR V/s ASSITANT COMMISSIONER OF INCOME TAX & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) INCOME TAX, RUCHIR BHATIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, BHATIARUCHIR@GMAIL.COM)(0)(RESPONDENT) EASHA(EASHA@LGCLASSOCIATES.COM)(0)(RESPONDENT) EASHA(EASHA@LGCLASSOCIATES.COM)(0)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 37  
HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR. JUSTICE PRATEEK JALAN  
HON'BLE MR. JUSTICE GIRISH KATHPALIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

[cmmridulasharma.dhc@gov.in](mailto:cmmridulasharma.dhc@gov.in)

[sanjoyojha73@gmail.com](mailto:sanjoyojha73@gmail.com)

[manish.prasad@dhc.nic.in](mailto:manish.prasad@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-6300/2015 CM APPL. 11471/2015	M/S. RISHABH AGRO INDUSTRIES LTD. V/s UNION OF INDIA AND ORS.	PURTI MARWAHA AND HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 37  
HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR.JUSTICE JASMEET SINGH

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

[cmmridulasharma.dhc@gov.in](mailto:cmmridulasharma.dhc@gov.in)

[pramod@dhc.nic.in](mailto:pramod@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CONT.CAS(C)-844/2023 CM APPL. 62118/2023	RAKESH KUMAR KHER V/s DEPUTY COMMISSIONER & ORS.	NANDITA RAO, KAMLESH KUMAR MISHRA, CHETANYA SINGH	
		OTHER DETAILS OF ADVOCATES: JAI SHANKAR (JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) JAI SHANKAR , NANDITA RAO(JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) JAI(JAI.25KPUC@GMAIL.COM)()(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(RESPONDENT) CHETANYA SINGH(CHETANYA@CRLEGAL.IN)(9810388850)(RESPONDENT)		
2	REVIEW PET. 132/2022 In W.P.(C)-375/2021(Disposed off case) WITH CONT.CAS(C) 844/2023	1. PRAVEEN KUMAR & ORS. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	JAI SHANKAR	
		OTHER DETAILS OF ADVOCATES: 1. PRAVEEN KUMAR & ORS.(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) O P SAXENA AND KUMKUM SARIN()(7042552727)(PETITIONER) JAISHANKAR(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) 1. NORTH DELHI MUNICIPAL CORPORATION(RAVINDERCLOMCD@GMAIL.COM)(9212504099)(PETITIONER) 2. STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) JAI SHANKAR(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) NDMC(CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		

COURT NO. 37  
 HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

[cmmridulasharma.dhc@gov.in](mailto:cmmridulasharma.dhc@gov.in)

[bhupesh.kumar@dhc.nic.in](mailto:bhupesh.kumar@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	FAO (COMM)- 208/2023 CM APPL. 53033/2023	M/S NARESH KUMAR GUPTA AND CO. PVT. LTD. V/s UNION OF INDIA	BHUPESH NARULA	
		OTHER DETAILS OF ADVOCATES: BHUPESH NARULA(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)(9210066504)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>PART-HEARD MATTERS</b>				
2	LPA-332/2015 CM APPL. 38691/2019 CM APPL. 37167/2023 CM APPL. 65049/2023 CM APPL. 65050/2023 WITH LPA 372/2015	SANJAY VATS V/s DELHI POLLUTION CONTROL COMMITTEE	DIVYAKANT LAHOTI, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI()(9868541200)(PETITIONER) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) AVINSH(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		

3	LPA-372/2015 CM APPL. 38690/2019 CM APPL. 11802/2024	V K JAIN V/s DELHI POLLUTION CONTROL COMMITTEE	DIVYAKANT LAHOTI, AVNISH AHLAWAT	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>DIVYAKANT LAHOTI()(9868541200)(PETITIONER)</p> <p>DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER)</p> <p>DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER)</p> <p>AVNISH(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT)</p> <p>AVNISH(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT)</p> <p>AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)</p>		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 37  
HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

[cmmridulasharma.dhc@gov.in](mailto:cmmridulasharma.dhc@gov.in)  
[courtmaster253@gmail.com](mailto:courtmaster253@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	ITA-49/2024	SPIRITUAL REGENERATION MOVEMENT FOUNDATION OF INDIA V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 2(1), NEW DELHI	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(7327094333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT2.1@INCOMETAX.GOV.IN){}(RESPONDENT)		

COURT NO. 37  
 HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR.JUSTICE AMIT MAHAJAN

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

[cmmridulasharma.dhc@gov.in](mailto:cmmridulasharma.dhc@gov.in)

[cmpooja.dhc@gov.in](mailto:cmpooja.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
1	CM APPL. 6135/2025 CM APPL. 6136/2025 REVIEW PET. 53/2025 In LPA-564/2019(Disposed off case)	UDAY J DESAI & ORS V/s UNION OF INDIA & ORS	NEEHA NAGPAL, SUDARSH MENON, ARUN AGGARWAL, SAURABH KIRPAL, ANSHUMAN NANDI, RAVI PRAKASH, EKTA SINGH, KARAN KHANNA, SIDDHESH KOTWAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL()(9810030834)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
2	CM APPL. 3582/2024 CM APPL. 1299/2025 REVIEW PET. 22/2024 In LPA-471/2023(Disposed off case)	SHALINI SINGH V/s UNITED INDIA INSURANCE COMPANY LIMITED & ORS.	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR(RKKUMARRAVI@GMAIL.COM )()(PETITIONER) AKDE_ADVOCATE(AKDE_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT) NIKHIL JAIN (OFFICEOFNIKHILJAIN@GMAIL.COM)()(RESPONDENT) ANANAYA16DE(ANANAYA16DE@GMAIL.COM )()(RESPONDENT) RAVI KUMAR (RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) ARNAV(ARNAV@DGLAW.CO.IN)()(RESPONDENT) ANANYA DE(ANANYA16DE@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT) OFFICEOFNIKHILJAIN(OFFICEOFNIKHILJAIN@GMAIL.COM)()(RESPONDENT) AKDE( <a href="mailto:AKDE_ADVOCATE@YAHOO.CO.IN">AKDE_ADVOCATE@YAHOO.CO.IN</a> )()(RESPONDENT)		



ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
3	W.P.(C)-12512/2021 WITH W.P.(C) 17538/2022	M/S KANIKA EXPORTS V/s UNION OF INDIA & ORS.	NAND KISHORE SHARMA	
		OTHER DETAILS OF ADVOCATES: N.K. SHARMA(ADVOCATENKS393@GMAIL.COM)(9810256796)(PETITIONER) AE CGST DELHI SOUTH(AE.CGSTDELHISOUTH@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){1123384193}(RESPONDENT) DINESH MEENA(DINESHMEENA.IRS@GOV.IN){}(RESPONDENT) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
4	W.P.(C)-17538/2022	M/S MALIK SEASONING AND SPICES PRIVATE LIMITED V/s COMMISSIONER OF GOODS AND SERVICE TAX	DINESH PARASHAR	
		OTHER DETAILS OF ADVOCATES: PULKIT PANDEY (DELHINORTH-LEGAL@GMAIL.COM){}(RESPONDENT)		

COURT NO. 37  
 DIVISION BENCH - II  
 HON'BLE MR. JUSTICE VIBHU BAKHRU  
 HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

[cmmridulasharma.dhc@gov.in](mailto:cmmridulasharma.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	CM APPL. 19995/2023 REVIEW PET. 111/2023 In W.P.(C)-8867/2014 (Disposed off case)	M/S M.R. TOWERS PVT. LTD. V/s UNION OF INDIA & ORS	CHETAN ANAND, MANIKA TRIPATHY, JYOTI TYAGI, ARINDAM DEY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)( )(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)( )(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(RESPONDENT) ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(PETITIONER)		
2	W.P.(C)-7202/2015	NIRMAL SINGH V/s UNION OF INDIA & ORS	N.S. CHECHI, ADITYA PAROLIA, VIJAY JOSHI, SANJAY KUMAR PATHAK, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
3	W.P.(C)-10405/2015	PIMA LAL V/s GOVERNMENT OF NATIONAL CAPITAL TERRITROY OF DELHI & ORS	V.K. SHAILENDRA, PAWAN MATHUR, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
4	REVIEW PET. 10/2018 In W.P.(C)-1869/2016 (Disposed off case)	CHAMAN SINGH AND ORS V/s LAND ACQUISITION COLLECTOR EAST AND ANR	INDER SINGH, RAJIV KUMAR GHAWANA, YEESHU JAIN, JYOTI TYAGI, ASHUTOSH KAUSHIK, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR GHAWANA()(9899308878)(PETITIONER) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(RESPONDENT) ASHUTOSH		

		KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
5	W.P.(C)-2819/2018	BIMAL KUMAR JANA V/s SANTA DEY & ORS	SANDEEP KUMAR & ASSOCIATES ADVOCATES, ANJU BHATTACHARYA, ANUJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR & ASSOCIATES ADVOCATES()(8291261610)(PETITIONER) ANUJ KUMAR SHARMA(ANUJKRSHARMA01@GMAIL.COM)(9971075016)(PETITIONER)		
6	W.P.(C)-14966/2022 CM APPL. 40603/2024	DALJIT SINGH V/s REGISTRAR OF COOPERATIVE SOCIETIES & ANR.	NITISH CHAUDHARY, BRIJENDER SINGH DHULL, SIMARJEET SINGH SALUJA, SANDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) REGISTRAR OF CO-OPERATIVE SOCIETIES(RCOOP@NIC.IN, MUSHTAQMIR6@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BRIJENDER SINGH DHULL(BRIJENDERDHULL@GMAIL.COM)(9810616615)(PETITIONER) NITISH(NITISHCY@GMAIL.COM)(0)(RESPONDENT) SIMARJEET SINGH SALUJA(ADVSIMARSALUJA@GMAIL.COM)(8368860092)(PETITIONER) BRIJENDER SINGH DHULL(BRIJENDERDHULL@YAHOO.COM)(9810616615)(RESPONDENT) SANDEEP KUMAR (SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER)		
7	CM APPL. 54979/2024 In W.P.(C)-11350/2023 (Disposed off case)	JAIN COOPERATIVE BANK LTD V/s NAVEEN KUMAR JAIN & ANR.	ABHINAV SHARMA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) NAVIN JAIN(JAINNAVIN17@GMAIL.COM, ANILADVOCATE@GMAIL.COM, RCOOP@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANILKUMAR(ANILADVOCATE@GMAIL.COM)(9810537420)(PETITIONER) SANTOSH KUMAR TRIPATHI(ADVASOFFICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
8	W.P.(C)-17381/2024	NATIONAL SPORTS CLUB OF INDIA V/s GOVERNMENT OF NCT DELHI & ORS.	HASAN MURTAZA	
		OTHER DETAILS OF ADVOCATES: HASAN MURTAZA(H.MURTAZA@HOTMAIL.COM)(9871592299)(PETITIONER) SANTOSH KUMAR TRIPATHI, PWD, LDO(STANDINGCOUNSELGNCTD@GMAIL.COM, DIRM-PWD@DELHI.GOV.IN, LDO@NIC.IN)(9868250806)(RESPONDENT) NDMC, GNCTD, NDMC(LAW.DEPTT.NDMC@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM, CE.CIVIL1@NDMC.GOV.IN)(0)(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM)(0)(RESPONDENT)		
<b>FOR FINAL DISPOSAL</b>				
9	W.P.(C)-2912/2016	DISCOVER INDIA TOUR (P) LTD & ORS. V/s UNION OF INDIA & ORS.	SUMI ANAND, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTH PANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		

COURT NO. 38  
HON'BLE MR.JUSTICE YASHWANT VARMA  
HON'BLE MR.JUSTICE DHARMESH SHARMA

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc11>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmrajeevkumar.dhc@gov.in](mailto:cmrajeevkumar.dhc@gov.in)

[faisal.zaki@dhc.nic.in](mailto:faisal.zaki@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTER(END OF THE BOARD)				
1	FAO(OS) (COMM)-173/2022 CM APPL. 30294/2022 CM APPL. 30295/2022 WITH FAO(OS) (COMM) 174/2022 FAO(OS) (COMM) 209/2022 RFA(OS)(COMM) 3/2024	GODADDY.COM LLC V/s SNAPDEAL PRIVATE LIMITED AND ORS	ALIPAK BANERJEE, PRAVEEN KUMAR JAIN, PRITHVI SINGH	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ALIPAK BANERJEE & SHWETA SAHU(LITIGATION.DELHI@NISHITHDESAI.COM)(9004057125)(PETITIONER) GODADDY.COM LLC(HQ@GODADDY.COM)()(PETITIONER) NAME CHEAP(LEGALANDABUSE@NAMECHEAP.COM)()(RESPONDENT) ENDURANCE DOMAIAANS TECHNOLOGY LLP(COMPLIANCE@EDTPL.IN)()(RESPONDENT) FIRST ALLIANCE GROUP(DOMAINS.INFO@NETLUCES.COM)()(RESPONDENT) TUCONWS.COM(DOMAINS@TUCOWS.COM)()(RESPONDENT) TLD REGISTRAR(ADMIN@TLDREGSTRARSOLUTIONS.COM)()(RESPONDENT) NAME SILO(SUPPORT@NAMESILO.COM)()(RESPONDENT) WIX.COM(ABUSE@WIX.COM)()(RESPONDENT) CRAZY DOMAINS(REGISTRY@CRAZYDOMAINS.COM)()(RESPONDENT) NATIONAL INTERNET(INFO@NIXI.IN)()(RESPONDENT) EPIK INC(SUPPORT@EPIK.COM)()(RESPONDENT) FAST DOMAIN(LEGAL@FASTDOMAIN.COM)()(RESPONDENT) DOMAIN(ICANN@BUYDAMAINS.COM)()(RESPONDENT) HIO(SUPPORT@RRPPROXT.NET)()(RESPONDENT) ALIBABA(REGSUPPORT@LIST.ALIBABA-INC.COM)()(RESPONDENT) IAPI GMBH(REGISTRY-LIAISON@KEY-SYSTEMS.NET)()(RESPONDENT) KEY-SYSTEMS (SUPPORT@RRPPROXT.NET)()(RESPONDENT) APP CRO(INFO@VEBONIX.COM)()(RESPONDENT) DYNADOT LLC(INFO@DYNADOT.COM)()(RESPONDENT) SNAPDEAL PVT LTD(COPMLIANCE@SNAPDEAL.COM)()(RESPONDENT) HOSTING(ABUSE@OPENPROVIDER.COM)()(RESPONDENT) DNC HONDINGS(DOMAINS.INFO@NETLUCES.COM)()(RESPONDENT) TURN COMMERCE(SUPPORT@NAMEBIRGHT.COM)()(RESPONDENT) DNSP POD(INFO@DNSPOD.COM)()(RESPONDENT) HOSTINGER(ABUSE@HOSTINGER.COM)()(RESPONDENT) FREE DROP(CUSTOMERSERVICE@NETWORKSOLUTIONS.COM)()(RESPONDENT) DOMAIN(CONTACT@PUBLICCDOMAINREGISTRY.COM)()(RESPONDENT) WILD WEST DOMAINS(ABUSE@WILDWESTDOMAINS.COM)()(RESPONDENT) ONLINE SA(RIPE-LIRMAL@PROXAD.NET)()(RESPONDENT) PDR LTD(COMPLAINT@PUBLICDOMAINREGISTRY.COM)(9004057125)(RESPONDENT) DOMAIN(TLDDAMIN@LOGICBOXES.COM)()(RESPONDENT) INONOS(COMPLIANCE@IONOS.DE)()(RESPONDENT)		

		DEPARTMENT OF (SECY-DOT@NIC.IN, DIRDS2-DOTNIC.IN){}(RESPONDENT) PRAVEEN KUMAR JAIN(PKJ@LAWYER.COM)(9871278525)(RESPONDENT) PRITHVI SINGH (ADVKUMARVK@GMAIL.COM)(9911167179)(RESPONDENT)			
2	FAO(OS) (COMM)-174/2022 CM APPL. 30300/2022 CM APPL. 30301/2022	ENDURANCE DOMAINS TECHNOLOGY LLP AND ORS V/s SNAPDEAL PRIVATE LIMITED AND ORS	ALIPAK BANERJEE, PRAVEEN KUMAR JAIN, PRITHVI SINGH	Listing Remarks: PH/EOB	
		OTHER DETAILS OF ADVOCATES: BIG ROCK SOLUTIONS LTD(ABUSE@BIGROCK.COM)(9004057125)(PETITIONER) ENDURANCE DOMAINS TECHNOLOGY LLP(COMPLIANCE@EDTPL.IN)(9004057125)(PETITIONER) PDR LTD (COMPLAINT@PUBLICDOMAINREGISTRY.COM)(9004057125)(PETITIONER) ALIPAK BANERJEE & SHWETA SAHU(LITIGATION.DELHI@NISHITHDESAI.COM)(9987115749)(PETITIONER) DROP CATCH(DOMAINS@HUGEDOMAINS.COM){}(RESPONDENT) FAST DOMAIN(LEGAL@FASTDOMAIN.COM){}(RESPONDENT) ALIBABA(REGSUPPORT@LIST.ALIBABA-INC.COM){}(RESPONDENT) DNC HONDINGS(INQUIRIES@DIRECTNIC.COM){}(RESPONDENT) ONLINE SAS(RIPE-LIRMAL@PROXAD.NET){}(RESPONDENT) TURN COMMERCE(SUPPORT@NAMEBIRGHT.COM){}(RESPONDENT) DOMAIN(TLDDAMIN@LOGICBOXES.COM){}(RESPONDENT) DOMAIN(ICANN@BUYDOMAINS.COM){}(RESPONDENT) EPIK INC(SUPPORT@EPIK.COM){}(RESPONDENT) DEPARTMENT OF (SECY-DOT@NIC.IN, DIRDS2-DOTNIC.IN){}(RESPONDENT) NATIONAL INTERNET(INFO@NIXI.IN){}(RESPONDENT) COMPLIANCE(COMPLIANCE@SNAPDEAL.COM){}(RESPONDENT) SHWETA SAREEN(SHWETASREE@FIDULAWCHAMBER.COM){}(RESPONDENT) DNSP POD(INFO@DNSPOD.COM){}(RESPONDENT) GODADDY.COM LLC(HQ@GODADDY.COM){}(RESPONDENT) TUCOWS.COM CO(DOMAINS@TUCOWS.COM){}(RESPONDENT) SNAPDEAL PVT LTD(COMPLAINCE@SNAPDEAL.COM){}(RESPONDENT) DOMAIN(CONTACT@PUBLICCDOMAINREGISTRY.COM){}(RESPONDENT) WIX(ABUSE@WIX.COM){}(RESPONDENT) PRAVEEN KUMAR JAIN(PKJ@LAWYER.COM)(9871278525)(RESPONDENT) PRITHVI SINGH (ADVKUMARVK@GMAIL.COM)(9911167179)(RESPONDENT)			
3	FAO(OS) (COMM)-209/2022 CM APPL. 35847/2022 CM APPL. 35849/2022	SNAPDEAL LIMITED V/s GODADDY.COM, LLC AND OTHERS	PRITHVI SINGH	Listing Remarks: PH/EOB	
		OTHER DETAILS OF ADVOCATES: TANYA VARMA AND DEVYANI NATH(LITIGATION@FIDUSLAWCHAMBERS.COM)(9911167179)(PETITIONER) ENDURANCE DOMAINS TECHNOLOGY LLP(LEGAL@GODADDY.COM, COMPLIANCE@EDTPL.IN, ABUSE@BIGROCK.COM, SUPPROT@EPIC.COM){}(RESPONDENT) FREE DROP ZONE LLC(CUSTOMERSERVICE@NETWORKSOLUTIONS.COM, CONTACT@PUBLICDOMAINREGISTRY.COM){}(RESPONDENT) IAPI GMBH(REGISTRY-LIAISON@KEY-SYSTEMS.NET, REGISTRY@CRAZYDOMAINS.COM, INFO@VEBONIX.COM){}(RESPONDENT) ALIBABA CLOUD COMPUTING BEIJING CO LTD(REGSUPPORT@LIST.ALIBABA- INC.COM,ICANN@BUYDOMAINS.COM,INQUIRES@DIRECTNIC.COM){}(RESPONDENT)			
4	RFA(OS)(COMM)-3/2024 CM APPL. 4887/2024	GODADDY.COM LLC V/s SPORTA TECHNOLOGIES PVT.LTD. & ORS.	R MAYA, R MAYA	Listing Remarks: PH/EOB	
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANYA CHAUDHARY(TANYA.CHAUDHARY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) FIDUS LAW CHAMBERS(LITIGATION@FIDUSLAWCHAMBERS.COM){}(RESPONDENT) CP MITTAL(CPMITTAL1986@GMAIL.COM){}(RESPONDENT) DREAMZ(HR@DREAMZ11.COM){}(RESPONDENT) DREAM(FINANCE@DREAM11.COM){}(RESPONDENT) R MAYA( <a href="mailto:AMIT.KUMAR@SOLARISLEGAL.IN">AMIT.KUMAR@SOLARISLEGAL.IN</a> )(9990952258)(PETITIONER)			

5	FAO(OS) (COMM)-270/2023 CM APPL. 63992/2023 WITH FAO(OS) (COMM) 173/2022	GODADDY.COM LLC V/s SONY INTERACTIVE ENTERTAINMENT INC.	R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANYA CHAUDHARY(TANYA.CHAUDHARY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) PLAY STATION(PLAYSTATIONPR@SONY.COM)()(RESPONDENT) SONY PLAY STATION(SONYPLAYSTATIONSTORE84@GMAIL.COM)()(RESPONDENT) SONY PLAY STATION(SONYPLAYSTATIONSTORE414@GMAIL.COM)()(RESPONDENT)		
6	FAO(OS) (COMM)-279/2023 CM APPL. 66338/2023 WITH FAO(OS) (COMM) 33/2024 FAO(OS) (COMM) 173/2022	GODADDY COM LLC V/s JOCKEY INTERNATIONAL INC AND ORS	R MAYA, R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANAYA CHAUDHARY(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) JOCKEY SHOP(INFO@JOCKEYSHOPS.COM)()(RESPONDENT) GOOGLE (REGISTRAR-DOMAINS@GOOGLE.COM)()(RESPONDENT) JOCKEY SHOP(CONTACT@JOCKEYSHOPS.COM)()(RESPONDENT) HOSECRETARIAL(HOSECRETARIAL@CANRABANK.COM)()(RESPONDENT) MOC (MOC-OFFICE@GOV.IN)()(RESPONDENT) JOCKEY SHOP(INFO@JOCKEYCONNECT.COM)()(RESPONDENT) JOCKEY(SUPPORT@JOCKEYDEALERSHIP.COM)()(RESPONDENT) HELPLEGAL(HELPLEGAL@RBI.ORG.IN)()(RESPONDENT) JOCKEY(SUPPORT@JOCKEYSTOREFRANCHIESE.COM)()(RESPONDENT) JOCKEY SHOP(CONTACT@JOCKEYSHOP.COM)()(RESPONDENT) JOCKEY(ASSISTANCE@JOCKEY.COM)()(RESPONDENT) SHREEGANESH(SHREEGANESH9898.IN@GMAIL.COM)()(RESPONDENT) ABUSE(ABUSE@BIGROCK.COM)()(RESPONDENT) PNB(CARE@PNB.CO.IN)()(RESPONDENT) APINAME(DOMAIN@APINAME.COM)()(RESPONDENT) DESTEK(DESTEK@ATAKDOMAIN.COM)()(RESPONDENT) CALCUTTA(HOLAW.CALCUTTA@UCOBANK.CO.IN)()(RESPONDENT) BANK(SERVICE.BANK@KOTAK.COM)()(RESPONDENT) JOCKEY(BUSINESS@JOCKEYCONNECT.COM)()(RESPONDENT) RAKESH(RAKESH@MEITY.GOV.IN)()(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)		
7	FAO(OS) (COMM)-33/2024 CM APPL. 11711/2024	GODADDY.COM LLC V/s JOCKEY INTERNATIONAL INC & ORS.	R MAYA, MADHURIMA SARANGI, R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA, TANYA CHAUDHRY, SHIVAM(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) ALTA VISTA(SEARCH.ALTAVISTA@GMAIL.COM)(9067854900)(RESPONDENT) BIGROCK SOLUTIONS LTD(ABUSE@BIGROCK.COM)()(RESPONDENT) TARINI DAS()(6299796289)(RESPONDENT) INDRAMANI ()(7750880379)(RESPONDENT) MUSKAN()(9748120989)(RESPONDENT) RIMPA NASKAR()(9038182466)(RESPONDENT) GOOGLE LLC(REGISTRAR-DOMAINS@GOOGLE.COM)()(RESPONDENT) CANARA BANK(HOSECRETARIAL@CANRABANK.COM)()(RESPONDENT) DEPARTMENT(MOC-OFFICE@GOV.IN)()(RESPONDENT) SK HUMAYUN()(8276962126)(RESPONDENT) DOMAIN(SUPPORT@JOCKEYDEALERSHIP.COM)(9474121603)(RESPONDENT) NAMESILO LLC(SUPPORT@NAMESILO.COM)()(RESPONDENT) JOCKEY INTERNATIONAL(WECARE@JOCKEYINDIA.COM)()(RESPONDENT) UJJWAL KUMAR(SHREEGANESH9898.IN@GMAIL.COM)(9474121603)(RESPONDENT) RESERVE BANK OF INDIA(HELPLEGAL@RBI.ORG.IN)()(RESPONDENT) DOMAIN (INFO@JOCKEYSHOPS.COM)(8276962126)(RESPONDENT) ATAK(DESTEK@ATAKDOMAIN.COM)()(RESPONDENT) KOTAK MAHINDRA BANK LTD(SERVICE.BANK@KOTAK.COM)()(RESPONDENT) SK ASGARALI()(9474121603)(RESPONDENT) SAURAV KUMAR()(8825357553)(RESPONDENT) NORUAL HASSAN ()(9163708207)(RESPONDENT) UCO BANK(HOLAW.CALCUTTA@UCOBANK.CO.IN)()(RESPONDENT) UBIN(UBIN0931667@UNIONBANKOFINDIA.BANK)(0)(RESPONDENT) MADHURIMA SARANGI(MADHURIMA.SARANGI@GMAIL.COM)(9870118999)(RESPONDENT)		

		R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(RESPONDENT)		
8	FAO(OS) (COMM)-14/2024 CM APPL. 5483/2024 WITH FAO(OS) (COMM) 33/2024 RFA(OS)(COMM) 3/2024	GODADDY.COM LLC V/s COLGATE PALMOLIVE COMPANY AND ORS	R MAYA, R MAYA	Listing Remarks: PH/EOB
		OTHER DETAILS OF ADVOCATES: ANAND RAJA , TANAYA CHAUDHARY(TANYA.CHAUDHRY@SOLARISLEGAL.IN)(9654436678)(PETITIONER) COLPAL(INVESTOR_RELATIONS@COLPAL.COM){}(RESPONDENT) COLGATE(INFO@COLGATEPALOLIVEINDIA.IN){}(RESPONDENT) R MAYA(AMIT.KUMAR@SOLARISLEGAL.IN)(9990952258)(PETITIONER)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 38  
HON'BLE MR.JUSTICE YASHWANT VARMA  
HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc11>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmrajeevkumar.dhc@gov.in](mailto:cmrajeevkumar.dhc@gov.in)

[cmnegi93@gmail.com](mailto:cmnegi93@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
1.	CM APPL. 7431/2025 CM APPL. 7432/2025 REVIEW PET. 61/2025 In W.P.(C)-10971/2023(Disposed off case)	ELENA SHVEDOVA V/s UNOIN OF INDIA AND ORS	PRABJYOTI KAUR CHADHA, ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: D S CHADDA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PANKAJ JUNG PURA(PANKAJ.JUNGPURA@GMAIL.COM)(0)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(9910014337)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
2.	CM APPL. 68324/2024 CM APPL. 68325/2024 CM APPL. 68326/2024 REVIEW PET. 434/2024 In W.P.(C)-12633/2024(Disposed off case)	KAWALPREET SINGH V/s INCOME TAX OFFICER, WARD 58 (1), DELHI & ANR.	LALIT MOHAN GROVER	
		OTHER DETAILS OF ADVOCATES: ESTEEM LAW ASSOCIATES LLP(ESTEEMLAWASSOCIATES@GMAIL.COM, LALIT.G.LAW@GMAIL.COM)(9810113968)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) ESTEEM LAW ASSOCIATES LLP(ESTEEMLAWASSOCIATES@GMAIL.COM)(9810113968)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		



ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>PART-HEARD MATTER(END OF THE BOARD)</b>				
3.	W.P.(C)-10999/2018 WITH W.P.(C) 15170/2022	M/S PYRAMID INFRATECH PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
4.	W.P.(C)-15170/2022	CAROA PROPERTIES LLP AND ANR V/s UNION OF INDIA AND ORS.	TRANSFER PETITON, KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
5.	W.P.(C)-12647/2018	LIFESTYLE INTERNATIONAL PVT. LTD. V/s UNION OF INDIA & ORS.	TARUN GULATI, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT)		
6.	W.P.(C)-13194/2018	SHARMA TRADING COMPANY V/s UNION OF INDIA & ORS.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: UDIT JAIN(AJAY.KUMAR7054@GMAIL.COM)(9811419024)(PETITIONER)		
7.	W.P.(C)-378/2019	HINDUSTAN UNILEVER LIMITED V/s UNION OF INDIA & ORS.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER)		
8.	W.P.(C)-1418/2019	M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL, PROPRIETOR V/s NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH ITS SECRETARY & ORS.	SWARNENDU CHATTERJEE, TARUN GULATI, ANMOL GUPTA, SWARNENDU CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SWARNENDU CHATTERJEE(SWARNENDUCHATTERJEE.PSA@GMAIL.COM)(8826352053)(PETITIONER) TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(RESPONDENT) ANMOL GUPTA(GUPTA15MOLI@GMAIL.COM)(7428415530)(PETITIONER) SWARNENDU CHATTERJEE(CHATTERJEEAOR@SWARNENDU.CO)(7838714096)(PETITIONER)		
9.	W.P.(C)-1655/2019	M/S EXCEL RASAYAN PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KHAITAN & CO., HARPREET SINGH, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
10.	W.P.(C)-2347/2019	JUBILANT FOODWORKS LTD. & ANR. V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
11.	W.P.(C)-4213/2019	ABBOTT HEALTHCARE PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ORS.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER)		
12.	W.P.(C)-5558/2019 CM APPL. 24368/2019	UNICHARM INDIA PVT. LTD. V/s UNION OF INDIA & ORS.	RUPENDER SINHMAR	
		OTHER DETAILS OF ADVOCATES: RUPENDER SINHMAR(PRAHLADSINGH985@GMAIL.COM)(9891524169)(PETITIONER)		

13.	W.P.(C)-7743/2019 WITH W.P.(C) 8162/2019 W.P.(C) 10999/2018 W.P.(C) 12444/2018 W.P.(C) 12647/2018 W.P.(C) 13194/2018 W.P.(C) 378/2019 W.P.(C) 1418/2019 W.P.(C) 1655/2019 W.P.(C) 2347/2019 W.P.(C) 3759/2019 W.P.(C) 4213/2019 W.P.(C) 5558/2019 W.P.(C) 7910/2019 W.P.(C) 7911/2019 W.P.(C) 8078/2019 W.P.(C) 9053/2019 W.P.(C) 11253/2019 W.P.(C) 12355/2019 W.P.(C) 12717/2019 W.P.(C) 12847/2019 W.P.(C) 969/2020 W.P.(C) 1171/2020 W.P.(C) 1406/2020 W.P.(C) 1780/2020 W.P.(C) 2083/2020 W.P.(C) 2084/2020 W.P.(C) 2445/2020 W.P.(C) 2490/2020 W.P.(C) 2742/2020 W.P.(C) 3737/2020 W.P.(C) 3910/2020 W.P.(C) 3911/2020 W.P.(C) 4131/2020 W.P.(C) 4345/2020 W.P.(C) 4348/2020 W.P.(C) 4375/2020 W.P.(C) 4516/2020 W.P.(C) 4607/2020 W.P.(C) 4824/2020 W.P.(C) 4957/2020 W.P.(C) 5347/2020 W.P.(C) 5798/2020 W.P.(C) 5979/2020 W.P.(C) 6671/2020 W.P.(C) 7412/2020 W.P.(C) 2440/2021 W.P.(C) 7736/2020 W.P.(C) 8229/2020 W.P.(C) 8751/2020 W.P.(C) 9146/2020 W.P.(C) 9931/2020 W.P.(C) 9934/2020 W.P.(C) 9935/2020 W.P.(C) 10901/2020 W.P.(C) 10932/2020 W.P.(C) 990/2021 W.P.(C) 997/2021 W.P.(C) 1357/2021 W.P.(C) 1366/2021 W.P.(C) 1593/2021 W.P.(C) 1765/2021 W.P.(C) 1766/2021 W.P.(C) 1852/2021 W.P.(C) 1951/2021 W.P.(C) 2676/2021 W.P.(C) 2785/2021 W.P.(C) 2897/2021 W.P.(C) 2970/2021	RECKITT BENCKISER INDIA PRIVATE LIMITED V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	R. JAWAHAR LAL	
-----	--	---	----------------	--

	W.P.(C) 3254/2021 W.P.(C) 3306/2021 W.P.(C) 3327/2021 W.P.(C) 3508/2021 W.P.(C) 3867/2021 W.P.(C) 4600/2021 W.P.(C) 4789/2021 W.P.(C) 4794/2021 W.P.(C) 6337/2021 W.P.(C) 12471/2021 W.P.(C) 14666/2021 W.P.(C) 6983/2022 W.P.(C) 7781/2022 W.P.(C) 8705/2022 W.P.(C) 12533/2022 W.P.(C) 12557/2022 W.P.(C) 12573/2022 W.P.(C) 12639/2022 W.P.(C) 12797/2022 W.P.(C) 13657/2022 W.P.(C) 13715/2022 W.P.(C) 14835/2022 W.P.(C) 15169/2022 W.P.(C) 15172/2022 W.P.(C) 15240/2022 W.P.(C) 16890/2022 W.P.(C) 17073/2022 W.P.(C) 15289/2022 W.P.(C) 16178/2022 W.P.(C) 16266/2022 W.P.(C) 16734/2022 W.P.(C) 16935/2022 W.P.(C) 17010/2022 W.P.(C) 246/2023 W.P.(C) 3866/2023 W.P.(C) 11180/2023 W.P.(C) 11910/2023			
		OTHER DETAILS OF ADVOCATES: R. JAWAHAR LAL(JAWAHAR@PRALAW.IN)(9958998396)(PETITIONER)		
14.	W.P.(C)-12355/2019	PARAMOUNT, PROPBUILD PVT. LTD. V/s UNION OF INDIA & ORS.	SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(PETITIONER)		
15.	W.P.(C)-12717/2019	BHARTIYA CITY DEVELOPERS PVT LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
16.	W.P.(C)-12847/2019 CM APPL. 52474/2019	RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER)		
17.	W.P.(C)-7910/2019 CM APPL. 32779/2019	SALARPURIA REAL ESTATE PVT. LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., HARPREET SINGH, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN( <a href="mailto:GARIMA@BRAWNLABS.COM">GARIMA@BRAWNLABS.COM</a> )(9810967399)(PETITIONER)		

18.	W.P.(C)-7911/2019	SATTVA DEVELOPERS PVT. LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., HARPREET SINGH, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN( <a href="mailto:GARIMA@BRAWNLABS.COM">GARIMA@BRAWNLABS.COM</a> )(9810967399)(PETITIONER)		
19.	W.P.(C)-8162/2019	AFFINITI ENTERPRISES V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	R. JAWAHAR LAL, HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: R. JAWAHAR LAL(JAWAHAR@PRALAW.IN)(9958998396)(PETITIONER)		
20.	W.P.(C)-9053/2019	UNICHARM INDIA PVT. LTD V/s UNION OF INDIA & ORS.	RUPENDER SINHMAR, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: RUPENDER SINHMAR(PRAHLADSINGH985@GMAIL.COM)(9891524169)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
21.	W.P.(C)-10901/2020 CM APPL. 34162/2020 CM APPL. 34163/2020	S.C. JOHNSON PRODUCTS PVT. LTD. V/s UNION OF INDIA, THROUGH ITS SECRETARY & ORS.	RAJAT BOSE, RAJAT BOSE	
		OTHER DETAILS OF ADVOCATES: RAJAT BOSE(RAJAT.BOSE@AMSSHARDUL.COM)(8448798974)(PETITIONER) UNION OF INDIA, THROUGH ITS SECRETARY(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY, THROUGH ITS CHAIRMAN(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(PETITIONER) DIRECTORATE GENERAL OF ANTI PROFITEERING, THROUGH ITS DIRECTOR GENERAL(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
22.	REVIEW PET. 127/2024 In W.P.(C)-10932/2020	M/S EMAAR MGF LAND LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV, KARAN SACHDEV, AGRIM ARORA	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN(CHARANYA.L@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM, HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) RAHUL KUMAR(RAHUL.KUMAR@ARCS.ASIA)(9910602435)(RESPONDENT) V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)()(RESPONDENT) V.LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(9560712505)(PETITIONER) ZOHEB HOSSAIN, RAVI PRAKASH(HOSSAINZOHEB@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		
23.	W.P.(C)-1171/2020	IFB INDUSTRIES LTD, V/s NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.	UJJWAL ANILCHANDRA RANA, KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: UJJWAL ANILCHANDAR RANA(GAGRAT@GAGRATDELHI.COM)(9811153618)(PETITIONER) KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER)		
24.	W.P.(C)-1406/2020 CM APPL. 4879/2020	M/S FRIENDS LAND DEVELOPERS V/s UNION OF INDIA & ORS.	PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR( <a href="mailto:PRAKASHKUMAR0809@GMAIL.COM">PRAKASHKUMAR0809@GMAIL.COM</a> )(9811212920)(PETITIONER)		

25.	W.P.(C)-1780/2020	JOHNSON & JOHNSON PVT.LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
26.	W.P.(C)-2083/2020 CM APPL. 7369/2020	FUSION BUILDTECH PVT LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
27.	W.P.(C)-2084/2020 CM APPL. 7371/2020	ASTER INFRAHOME PVT LTD V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
28.	W.P.(C)-2445/2020 WITH W.P.(C) 2748/2019	MIS SARVPRIYA SECURITIES PVT. LTD V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER)		
29.	W.P.(C)-2490/2020	JOHNSON & JOHNSON PVT LTD, V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER)		
30.	W.P.(C)-2742/2020 CM APPL. 9552/2020	ACME HOUSING INDIA PVT. LTD. V/s UNION OF INDIA & ORS.	UDIT JAIN, ANAND DILIP LANDGE	
		OTHER DETAILS OF ADVOCATES: UDIT JAIN(AJAY.KUMAR7054@GMAIL.COM)(9811419024)(PETITIONER) ANAND DILIP LANDGE(ADVANANLANDGE@GMAIL.COM)(9930309799)(PETITIONER)		
31.	W.P.(C)-3737/2020	PHILIPS INDIA LIMITED. V/s UNION OF INDIA & ORS.	SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SHEKHAR, SIDDHARTH RAJKONWAR(SIDDHARTH.RAJ.ADV@GMAIL.COM)(9971220849)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(8588089272)(RESPONDENT) NATIONAL ANTI-PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) DIRECTOR GENERAL OF ANIT- PROFITEERING(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) KERALA STATE LEVEL SCREENING COMMITTEE(JOINTCOMMISSIONERTAXES@GMAIL.COM)(9446168584)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
32.	W.P.(C)-3910/2020	MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR V/s UNION OF INDIA & ORS	TRANSFER PETITION, KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER)		
33.	W.P.(C)-3911/2020	M/S NANI RESORTS AND FLORICULTURE PVT. LTD. V/s UNION OF INDIA & ORS.	TRANSFER PETITION, RAJEEV MAHESHWARANAND ROY	
		OTHER DETAILS OF ADVOCATES: RAJEEV MAHESHWARANAND ROY(RAJEEVMROY@GMAIL.COM)(9811181935)(RESPONDENT)		
34.	W.P.(C)-4131/2020	MS. SAMSONITE SOUTH ASIA PVT. LTD V/s UNION OF INDIA & ORS.	ALOK YADAV	
		OTHER DETAILS OF ADVOCATES: ALOK YADAV(ALOK.YADAV@ICLOUD.COM)(9971499911)(PETITIONER) ALOKYADAV(YADAVALOKOFFICE@GMAIL.COM)(9971499911)(PETITIONER)		

		MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
35.	W.P.(C)-4345/2020	RECKITT BENCKISER INDIA PRIVATE LIMITED V/s UNION OF INDIA AND ORS & ORS.	R. JAWAHAR LAL
		OTHER DETAILS OF ADVOCATES: RECKITT BENCKISER INDIA PRIVATE LIMITED(JAWAHAR@PRALAW.IN)()(RESPONDENT) PRA LAW OFFICES, R. JAWAHAR LAL(ANUJ@PRALAW.IN)(9958996312)(PETITIONER) THE DIRECTOR GENERAL OF ANTIPROFITEERING(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) THE NATIONAL ANTIPROFITEERING AUTHORITY(MOHAMMEDMUGEEM@GMAIL.COM)()(PETITIONER) HARPREET(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)	
36.	W.P.(C)-4348/2020	APEX MEADOWS PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV, RAMBABU MULLAPUDI
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, BL NARASIMHAN , YOGENDER ALDAK(NARASIMHAN.1@LAKSHMISRI.COM)(9560712505)(PETITIONER) SH. D. SIVA KRISHAN(EUREKA_VIC@YAHOO.CO.IN)()(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SH. PAWAN KUMAR(PAWAN_ALLOYS@REDIFFMAIL.COM)()(RESPONDENT) SH. S. SURYA RAO(UDAY4GUNNY@GMAIL.COM)()(RESPONDENT) SH. P RAVIKANTH(RKPTTD@GMAIL.COM)()(RESPONDENT) SH. B. V. RAVISANKAR(RAVISANKARBATTULA.99@GMAIL.COM)()(RESPONDENT) SH. KARPURA PANICKAR(KARPURAVP@GMAIL.COM)()(RESPONDENT) MR. RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) SMT P. DAMAYANTHI(DHANALASKHMIENTERPRIS@GMAIL.COM)()(RESPONDENT) RAMBABU MULLAPUDI(MULLAPUDIRAM@YAHOO.COM)(8800511022)(RESPONDENT) RAMBABU MULLAPUDI(MULLAPUDIRAM@YAHOO.COM)(8800511022)(RESPONDENT)	
37.	W.P.(C)-4375/2020	M/S PATANJALI AYURVED LTD V/s UNION OF INDIA & ORS.	PRAVESH THAKUR, PRIYADARSHI MANISH
		OTHER DETAILS OF ADVOCATES: M/S PATANJALI AYURVED LTD(YDARYA@PATANJALIAYURVED.ORG)()(RESPONDENT) PRAVESH THAKUR(ADVPRAVESH THAKUR@YAHOO.COM)(9810341671)(PETITIONER) PRAVESH THAKUR(ADVPRAVESH@YAHOO.COM)(9810341671)(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(DGSFAEGUARDS@NIC.IN)()(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER)	
38.	W.P.(C)-4516/2020	MCNROE CONSUMER PRODUCTS PVT. LTD. V/s UNION OF INDIA & ORS.	UDIT JAIN
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH , UDIT JAIN() (9811419024)(PETITIONER) RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT) STANDING COMMITTEE(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAHUL SHARMA(COMMUNITIES@LOCALCIRCLES.COM)(8826663719)(RESPONDENT)	
39.	W.P.(C)-4607/2020	AFFINITI ENTERPRISES V/s UNION OF INDIA & ORS.	R. JAWAHAR LAL
		OTHER DETAILS OF ADVOCATES: AFFINITI ENTERPRISES(JAWAHAR@PRALAW.IN)()(RESPONDENT) PRA LAW OFFICES(ANUJ@PRALAW.IN)(9958996312)(PETITIONER) R. JAWAHARLAL(JAWAHAR@PRALAW.IN)(9958998396)(PETITIONER) THE DIRECTOR GENERAL OF ANTI PROFITEERING(RAVIPRAKASH1066@GMAIL.COM)()(PETITIONER) UNION OF INDIA ORS(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) THE NATIONAL ANTI PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	

		RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT)	
40.	W.P.(C)-4824/2020 CM APPL. 2183/2021	M/S CILANTRO DINERS PVT. LTD V/s UNION OF INDIA & ORS.	NIKHIL GUPTA, NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) NIKHILGUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH()(9871452750)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT)	
41.	W.P.(C)-4957/2020	WHIRLPOOL OF INDIA LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM)(9560712505)(PETITIONER) RAVI PRAKASH()(9810529222)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
42.	W.P.(C)-5347/2020 CM APPL. 23558/2020	GAURSONS REALTECH PVT LTD V/s UNION OF INDIA & ORS.	MRINAL BHARAT RAM, MONISH PANDA
		OTHER DETAILS OF ADVOCATES: MRINALRAM(MRINALBHARATRAM@GMAIL.COM)(9811505953)(PETITIONER) MONISH PANDA, MRINAL BHARAT RAM(OFFICE@MONISHPANDA.COM)(9811505953)(PETITIONER) RAVI PRAKASH(DGAP.CBIC@GOV.IN)(9810529222)(RESPONDENT) RAVI PRAKASH(SECRETARY.NAA@GOV.IN)(9810529222)(RESPONDENT) SHIVAM AGARWAL(SOLARSHIVAM@GMAIL.COM)(7300644496)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) V.VALTE(COMMRCEXLKO@NIC.IN)(9402507544)(RESPONDENT) RAVI PRAKASH(SC.ANTIPROFITEERING@GOV.IN)(9810529222)(RESPONDENT) MONISH PANDA AND MRINAL BHARAT RAM(OFFICE@MONISHPANDA.COM)(9971084442)(PETITIONER) MONISHPANDA(MONISH@MONISHPANDA.COM)(9810319252)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SHIVAM(SOLARSHIVAM@GMAIL.COM)()(RESPONDENT)	
43.	W.P.(C)-5798/2020 WITH W.P.(C) 5979/2020	RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL, DEEPAK ANAND, HEMLATA RAWAT(PUNEET@ALALEGAL.IN, DANANDADV@GMAIL.COM)(9891898911)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)	
44.	REVIEW PET. 128/2024 In W.P.(C)-5979/2020 WITH W.P.(C) 10932/2020	EMAAR MGF LAND LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV, AGRIM ARORA, ADITYA PRAKASH ARORA, PARANGAT PANDEY, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN(CHARANYA.LAKSHMISRI.COM, KARNA.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) VANITA BANSAL(PUNEETBANSAL78@GMAIL.COM)(9810546841)(RESPONDENT) PUNEET BANSAL(PUNEETBANSAL178@GMAIL.COM)(9810546841)(RESPONDENT) V.LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, AGRIM.ARORA@LAKSHMISRI.COM)(9716000366)(PETITIONER) ZOHEB HOSSAIN, RAVI PRAKASH(HOSSAINZOHEB@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9953744141)(RESPONDENT) PARANGAT PANDEY (PARANGAT.JANUSLAW@GMAIL.COM)(9910800560)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	

45.	W.P.(C)-6671/2020	GAURAV SHARMA FOOD INDUSTRIES V/s UNION OF INDIA & ORS.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA, BUBEL BAREJA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT)		
46.	W.P.(C)-7412/2020 CM APPL. 24800/2020	SAMSUNG INDIA ELECTRONICS PVT LTD V/s UNION OF INDIA & ORS.	ANURADHA DUTT, PUNEET AGARWAL	
		OTHER DETAILS OF ADVOCATES: SAMSUNG INDIA ELECTRONICS PVT LTD(A.NIKHIL@SAMSUNG.COM)(9810749346)(RESPONDENT) ANURADHA DUTT(ADMIN@DUMEDS.COM, TUSHAR.JARWAL@DUMEDS.COM)(9910044138)(PETITIONER) ANURADHADUTT(ADMIN@DUMEDS.COM)(9910044138)(PETITIONER) SAMSUNG INDIA ELECTRONICS PVT LTD(A.NIKHIL@SAMSUNG.COM)(9810749346)(PETITIONER) MR RAHUL SHARMA M S LOCAL CIRCLE I PVT LTD(COMMUNITIES@LOCALCIRCLES.COM){}(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN){}(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(DGAP.CBIC@GOV.IN){}(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(DGAP.CBIC@GOV.IN){}(RESPONDENT) NATIONAL ANTI - PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH (SC.ANTIPROFITEERING@GOV.IN)(9810529222)(RESPONDENT) RAHUL SHARMA(COMMUNITIES@LOCALCIRCLES.COM){}(RESPONDENT) PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER)		
47.	W.P.(C)-7736/2020	M/S PRASAD MEDIA CORPORATION PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN, BL NARASIMHANL, BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.L@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
48.	W.P.(C)-8229/2020	LITECON INDUSTRIES PVT.LTD. V/s UNION OF INDIA & ORS.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: LITECON INDUSTRIES PVT.LTD.(UDITJAIN@ELP-IN.COM){}(RESPONDENT) LITECON INDUSTRIES PVT.LTD.(UDITJAIN@ELP-IN.COM){}(RESPONDENT) KUMAR VISALAKSH, UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN){}(PETITIONER) MR. APPORVE R. TALERA(APPORVETALERA7564@GMAIL.COM){}(PETITIONER) UNION OF INDIA(RSECY@NIC.IN){}(PETITIONER) UNION OF INDIA(RSECY@NIC.IN){}(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY,(SECRETARY.NAA@GOV.IN){}(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY,(SECRETARY.NAA@GOV.IN){}(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN){}(PETITIONER) MR. APPORVE R. TALERA(APPORVETALERA7564@GMAIL.COM){}(PETITIONER) APPORVE R TALERA(APPORVETALERA7564@GMAIL.COM)(9979882983)(RESPONDENT) RAVI PRAKASH(SECRETARY.NAA@GOV.IN)(9899136507)(RESPONDENT) RAVI PRAKASH(DGAP.CBIC@GOV.IN)(9899136507)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
49.	W.P.(C)-8751/2020 CM APPL. 28192/2020	M/S SIGNATURE BUILDERS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL, DEEPAK ANAND(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)		



50.	W.P.(C)-9146/2020	LITE BITE TRAVELS FOODS PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V LAKSHMIKUMARAN, BL NARASIMHAN, L BADRI NARAYAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH (RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
51.	W.P.(C)-969/2020 CM APPL. 5342/2020	NESTLE INDIA LTD. & ANR. V/s UNION OF INDIA & ORS.	KARAN SACHDEV, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM)(9560712505)(PETITIONER) RAVI PRAKASH(KRISHANITA1981@GMAIL.COM)(9871452750)(PETITIONER)		
52.	W.P.(C)-9931/2020 WITH W.P.(C) 9934/2020 W.P.(C) 9935/2020	M/S. NIRALA PROJECTS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL, DEEPAK ANAND(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
53.	W.P.(C)-9934/2020 CM APPL. 31623/2020 CM APPL. 31624/2020	M/S S3 BUILDWELL LLP V/s UNION OF INDIA & ORS.	DEEPAK ANAND, DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)		
54.	W.P.(C)-9935/2020 CM APPL. 31625/2020 CM APPL. 31626/2020	M/S. JMK HOLDINGS PVT. LTD. V/s UNION OF INDIA & ORS.	DEEPAK ANAND, DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) SONU BHATNAGAR(SNOUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
55.	W.P.(C)-1357/2021	M/S INFINITI RETAIL LTD V/s UNION OF INDIA AND ORS.	RAJAT MITTAL	
		OTHER DETAILS OF ADVOCATES: MS INFINITI RETAIL LTD(RAJAT.LAW@GMAIL.COM)(9971933199)(RESPONDENT) RAJATMITTAL(RAJAT.LAW@GMAIL.COM)(9971933199)(PETITIONER) RAJAT MITTAL (VERMA.AASHISH29@GMAIL.COM)(9971933199)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
56.	W.P.(C)-1366/2021	M/S TATA STARBUCKS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	MAHESH SANKARASUBBAN SAHASRANAMAN	
		OTHER DETAILS OF ADVOCATES: M/S TATA STARBUCKS PRIVATE LIMITED(MAHESH.S@LEXARBITRI.IN MS@MAHESHS.IN)(9619900828)(RESPONDENT) S MAHESH SHASRANAMAN AND GEETANJALI MURTI(MAHESH.S@LEXARBITRI.INMS@MAHESHS.IN)(9619900828)(PETITIONER) MAHESHSAHASRANAMAN(MS@MAHESHS.IN)(9619900828)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) THE NATIONAL ANTI PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM (9871452750)(PETITIONER) DIRECTOR GENERAL OF ANTI PROFITEERING(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(PETITIONER)		

		RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
57.	W.P.(C)-14666/2021 CM APPL. 46201/2021 CM APPL. 46202/2021 CM APPL. 46203/2021	ANAND RATHI V/s UNION OF INDIA & ORS.	KHAITAN & CO., GARIMA GUPTA NEEGARIMAJAIN, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: RASHMI DESHPANDE(DESHPANDE.RASHMI@KHAITANCO.COM)(9833862234)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
58.	W.P.(C)-1593/2021	RAYMOND CONSUMER CARE LTD. V/s UNION OF INDIA & ORS.	KARAN SACHDEV
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) STANDING COMMITTEE OF ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) SH. RAHUL SHARMA(RAHULS@GLOBALRATERS.COM)()(RESPONDENT)	
59.	W.P.(C)-1765/2021	M/S LE REVE V/s UNION OF INDIA & ORS.	NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH()(9871452750)(RESPONDENT)	
60.	W.P.(C)-1766/2021	NEEVA FOODS PVT. LTD V/s UNION OF INDIA & ORS.	NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) RAVI PRAKASH()(9871452750)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
61.	W.P.(C)-1852/2021 CM APPL. 5359/2021 CM APPL. 29026/2021 CM APPL. 29027/2021	M/S SUBWAY SYSTEMS INDIA PVT LTD V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA, SATYA RANJAN SWAIN
		OTHER DETAILS OF ADVOCATES: PRATYUSHPRAVASAHA(PRATYUSH.SAHA@KHAITANCO.COM)(9892548930)(PETITIONER) ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY()(9711448663)(RESPONDENT) DIRECTORATE GENERAL OF LANTIPROFITEERING(DGAP.CBIC@GOV.IN)(9398467583)(RESPONDENT) SOUN BHATNAGAR(SOUNUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) R SECY(RSECY@NIC.IN)(9477330556)(RESPONDENT) SATYA RANJAN SWAIN(SATYARANJANKLS@GMAIL.COM)(8860189238)(PETITIONER) ABHISHEK RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)()(RESPONDENT)	
62.	W.P.(C)-1951/2021 CM APPL. 5705/2021 CM APPL. 5706/2021	M/S SUB WEST RESTAURANTS LLP V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA
		OTHER DETAILS OF ADVOCATES: ADV ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) PRATYUSHPRAVASAHA(PRATYUSH.SAHA@KHAITANCO.COM)(9892548930)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) SONU BHATNAGAR(SOUNBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)	
63.	W.P.(C)-2440/2021	BONNE SANTE V/s UNION OF INDIA & ORS.	NIKHIL GUPTA
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA(NIKHIL.GUPTA@ADINALEGAL.COM)(9891950868)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	

		RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT)	
64.	W.P.(C)-2676/2021 CM APPL. 7906/2021	HORIZON PROJECTS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	UDIT JAIN, UDIT JAIN, PARANGAT PANDEY
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>HORIZON PROJECTS PRIVATE LIMITED(TAXATION@RUNWAL.COM)()(RESPONDENT)  HORIZON PROJECTS PRIVATE LIMITED(TAXATION@RUNWAL.COM)()(RESPONDENT)  HORIZON PROJECTS PRIVATE LIMITED(TAXATION@RUNWAL.COM)()(RESPONDENT)  KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER)  NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY,NAA@GOV.IN)()(PETITIONER)  DIRECTORATE GENERAL OF ANTI-PROFITEERING(DGAP.CBIC@GOV.IN)()(PETITIONER)  NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY,NAA@GOV.IN)()(PETITIONER)  UNION OF INDIA(RSECY@NIC,IN)()(PETITIONER)  DIRECTORATE GENERAL OF ANTI-PROFITEERING(DGAP.CBIC@GOV.IN)()(PETITIONER)  NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY,NAA@GOV.IN)()(PETITIONER)  DIRECTORATE GENERAL OF ANTI-PROFITEERING(DGAP.CBIC@GOV.IN)()(PETITIONER)  UNION OF INDIA(RSECY@NIC,IN)()(PETITIONER)  UNION OF INDIA(RSECY@NIC,IN)()(PETITIONER)  DIWAKAR BANSAL(DIWBANSAL@GMAIL.COM)(7506185225)(RESPONDENT)  MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)  NATION ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(RESPONDENT)  DIRECTOR GGENERAL OF ANTI PROFITEERING(DGAP.CBIC@GOV.IN)()(RESPONDENT)  RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9899136507)(RESPONDENT)  PARANGAT PANDEY (PARANGAT.JANUSLAW@GMAIL.COM)(9910800560)(PETITIONER)</p>	
65.	W.P.(C)-2785/2021 CM APPL. 8368/2021	SAMSUNG INDIA ELECTRONICS PVT LTD V/s UNION OF INDIA & ORS.	SUJIT KUMAR GHOSH, MANNAT WARAICH, PUNEET AGARWAL
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>SAMSUNG INDIA ELECTRONICS PVT  LTD(SUJIT@LAWCHAMBERSOFSG.COM)(9871706348)(RESPONDENT)  SUJIT GHOSH AND MANNAT WARAICH()(9871706348)(PETITIONER)  SUJITGHOSH(SUJIT@LAWCHAMBERSOFSG.COM)(9811019857)(PETITIONER)  DIRECTOR GENERAL OF ANTI-  PROFITEERING(RAVIPAKASH1066@GMAIL.COM)(9810529222)(PETITIONER)  UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER)  THE ASSISTANT COMMISSIONER NODAL  OFFICER(RAVIPAKASH1066@GMAIL.COM)(9810529222)(PETITIONER)  RAVI PRAKASH()(9810529222)(RESPONDENT)  MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)  PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER)</p>	
66.	W.P.(C)-2897/2021	ITC LIMITED & ANR. V/s UNION OF INDIA & ORS.	RAJAN NARAIN, PIYUSH BERIWAL
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>ITC LIMITED (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT)  ANSHUL JAIN (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT)  ITC LIMITED (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT)  ANSHUL JAIN (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT)  ITC LIMITED (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT)  ANSHUL JAIN (ANSHUL.JAIN@ITC.IN)(9903955296)(RESPONDENT)  RAVINDER NARAIN(RAVINDERNARAIN@GMAIL.COM)(7042830838)(PETITIONER)  UNION OF INDIA (SONIASLAW@HOTMAIL.COM )(9811111993)(PETITIONER)  NATIONAL ANTI PROFITEERING AUTHORITY (RAVI@INDIACP.COM)(9810529222)(PETITIONER)  NATIONAL ANTI-PROFITEERING AUTHORITY (SONIASLAW@HOTMAIL.COM  )(9811111993)(PETITIONER)  THE DIRECTOR GENERAL(SONIASLAW@HOTMAIL.COM )(9811111993)(PETITIONER)  THE DIRECTOR GENERAL(RAVI@INDIACP.COM)(9810529222)(PETITIONER)  UNION OF INDIA (SONIASLAW@HOTMAIL.COM )(9811111993)(PETITIONER)  UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER)  THE DIRECTOR GENERAL(SONIASLAW@HOTMAIL.COM )(9811111993)(PETITIONER)  NATIONAL ANTI-PROFITEERING AUTHORITY (SONIASLAW@HOTMAIL.COM  )(9811111993)(PETITIONER)  NATION ANTI PROFITEERING AUTHORITY(RAVI@INDIACP.COM)(9810529222)(RESPONDENT)  MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)  PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)</p>	

67.	W.P.(C)-2970/2021	M/S DRA AADITHYA PROJECTS PVT. LTD. V/s UNION OF INDIA & ORS.	MONISH PANDA	
		OTHER DETAILS OF ADVOCATES: MONISHPANDA(MONISH@MONISHPANDA.COM)(9810319252)(PETITIONER) MONISH PANDA(OFFICE@MONISHPANDA.COM)(9971084442)(PETITIONER) PRAKASH BALAJI(PRAKASH.BALAJI@GMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		
68.	W.P.(C)-3254/2021	GILLETTE INDIA LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN AND L BADRI NARAYANAN AND CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIRECTOR GENERAL OF ANTI PROFITEERING(SECRETARY.NAA@GOV.IN)()(RESPONDENT)		
69.	W.P.(C)-3306/2021	PROCTER AND GAMBLE HOME PRODUCTS PVT LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH( <a href="mailto:RAVIPRAKASH1066@GMAIL.COM">RAVIPRAKASH1066@GMAIL.COM</a> )()(RESPONDENT)		
70.	W.P.(C)-3327/2021	PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, L BADRI NARAYANAN, CHARANYA LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
71.	W.P.(C)-3867/2021	M/S ELECTRONICS MART INDIA LTD V/s UNION OF INDIA & ORS.	NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) RAVI PRAKASH()(9871452750)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
72.	W.P.(C)-4600/2021	INOX LEISURE LIMITED. V/s UNION OF INDIA & ORS.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: INOX LEISURE LIMITED.(UDITJAIN@ELP-IN.COM)()(RESPONDENT) INOX LEISURE LIMITED.(UDITJAIN@ELP-IN.COM)()(RESPONDENT) INOX LEISURE LIMITED.(UDITJAIN@ELP-IN.COM)()(RESPONDENT) KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(RSECY@NIC.IN)()(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN)()(PETITIONER) UNION OF INDIA(RSECY@NIC.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) UNION OF INDIA(RSECY@NIC.IN)()(PETITIONER) NATIONAL ANTI-PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) DIRECTOR GENERAL OF ANTI-PROFITEERING,(DGAP.CBIC@GOV.IN)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

73.	W.P.(C)-4789/2021	M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD. V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) SECRETARY NAA(SECRETARY.NAA@GOV.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9820241489)(RESPONDENT) RESECY(RSECY@NIC.IN)()(RESPONDENT) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
74.	W.P.(C)-4794/2021 CM APPL. 14802/2021	YELLOW SUN RESTAURANTS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	NIKHIL GUPTA, NIKHIL GUPTA	
		OTHER DETAILS OF ADVOCATES: NIKHIL GUPTA()(9891950868)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
75.	W.P.(C)-6337/2021 CM APPL. 19960/2021	M/S PURI CONSTRUCTION PVT. LTD. V/s UNION OF INDIA & ORS.	HEMLATA RAWAT, HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) HEMLATARAWAT(HEMLATA274@YAHOO.COM)(9910039942)(PETITIONER) PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) SOUN BHATNAGAR(SOUNBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SH. RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SONU BHATNAGAR(SOUNUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT)		
76.	W.P.(C)-990/2021 WITH W.P.(CRL) 3332/2023 W.P.(C) 10999/2018	M/S BPTP LTD. V/s UNION OF INDIA & ORS.	KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL AND MANISH RASTOGI(MANISH.RASTOGI@KCOLAW.IN)(9871278561)(PETITIONER) KISHORE KUNAL AND MANISH RASTOGI()(9871278561)(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) STANDING COMMITTEE ON ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(PETITIONER) STANDING COMMITTEE ON ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(PETITIONER) STANDING COMMITTEE ON ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(PETITIONER) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) NARESH ARORA(NARESHARORA21@REDIFFMAIL.COM)()(RESPONDENT) SOUY BHATNAGAR(SOUNUBHATNAGAROFFICE@GMAIL.COM)(9810134978)(RESPONDENT) STANDING COMMITTEE OF ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) RAM PRAKASH SHARMA(LLBCACS51@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
77.	W.P.(C)-997/2021 CM APPL. 2721/2021	M/S MAN REALTY LTD & ANR. V/s UNION OF INDIA & ORS.	KARAN SACHDEV, KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARN(CHARANYA.L@LAKSHMISRI.COM)(9560712505)(PETITIONER)		
78.	W.P.(C)-12557/2022 CM APPL. 38027/2022 CM APPL. 38028/2022	L OREAL INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEVA@LAKSHMISRI.COM)(9560712505)(PETITIONER) HARPREET ( <a href="mailto:HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM">HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM</a> )()(RESPONDENT)		

79.	W.P.(C)-12573/2022 CM APPL. 38062/2022 CM APPL. 38063/2022	M/S SWATI REALTY V/s UNION OF INDIA & ORS.	PRATYUSHPRAVA SAHA, GURVINDER KAUR SURI, GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: ABHISHEK A RASTOGI(9820241489)(PETITIONER) ABHISHEK A RASTOGI(ABHISHEK.RASTOGI@KHAITANCO.COM)(9820241489)(PETITIONER) ADAVE(ADAVE.LAW@GMAIL.COM)(9873979844)(RESPONDENT) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(RESPONDENT) NATIONAL ANTIPROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)(1121400650)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) CBEC(CHAIRPERSON-CBEC@NIC.IN)(RESPONDENT) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(RESPONDENT) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER) GARIMA GUPTA NEEGARIMAJAIN(GARIMA@BRAWNLABS.COM)(9810967399)(PETITIONER)		
80.	W.P.(C)-12639/2022 CM APPL. 38309/2022 CM APPL. 38310/2022 CM APPL. 39263/2022	M/S PERFECT BUILDWELL PVT LTD V/s UNION OF INDIA AND ORS	PARUL SACHDEVA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: MIMANSA LAW OFFICES(PARUL@MIMANSALAW.IN, KRISHNA@MIMANSALAW.IN)(9650840477)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) KRISHANAMOHAN K MENON(PARUL@MIMANSALAW.IN, KRISHNA@MIMANSALAW.IN)(9650840477)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(RESPONDENT) SAGIART (SAGIRT@GMAIL.COM, HRIDAY1JAN@GMAIL.COM, KAPILMANDIL@GMAIL.COM)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
81.	W.P.(C)-12797/2022 CM APPL. 38922/2022 CM APPL. 38923/2022 CM APPL. 38924/2022	VASAVI AND GP INFRA LLP V/s UNION OF INDIA	N SAI VINOD	
		OTHER DETAILS OF ADVOCATES: N. SAI VINOD(SAIVINOD@NSVLAW.IN)(8826561767)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT) DGAP(DGAP.CBIC@GOV.IN)(RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(RESPONDENT) ANTI PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(RESPONDENT) SECRETARY(SECRETARY.NAA@GOV.IN)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(RESPONDENT)		
82.	W.P.(C)-13657/2022 CM APPL. 41646/2022 CM APPL. 41647/2022	M/S DLF LIMITED V/s UNION OF INDIA & ORS.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEVA@LAKSHMISRI.COM)(9560712505)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM, OFFICEZHOSSAIN@GMAIL.COM)(9999711099)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
83.	W.P.(C)-13715/2022 CM APPL. 41879/2022 CM APPL. 45056/2022 CM APPL. 45505/2022	NY CINEMAS LLP V/s UNION OF INDIA ORS.	PRATEREK KRISHAN CHADHA, PRATEREK KRISHAN CHADHA	
		OTHER DETAILS OF ADVOCATES: PRATEEK CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) VAIBHAV KAUL(VAIBHAVKAUL4@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(RESPONDENT) PRATEEK K. CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT) CBIC(CHMN-CBIC@GOB.IN)(RESPONDENT)		

		DGAP(DGAP.CBIC@GOV.IN){}(RESPONDENT) SECRETARY(SECRETARY.NAA@GOV.IN){}(RESPONDENT) PRATEEK K. CHADHA(PRATEEKCHADHA@GMAIL.COM)(9871588144)(PETITIONER) ANURAG DULAW(ANURAGDULAW@GMAIL.COM, DGAP.CBIC@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
84.	W.P.(C)-14835/2022	M/S AIRMID REAL ESTATE LTD. V/s UNION OF INDIA & ORS.	KISHORE KUNAL
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL(ANKITA.PRAKASH@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAVIPRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) GSTVSKP(COMMR-GSTSOUTH@NIC.IN)(8912568838)(RESPONDENT) RRCADV(RRCADV1@GMAIL.COM){}(RESPONDENT) NAGENDRA(NAGENDRA.IIDC@GMAIL.COM)(9395360369)(RESPONDENT)	
85.	W.P.(C)-15169/2022 WITH W.P.(C) 15170/2022 W.P.(C) 15172/2022	GELENMARK PHARMACEUTICAL LIMITED AND ANR V/s UNION OF INDIA AND ORS	TRANSFER PETITON
		OTHER DETAILS OF ADVOCATES:	
86.	W.P.(C)-15172/2022	BARBEQUE NATION HOSPITALITY LTD V/s UNION OF INDIA AND ORS	TRANSFER PETITON, SHYAM KISHOR MAURYA, RAJ LATHA KOTNI
		OTHER DETAILS OF ADVOCATES: SHYAM KISHOR MAURYA(2ADVOSKM@GMAIL.COM)(9540024465)(PETITIONER) RAJ LATHA KOTNI(RAJLATHA@LEXPORT.IN)(9899978082)(PETITIONER)	
87.	W.P.(C)-15289/2022 CM APPL. 47442/2022 CM APPL. 47443/2022	ANUTONE ACOUSTICS LIMITED V/s UNION OF INDIA & ORS.	KARAN SACHDEV
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEVA@LAKSHMISRI.COM)(9560712505)(PETITIONER) DESHPANDE(DESHPANDECONSTRUCTIONS@YAHOO){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM, OFFICEZHOSAIN@GMAIL.COM)(9999711099)(RESPONDENT)	
88.	W.P.(C)-16178/2022 CM APPL. 38836/2023	ARIHANT SUPERSTRUCTURES LTD. V/s UNION OF INDIA & ORS.	HEMLATA RAWAT
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANUSHREE NARAIN AND RAVI PRAKASH(ANUSHREERAIN@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) HEMLATA RAWAT(DELHI@ALALEGAL.IN)(9910039942)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM, UOIDHC@GMAIL.COM, HOSSAINZOHEB@GMAIL.COM)(1123384193)(RESPONDENT)	
89.	W.P.(C)-16266/2022 CM APPL. 50925/2022 CM APPL. 50926/2022	PRASU INFRABUILD PVT LTD V/s UNION OF INDIA & ORS.	NIKUNJ VERMA, SUMIT GAUR
		OTHER DETAILS OF ADVOCATES: TARUN JAIN AND DIVYANSH SINGH(DIVYANSHSINGH.LAW@GMAIL.COM)(6396916263)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM){}(RESPONDENT) SUMIT GAUR(GAURSUMIT11@GMAIL.COM)(9868384843)(PETITIONER) SUMIT GAUR(GAURSUMIT11@GMAIL.COM)(9868384843)(RESPONDENT)	
90.	W.P.(C)-16890/2022 CM APPL. 53510/2022 CM APPL. 53511/2022 CM APPL. 53512/2022	BHAGWATI INFRA V/s UNION OF INDIA & ORS.	MAHESH RAICHANDANI, UBR LEGAL ADVOCATES
		OTHER DETAILS OF ADVOCATES: DEEPAK KUMAR KHOKHAR(UBRLEGAL@YAHOO.COM)(9820875305)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)	

91.	W.P.(C)-17073/2022 CM APPL. 54098/2022	ALLERGAN HEALTHCARE INDIA PVT. LTD V/s UNION OF INDIA & ORS.	SPARSH BHARGAVA	
		OTHER DETAILS OF ADVOCATES: SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM, ISHITA.FARSAIYA@AUREATECHMABERS.COM)(9811225467)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAVIPRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		
92.	W.P.(C)-6983/2022 CM APPL. 21405/2022	WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED V/s UNION OF INDIA & ORS.	BALASUBRAMANIAN RAMESH, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: BALASUBRAMANIAN RAMESH(BALA@KASHYAPCHAMBERS.COM)(7875904684)(PETITIONER) ANGAD SINGH KOHLI(ANGADKOHLI@HTMAIL.COM)()(RESPONDENT) ANIT PROFITEERING(SC.ANTIPROFITEERING@GOV.IN)()(RESPONDENT) RAVIPRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9871452750)(RESPONDENT) NATIONAL ANTI PROFITEERING AUTHORITY(SECRETARY.NAA@GOV.IN)()(RESPONDENT) CEXIDH(CEDIDH@NIC.IN)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
93.	W.P.(C)-7781/2022 CM APPL. 23831/2022	SAMSUNG INDIA ELECTRONICS PVT LTD V/s UNION OF INDIA & ORS.	SUJIT KUMAR GHOSH, PUNEET AGARWAL, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH AND MANNAT WARAICH()(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PUNEET AGARWAL(COURTADMIN@ALALEGAL.IN)(9891676788)(PETITIONER) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
94.	W.P.(C)-8705/2022 CM APPL. 26239/2022 CM APPL. 26240/2022	M/S TATA PLAY LIMITED V/s UNION OF INDIA & ORS.	MAHESH RAICHANDANI, UBR LEGAL ADVOCATES	
		OTHER DETAILS OF ADVOCATES: BHARAT RAICHANDANI AND DEEPAK KUMAR (UBRLEGAL@YAHOO.IN)(9820875305)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MS. SONIA SHARMA(SONIASLAW@HOTMAIL.COM)(9811111993)(RESPONDENT)		
95.	W.P.(C)-11180/2023 CM APPL. 43445/2023 CM APPL. 43446/2023	M/S ATS TOWNSHIP PVT LTD. V/s UNION OF INDIA & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM, HOSSAINZOHEB@GMAIL.COM)(1123384193)(RESPONDENT) CTCOMHQ(CTCOMHQLU-UP@NIC.IN)()(RESPONDENT)		
96.	W.P.(C)-11910/2023 WITH W.P.(C) 16266/2022	PAREENA INFRASTRUCTURE PVT. LTD. V/s UNION OF INDIA AND ORS.	VINEET BHATIA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
97.	W.P.(C)-246/2023 CM APPL. 939/2023 CM APPL. 940/2023	M/S BHARTIYA URBAN PVT LTD (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD)) V/s UNION OF INDIA AND OTHERS & ANR.	GARIMA GUPTA NEEGARIMAJAIN	
		OTHER DETAILS OF ADVOCATES: GARIMA GUPTA(ABHISHEK@RASTOGICHAMBERS.COM)(9820241489)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
98.	W.P.(C)-3866/2023 CM APPL. 15035/2023 WITH W.P.(C) 990/2021	ATS HOMES PVT LTD V/s UNION OF INDIA & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		



		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT)		
99.	W.P.(C)-14137/2023	M/S SALARPURIA SIGNUM COMPLEX LLP V/s UNION OF INDIA & ORS.	ABHISHEK RANA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK A RASTOGI(ASRSTOGICHAMBERS@GMAIL.COM)(8769294929)(PETITIONER) UNION OF INDIA(SAXSONSLAWCO@GMAIL.COM){}(RESPONDENT) DAMODAR ROPEWAYS AND INFRA LTD(INFO@DRIL.NET.IN, INFO@ACCURATEREALITY.IN, PROPERTIESSPLASH1234@GMAIL.COM){}(RESPONDENT) ABUNDANT PROPERTIES PVT LTD(INDAINROPE@VSNL.COM, PROPERTIESSSEED@GMAIL.COM, KINGPROPERTIESPVT@GMAIL.COM){}(RESPONDENT) MASON BUILDCON PVT LTD(MASONBUILDCONPVT@GMAIL.COM, PANSYNIRMAN@GMAIL.COM, TECHSERVETELESERVICES@GMAIL.C){}(RESPONDENT) NATIONAL ANTI PROFITEERING AUTHORITY(RAVIPRAKASH1066@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT)		
100.	W.P.(C)-14681/2023 CM APPL. 58468/2023	ADHIRAJ CONSTRUCTIONS PVT LTD V/s UNION OF INDIA & ORS.	MAHESH RAICHANDANI, UBR LEGAL ADVOCATES	
		OTHER DETAILS OF ADVOCATES: BHARAT RAICHANDANI (UBRLEGAL@YAHOO.COM)(9820875305)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		

COURT NO. 38  
 DIVISION BENCH-III  
 HON'BLE MR.JUSTICE YASHWANT VARMA  
 HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc11>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmrajeevkumar.dhc@gov.in](mailto:cmrajeevkumar.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	CO.APP.-2/2025 CM APPL. 8897/2025 CM APPL. 8898/2025	RAM KUMAR GUPTA V/s OFFICIAL LIQUIDATOR & ORS.	UDDHAV PRATAP	
		OTHER DETAILS OF ADVOCATES: UDDHAV PRATAP(ADVUDDHAVPRATAP@GMAIL.COM)(9717674866)(PETITIONER) MCA(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT)		
2	W.P.(C)-2631/2025 CM APPL. 12496/2025	GANESH TRADING COMPANY V/s SUPERINTENDENT RANGE 27 CENTRAL GST DIVISION NEW DELHI & ANR.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) CEXDEL, DELHI NORTH LEGAL(COMMR-CEXDEL11@NIC.IN, DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
3	FAO(OS) (COMM)-30/2025 CM APPL. 10347/2025 CM APPL. 10348/2025	M/S IN TIME GARMENTS PVT. LTD V/s M/S HSPS TEXTILE PRIVATE LIMITED	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-17441/2024	DEEPAK SHARMA V/s COMMISSIONER, DEPARTMENT OF TRADE AND TAXES, GOVT. OF NCT OF DELHI & ANR.	BHWESH BHOLA	
		OTHER DETAILS OF ADVOCATES: UDIT BAKSHI & BHWESH BHOLA(BHWESHBHOLA@GMAIL.COM)(9958008321)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI, MANISH(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN, MANISH2586@HOTMAIL.COM)(9868250806)(RESPONDENT) INDUSIND(REACHUS@INDUSIND.COM)(0)(RESPONDENT)		
5	W.P.(C)-743/2025 CM APPL. 3661/2025	MAHABIR TRADERS V/s SUPERINTENDENT CENTRAL GOODS AND SERVICES TAX RANGE - 93 & ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAM NARESH(BHARDWAJKAUSHIK@GMAIL.COM, RNARESH31@GMAIL.COM)(9868000346)(PETITIONER) LEGALST DELHI(LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		

6	W.P.(C)-1906/2025	DEEPSHIKHA OVERSEAS PVT LTD V/s GOODS AND SERVICE TAX OFFICER WARD - 92 & ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAM NARESH(JANPATH.HC@GMAIL.COM)(9868000346)(PETITIONER) LEGALST DELHI, GST DELHI EAST(LEGALSTDELHI3@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
7	W.P.(C)-2076/2025 CM APPL. 9735/2025	SAMEER SETH V/s DEPARTMENT OF TRADE AND TAXES THROUGH ITS COMMISSIONER & ANR.	MAMTA	
		OTHER DETAILS OF ADVOCATES: MAMTA SHARMA(MAMTASHARMAADVSC@GMAIL.COM)(9971002686)(PETITIONER) SANTOSH KUMAR TRIPATHI, RAJEEV(STANDINGCOUNSELGNCTD@GMAIL.COM, RAJEEV.AGGARWAL@GRAVITASLEGAL.CO.IN)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
8	FAO (COMM)-44/2022 CM APPL. 13157/2022	CENTRAL ELECTRONICS LIMITED V/s M/S ELCOMPONICS TECHNOLOGIES P. LTD.	SHAIWAL SRIVASTAVA, RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES: SHAIWAL SRIVASTAVA(SHAIWAL@PARASLEGAL.COM)(9871214365)(PETITIONER) RSDLAW(RSDLAWCHAMBERS@GMAIL.COM){}(RESPONDENT) RISHABH JAIN(RISHABHJNN@GMAIL.COM)(8826878875)(RESPONDENT)		
9	FAO (COMM)-53/2022 WITH FAO (COMM) 91/2022	OMAXE LTD. V/s ASHA SAINI	MUKTI BODH, PRAVEEN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: MUKTI BODH & CO(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER) M/S OMAXE LTD(PAVANAGRAWAL@OMAXE.COM)(9711800223)(PETITIONER) ASHA SANI(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT) PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT)		
10	FAO (COMM)-91/2022	M/S OMAXE LTD. V/s ASHA SAINI	MUKTI BODH, PRAVEEN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: MUKTI BODH & CO(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER) M/S OMAXE LTD(PAVANAGRAWAL@OMAXE.COM)(9711800223)(PETITIONER) ASHA SANI(ADVOATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT) PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(RESPONDENT)		
11	FAO (COMM)-152/2023	M/S TELECOMMUNICATION CONSULTANTS INDIA LIMITED V/s M/S RAJPUT CONSTRUCTION	P.K. BANSAL, NIKHILESH KRISHNAN	
		OTHER DETAILS OF ADVOCATES: P.K.BANSAL(RAKESH.BAKSHI@NIT.IN)(9810925670)(PETITIONER) SPGUPTA(ADV.SPGUPTA@YAHOO.COM){}(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9717149318)(PETITIONER)		
12	FAO (COMM)-28/2024 CM APPL. 8763/2024 CM APPL. 8764/2024	NEO DEVELOPERS PVT. LTD V/s ASHOK SHARMA	JITENDER CHAUDHARY, APARNA ARUN	
		OTHER DETAILS OF ADVOCATES: M/S NEO DEVELOPERS(INFO@NEODEVELOPERS.COM)(9810494638)(PETITIONER) JITENDER CHAUDHARY, SHILPA(JURIS_CONSULT@REDIFFMAIL.COM)(9810494638)(PETITIONER) ASHOK(ASHOK.SHARMA36D@GMAIL.COM)(8742928383)(RESPONDENT) APARNA ARUN(APARNA.ARUN1@GMAIL.COM)(7903387807)(PETITIONER)		
13	FAO (COMM)-70/2024 CM APPL. 23687/2024	UNION OF INDIA V/s M/S TOMAR AND COMPANY	RUCHIR MISHRA, SYED WASIF HAIDER	
		OTHER DETAILS OF ADVOCATES: SYED WASIF HAIDER( <a href="mailto:HAIDER.ADV@GMAIL.COM">HAIDER.ADV@GMAIL.COM</a> )(9311307710)(PETITIONER)		

14	FAO (COMM)-75/2024 CM APPL. 24522/2024	CENTRAL WAREHOUSING CORPORATION V/s INDO ARYA LOGISTICS A UNIT OF INDO ARYA CENTRRAL TRANSPORT LTD	K K TYAGI, BHARAT BHUSHAN GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA(BBGUPTAVAKIL@GMAIL.COM)(9711925013)(RESPONDENT)		
15	FAO (COMM)-113/2024 CM APPL. 33935/2024	OMINDER SHARMA V/s HINDUSTAN PETROLEUM CORPORATION LIMITED	JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
16	FAO(OS) (COMM)-42/2019 WITH FAO(OS) (COMM) 128/2019	M/S NTPC VIDYUT VYPAR NIGAM LTD V/s M/S PRECISION TECHNIK PVT LTD	BHARAT SANGAL, KAVITA JHA, R R KUMAR, SIDHARTHA SHARMA	
		OTHER DETAILS OF ADVOCATES: BHARAT SANGAL()(9711474121)(PETITIONER) SIDHARTHA SHARMA (SIDHARTHA.SHARMA@SHARMAANDSHARMALEGAL.COM)(9831030748)(RESPONDENT)		
17	FAO(OS) (COMM)-128/2019	PRECISION TECHNIK PVT LTD V/s NTPC VIDYUT VYAPAR NIGAM LTD	KAVITA JHA, VINAY VAISH, KARTIK NAGARKATTI, RAJESH GUPTA, PUNEET TANEJA, SIDHARTHA SHARMA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA , VINAY VAISH()(981174307)(PETITIONER) RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(RESPONDENT) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT) SIDHARTHA SHARMA (SIDHARTHA.SHARMA@SHARMAANDSHARMALEGAL.COM)(9831030748)(PETITIONER) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
18	FAO(OS) (COMM)-16/2023 CM APPL. 3778/2023 CM APPL. 3781/2023	CAPITAL FOODS PRIVATE LIMITED V/s RADIANT INDUS CHEM PVT. LTD.	NANCY ROY	
		OTHER DETAILS OF ADVOCATES: JYOTIDEEP KAUR, NANCY ROY(NROY@INDIAIP.COM)(9711288594)(PETITIONER) JYOTI(NROY@INDIAIP.COM)(9711288594)(PETITIONER) RADIANT INDUS CHEM PVT LTD(WECARE@FOODRITEINDIA.COM)()(RESPONDENT) ABHIJEET(ABHIJEET@INTTLADVOCARE.COM)()(RESPONDENT) RADIANT(WECARE@FOODRITEINDIA.COM, CONTACT@FOODRITEINDIA.COM,SANDEEP@FOODRITEINDIA.COM)()(RESPONDENT) ABHIJEET(ABHIJEET@INTTLADVOCATE.COM,MBHADU@INTTLADVOCARE.COM)()(RESPONDENT) MAMTA(MAMTA@INTTLADVOCARE.COM)()(RESPONDENT)		
19	FAO(OS) (COMM)-186/2023	M/S C.P. & ASSOCIATES PVT. LTD. V/s DELHI METRO RAIL CORPORATION LTD.	VIVEKANAND, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: VIVEKANAND(VIVEKANANDLAW@GMAIL.COM)(9810149231)(PETITIONER) DELHI METRO RAIL CORPORATION LTD(JOHRIG67@YAHOO.COM)()(RESPONDENT) TARUN JOHRI(GIRISH1985_UJT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
20	FAO(OS) (COMM)-23/2024 CM APPL. 8761/2024	M/S TECHNO AIRCON INDUSTRIES PVT. LTD. V/s M/S ABB LIMITED	ANANYA BHATTACHARYA, NIKHILESH KRISHNAN, NISHANT YADAV	
		OTHER DETAILS OF ADVOCATES: ANANYA BHATTACHARYA(AKCNCYOY@GMAIL.COM)(9811758559)(PETITIONER) M/S ABB LTD(DEBASIS.MODAK@IN.ABB.COM)()(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9717149318)(PETITIONER) NISHANT YADAV(OPTIMUSJURIS@GMAIL.COM)(9711699186)(PETITIONER)		
21	FAO(OS) (COMM)-283/2024	AUTHUM INVESTMENT AND INFRASTRUCTURE LTD. (FORMERLY KNOWN AS RELIANCE COMMERCIAL FINANCE LTD.) V/s TARAASHNA FINANCIAL SERVICES LIMITED	AKHIL SACHAR, NAMRATA LANGADE	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) JASPREET(JASPREET@DUAASSOCIATES.COM)(0)(RESPONDENT)		

		NAMRATA LANGADE(NAMRATALANGADE31@GMAIL.COM)(9354179343)(PETITIONER)		
22	FAO(OS) (COMM)-21/2025	NARESH KUMAR BAJAJ & ORS. V/s BUNGE INDIA PVT. LTD.	GAYATRI VERMA	
		OTHER DETAILS OF ADVOCATES: V C LEGAL LLP(G.VERMA@VCLEGAL.IN)(9971786665)(PETITIONER) DESAIDIWANJI(RECEPTIONDELHI@DESAIDIWANJI.COM)(0)(RESPONDENT) DESAIDIWANJI(RECEPTIONDELHI@DESAIDIWANJI.COM)(0)(RESPONDENT) SHRADDHA (SHRADDHA.CHAUDHRI@DESAIDIWANJI.COM)(0)(RESPONDENT) SAMEER (SAMEER.PATEL@DESAIDIWANJI.COM)(0)(RESPONDENT) BUNGEINDIA(CARE@BUNGEINDIA.COM)(0)(RESPONDENT)		
23	ITA-527/2017	SUN AERO LTD V/s PRINCIPAL COMMISSIONER OF INCOME TAX	SIDDHARTH GARG	
		OTHER DETAILS OF ADVOCATES:		
24	ITA-692/2023 CM APPL. 62551/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-7, DELHI V/s M/S SRI ENDARSH INVESTMENT AND FINANCE PVT LTD	SUNIL KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL AGARWAL(SKAMUM1986@GMAIL.COM)(9871300622)(PETITIONER) SRIENDRASH(SRIENDRASH@GMAIL.COM)(0)(RESPONDENT)		
25	ITA-725/2023	PR COMMISSIONER OF INCOME TAX 4 NEW DELHI V/s M/S NCR VEHICLES PVT LTD	SHLOK CHANDRA, ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(9999670588)(PETITIONER) SHLOK CHANDRA(9999670588)(PETITIONER) FRONTIER(ACCOUNTS.SERVICE@VW-FRONTIER.CO.IN)(0)(RESPONDENT) ANANYA KAPOOR(SATISH@SALILKAPOOR.CO)(9910629894)(RESPONDENT)		
26	RFA(COMM)-144/2023 CM APPL. 35980/2023	SMRITI ARORA V/s PARATUS CAFES N CATERERS PVT. LTD & ORS.	AMAN TEHLAN	
		OTHER DETAILS OF ADVOCATES: AMAN TEHLAN(AMANBHALLACHAMBERS@GMAIL.COM)(0)(PETITIONER) MOTHERINDIA(MOTHERINDIAACP2017@GMAIL.COM)(0)(RESPONDENT) SAISABOORI(SAISABOORI@GMAIL.COM)(0)(RESPONDENT)		
27	RFA(COMM)-525/2024 CM APPL. 71632/2024 CM APPL. 71633/2024	DHARAM VIR MANUFACTURING AND TRADING THROUGH SOLE PROPRIETOR V/s M/S KND SHOPPERS MART PVT LTS THROUGH ITS DIRECTOR & ORS.	JAI PRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: JAI PRAKASH GAUTAM(ADVJPGAUTAM@GMAIL.COM)(9711935593)(PETITIONER) NKAR ROY(LAWCHAMBEROFNKARROY@GMAIL.COM)(0)(RESPONDENT) YASHPAL GEHLOT(YASHPAL.YASH@GMAIL.COM)(0)(RESPONDENT)		
28	RFA(COMM)-534/2024 CM APPL. 72458/2024 CM APPL. 72459/2024 CM APPL. 72460/2024 CM APPL. 72461/2024	DELHI MAGAZINE DISTRIBUTORS PVT. LTD. V/s SHRI VIJAY KUMAR	GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR , VARUN KUMAR(GAGAN@MATHURLEGAL.COM)(9811143007)(PETITIONER) FATUM LAW (FATUMLAWOFFICES@GMAIL.COM)(0)(RESPONDENT)		
29	W.P.(C)-2065/2013 WITH W.P.(C) 2095/2013	HINDUSTAN PETROLEUM CORPORATION LTD AND ANR V/s MUNICIPAL CORPORATION OF DELHI, SOUTH AND ORS	SUSHIL KUMAR GUPTA, SAMEER VASHISHT, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		

30	W.P.(C)-2095/2013 WITH W.P.(C) 2937/2020 W.P.(C) 2065/2013	BHARAT PETROLEUM CORP. LTD V/s SOUTH DELHI MUNICIPAL CORP. AND ORS	ANIL K.BATRA, KUNAL VAJANI, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
31	W.P.(C)-987/2022 CM APPL. 2791/2022	M/S PERNOD RICARD INDIA PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: HEMLATA RAWAT(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-4925/2022 WITH W.P.(C) 5082/2022	RADIANT INNOVATIVE MANUFACTURING LIMITED V/s ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE 19(1), DELHI & ANR.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
33	W.P.(C)-5082/2022	RADIANT INNOVATIVE MANUFACTURING LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19-1, NEW DELHI & ANR.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
34	W.P.(C)-16610/2022 WITH W.P.(C) 16828/2022 W.P.(C) 16829/2022 W.P.(C) 25/2023	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX 4 & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: DHARMENDER SHARMA(BHARATAGGARWAL84@GMAIL.COM)(9899972647)(PETITIONER) VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI ADDLCIT(DELHI.ADDLCIT10@INCOMETAX.GOV.IN, DELHI.DICIT10.1@INCOMETAX.GOV.IN)()(RESPONDENT)		
35	W.P.(C)-16828/2022	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX-4, NEW DELHI AND ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.ADDLCIT10@INCOMETAX.GOV.IN, DELHI.DICIT10.1@INCOMETAX.GOV.IN)()(RESPONDENT)		
36	W.P.(C)-16829/2022	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX 4 & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
37	W.P.(C)-25/2023 WITH W.P.(C) 16610/2022	IFCI LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX 4 & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		

38	W.P.(C)-6768/2023	SHREE RADHE VALLABH TRADERS V/s COMMISSIONER CENTRAL GOODS AND SERVICE TAX, DELHI EAST COMMISSIONERATE, NEW DELHI	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
39	W.P.(C)-10126/2023 CM APPL. 39185/2023	ROHIT DHAWAN V/s PRINCIPAL COMMISSIONER OF INCOME TAX & ANR.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: ANJALI J MANISH (ADVPM01@GMAIL.COM)()(PETITIONER) PRIYDARSHINI MANISH (ADVPM01@GMAIL.COM )(921243535)(PETITIONER) DELHI DCIT (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
40	W.P.(C)-3218/2024	MS IBA CRAFTS PRIVATE LIMITED AND ORS V/s UNION OF INDIA AND ORS	MUKESHWAR NATH DUBEY, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DEVESH TRIPATHI AND MANOJ BHATLA(EMINENTJURISTS@GMAIL.COM)(9599310001)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SONIA (SONIASLAW@HOTMAIL.COM, SANJEEVNARULA.CGSC@GMAIL.COM)()(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER)		
41	W.P.(C)-15803/2024	KGN ENTERPRISES V/s PRINCIPAL ADDITIONAL DIRECTOR GENERAL DIRECTORATE GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE & ORS.	SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR PAANCHAL(SKPAANCHAL@GMAIL.COM)(9910252814)(PETITIONER) DGGI, DELHI NORTH LEGAL, VIKAS(GRC.DGGI.SNUNORTH@GOV.IN, DELHINORTH- LEGAL@GOV.IN, VIKAS_SEHGAL65@YAHOO.COM)(0)(RESPONDENT)		
<b>FOR FINAL DISPOSAL</b>				
42	FAO(OS) (COMM)-63/2021 WITH FAO(OS) (COMM) 64/2021	NEW DELHI MUNICIPAL COUNCIL V/s AMES IMPEX ELECTRICALS PVT. LTD.	MAYANK BAMNIYAL, AKSHAY VERMA	
		OTHER DETAILS OF ADVOCATES: NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) MAYANK BAMNIYAL(BAMNIYAL.MAYANK@GMAIL.COM)(9971999961)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)()(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMESI MPEX(INFO@AMESIMPEX.COM)()(RESPONDENT) AKSHAY VERMA(ADVOCATESUPREMECOURT@YAHOO.CO.IN)(9650144651)(PETITIONER)		
43	FAO(OS) (COMM)-64/2021	NEW DELHI MUNICIPAL COUNCIL V/s AMES IMPEX ELECTRICALS PVT. LTD.	MAYANK BAMNIYAL	
		OTHER DETAILS OF ADVOCATES: NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) MAYANK BAMNIYAL(BAMNIYAL.MAYANK@GMAIL.COM)(9971999961)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)()(PETITIONER)		

		AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) M B LEGAL ATTORNEYS(MBLEGALATTORNEYS@GMAIL.COM){}(RESPONDENT)		
44	W.P.(C)-11366/2024	KING IMPEX V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESHJAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		



COURT NO. 42  
 DIVISION BENCH-IV  
 HON'BLE MS.JUSTICE REKHA PALLI  
 HON'BLE MS.JUSTICE RENU BHATNAGAR

NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: " MATRIMONIAL MATTERS LISTED IN THE ADVANCE CAUSELIST, IF NOT TAKEN UP EARLIER, WILL BE TAKEN UP AT 03:30 P.M. EXCEPT FRIDAY."

[CLICK HERE TO JOIN VC](#)

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt18>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO :

[anand.pinani@dhc.nic.in](mailto:anand.pinani@dhc.nic.in)

[dhc.court2102@gmail.com](mailto:dhc.court2102@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	RFA(COMM)-270/2024 CM APPL. 39990/2024 CM APPL. 39991/2024 CM APPL. 39993/2024	SIMPLEX INFRASTRUCTURES LTD V/s M/S ANI MARBLE AND GRANITE & ORS	SAMRAT SENGUPTA, B.S. RAJESH AGRAJIT	
		OTHER DETAILS OF ADVOCATES: B.S. RAJESH AGRAJIT (AGRAJITLAWYER@GMAIL.COM)(9811568418)(RESPONDENT)		
2	RFA(COMM)-472/2024	MAHESH PAL V/s MUNICIPAL CORPORATION OF DELHI	CHAMAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: CHAMAN KUMAR SHARMA(CHAMAN.SHARMA@YAHOO.CO.IN)(9811861348)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
3	RFA(COMM)-491/2024 CM APPL. 66974/2024	ASHISH SETHI V/s MODERN MASTI PRIVATE LIMITED & ORS.	NAVEEN KUMAR CHAUDHARY, JENIS FRANICS	
		OTHER DETAILS OF ADVOCATES: JENIS FRANICS(LITIGATION@JFASSOCIATES.IN)(9711340134)(RESPONDENT)		
4	RFA(OS)-10/2022 CM APPL. 25316/2022	RAJ KUMAR JAIN V/s PARMOD KUMAR JAIN	KULJEET RAWAL, VARUN KAPOOR, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR JAIN(POLEXIM@YAHOO.CO.IN)(9811069016)(PETITIONER) KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER) RAMESH KUMAR JAIN(JAIN.RAMESH@GMAIL.COM)(9810270894)(RESPONDENT)		

		NIRMAL DEVI BAJORIA()(9911854429)(RESPONDENT) PARMOD KUMAR JAIN(JAINPARMOD@GMAIL.COM)(9810001959)(RESPONDENT) NITI(DIP110@GMAIL.COM)(9810267233)(RESPONDENT) MANISH JAIN(VKJAIN45@REDIFFMAIL.COM)(9810004007)(RESPONDENT) RAM KALI()(9810082260)(RESPONDENT) VINEET JAIN(GARVI_07@YAHOO.COM)(9810010574)(RESPONDENT) ANKIT JAIN(ANKITJAIN1@HOTMAIL.COM)(982025500)(RESPONDENT) ABHILASHA(ABHILASHA_A@HOTMAIL.COM)(9811395556)(RESPONDENT) RASHMI JAIN(ANKITJAIN1@HOTMAIL.COM)(9810033166)(RESPONDENT) RAKESH KUMAR JAIN(DHURVJAIN83@GMAIL.COM)(9810267233)(RESPONDENT) SHRUTI JAIN(SHRUTIJAIN2705@GMAIL.COM)(9810270894)(RESPONDENT) SUNIL JAIN(SKUMARJAIN00029@GMAIL.COM)(9810039034)(RESPONDENT) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VARUN KAPOOR(ADVOCATEVARUNKAPOOR@GMAIL.COM)(9871111556)(RESPONDENT) VARUN KAPOOR(ADVOCATEVARUNKAPOOR@GMAIL.COM)(9871111556)(RESPONDENT) VARUN KAPOOR(ADVOCATEVARUNKAPOOR@GMAIL.COM)(9871111556)(RESPONDENT) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
<b>FOR DIRECTIONS</b>				
5	CM APPL. 10197/2022 CM APPL. 10198/2022 REVIEW PET. 44/2022 In W.P.(C)-12163/2015(Disposed off case)	KALU RAM V/s GOVT OF NCT OF DELHI & ORS	LALIT KUMAR RAWAL, MANIKA TRIPATHY PANDEY, JYOTI TYAGI	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY PANDEY(MANIKATRIPATHYCHAMBERS@GMAIL.COM)(9811831835)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9968630786)(RESPONDENT) TRIPATHY MANIKA(TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) MANIKA PANDEY(MANIKA_PANDEY@YAHOO.CO.IN)()(RESPONDENT)		
<b>FOR DISPOSAL</b>				
6	FAO(OS)-284/2017 CM APPL. 39266/2017 CM APPL. 39267/2017 CM APPL. 7028/2020	PRATAP SINGH CRANE SERVICE & ANR V/s BAJAJ FINANCE LIMITED	ANANT AGARWAL, RAJAT KATYAL, SWETA RANI	
		OTHER DETAILS OF ADVOCATES: ANANT AGARWAL()(9999638025)(PETITIONER) SWETA RANI(SIROHI.SIROHISHWETA@GMAIL.COM)(9818749584)(PETITIONER)		
<b>AFTER NOTICE MISC. MATTERS</b>				
7	MAT.APP.(F.C.)-74/2024	DIVYA BHATIA V/s DR VIDYAMANI VALECHA	ASHOK CHHAPARIA	
		OTHER DETAILS OF ADVOCATES: DIVYA BHATIA(IDIVYABHATIA@GMAIL.COM)(9873888153)(PETITIONER) ASHOK CHHAPARIA(ASHOKCHHAPARIA@GMAIL.COM)(9312209463)(PETITIONER)		
8	MAT.APP.(F.C.)-127/2024	JASKIRAN KAUR V/s HARISHARAN SINGH	MOHIT SAROHA, MOHIT SAROHA, SHALINI KAUL	
		OTHER DETAILS OF ADVOCATES: TANVI SHARMA, MOHIT SAROHA, ARUN KANWA(CHAMBERSOFTAVISHARMA@GMAIL.COM)(9717031377)(PETITIONER) JASKIRAN KAUR(JASKIRANPABLEY@GMAIL.COM)(9811557529)(PETITIONER) HARISHARAN SINGH(ADVOCATEBAGGA@GMAIL.COM)(9205587636)(RESPONDENT) MOHIT SAROHA(MOHITSAROHA21@GMAIL.COM)(9466009095)(PETITIONER) SHALINI KAUL(SHALINIKAUL.SK@GMAIL.COM)(8800299949)(RESPONDENT)		

COURT NO. 33  
DIVISION BENCH- V  
HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3<sup>RD</sup> FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

-----  
1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.

2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

CLICK HERE FOR VC  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6>

Meeting No. 1669 92 0249

Join from a video conferencing system or application  
Dial:

[dhcvirtualcourt6@dhcvirtualcourt.webex.com](mailto:dhcvirtualcourt6@dhcvirtualcourt.webex.com)

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone  
Access Code: 1669 92 0249

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO  
[courtmaster@pmsingh.in](mailto:courtmaster@pmsingh.in)

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	CRL.A.-450/2024 CRL.M.(BAIL) 1911/2024 WITH CRL.A. 454/2024 CRL.A. 488/2024 CRL.A. 774/2024	RAJU LAL JAT V/s STATE (NCT) OF DELHI	VIKAS PADORA	
		OTHER DETAILS OF ADVOCATES: VIKAS PADORA (VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) VIKAS PADORA(VIKASPADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKAS PADORA(VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011) W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12 ) CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06 ) CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11 ) BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04 ) BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17 ) BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17 ) BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10 ) BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08 ) BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22 ) BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25 ) BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28 ) BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14 ) BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25 ) BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27 ) CRL.A. 454/2024 FILED BY MEHBOOB ALAM (D. OF HEARING : 2025-03-07 ) CRL.A. 488/2024 FILED BY ANADIL HASAN (D. OF HEARING : 2025-03-07 ) CRL.A. 774/2024 FILED BY RAM RATTAN AHLAWAT (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(I.P.ESTATE-139/2011)
2	CRL.A.-454/2024 CRL.M.(BAIL) 1972/2024	MEHBOOB ALAM V/s STATE (NCT) OF DELHI	VIKAS PADORA, SANT NARAYAN SHUKLA, SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: VIKAS PADORA(VIKASPADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHIVENDER SINGH(SNSHUKLA80@GMAIL.COM)(8588853448)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANT NARAYAN SHUKLA(SNSHUKLA80@GMAIL.COM)(8588853448)(PETITIONER) SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011) W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12 ) CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06 ) CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11 ) BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04 ) BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17 ) BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17 ) BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10 ) BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08 )

				<p>BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22 )</p> <p>BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25 )</p> <p>BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28 )</p> <p>BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14 )</p> <p>BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25 )</p> <p>BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27 )</p> <p>CRL.A. 450/2024 FILED BY RAJU LAL JAT (D. OF HEARING : 2025-03-07 )</p> <p>CRL.A. 488/2024 FILED BY ANADIL HASAN (D. OF HEARING : 2025-03-07 )</p> <p>CRL.A. 774/2024 FILED BY RAM RATTAN AHLAWAT (D. OF HEARING : 2025-03-07 )</p> <p>P.S.-FIR NO. :(I.P.ESTATE-139/2011)</p>
3	CRL.A.-488/2024 CRL.M.(BAIL) 1846/2024	ANADIL HASAN V/s STATE (NCT) OF DELHI	VIKAS PADORA	
		<p>OTHER DETAILS OF ADVOCATES: VIKAS PADORA(VIKASPADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKAS PADORA (VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011)</p> <p>W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12 )</p> <p>CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06 )</p> <p>CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11 )</p> <p>BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04 )</p> <p>BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17 )</p> <p>BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17 )</p> <p>BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10 )</p> <p>BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08 )</p> <p>BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22 )</p> <p>BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25 )</p> <p>BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28 )</p> <p>BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14 )</p> <p>BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25 )</p> <p>BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27 )</p> <p>CRL.A. 454/2024 FILED BY MEHBOOB ALAM (D. OF HEARING : 2025-03-07 )</p> <p>CRL.A. 450/2024 FILED BY RAJU LAL JAT (D. OF HEARING : 2025-03-07 )</p> <p>CRL.A. 774/2024 FILED BY RAM RATTAN AHLAWAT (D. OF HEARING : 2025-03-07 )</p> <p>P.S.-FIR NO. :(I.P.ESTATE-139/2011)</p>

4	CRL.A.-774/2024	RAM RATTAN AHLAWAT V/s STATE NCT OF DELHI AND ORS	HARSH PRABHAKAR(DHCLSC), VIKAS PADORA, AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: HARSH PRABHAKAR (HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS PADORA(VIKAS.PADORA@GMAIL.COM)(9999195702)(RESPONDENT) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011) W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12 ) CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06 ) CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11 ) BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04 ) BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17 ) BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17 ) BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10 ) BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08 ) BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22 ) BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25 ) BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28 ) BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14 ) BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25 ) BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27 ) CRL.A. 454/2024 FILED BY MEHBOOB ALAM (D. OF HEARING : 2025-03-07 ) CRL.A. 450/2024 FILED BY RAJU LAL JAT (D. OF HEARING : 2025-03-07 ) CRL.A. 488/2024 FILED BY ANADIL HASAN (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(I.P.ESTATE-139/2011)
5	W.P.(C)-10234/2019	RATE GAIN TRAVEL TECHNOLOGIES (P) LTD. (DEMERGED ENTITY FROM) RATEGAIN IT SOLUTION PVT. LTD. V/s PR. ADDITIONAL DIRECTOR GENERAL, DIRECTORATE GENERAL OF GST INTELLIGENCE (HQRS.)	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN( <a href="mailto:INFOTAX@REDIFFMAIL.COM">INFOTAX@REDIFFMAIL.COM</a> )(9810042928)(PETITIONER)		
6	W.P.(C)-11496/2023 WITH W.P.(C) 11498/2023 W.P.(C) 11497/2023	MS ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL, VANDANA MITTAL, AASHNA SURI(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
7	W.P.(C)-11497/2023	MS ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL, VANDANA MITTAL, AASHNA SURI(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
8	W.P.(C)-11498/2023	M/S ANAND AND ANAND V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL, VANDANA MITTAL, AASHNA SURI(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT)		
9	W.P.(C)-15508/2024 CM APPL. 65096/2024	C.H. ROBINSON WORLDWIDE FREIGHT INDIA PRIVATE LIMITED V/s ADDITIONAL COMMISSIONER, CGST- DELHI-SOUTH & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ DEEPAK THACKUR/ AAKANSHA WADHWANI(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHANDRESH GUPTA, CCU (STANDINGCOUNSELGCTD@GMAIL.COM, CHANDRESH.GUPTA@GOV.IN, CCU- CEXDEL@NIC.IN)(9868250806)(RESPONDENT) GST DELHI EAST, GST DELHI SOUTH, UNION OF INDIA(GSTDELHIEAST.LEGAL@GMAIL.COM, GSTDELHISOUTH.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 04  
 DIVISION BENCH-VI  
 HON'BLE MR.JUSTICE NAVIN CHAWLA  
 HON'BLE MS.JUSTICE SHALINDER KAUR

Click below to join the VC:

<https://delhihighcourt.webex.com/join/dhcecourtvc5>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[rajesh.malhotra@dhc.nic.in](mailto:rajesh.malhotra@dhc.nic.in)

[akhil.saxena@dhc.nic.in](mailto:akhil.saxena@dhc.nic.in)

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	W.P.(C)-3349/2014	RAJU SHARMA & ORS V/s UNION OF INDIA AND ORS	PADMA KUMAR.S.	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-8467/2019	SMT. KAMLESH AND ANR. V/s THE DIRECTOR GENERAL(BSF) AND ORS.	RAJESH KUAMR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUAMR()(9873724006)(PETITIONER)		
3	W.P.(C)-2004/2021 CM APPL. 19549/2022	ANITA KUMARI & ANR. V/s UNION OF INDIA & ORS.	RAKESH KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAKESH SHUKLA(RKSHUKLARKSHUKLA@GMAIL.COM)(9711373820)(PETITIONER) R K SHUKLA()(9811607101)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) R K SHUKLA(RKSHUKLARKSHUKLA366@GMAIL.COM)()(PETITIONER) SIDHARTH (SIDHARTHKHATANA@GMAIL.COM)()(RESPONDENT)		
4	W.P.(C)-5681/2021	HARIHER PRASAD V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER (ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		



5	W.P.(C)-2297/2022	VINOD KUMAR V/s UNION OF INDIA THROUGH SECRETARY MHA AND ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
6	W.P.(C)-15012/2022	MAN SINGH MANGAWA V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-15158/2022	HIRA SINGH V/s UNION OF INDIA MINISTRY OF HOME AFFAIRS THROUGH ITS SECRETARY & ORS.	JAYA	
		OTHER DETAILS OF ADVOCATES: JAYA PAHWA(JAYAPAHWA000@GMAIL.COM)(8178444588)(PETITIONER) CHANDAN MISHRA(CHANDANMISHRAADV@GMAIL.COM)()(RESPONDENT)		
8	W.P.(C)-510/2023	MANOJ KUMAR V/s UNION OF INDIA AND OTHERS	GAYA PRASAD	
		OTHER DETAILS OF ADVOCATES: SUKH DEV SINGH(GAYAPRASAD52@GMAIL.COM)(9811529912)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
9	W.P.(C)-2302/2023	MOHD. KHALID V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
10	W.P.(C)-6536/2023	MOHAMMAD MEERAJ KHAN V/s UNION OF INDIA AND ORS	NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ() (9910052133)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
11	W.P.(C)-8211/2023	RITESH SONI V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
12	W.P.(C)-11512/2023 CM APPL. 44804/2023	PUSHKAR RAM V/s BHARAT SEEMA BAL POLICE BAL(ITBP) AND ORS	HEMCHAND VASHISHT	
		OTHER DETAILS OF ADVOCATES: JUS CORPORATATUM LAW OFFICES(JUSCORPORATUMLAWOFFICE@GMAIL.COM)(9311039867)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, DG@ITBP.GOV.IN, ITCELLBRLY@ITBP.GOV.IN)(1123384193)(RESPONDENT)		
13	W.P.(C)-11645/2023	SRINIVASA V/s UNION OF INDIA & ORS.	KRISHNA KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: KRISHNA KUMAR YADAV(ADV.KRISHNAYADAV91@GMAIL.COM)(9415106950)(PETITIONER) ANKUR YADAV(ADV.ANKURYADAV@GMAIL.COM, <a href="mailto:UOIDHC@GMAIL.COM">UOIDHC@GMAIL.COM</a> )(1123384193)(RESPONDENT)		

14	W.P.(C)-13982/2023	MIJAN SINGH CHOUHAN V/s UNION OF INDIA AND ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI()(9810793387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
15	W.P.(C)-15741/2023	NURNAHAR KHATUN V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-7735/2024 CM APPL. 32101/2024 WITH W.P.(C) 8530/2024	UNION OF INDIA & ORS. V/s VINOD DUTT SHARMA & ORS.	VIVEK KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)		
17	W.P.(C)-8530/2024 CM APPL. 35001/2024	UNION OF INDIA & ANR. V/s SH. DHARAMVIR SINGH	VIVEK KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: VIVEK GOYAL AND GOKUL SHARMA(GOKULATRYA@GMAIL.COM)(9045885304)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
18	FAO(OS) (COMM)-225/2019 CM APPL. 41651/2019 CM APPL. 41654/2019 CM APPL. 41655/2019 CM APPL. 51707/2019 (CROSS OBJ.) CM APPL. 32607/2022 WITH FAO(OS) (COMM) 226/2019 FAO(OS) (COMM) 55/2020 FAO(OS) (COMM) 56/2020	RUKMINI DEVI & ANR V/s M/S PRABHAT ZARDA FACTORY (CO) & ANR	VIDIT GUPTA, SUSHANT SINGH, AVINASH KUMAR TRIVEDI, AVINASH TRIVEDI	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA()(9910995511)(PETITIONER) SUSHANT SINGH()(9811777625)(RESPONDENT) AVINASH KR TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)(9871441764)(PETITIONER) AVINASH (AVINASHTRIVEDI.LEGAL@GMAIL.COM)()(RESPONDENT) SUSHANT(SUSHANTLAW@GMAIL.COM)()(RESPONDENT) SMS(SMSALAWCHAMBERS@GMAIL.COM)()(RESPONDENT) VIDIT(ADV.VIDITGUPTA@GMAIL.COM)()(RESPONDENT)		
19	FAO(OS) (COMM)-226/2019 CM APPL. 41656/2019 CM APPL. 41657/2019 CM APPL. 52439/2019 (CROSS OBJ.) CM APPL. 32484/2022 CM APPL. 67226/2024	RUKMINI DEVI & ANR V/s M/S PRABHAT ZARDA FACTORY INTERNATIONAL (NOIDA) & ANR	VIDIT GUPTA, SUSHANT SINGH, AVINASH KUMAR TRIVEDI, AVINASH TRIVEDI	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA()(9910995511)(PETITIONER) SUSHANT SINGH()(9811777625)(RESPONDENT) AVINASH KR TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)(9871441764)(PETITIONER) SUSHANT LAW (SUSHANTLAW@GMAIL.COM)()(RESPONDENT) AVINASH TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)()(RESPONDENT) VIDIT GUPTA(ADV.VIDITGUPTA@GMAIL.COM)()(RESPONDENT) SMSA LAW CHAMBERS(SMASLAWCHAMBERS@GMAIL.COM)()(RESPONDENT)		
20	FAO(OS) (COMM)-55/2020 WITH FAO(OS) (COMM) 56/2020 FAO(OS) (COMM) 225/2019 FAO(OS) (COMM) 226/2019	CHHAYA DEVI V/s RUKMINI DEVI(DECEASED THROUGH LRS) & ORS.	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

21	FAO(OS) (COMM)-56/2020	CHHAYA DEVI V/s RUKMINI DEVI(DECEASED THROUGH LRS) & ORS.	THOURGH COURT	
		OTHER DETAILS OF ADVOCATES:		
<b>FOR FINAL HEARING</b>				
22	W.P.(C)-11926/2021	DAMODARA BANGERA B V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
<b>FOR ARGUMENT</b>				
23	W.P.(C)-2418/2023 CM APPL. 11254/2024	NO. 005262797 EX CT. KAPIL V/s UNION OF INDIA & ORS.	MANOJ KUMAR GAUR, SAURABH	
		OTHER DETAILS OF ADVOCATES: M K GAUR()(7503987226)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) M.K. GAUR(CAT.OFFICEWORK@GMAIL.COM)(7503987226)(PETITIONER) CERUB GOEL(CHERUB_GOEL@YAHOO.CO.IN)()(RESPONDENT)		
<b>FOR FINAL DISPOSAL</b>				
24	W.P.(C)-6961/2022 CM APPL. 21273/2022 CM APPL. 21274/2022 CM APPL. 41130/2022	SHIVYOGI PANDEY (THROUGH MR. AMIT KUMAR PANDEY, SON AND PAROKAR) V/s UNION OF INDIA AND ORS	DIGAMBER SINGH KAUNTAE	
		OTHER DETAILS OF ADVOCATES: D S KAUNTAE(DSKAUNTAE7777@GMAIL.COM)(9871733359)(PETITIONER) SCHETIA(AJILKARIMGANJ@GMAIL.COM, SCHETIA44@GMAIL.COM)(6001736864)(RESPONDENT) COMMANDANT(COMMANANT007@BSF.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) D S KAUNTAE(DSKAUNTAE7777@GMAIL.COM)(9871733359)(PETITIONER) JAIL KARIMGANJ(JAILKARIMGANJ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

COURT NO. 05  
HON'BLE MR.JUSTICE C.HARI SHANKAR  
HON'BLE MR. JUSTICE AMIT BANSAL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)) or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

To join hearing please click the link given below:-  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)  
[devender@dhc.nic.in](mailto:devender@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	REVIEW PET. 23/2022 In W.P.(C)-7712/2020(Disposed off case) WITH W.P.(C) 9851/2020	KENDRIYA VIDYALAYA SANGATHAN V/s MANJU SAHGEL	UPENDRA NATH SINGH, ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: KENDRIYA VIDYALAYA SANGATHAN(UN.SINGH210@GMAIL.COM)()(RESPONDENT) KENDRIYA VIDYALAYA SANGATHAN(UN.SINGH210@GMAIL.COM)(9891249549)(RESPONDENT) UN SINGH(UN.SINGH210@GMAIL.COM)(9891249549)(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)()(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)(9899419355)(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)(9899419355)(RESPONDENT) AK TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) MANJU SAHGEL(MSEHGAL47@GMAIL.COM)(9899419355)(PETITIONER) UN SINGH(UN.SINGH210@GMAIL.COM)()(RESPONDENT)		
2	CM APPL. 3881/2022 In W.P.(C)-9851/2020(Disposed off case)	KENDRIYA VIDYALAYA SANGATHAN V/s RAMESH CHANDRA AGARWAL	UPENDRA NATH SINGH, ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: KENDRIYA VIDYALAYA SANGATHAN(UN.SINGH210@GMAIL.COM)(9891249549)(RESPONDENT) U N SINGH (UN.SINGH210@GMAIL.COM)(9891249549)(PETITIONER) RAMESH CHANDRA AGARWAL(RCAGRAWAL48@YAHOO.CO.IN)(9374022894)(PETITIONER) RAMESH CHANDRA AGARWAL(RCAGRAWAL48@YAHOO.CO.IN)(9374022894)(RESPONDENT) A.K. TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) RAMESH CHANDRA AGARWAL(RCAGRAWAL48@YAHOO.CO.IN)(9374022894)(PETITIONER) UN SINGH(UN.SINGH210@GMAIL.COM)()(RESPONDENT)		

COURT NO. 05  
 DIVISION BENCH-VII  
 HON'BLE MR.JUSTICE C.HARI SHANKAR  
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)) or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

To join hearing please click the link given below:-  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)

[vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	W.P.(C)-2368/2020	RAHUL AHLAWAT V/s UNION OF INDIA AND ANR.	ANUJ AGGARWA, AMIT ALOK, RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWA()(9891403206)(PETITIONER) AMIT ALOK(OFFICEOFAMITALOKADVOCATE@GMAIL.COM)(8588844192)(PETITIONER) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(PETITIONER)		
2	W.P.(C)-6820/2023 CM APPL. 26629/2023	UNION OF INDIA & ANR. V/s B. K. DUTTA	PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: PRATIMA LAKRA(ADVOCATEPRATIMA@GMAIL.COM)(9968324260)(PETITIONER) MANJEET SINGH(MANJEETSINGHREEN@GMAIL.COM)(9899286492)(RESPONDENT)		
3	W.P.(C)-10595/2023 CM APPL. 41149/2023 WITH W.P.(C) 10930/2023 W.P.(C) 11271/2023	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s SURESH & ORS.	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GAUTAM(KAUSHALGAUTAM@GMAIL.COM)()(PETITIONER) MAHESH SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)()(RESPONDENT)		

4	W.P.(C)-10930/2023 CM APPL. 42335/2023	ALL INDIA INSTITUTE OF MEDICAL SCEINCES V/s SURAJ KARAN JAT & ANR.	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GAUTAM(KAUSHALGAUTAM@GMAIL.COM)()(PETITIONER) MAHESH SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)()(RESPONDENT) ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) CFO(CFO@EIS.ERNET.IN)()(RESPONDENT)		
5	W.P.(C)-11271/2023 CM APPL. 43877/2023	ALL INDIA INSTITUTE OF MEDICAL SCEINCES V/s MUKESH DHAYAL & ANR.	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GAUTAM(KAUSHALGAUTAM@GMAIL.COM)()(PETITIONER) MAHESH(MAHESHVIBHA1984@GMAIL.COM)()(RESPONDENT)		
6	W.P.(C)-15283/2024 CM APPL. 64229/2024 CM APPL. 64230/2024	ELECTION COMMISSION OF INDIA V/s SANDEEP KUMAR & ORS.	UNUM LAW	
		OTHER DETAILS OF ADVOCATES: UNUM LAW(SKUMAR@UNUMLAW.IN, OBATRA@UNUMLAW.IN, RDHINGRA@UNUMLAW.IN)(9810225856)(PETITIONER) MOHAMMED, SACHIN, UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM, SACHIN.CHAUHAN30@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-17600/2024	SHAMAEM AYESHA JAWAID V/s UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS & ANR.	AYESHA SHAMAEM JAWAID	
		OTHER DETAILS OF ADVOCATES: SHAMAEM AYESHA JAWAID(AYESHASHAMAEM10@GMAIL.COM)(8238372957)(PETITIONER) RAVINDER, UNION OF INDIA(ADVRAVINDER@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
<b>FOR FINAL DISPOSAL</b>				
8	W.P.(C)-6556/2023 CM APPL. 25697/2023	UNION OF INDIA AND OTHERS V/s RAKESH KUMAR MATHUR	RUCHIR MISHRA	
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)()(PETITIONER) AMRIT (AMRITSIRVAIYAVASU@GMAIL.COM)()(RESPONDENT)		
<b>PART-HEARD MATTERS</b>				
9	W.P.(C)-13272/2019 CM APPL. 28483/2023	NARENDER KUMAR V/s UNION OF INDIA & ORS	M K GAUR, HARISH KUMAR	
		OTHER DETAILS OF ADVOCATES: M K GAUR()(9810278876)(PETITIONER) HARISH KUMAR GARG()(9810150029)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CAT OFFICE WORK(CAT.OFFICEWORK@GMAIL.COM)()(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 04

HON'BLE MR.JUSTICE NAVIN CHAWLA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)

Click below to join the VC:

<https://delhihighcourt.webex.com/join/dhcecourtvc5>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[rajesh.malhotra@dhc.nic.in](mailto:rajesh.malhotra@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	CM APPL. 12149/2024 CM APPL. 12150/2024 REVIEW PET. 72/2024 In MAC.APP.-270/2021(Disposed off case)	MANGLA GOODS CARRIER V/s NATIONAL INSURANCE CO. LTD. & ORS.	KANWAL CHAUDHARY, ANUKUL RAJ, ASUTOSH SHARMA	
		OTHER DETAILS OF ADVOCATES: KANWAL CHAUDHARY(KANWALCHAUDHARY@GMAIL.COM)(9810050567)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) INDRAJ KUMAR(INDRAJKUMAR8@GMAIL.COM)()(RESPONDENT) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) INDRAJ KUMAR(INDRAJKUMAR8@GMAIL.COM)()(RESPONDENT) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) PANKAJ(PANKAJSETH74@SIFY.COM)()(RESPONDENT) ASUTOSH SHARMA(ASUTOSHSCBA1@GMAIL.COM)(9810729655)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
2	LPA-231/2016 CM APPL. 13063/2016	PRIME MINISTER'S NATIONAL RELIEF FUND V/s ASEEM TAKYAR	SANJEEV MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 05  
HON'BLE MR.JUSTICE C.HARI SHANKAR

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

To join hearing please click the link given below:-  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	REVIEW PET. 222/2024 In RFA-470/2015(Disposed off case)	NEETU RANI & ORS V/s KISHAN DEVI @ KISHORI DEVI	KAPIL GUPTA, JAVED HASAN, RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES: GEETA(GEETA_ADVOCATE2006@YAHOO.CO.IN){}(RESPONDENT)		
2	CM APPL. 56159/2023 CM APPL. 45649/2024 In RFA-478/2018(Disposed off case)	STATE BANK OF INDIA (SBI) V/s NATIONAL STOCK EXCHANGE OF INDIA LTD (NSE) & ORS	R P KAPUR, AKSHIT KAPUR, RADHIKA GUPTA, HRISHIKESH BARUAH, SHIVANI KHANDEKAR	
		OTHER DETAILS OF ADVOCATES: R P KAPUR(){9990955931}(PETITIONER) R P KAPUR(RAJIV@RPKAPUR.COM){9716076533}(PETITIONER) AUBERT SEBASTIAN(AUBERT.SEBASTIAN@TRILEGAL.COM){}(RESPONDENT) RADHIKA GUPTA(RADHIKAG.7755@GMAIL.COM){}(RESPONDENT) JAHNVI(JAHNVI.W@GMAIL.COM){}(RESPONDENT) RAJIV (RAJIV@RPKAPUR.COM){0}(PETITIONER) RADHIKA GUPTA(OFFICEOFRADHIKAGUPTA@GMAIL.COM){9958387755}(RESPONDENT) RADHIKA GUPTA (OFFICEOFRADHIKAGUPTA@GMAIL.COM){9958387755}(RESPONDENT) RADHIKA GUPTA (OFFICEOFRADHIKAGUPTA@GMAIL.COM){9958387755}(RESPONDENT) RAJIV (RAJIV@RPKAPUR.COM){0}(RESPONDENT) AUBERT SEBASTIAN(AUBERT.SEBASTIAN@TRILEGAL.COM){0}(RESPONDENT) SHIVANI KHANDEKAR(GHOLANI@SNRLAW.IN){9755435063}(RESPONDENT)		



07.03.2025

ADVANCE CAUSE LIST

COURT NO. 35  
HON'BLE MR.JUSTICE CHANDRA DHARI SINGH

Click below to join the VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc7>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[sumanchawala575@gmail.com](mailto:sumanchawala575@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	W.P.(CRL)-381/2025	BHUMIKA ARORA V/s STATE AND ORS	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR (CHAMBERSOFJAY.PHC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-210/2023)
<b>AFTER NOTICE MISC. MATTERS</b>				
2	CRL.A.-104/2010 CRL.M.A. 39111/2019 CRL.M.A. 42248/2019 CRL.M.A. 43008/2019 WITH CRL.A. 117/2010	ASHOK KUMAR @ SONU V/s STATE OF DELHI	MUKESH SHARMA, ASHIM SHRIDHAR, R.N.VATS	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR()(9971547353)(PETITIONER) ASHIM SHRIDHAR()(9971547353)(PETITIONER) ASHIM SHRIDHAR()(9971547353)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-864/2007) BAIL APPLN. 262/2008 FILED BY ASHOK KUMAR SHARMA @ SONU (DISPOSED ON : 2008-05-26 ) CRL.A. 117/2010 FILED BY SANDEEP (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(DABRI-864/2007)
3	CRL.A.-117/2010 CRL.M.A. 42166/2019 CRL.M.A. 43009/2019	SANDEEP V/s STATE	ANANT SINGH, ASHIM SHRIDHAR, R N VATS	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR()(9971547353)(PETITIONER) ASHIM SHRIDHAR()(9971547353)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-864/2007) BAIL APPLN. 262/2008 FILED BY ASHOK KUMAR SHARMA @ SONU (DISPOSED ON : 2008-05-26 ) CRL.A. 104/2010 FILED BY ASHOK KUMAR @ SONU (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(DABRI-864/2007)
4	CRL.L.P.-451/2017 CRL.M.A. 12658/2017	STATE (NCT OF DELHI) V/s MADAN LAL ARORA	KAMAL KUMAR GHEI, BIBHUTI KUMAR, BALDEV RAJ, SUNIL KUMAR MEHTA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR MEHTA(SUNILRLMEHTA@GMAIL.COM)(9810150483)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-248/2012) CRL.REV.P. 640/2014 FILED BY MADAN LAL ARORA (DISPOSED ON : 2015-02-04 )  P.S.-FIR NO. :(MAURYA ENCLAVE-248/2012)

5	CRL.L.P.-680/2017 CRL.M.A. 19525/2017	CENTRAL BUREAU OF INVESTIGATION V/s UDAY SHANKAR & ORS	RAJDIPA BEHURA, NISHAANK MATTOO, ANURAG KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-4-A-2004)
6	CRL.M.C.-684/2019 CRL.M.A. 2781/2019	V P SINGH & ANR V/s STATE & ANR	A FARAZ KHAN, B.P. SINGH, AKASH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A FARAZ KHAN()(9350531539)(PETITIONER) AKASH TRIPATHI(AKASHTRIPATHI439@GMAIL.COM)(8178497153)(PETITIONER)		
7	CRL.M.C.-2398/2019 CRL.M.A. 9511/2019 WITH CRL.M.C. 5769/2019 CRL.M.C. 621/2020 CRL.M.C. 644/2020 CRL.M.C. 668/2020 CRL.M.C. 669/2020	MANISH GOYAL V/s S P REALTORS	KAPIL KHER, KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER) KAPIL KHER(ANILKHER@GMAIL.COM)(9910072729)(PETITIONER)		
8	CRL.M.C.-5769/2019 CRL.M.A. 40220/2019	MANISH GOYAL V/s HARLEEN KAUR SACHDEVA & ANR	KAPIL KHER, S.K GOYAL	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
9	CRL.M.C.-621/2020 CRL.M.A. 2574/2020 WITH CRL.M.C. 644/2020 CRL.M.C. 668/2020 CRL.M.C. 669/2020	MANISH GOYAL V/s GAGAN PREET SINGH & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
10	CRL.M.C.-644/2020 CRL.M.A. 2689/2020	MANISH GOYAL V/s S.P. REALTORS	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
11	CRL.M.C.-668/2020 CRL.M.A. 2766/2020	MANISH GOYAL V/s HARLEEN KAUR SACHDEVA & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
12	CRL.M.C.-669/2020 CRL.M.A. 2768/2020	MANISH GOYAL V/s GAGAN PREET SINGH & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
13	CRL.M.C.-4392/2019 CRL.M.A. 34897/2019 WITH CRL.M.C. 4393/2019	M/S TINCORP ENTERPRISES & ANR. V/s SANGEE COMMUNICATION PVT. LTD.	DHAN MOHAN, PAWAN KUMAR, YOGESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: DHAN MOHAN()(9811180987)(PETITIONER) PAWAN KUMAR(PAWAN.JAKHU@GMAIL.COM)(9810362196)(RESPONDENT) YOGESH KUMAR VERMA(YKVCOURT@GMAIL.COM)(9650104104)(RESPONDENT)		
14	CRL.M.C.-4393/2019 CRL.M.A. 34900/2019	M/S TINCORP ENTERPRISES & ANR. V/s SANGEE COMMUNICATIONS PVT. LTD.	DHAN MOHAN, PAWAN KUMAR, YOGESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: DHAN MOHAN()(9811180987)(PETITIONER) PAWAN KUMAR(PAWAN.JAKHU@GMAIL.COM)(9810362196)(RESPONDENT) YOGESH KUMAR VERMA(YKVCOURT@GMAIL.COM)(9650104104)(RESPONDENT)		

15	CRL.REV.P.-620/2015 CRL.M.A. 14425/2015	STATE (GNCT OF DELHI) V/s SANJEEV KUMAR & ANR	RAJAT KATYAL, DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-102/2009) BAIL APPLN. 819/2009 FILED BY RAJIV KUMAR (DISPOSED ON : 2009-05-04 ) W.P.(CRL) 98/2012 FILED BY RAJIV KUMAR @ RAJIV KUMAR VERMA & ORS. (DISPOSED ON : 2015-12-09 ) W.P.(CRL) 99/2012 FILED BY RAJIV KUMAR @ RAJIV KUMAR VERMA & ORS. (DISPOSED ON : 2017-07-12 )  P.S.-FIR NO. : (NEW ASHOK NAGAR-102/2009)
16	CRL.REV.P.-441/2016	JEET SINGH V/s THE STATE (NCT OF DELHI)	R.D TYAGI & ASSOCIATES, BHUPESH NARULLA	
		OTHER DETAILS OF ADVOCATES:		
17	CRL.REV.P.-197/2022 CRL.M.A. 18998/2024 CRL.M.A. 23958/2024	PRIYANKA V/s PRAVEEN	MEHAK TANWAR, RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)()(PETITIONER) MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)(9999226947)(PETITIONER) MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)()(PETITIONER) PRAVEEN(PRAVEENNHPC@GMAIL.COM)()(RESPONDENT) PRAVEEN NHPC(PRAVEENNHPC@GMAIL.COM)()(RESPONDENT) TRIPAKSHA (LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER) MEHAKTANWAR(MEHAKTANWAR0309@GMAIL.COM)(0)(RESPONDENT)		
18	CRL.REV.P.-405/2022	MEENU & ANR. V/s NEERAJ	BHAVNEET SINGH, ANJANI KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR SINGH(ANJANI_2222@REDIFFMAIL.COM)(9868028297)(PETITIONER)		
19	CRL.REV.P.-462/2022 CRL.M.A. 14299/2022 CRL.M.A. 21269/2023	NAVED MANZOOR V/s AMIT MALHOTRA	MALLIKA PARMAR, DEEPAK VUTTSYA	
		OTHER DETAILS OF ADVOCATES: RAJIV RAHEJA(RRAJIVE@GMAIL.COM)(9811826000)(PETITIONER) RAJIV RAHEJA (RRAJIVE@GMAIL.COM)(9811826000)(PETITIONER)		
20	CRL.REV.P.-533/2022 CRL.M.A. 16242/2022 CRL.M.A. 16243/2022	SHRI ANAND KUMAR V/s SMT. ANJU & ANR.	SURENDRA KUMAR ROY	
		OTHER DETAILS OF ADVOCATES: SONU VIVEK(SONUUVIVEK22@GMAIL.COM)()(PETITIONER) CHANDRANIGAM(CHANDRANIGAM@GMAIL.COM)()(RESPONDENT)		
21	CRL.REV.P.-543/2022	SMT YOGITA V/s SUKHBIR SINGH @ SONU & ORS.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.REV.P.-653/2022 CRL.M.A. 20281/2022	ANKIT KHANNA V/s DEEPA SAPRA	DEVESH PRATAP SINGH, SHIKHA SAPRA, VIKRANT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ADVKUMARALOK0810@GMAIL.COM)()(PETITIONER) DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER) DEEPASAPRA(DEEPASAPAR@GMAIL.COM)()(RESPONDENT) SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(9818055059)(RESPONDENT) VIKRANT BHARDWAJ(ADV.VIKRANTBHARDWAJ@GMAIL.COM)(9911132259)(PETITIONER)		

23	CRL.REV.P.-862/2022 CRL.M.A. 26255/2022	RAJESH MEENA V/s STATE OF DELHI	RAJEEV BANSAL	
		OTHER DETAILS OF ADVOCATES: VIBHOR BHATIA(ADVIBHORBHATIA@GMAIL.COM)(8377998979)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BCC(BCC.ACQUITYLAWASSOCIATES)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-315/2021) BAIL APPLN. 3347/2021 FILED BY BHUPENDER (DISPOSED ON : 2021-09-13 ) BAIL APPLN. 3413/2021 FILED BY VISHAL (DISPOSED ON : 2021-09-27 ) BAIL APPLN. 3712/2021 FILED BY AMIT RAGHAV @ TAMATAR (DISPOSED ON : 2021-11-25 ) BAIL APPLN. 3337/2021 FILED BY RAJESH MEENA (DISPOSED ON : 2021-09-27 ) BAIL APPLN. 4418/2021 FILED BY MANOJ @ SUNNY (DISPOSED ON : 2022-01-07 ) BAIL APPLN. 768/2022 FILED BY SH. GAJENDER @ BANNAR (DISPOSED ON : 2022-03-08 ) BAIL APPLN. 3766/2021 FILED BY RISHABH SHARMA (DISPOSED ON : 2021-11-25 ) BAIL APPLN. 1750/2022 FILED BY SH. HIMANSHU @ NIPPLE (DISPOSED ON : 2022-08-26 ) BAIL APPLN. 3503/2021 FILED BY GAJENDER ALIAS BENNAR (DISPOSED ON : 2021-09-23 ) BAIL APPLN. 3654/2022 FILED BY GAJENDER @ BANNAR (DISPOSED ON : 2023-06-01 ) BAIL APPLN. 3469/2022 FILED BY SH. MANOJ RANA (DISPOSED ON : 2023-11-16 )  P.S.-FIR NO. :(PAHARGANJ-315/2021)
24	CRL.REV.P.-69/2023 CRL.M.A. 1884/2023 CRL.M.A. 1886/2023	AMARJEET MALHOTRA & ORS. V/s STATE & ANR.	MOHD ZAHID, DINESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MOHD. ZAHID(ZAHID9811750070@GMAIL.COM)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH KAUSHIK(KAUSHIK.DINESH06@GMAIL.COM)(9599459050)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-231/2017) BAIL APPLN. 438/2018 FILED BY AMAN KHURANA (DISPOSED ON : 2018-05-09 )  P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-231/2017)
25	CRL.REV.P.-312/2023 CRL.M.A. 7773/2023	SHRI ARUN KUMAR V/s SMT. SARLA & ANR.	RAVI SHANKAR SHARMA, BHASKAR KUMAR AGRAWAL, SUDHIR KUMAR SHARMA, SMRITI VARMA	
		OTHER DETAILS OF ADVOCATES: KHATRI (SKKHATRIADV@GMAIL.COM)(9250778228)(PETITIONER) BHASKAR KUMAR AGRAWAL(ICLOUDLAWPARTNERS@GMAIL.COM)(8178359238)(PETITIONER) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER) SMRITI VARMA (SMRITIV794@GMAIL.COM )(9654825944)(PETITIONER) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER)		
26	CRL.REV.P.-332/2023 CRL.M.A. 8251/2023	SUKH LAL V/s PARMOD KUMAR	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PURAN (ADVDRPC1948@GMAIL.COM)(7042286270)(PETITIONER)		
27	CRL.REV.P.-718/2023 CRL.M.A. 17560/2023 CRL.M.A. 25200/2024	AMIT SINHA V/s SHILPI SINHA	SUMIT THAKUR, KUMAR RAJESH SINGH	
		OTHER DETAILS OF ADVOCATES: THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) KUMAR RAJESH SINGH(ADVKUMARRAJESHESINGH@GMAIL.COM)(9811013515)(PETITIONER) TAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT)		

28	CRL.REV.P.-748/2023 CRL.M.A. 18540/2023	BALJEET KAUR V/s CENTRAL BUREAU OF INVESTIGATION	UJWAL GHAI	
		OTHER DETAILS OF ADVOCATES: UJWAL GHAI (UJWALGHAI@GMAIL.COM)(8860151818)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2020-A-0025)
29	CRL.REV.P.-877/2023 CRL.M.A. 22708/2023 CRL.M.A. 22709/2023	ASHA ALIAS VIDYA V/s STATE OF NCT DELHI	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI(RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-36/2021) BAIL APPLN. 1801/2021 FILED BY JILU KUMAR @JIYA LAL (DISPOSED ON : 2021-07-16 ) BAIL APPLN. 3015/2021 FILED BY BHAWAR (DISPOSED ON : 2021-08-13 ) BAIL APPLN. 685/2021 FILED BY SMT. SUMAN (DISPOSED ON : 2021-03-05 ) BAIL APPLN. 2938/2021 FILED BY LALA RAM (DISPOSED ON : 2021-11-25 ) BAIL APPLN. 3319/2021 FILED BY ROHIT (DISPOSED ON : 2021-09-08 ) CRL.M.C. 3509/2022 FILED BY DEEPAK KUMAR (D. OF HEARING : 2025-03-10 ) BAIL APPLN. 3836/2022 FILED BY BHAWAR KUMAR (DISPOSED ON : 2022-12-21 )  P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-36/2021)
30	CRL.REV.P.-993/2023 CRL.M.A. 25396/2023	SAJIT KUMAR DUBEY V/s PUNITA	VIJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: V.K YADAV (OFFICEVIJAYYADAV@GMAIL.COM)(8527233905)(PETITIONER) V.K. YADAV(OFFICEVIJAYYADAV@GMAIL.COM)(8527233905)(PETITIONER)		
31	CRL.REV.P.-1010/2023 CRL.M.A. 25912/2023	THE STATE (GNCT OF DELHI) V/s NIRJESH CHAUHAN	SHUBHI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHUBHI GUPTA(SHUBHIGUPTA712@GMAIL.COM)(8130640287)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BUDH VIHAR-119/2020) BAIL APPLN. 926/2020 FILED BY MAYA DEVI (DISPOSED ON : 2020-07-31 ) BAIL APPLN. 2197/2020 FILED BY MAYA DEVI (DISPOSED ON : 2020-11-09 )  P.S.-FIR NO. :(BUDH VIHAR-119/2020)
32	CRL.REV.P.-1196/2023 CRL.M.A. 9029/2024	VARSHA RAWAT V/s JITENDRA KUMAR SHARMA	SHITANSHU KUMAR GAUR, KAPIL GOSWAMI, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: PRAVEEN GOSWAMI (PRAVEEN_GOSWAMI@YAHOO.COM)(9899442929)(PETITIONER) PRAVEEN GOSWAMI(PRAVEEN_GOSWAMI@YAHOO.COM)(9899442929)(PETITIONER) PRAVEEN GOSWAMI (PRAVEEN_GOSWAMI@YAHOO.COM)(9312133000)(PETITIONER) JKSHARMA (JKSHARMAADVOCATE@GMAIL.COM)()(RESPONDENT) JK SHARMA(JKSHARMA20@GMAIL.COM)()(RESPONDENT) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT)		
33	CRL.REV.P.-1203/2023 CRL.M.A. 30530/2023	NAWAL KUMAR V/s NEETU VERMA	NAVIN BAINSLA, CHANDAN MISHRA	
		OTHER DETAILS OF ADVOCATES: NAVIN BAINSLA(NAVINBAINSLAOFFICE@GMAIL.COM)(9999123644)(PETITIONER) CHANDAN MISHRA(CHANDANMISHRAADVOCATE@GMAIL.COM)(9310856200)(RESPONDENT)		

34	CRL.REV.P.-1315/2023	NALINI SIGHAL V/s STATE & ANR	RAMA SHANKAR, NISHANT DATTA	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(CRL)-22/2025 CRL.M.A. 195/2025	AMIT KAKKAR AND ANR V/s STATE NCT OF DELHI AND ANR	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PUNJABI BAGH-102/2024)
<b>CONNECTED MATTERS (ANMM)</b>				
36	CRL.M.C.-5153/2019 CRL.M.A. 37911/2019 CRL.M.A. 3583/2021 CRL.M.A. 2172/2022 CRL.M.A. 2173/2022 CRL.M.A. 26293/2022 WITH CRL.M.C. 5154/2019 CRL.M.C. 5155/2019	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, JATIN SETHI, K BHIMRAJ ACHARY, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)()(RESPONDENT) BHIMRAJ ACHARY(ACHARY.RAJ@GMAIL.COM)()(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
37	CRL.M.C.-5154/2019 CRL.M.A. 37913/2019 CRL.M.A. 3581/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
38	CRL.M.C.-5155/2019 CRL.M.A. 37915/2019 CRL.M.A. 3592/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
39	CRL.M.C.-5156/2019 CRL.M.A. 37917/2019 CRL.M.A. 3633/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN , GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) GAURAV MAHAJAN()(9811688721)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR		

		THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
40	CRL.M.C.-5157/2019 CRL.M.A. 37919/2019 CRL.M.A. 3572/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET JAIN(GS.LAWATTAORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
41	CRL.M.C.-5158/2019 CRL.M.A. 37921/2019 CRL.M.A. 2479/2021 CRL.M.A. 3949/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GOYAL M G GASES PVT LTD()(9811688721)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)()(PETITIONER) HEM PAPNAI(PAPNAIHEM@GMAIL.COM)()(PETITIONER) GS(GS.LAWATTRONEYS@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
42	CRL.M.C.-5159/2019 CRL.M.A. 37923/2019 CRL.M.A. 3584/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
43	CRL.M.C.-5160/2019 CRL.M.A. 37925/2019 CRL.M.A. 3573/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G.GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)	
44	CRL.M.C.-5161/2019 CRL.M.A. 37927/2019 CRL.M.A. 3587/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR( <a href="mailto:GKT2015@REDIFFMAIL.COM">GKT2015@REDIFFMAIL.COM</a> )(9015721930)(RESPONDENT)	

45	CRL.M.C.-5162/2019 CRL.M.A. 37929/2019 CRL.M.A. 3590/2021 CRL.M.A. 3943/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) HEM PAPNAI(PAPNAIHEM@GMAIL.COM)()(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)(9811688721)(PETITIONER) GS(GS.LAWATTRONEYS@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
46	CRL.M.C.-5163/2019 CRL.M.A. 37931/2019 CRL.M.A. 3586/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
47	CRL.M.C.-5165/2019 CRL.M.A. 37935/2019 CRL.M.A. 3576/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
48	CRL.M.C.-5166/2019 CRL.M.A. 37938/2019 CRL.M.A. 3582/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT.LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
49	CRL.M.C.-5168/2019 CRL.M.A. 37941/2019 CRL.M.A. 3602/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR( <a href="mailto:GKT2015@REDIFFMAIL.COM">GKT2015@REDIFFMAIL.COM</a> )(9015721930)(RESPONDENT)		



50	CRL.M.C.-5169/2019 CRL.M.A. 37943/2019 CRL.M.A. 3574/2021 CRL.M.A. 3981/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) M.L MAHAJAN (GAURAVMAHAJAN_23@YAHOO.CO.IN)(9811688721)(PETITIONER) GS LAW(GS LAWATTORNEY@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
51	CRL.M.C.-5170/2019 CRL.M.A. 37945/2019 CRL.M.A. 3575/2021 CRL.M.A. 3944/2024	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) HEM PAPNAI(PAPNAIHEM@GMAIL.COM)(9811688721)(PETITIONER) GAURAV MAHAJAN(GAURAVMAHAJAN_23@YAHOO.CO.IN)(9811688721)(PETITIONER) GS (GS.LAWATTRONEY@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
52	CRL.M.C.-5171/2019 CRL.M.A. 37947/2019 CRL.M.A. 3611/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
53	CRL.M.C.-5172/2019 CRL.M.A. 37949/2019 CRL.M.A. 3568/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
54	CRL.M.C.-5173/2019 CRL.M.A. 37951/2019 CRL.M.A. 3580/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR( <a href="mailto:GKT2015@REDIFFMAIL.COM">GKT2015@REDIFFMAIL.COM</a> )(9015721930)(RESPONDENT)		

55	CRL.M.C.-5174/2019 CRL.M.A. 37953/2019 CRL.M.A. 3601/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, BAKUL JAIN, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKULJAIN(AD.BAKULJAIN@GMAIL.COM)(8802409894)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
56	CRL.M.C.-5175/2019 CRL.M.A. 37955/2019 CRL.M.A. 3597/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
57	CRL.M.C.-5176/2019 CRL.M.A. 37957/2019 CRL.M.A. 3567/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
58	CRL.M.C.-5177/2019 CRL.M.A. 37959/2019 CRL.M.A. 3596/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
59	CRL.M.C.-5178/2019 CRL.M.A. 37961/2019 CRL.M.A. 3617/2021	IND SYNERTY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
60	CRL.M.C.-5179/2019 CRL.M.A. 37963/2019 CRL.M.A. 3615/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET		

		SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
61	CRL.M.C.-5180/2019 CRL.M.A. 37965/2019 CRL.M.A. 3600/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GUPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
62	CRL.M.C.-5181/2019 CRL.M.A. 37967/2019 CRL.M.A. 3616/2021	IND SYNERTY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
63	CRL.M.C.-5182/2019 CRL.M.A. 37969/2019 CRL.M.A. 3564/2021	IND SYNERGY LTD. & ORS. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
64	CRL.M.C.-5184/2019 CRL.M.A. 37972/2019 CRL.M.A. 3613/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN & GURPEET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
65	CRL.M.C.-5185/2019 CRL.M.A. 37974/2019 CRL.M.A. 3569/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR( <a href="mailto:GKT2015@REDIFFMAIL.COM">GKT2015@REDIFFMAIL.COM</a> )(9015721930)(RESPONDENT)		

66	CRL.M.C.-5186/2019 CRL.M.A. 37976/2019 CRL.M.A. 3610/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
67	CRL.M.C.-5187/2019 CRL.M.A. 37978/2019 CRL.M.A. 3579/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, SHIVAANG GUPTA, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) SHIVAANGGUPTA(SHIVAANG1407@GMAIL.COM)(9899183292)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
68	CRL.M.C.-5188/2019 CRL.M.A. 37980/2019 CRL.M.A. 3629/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
69	CRL.M.C.-5189/2019 CRL.M.A. 37982/2019 CRL.M.A. 3619/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) MR. GAURAV MAHAJAN()(9811688721)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
70	CRL.M.C.-5190/2019 CRL.M.A. 37984/2019 CRL.M.A. 3628/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) BAKUL JAIN AND GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) MR. GAURAV MAHAJAN()(9811688721)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
71	CRL.M.C.-5191/2019 CRL.M.A. 37986/2019 CRL.M.A. 3612/2021	IND SYNERGY LTD. & ANR. V/s GOYAL M.G. GASES PVT. LTD.	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER)		

		JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
72	CRL.M.C.-5192/2019 CRL.M.A. 37988/2019 CRL.M.A. 3626/2021	IND SYNDERGY LIMITED & ANR V/s GOYAL M G GASES PVT LTD	GAURAV MAHAJAN, JATIN SETHI, AAYUSH AGARWALA, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: GAURAV MAHAJAN()(9811688721)(PETITIONER) GAURAV MAHAJAN()(9811688721)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER) BAKUL JAIN & GURPREET SINGH(GS.LAWATTORNEY@GMAIL.COM)(9891894030)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(RESPONDENT)		
<b>FOR DIRECTION ON OFFICE NOTE</b>				
73	BAIL APPLN.- 4316/2021(Disposed off case)	ASHIT JAIN V/s STATE OF NCT OF DELHI	VARUN BHATI, ADITYA VARUN BHAT, FARMAN ALI, SOHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAAVI SHARMA(RAAVISHARMAADV@GMAIL.COM)(8802285182)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA VARUN BHAT(ADITYA.BHAT@SYMLAW.AC.IN)(8713977007)(PETITIONER) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(PETITIONER) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) SOHIL SHARMA(CHAMBERSOFSOHLISHARMA@GMAIL.COM)(7060079384)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(R.K.PURAM-257/2019) BAIL APPLN. 3008/2019 FILED BY SUBHASH JAIN (DISPOSED ON : 2020-02-10 ) BAIL APPLN. 3010/2019 FILED BY ANKUSH JAIN (DISPOSED ON : 2020-02-10 )  P.S.-FIR NO. :(R.K.PURAM-257/2019)
<b>FOR FINAL HEARING</b>				
74	CRL.M.C.-3056/2019 CRL.M.A. 12290/2019	JHABAR MAL V/s STATE & ANR	VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER)		
<b>FOR ARGUMENT</b>				
75	CRL.M.C.-4688/2019	KD BISWAL V/s CENTRAL BUREAU OF INVESTIGATION	VAIBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SHARMA()(9999009950)(PETITIONER)		P.S.-FIR NO. :(CBI-DAI-2018-0009)
<b>SPECIAL BENCH MATTERS</b>				
76	REVIEW PET. 23/2025 REVIEW PET. 24/2025 In RFA-9/2022(Disposed off case)	APARNA ASHRAM SOCIETY & ANR. V/s MR.MOHAN JHA & ORS.	SANJAY KUMAR KHANNA, KARANJAWALA & CO, RISHIKA JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAY KHANNA (ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) SANJAY KHANNA (ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) SANJEEV DUBEY(SANJEEV123_DUBEY@HOTMAIL.COM)(9810062521)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) RISHIKA JAIN(RISHIKAJAIN.2803@GMAIL.COM)(8860069588)(RESPONDENT)		

COURT NO. 41  
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO  
 cmnijeshnair@gmail.com

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
1	CM APPL. 61588/2024 In W.P.(C)-9959/2016(Disposed off case)	OM PRAKASH JATAV V/s GNCT OF DELHI AND ORS	MK GAHLAUT, MUKESH AGGARWAL, RAJAN TYAGI, M S SAINI	
		OTHER DETAILS OF ADVOCATES: DR. M K GAHLAUT(MANOJ@MANOJADVOCATE.COM)(9717266278)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-1437/2025 CM APPL. 7000/2025	MAHENDRA PRATAP SINGH V/s REGISTRAR OF SOCIETIES , GOVT OF NCT OF DELHI AND ORS	SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: VEDANT BHARDWAJ(ADVVEDANT@GMAIL.COM)(9999481002)(PETITIONER) SANTOSH KUMAR TRIPATHI, MOHAN KHERDE(STANDINGCOUNSELGNCTD@GMAIL.COM, MOHAN_KHERDE2@REDIFFMAIL.COM)(9868250806)(RESPONDENT) RAJ KUMAR JAIN(DRRAJKUMARJN@GMAIL.COM)(0)(RESPONDENT)		
3	CM APPL. 9111/2025 In W.P.(C)-1556/2025	KALEEM KHAN V/s GOVT OF NCT OF DELHI & ORS.	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, THE JAI HIND(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CARE@THEJAIHIND.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CARE@THEJAIHIND.COM)(0)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
4	CONT.CAS(C)-1742/2024 WITH W.P.(C) 3164/2024	SATYWART KADIAN V/s UNION OF INDIA AND ORS	ATHARVA LEGAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		

5	W.P.(C)-3164/2024 CM APPL. 13051/2024 CM APPL. 66223/2024	BAJRANG PUNIA AND ORS. V/s UNION OF INDIA AND ORS.	ATHARVA LEGAL, HEMANT PHALPHER	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SIDDHARTH NAYAK(SIDDHARTHANAYAK@ATHARVALEGAL.COM)(9999539689)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) WRESTLING FEDERATION OF INDIA(IND@UWW.ORG, IOA@OLYMPIC.IND.IN)()(RESPONDENT) SIDDHARTH NAYAK(OFFICE@ATHARVALEGAL.COM)(9999539689)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HEMANT PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(RESPONDENT)		
6	RFA-624/2017 CM APPL. 24735/2017 WITH RFA 909/2017	AMARJEET SINGH RANA THR HIS SON AND SPA HOLDER Inderpal Singh V/s M/S PUREARTH INFRASTRUCTURE LIMITED & ANR	SUBHASH JINDAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		
7	RFA-909/2017 WITH RFA 624/2017	PUREARTH INFRASTRUCTURE LIMITED V/s AMARJEET SINGH RANA	NEHA JAIN, SUBHASH C JINDAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		
8	CM APPL. 5471/2025 In RFA-826/2017	IDBI BANK LIMITED V/s LALIT MOHAN MADHAN	SANJAY BHATT, PIYUSH KAUSHIK, KAPUR AND COMPANY, PIYUSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIK(PRADEEPKUMARY403@GMAIL.COM)(9910263212)(PETITIONER)		
9	RFA-657/2018 CM APPL. 32526/2018	AMIT SOLANKI & ANR V/s PRABHU RAM BUILD WELL PVT LTD & ANR	AKSHAT GUPTA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA()(9312131210)(PETITIONER)		
10	CM APPL. 7327/2025 CM APPL. 7328/2025 In RFA-982/2018	UMA AGGARWAL V/s GURPREET SINGH BHATTAL	SAJAY DUA, ARJUN MALIK, BRIJESH SHARMA, AMAN SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAJAY DUA()(9811122114)(PETITIONER) SAJAY DUA()(8920052402)(PETITIONER) ARJUN MALIK(MALIKADVOCATES05@GMAIL.COM)(9873503295)(PETITIONER) JSECHAMBERS(JAI@JSECHAMBES.COM)()(RESPONDENT) JAI SAHAI(JAISAHAI@GMAIL.COM)()(RESPONDENT) ARJUN MALIK()(9873503295)(PETITIONER) JAI SAHAI ENDLAW(JAISAHAI@GMAIL.COM)(0)(RESPONDENT) ARJUN MALOK()(9873503295)(PETITIONER) JAI SAHAI ENDLAW(JAISAHAI@GMAIL.COM, BSADVDELHI@YAHOO.COM)(0)(RESPONDENT) BRIJESH SHARMA(BSADVDELHI@YAHOO.COM)(9810115969)(RESPONDENT) AMAN SHARMA(AMAN@AMANSHARMA.PRO)(9717490965)(RESPONDENT)		
11	RFA-25/2019 CM APPL. 1466/2019 CM APPL. 1468/2019 CM APPL. 1470/2019 CM APPL. 1471/2019 CM APPL. 29254/2022 CM APPL. 51948/2022 CM APPL. 51949/2022 CM APPL. 51950/2022 CM APPL. 51951/2022 CM APPL. 51952/2022 CM APPL. 51953/2022	VIDYA DEVI (DECEASED) THR LRS V/s RAM KISHORE (DECEASED) THR LRS & ORS	UMESH KUMAR, ADITYA GOEL, SACHIN GUPTA, JINENDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR()(9654909310)(PETITIONER) ANIL GOEL(INTERNATIONALLEGALWORK@GMAIL.COM)(9999904433)(PETITIONER) SACHIN GUPTA(INFO@SGASSOCIATES.COM)()(RESPONDENT) JINTENDER(JINENDERJAIN@GMAIL.COM)()(RESPONDENT)		

		INFO(INFO@LITLEGAL.IN){}(PETITIONER) ANIL GOEL(INTERNATIONALLEGALNETWORK@GMAIL.COM){}(RESPONDENT)		
12	RFA-691/2019 CM APPL. 34181/2019	M/S JAS VENTURE & ANR V/s PUNJAB NATIONAL BANK	SUSHIL KUMAR SINGH, M HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR SINGH(9654244955)(PETITIONER)		
13	RFA-1020/2019 CM APPL. 57041/2024	SUBHASH ARORA V/s ARUN KHOSLA & ANR	GURMEET SINGH, ARUN KHOSLA	
		OTHER DETAILS OF ADVOCATES: GURMEET SINGH(8750002000)(PETITIONER) ARUN KHOSLA (ARUNKHOSLAANDASSOCIATES@GMAIL.COM)(9810790636)(RESPONDENT)		
14	W.P.(C)-839/2008 CM APPL. 854/2025	VINITA BHARGAVA V/s M.C.D	SADHANA CHAUDHRY, SURENDRA NATH BHARGAVA, KAPIL DUTTA	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-3908/2013 CM APPL. 2493/2015 WITH W.P.(C) 8230/2013 W.P.(C) 7398/2014	EMAAR MGF CONSTRUCTION PVT LTD. V/s EAST DELHI MUNICIPAL CORPORATION & ANR.	MANMEET ARORA	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-8230/2013	DELHI DEVELOPMENT AUTHORITY & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	NEERAJ YADAV	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-7398/2014 CM APPL. 17296/2014 CM APPL. 27381/2015 WITH W.P.(C) 3908/2013 W.P.(C) 8230/2013	DELHI DEVELOPMENT AUTHORITY V/s SOUTH DELHI MUNIIPAL CORPORATION & ORS.	GIRIRAJ SUBRAMANIAM & HITESH KUMAR SAINI, GIRIRAJ SUBRAMANIAM & VIKASH PATHAK, NITIN MISHRA, JAGRATI SINGH	
		OTHER DETAILS OF ADVOCATES: NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(PETITIONER) JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(PETITIONER)		
18	W.P.(C)-9336/2015 CM APPL. 64980/2023	BSES RAJDHANI POWER LTD. V/s SHUBHRA CHATTERJI	SUNIL FERNANDES, SUCHINTO CHATTERJI	
		OTHER DETAILS OF ADVOCATES: SACHINTO CHATTERJI(ESSCEE@LIFADVOCATE.COM)(7042297621)(PETITIONER) SUNIL (SUNILF.ADV@GMAIL.COM){}(RESPONDENT)		
19	W.P.(C)-6059/2018 CM APPL. 23469/2018 CM APPL. 41493/2018 CM APPL. 7139/2022 CM APPL. 7637/2025 WITH W.P.(C) 9311/2019 W.P.(C) 2024/2023 W.P.(C) 2066/2023	ASHOK CHAWLA V/s CENTRAL VIGILANCE COMMISSION & ORS	SWATHI SUKUMAR, TARKESHWAR NATH, RAJESH KUMAR GOGNA, RAVINDER AGARWAL	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SWATHI SUKUMAR(7834941314)(PETITIONER) SWATHI SUKUMAR(7834941314)(PETITIONER) TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) SWATHI(SWATHI@SUKUMAR.IN){}(RESPONDENT) RAJESH GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT) RAVI RANJAN(ADVRAVIRANJAN@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(PETITIONER)		
20	W.P.(C)-9311/2019 CM APPL. 38403/2019 CM APPL. 7765/2022 WITH W.P.(C) 6059/2018	B D MAJUMDAR V/s CENTRAL VIGILANCE COMMISSION AND ORS.	SWATHI SUKUMAR, TARKESHWAR NATH	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SWATHI SUKUMAR(7834941314)(PETITIONER)		



		TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT) SWATHI(SWATHI@SUKUMAR.IN)()(RESPONDENT)		
21	W.P.(C)-2024/2023 WITH W.P.(C) 2066/2023	B DATTA MAJUMDAR V/s THE STATE TRADING CORPORATION OF INDIA LTD & ORS.	RAVI RANJAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: V P SINGH()(9810276825)(PETITIONER) THE STATE TRADING CORPORATION(CO@STCLIMITED.CO.IN, NKMATHUR52@GMAIL.COM)()(RESPONDENT) TARKESHWARNATH(TARKESHWARNATH@REDIFFMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-2066/2023	ASHOK CHAWLA V/s THE STATE TRADING CORPORATION OF INDIA LTD. & ORS.	RAVI RANJAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: V P SINGH()(9810276825)(PETITIONER) THE STATE TRADING CORPORATION(CO@STCLIMITED.CO.IN, NKMATHUR52@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-1886/2019 CM APPL. 75955/2024 CM APPL. 75969/2024	SMT. ANITA GARG V/s NEW DELHI MUNICIPAL COUNCIL	ANAMIKA GHAI NIYAZI, AKSHAY VERMA, VIVEK NARAYAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI()(9811191180)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(0)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) AKSHAY VERMA(ADVOCATESUPREMECOURT@YAHOO.CO.IN)(9650144651)(RESPONDENT) VIVEK NARAYAN SHARMA(NARAYAN@ANCOLAWYERS.COM)(9717417779)(RESPONDENT)		
24	W.P.(C)-9049/2019 CM APPL. 37360/2019 CM APPL. 54515/2019 CM APPL. 11986/2021 CM APPL. 14590/2023	SHRI CHAND KAPOOR V/s UNION OF INDIA AND ORS.	KIRAN KALRA UPPAL, SHAINI BHARDWAJ, SHAINI BHARDWAJ	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: KIRAN KALRA UPPAL()(9873862937)(PETITIONER) KIRAN KALRA UPPAL()(9711436642)(PETITIONER) UPPAL AND ASSOCIATES(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) SHAINIBHARDWAJ(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) KIRAN KALRA(DIKSHAMATHUR14@YAHOO.IN)(9971424628)(PETITIONER) GROVERA ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM)(9811089646)(RESPONDENT)		
25	W.P.(C)-3554/2021 CM APPL. 10738/2021	HINDU COLLEGE THROUGH CHAIRMAN HINDU EDUCATIONAL TRUST V/s DELHI JAL BOARD & ANR.	ATUL SHARMA, ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES: HINDU COLLEGE THROUGH CHAIRMAN HINDU EDUCATIONAL TRUST(TCARANGACHARI@GMAIL.COM)(9811691201)(RESPONDENT) ATULSHARMA(ASA@ASALEGAL.IN)(9654012526)(PETITIONER) ASA LEGAL SERVICES LLP(ASA@ASALEGAL.IN)(9873144315)(PETITIONER) DELHI JAL BOARD(DJB@DELHI.GOV.IN)()(PETITIONER) SANGEETA (SANGEETABHARTI@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-4026/2021 CM APPL. 4089/2025	IQBAL CHAND MALHOTRA V/s NEW DELHI MUNICIPAL COUNCIL NDMC	TARA SHANKAR JHA, DHARUV MOHAN	
		OTHER DETAILS OF ADVOCATES: TARA SHANKAR JHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) TARAJHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) TARAJHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		

		TARA SHANKAR JHA(TARASHANKARJHA@GMAIL.COM)(9582023674)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) DHRUV MOHAN(DHRUV_M@YAHOO.COM)(9910961933)(PETITIONER)	
27	W.P.(C)-9801/2021	DEEPAK SHARMA V/s GNCT OF DELHI AND ANR	SHASHI PANWAR
		OTHER DETAILS OF ADVOCATES: RAJARAM CIYER(RAJARAMC.IYER@GMAIL.COM)(9560394800)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
28	W.P.(C)-12279/2021 CM APPL. 38470/2021	MS SALASAR FOOD SERVICES LLP V/s UNION OF INDIA AND ORS	MANISH RAGHAV, RAMAN TOMAR
		OTHER DETAILS OF ADVOCATES: ROHIT GOUR(MANISHRAGHAV@GMAIL.COM)()(PETITIONER) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) NIKHIL MAJITHIA(NIKHIL.MAJITHIA@GMAIL.COM)()(RESPONDENT) RAMAN TOMAR(RAMANTOMAR@GMAIL.COM)(9911418802)(PETITIONER)	
29	W.P.(C)-854/2022 CM APPL. 2410/2022	FAMILY HOSPITAL PVT LTD V/s NORTH DELHI MUNICIPAL CORPORATION AND ANR	NANDNI SAHNI
		OTHER DETAILS OF ADVOCATES: SACHIN BANDUNI(CSSACHINBANDOONI@GMAIL.COM)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.NIC.IN, RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT)	
30	W.P.(C)-5857/2022	MS HIGHWAY TRANS SERVICES PVT LTD V/s GNCT OF DELHI TRANSPORT DEPARTMENT	NIDHI MOHAN PARASHAR, SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR(NIDHI@VEDYAPARTNERS.COM)(9953899908)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
31	W.P.(C)-6920/2022	GAGANDEEP SINGH ADHI AND ANR V/s THE STATE (NCT OF DELHI) AND ORS.	PRIYA KHURANA
		OTHER DETAILS OF ADVOCATES: PRIYA KKHURANA(ADVOCATEPRIYAKHURANA@GMAIL.COM)(8146449794)(PETITIONER) NDMC(CLONDMC@GMAIL.COM, RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJIV(SANJIVSAGAR@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
32	W.P.(C)-13153/2022	MAHAVIR PRASAD GARG V/s MUNICIPAL CORPORATION OF DELHI AND ANR	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)	
33	W.P.(C)-96/2023 CM APPL. 315/2023 CM APPL. 4902/2023	SIR SOBHA SINGH AND SONS PRIVATE LIMITED & ANR. V/s NEW DELHI MUNICIPAL COUNCIL	KULJEET RAWAL
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATE@YAHOO.CO.IN)(9811088203)(PETITIONER) KULJEET RAWAL(RAWALADVOCATE@YAHOO.CO.IN)()(PETITIONER) NDMC ( <a href="mailto:LAW.DETT.NDMC@GMAIL.COM">LAW.DETT.NDMC@GMAIL.COM</a> )()(RESPONDENT)	

34	W.P.(C)-6698/2023	HASMAT ALI V/s THE COMMISSIONER , MCD AND ORS	ALAMGIR	
		OTHER DETAILS OF ADVOCATES: ALAMGIR(ALAMGIR.ALAMGIR1@GMAIL.COM)(9811483438)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SALIL KAPOOR AND SANAT KAPOOR(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
35	W.P.(C)-9140/2023 CM APPL. 34780/2023	SHRI VIKAS SONI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	KMG LEGAL, ASHISH VERMA	
		OTHER DETAILS OF ADVOCATES: KMG LEGAL(KMGLEGALDELHI@GMAIL.COM)(9582156789)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ASHISH VERMA(ASHISH@SAARASSOCIATES.IN)(9871603434)(PETITIONER)		
36	W.P.(C)-11391/2023 CM APPL. 44333/2023	RAMWATI SHARMA & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS.	GAUTAM SHARMA, ROHIT KHURANA, K R SASIPRABHU	
		OTHER DETAILS OF ADVOCATES: NIPUN BHUSHAN(ADV.VASUBHUSHAN@GMAIL.COM)(9958417262)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ROHIT KHURANA(ADVROHITKHURANA@GMAIL.COM)(9873727659)(RESPONDENT) K R SASIPRABHU(CLARKAMIT@GMAIL.COM)(8851382791)(PETITIONER)		
37	W.P.(C)-13412/2023 CM APPL. 52954/2023 CM APPL. 3461/2025	M/S ATLANTA SYSTEM PVT LTD V/s UNION OF INDIA & ORS.	ANANT KUMAR VATSYA, DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: DEVENDER SINGH(DEVENDRASINGHCHAMBER430@GMAIL.COM)(9810141145)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, PARATRANSIT@DIMTS.IN)(9868250806)(RESPONDENT) DEEPAK VOHRA(ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
38	W.P.(C)-16579/2023 CM APPL. 5874/2024 WITH W.P.(C) 12934/2024	AMAN SINGH V/s MUNICIPAL CORPORATION OF DELHI & ANR.	DANIYAL KHAN, NITIN WADHWA, NITIN WADHWA	
		OTHER DETAILS OF ADVOCATES: DANIYAL KHAN(DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) NITIN SAXENA(NITIN.SAXENA2379@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MCD. NITIN SAXENA(COMMISSIONER@MCD.ORG.IN, CLOMCDHQ@GMAIL.COM, NITIN.SAXENA2379@GMAIL.COM)()(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(RESPONDENT) DANIYAL K(DANIYALK18@GMAIL.COM)()(RESPONDENT) NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(RESPONDENT)		
39	W.P.(C)-12934/2024 CM APPL. 53986/2024	AMIT SAXENA V/s MUNICIPAL CORPORATION OF DELHI	NITIN WADHWA	
		OTHER DETAILS OF ADVOCATES: NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT)		
40	W.P.(C)-14694/2024 CM APPL. 61778/2024	MANISH RAWAT V/s MUNICIPAL CORPORATION OF DELHI	AJAY SINGH BHANDARI	
		OTHER DETAILS OF ADVOCATES: ANKITA CHAUHAN(YOGESH.BHRD@GMAIL.COM)(8295695559)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

41	W.P.(C)-631/2025 WITH W.P.(C) 632/2025	SUMAN KUMAR V/s UNION OF INDIA AND ORS	SHREYAS JAIN	
<p>OTHER DETAILS OF ADVOCATES:  SHASHANK DEO(SUMAN2212197@GMAIL.COM)(9899999672)(PETITIONER)  UNION OF INDIA, SECY. MCA, ICSI(UOIDHC@GMAIL.COM, SECY.MCA@NIC.IN,  PRESIDENT@ICSI.EDU, SECRETARY@ICSI.EDU)(1123384193)(RESPONDENT)  DEVENDRA, ICSI, MANISH(DEVENDRA.DESHPANDE@ICSI.EDU, VP@ICSI.EDU,  MANISH@RMGCS.COM)(0)(RESPONDENT)  SURESH PANDEY, NPS CHAWLA, D SHUKLA(CS.SURESHPANDEY@GMAIL.COM,  NPSCHAWLA@AEKOMLEGAL.COM, DSHUKLA2007@GMAIL.COM)(0)(RESPONDENT)  PURBEY, CS. RANJEET, RP TULSIAN(PURBEY31@GMAIL.COM,  CS.RANJEET@GMAIL.COM, RPTULSIAN@GMAIL.COM)(0)(RESPONDENT)  A TYAGI, PREETI BANERJEE, ALKA ARORA(ATYAGI53@GMAIL.COM,  PREETI.BANERJEE@ICSI.EDU, ALKA_ARORA79@REDIFFMAIL.COM)(0)(RESPONDENT)  SONIA BAIJAL, CS NESAR, ANANG(SONIA.BAIJAL@ICSI.EDU,  CSNESAR367@GMAIL.COM, ADVANANG@GMAIL.COM)(0)(RESPONDENT)  SWATI, NISHI TALWAR(POPLISWATI88@GMAIL.COM,  NISHITALWARASSOCIATES@HOTMAIL.COM, )(0)(RESPONDENT)  SUNAINA, PINKI, H PSC(SUNAINAJHINGAN@GMAIL.COM, PINKICS@GMAIL.COM,  H_PSC@REDIFFMAIL.COM)(0)(RESPONDENT)  RITU KANSAL, HANUMAN SINGH SAINI. RASHMI SAIN(CSRITUKANSAL@GMAIL.COM,  HANUMANSINGHSAINI@GMAIL.COM,  RASHMISAIN.576@GMAIL.COM)(0)(RESPONDENT)  AAYATI, AISHWARYA TOSHNIWAL , KHUSHBU(GUPTAAYATI@GMAIL.COMM,  TOSHNIWALAISH60@GMAIL.COM,  GOELKHUSHBU001@GMAIL.COM)(0)(RESPONDENT)  MONIKA, ESHA NAGPAL, SANTOSH(MONIKATAILOR0310@GMAIL.COM,  ESHANAGPAL45@GMAIL.COM,  SANTOSH.SHARMACS@GMAIL.COM)(0)(RESPONDENT)  SUSHIL, PRADEEP, AWANISH(SUSSHIL@AMICUSLEGAL.IN,  CHAIRMANNIRC2018@GMAIL.COM,  AWANISHCORPORATE@GMAIL.COM)(0)(RESPONDENT)  AMIT, VIMAL, BHUPENDRA KAUSHIK(AMITGUPTACS@GMAIL.COM,  VIMALG_JPR@YAHOO.CO.IN,  CSBHUPENDRAKAUSHIK@GMAIL.COM)(0)(RESPONDENT)  MONIKA KOHLI, HITENDER(MONIKAKOHLI@GMAIL.COM,  HITENDER@CENTRUMLEGAL.COM)(0)(RESPONDENT)</p>				
42	W.P.(C)-632/2025 CM APPL. 2991/2025	SUMAN KUMAR V/s UNION OF INDIA AND ORS.	SHREYAS JAIN	
<p>OTHER DETAILS OF ADVOCATES:  SHASHANK DEO(ADVSHREYASJAIN@GMAIL.COM)(9899999672)(PETITIONER)  UNION OF INDIA, SECY MCA, PRESIDENT OF ICSI, ICSI(UOIDHC@GMAIL.COM,  SECY.MCA@NIC.IN, PRESIDENT@ICSI.EDU,  SECRETARY@ICSI.EDU)(1123384193)(RESPONDENT)  DEVENDRA, ICSI, MANISH(DEVENDRA.DESHPANDE@ICSI.EDU, VP@ICSI.EDU,  MANISH@RMGCS.COM)(0)(RESPONDENT)  SURESH PANDEY, NPS CHAWLA, D SHUKLA(CS.SURESHPANDEY@GMAIL.COM,  NPSCHAWLA@AEKOMLEGAL.COM, DSHUKLA2007@GMAIL.COM)(0)(RESPONDENT)  PURBEY, CS. RANJEET, RP TULSIAN(PURBEY31@GMAIL.COM,  CS.RANJEET@GMAIL.COM, RPTULSIAN@GMAIL.COM)(0)(RESPONDENT)  ASHOK TYAGI, PREETI, ALKA(ATYAGI53@GMAIL.COM, PREETI.BANERJEE@ICSI.EDU,  ALKA_ARORA79@REDIFFMAIL.COM)(0)(RESPONDENT)  SONIA, CS NESAR, ANANG(SONIA.BAIJAL@ICSI.EDU, CSNESAR367@GMAIL.COM,  ADVANANG@GMAIL.COM)(0)(RESPONDENT)  SWATI, NISHI TALWAR(POPLISWATI88@GMAIL.COM,  NISHITALWARASSOCIATES@HOTMAIL.COM)(0)(RESPONDENT)  SUNAINA, PINKI, H PSC(SUNAINAJHINGAN@GMAIL.COM, PINKICS@GMAIL.COM,  H_PSC@REDIFFMAIL.COM)(0)(RESPONDENT)  RITU KANSAL, HANUMAN SINGH SAINI. RASHMI SAIN(CSRITUKANSAL@GMAIL.COM,  HANUMANSINGHSAINI@GMAIL.COM,  RASHMISAIN.576@GMAIL.COM)(0)(RESPONDENT)  AYATI, TOSHIWALAISH, KHUSHBU(GUPTAAYATI@GMAIL.COMM,  TOSHNIWALAISH60@GMAIL.COM,  GOELKHUSHBU001@GMAIL.COM)(0)(RESPONDENT)  MONIKA TAILOR, ESHA NAGPAL, SANTOSH(MONIKATAILOR0310@GMAIL.COM,  ESHANAGPAL45@GMAIL.COM,</p>				

		SANTOSH.SHARMA@GMAIL.COM)(0)(RESPONDENT) SUSHIL, PRADEEP, AWANISH(SUSSHIL@AMICUSLEGAL.IN, CHAIRMANNIRC2018@GMAIL.COM, AWANISHCORPORATE@GMAIL.COM)(0)(RESPONDENT) AMIT, VIMAL, BHUPENDRA KAUSHIK(AMITGUPTACS@GMAIL.COM, VIMALG_JPR@YAHOO.CO.IN, CSBHUPENDRAKAUSHIK@GMAIL.COM)(0)(RESPONDENT) MONIKA KOHLI, HITENDER(MONIKAKOHLI@GMAIL.COM, HITENDER@CENTRUMLEGAL.COM)(0)(RESPONDENT)		
43	W.P.(C)-2415/2025 CM APPL. 11428/2025	AMIT SAXENA V/s MUNICIPAL CORPORATION OF DELHI	NITIN WADHWA, VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: CHEITANYA MADAN/ NITIN WADHWA(NITINWADHWA@WALAW.IN)(9899219933)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDENT)		
<b>FOR DIRECTIONS</b>				
44	CONT.CAS(C)-1766/2024 WITH W.P.(C) 9724/2016 W.P.(C) 7482/2022	DR. AJIT KUMAR YADAV AND ORS V/s DR. RAJINDER K. DHAMIJA AND ORS	KRISHAN KANHAIYA MUKHIJA	
		OTHER DETAILS OF ADVOCATES: K K MUKHIJA & JASVINDER KAUR(KKMUKHIJAADV@YAHOO.COM)(9312836524)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TUSHAR(ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT) VIKRAM(VIKRAM.JETLY@GMAIL.COM)(0)(RESPONDENT)		
45	W.P.(C)-9724/2016 CM APPL. 642/2017 CM APPL. 22323/2018 CM APPL. 23007/2022 CM APPL. 62491/2023 CM APPL. 45389/2024 WITH W.P.(C) 7482/2022	DR. AJIT KUMAR YADAV & ORS V/s UNION OF INDIA & ORS	S. MUKERJEE & AVIJIT SINGH, S D SINGH, TUSHAR SANNU DAHIYA, KRISHAN KANHAIYA MUKHIJA, AVIJIT SINGH, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) AVIJIT(AVIJIT.COUNSEL@GMAIL.COM, SAMEER.VASHISHT@GMAIL.COM)(0)(RESPONDENT) K.K. MUKHIJA(KKMUKHIJAADV@YAHOO.COEM)(9810387379)(PETITIONER) IBHAS, UNION OF INDIA, SANTOSH KUMAR TRIPATHI(DIRECTOR@IBHAS.ORG, UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) S. MUKERJEE AND AVIJIT SINGH(AVIJIT.COUNSEL@GMAIL.COM)(8130729886)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) D M SIHBAS(DMSIHBAS@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
46	W.P.(C)-7482/2022 CM APPL. 22866/2022	SHABANA NIKHAT & ANR. V/s UNION OF INDIA AND ORS.	AVIJIT SINGH, KRISHAN KANHAIYA MUKHIJA	
		OTHER DETAILS OF ADVOCATES: S. MUKERJEE AND AVIJIT SINGH(AVIJIT.COUNSEL@GMAIL.COM)(8130729886)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KRISHAN KANHAIYA MUKHIJA(KKMUKHIJAADV@YAHOO.COM)(9810387379)(PETITIONER)		

FOR FINAL DISPOSAL				
47	W.P.(C)-2395/2008 WITH W.P.(C) 2396/2008 W.P.(C) 2417/2008	NORTH DELHI POWER LTD. V/s GOVT. OF N.C.T. OF DELHI & ORS.	MR.J.SAGAR, SUMIT PUSHKARNA, ZUBEDA BEGUM, UPENDER THAKUR	
		OTHER DETAILS OF ADVOCATES:		
48	W.P.(C)-2396/2008 WITH W.P.(C) 2395/2008	B.S.E.S.RAJDHANI POWER LTD. V/s GOVT. OF N.C.T. OF DELHI & ORS.	MR.J.SAGAR, SUMIT PUSHKARNA, ZUBEDA BEGUM, UPENDER THAKUR	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-2417/2008	B.S.E.S.YAMUNA POWER LTD. V/s GOVT. OF N.C.T. OF DELHI & ORS.	MR.J.SAGAR	
		OTHER DETAILS OF ADVOCATES:		
FOR HEARING				
50	RFA-170/2019 CM APPL. 9411/2019 CM APPL. 9412/2019 CM APPL. 42880/2019 (CROSS OBJ.)	VIDYA & ANR V/s PYARI DEVI & ANR	MAHESH K CHAUDHARY, ATUL KHARBANDA	
		OTHER DETAILS OF ADVOCATES: MAHESH K CHAUDHARY()(9811211232)(PETITIONER) ATUL KHARBANDA()(9811333939)(PETITIONER)		
51	W.P.(C)-12941/2022	PREM PRAKASH SHARMA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHEETESH KHANNA, GANDHARV ANAND	
		OTHER DETAILS OF ADVOCATES: SHEETESH KHANNA()(9873834002)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GANDHARV ANAND(COCDIARY@CIRCLEOFCONSELS.COM)(7020589021)(PETITIONER)		
FOR FINAL HEARING				
52	RFA-345/2017 CM APPL. 36628/2023	BHAGWAN DASS KABRA V/s SANJAY KUMAR & ORS	VIJAY K JAIN, LOKESH BHARDWAJ, MAYANK MIKHAIL MUKHARJEE, LOKESH BHARDWAJ, ASHISH	
		OTHER DETAILS OF ADVOCATES: LOKESH BHARDWAJ, ASHISH , PRATISHTHA MALHOTRA(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(RESPONDENT) MAYANK(MAYANK@MIKHAILCHAMBERS.COM)()(RESPONDENT) LOKESH BHARDWAJ(ADVLOKESHBHARDWAJ@GMAIL.COM)(7701902515)(PETITIONER) ASHISH (ASHISHCHANDRA339@GMAIL.COM)(9540557294)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 43  
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN

ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE

CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

CLICK HERE FOR VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[sanjoyojha73@gmail.com](mailto:sanjoyojha73@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-1892/2008 CM APPL. 3677/2008 WITH W.P.(C) 1934/2008 W.P.(C) 2446/2025	VINOD SHOKEEN V/s THE GOVERNING BODY, CRRIT, DELHI & ORS	MR.R.K.SAINI, HARIHAR PRATAP SINGH, MUKESH GUPTA, SUMIT BABBAR, SHOBIT MOHANT, K.C.MITTAL, RAJIV AGARWAL	Listing Remarks: FRESH MATTER
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
2	W.P.(C)-1934/2008 CM APPL. 3727/2008	ISHWAR SHARMA V/s THE GOVERNING BODY CRRIT DELIH & ORS.	MR.R.K.SAINI, SHOBHIT MAHANT, K.C.MITTAL, JATAN SINGH, MOHD.SAJID, SUMIT BABBAR, RAJIV AGARWAL	

		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
3	W.P.(C)-2446/2025	SANJAY KUMAR SHARMA V/s DAV PUBLIC SCHOOL & ORS.	KUMAR UTKARSH	Listing Remarks: FRESH MATTER
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) DAVPS ROHINI, DAVCMC, AVNISH AHLAWAT(DAVPSROHINI85@GMAIL.COM, INFO@DAVCMC.NET.IN, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) AVNISH, DIRECTORATE OF EDUCATION , GNCTD(AVNISH@AHLAWATASSOCIATIES.IN, DIREDU@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
4	W.P.(C)-3135/1998	N.K. JAIN V/s ALLAHABAD BANK & ORS	R.P.KATHURIA, V.P.GOGGAR, SM HOODA, PET IN PRERSON, RASMEET K.CHARYA, RAJESH KUMAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-3626/2007 CM APPL. 8683/2010	H.G.PODDAR V/s EXECUTIVE DIRECTOR NTPC & ORS.	S.N.ANAND, BHARAT SANGAL, S. CHATTERJEE, RICHA KAPOOR, A.S.N.MURTI, ARJUN HARKAULI, PUNEET TANEJA, ANIL KUMAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ( )()(RESPONDENT) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
6	W.P.(C)-7259/2013 WITH W.P.(C) 5567/2014	HARI PRASAD SHARMA & ORS V/s UNION OF INDIA & ANR.	V.S. TOMAR, RANI CHHABRA, ANANGA BHATTACHARYYA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ANANGA BHATTACHARYYA(ADMIN@VERITASLEGIS.COM)(9717676996)(PETITIONER)		
7	W.P.(C)-5567/2014 WITH W.P.(C) 7259/2013	LAL SINGH DAHIYA & ORS. V/s UNION OF INDIA & ANR.	RANI CHHABRA, PRIYANKA SONI, VIKRAM JAITLEY, ANANGA BHATTACHARYYA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ANANGA BHATTACHARYYA(ADMIN@VERITASLEGIS.COM)(9717676996)(PETITIONER)		
8	W.P.(C)-2619/2015 CM APPL. 4678/2015 CM APPL. 3098/2018	GIRIRAJ SINGH & ORS V/s A D M (LA)/ LAND ACQUISITION COLLECTOR & ORS	VISHAL SINGH, SUNIL CHAUHAN, SANJAY KUMAR PATHAK, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN()(9873744868)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
9	W.P.(C)-9822/2016 CM APPL. 28559/2017	SUKHBIR SINGH & ORS V/s UNION OF INDIA & ORS	HEMANT MALHOTRA & ASSOCIATES, LATIKA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT)		
10	W.P.(C)-5748/2019 CM APPL. 25076/2019 CM APPL. 41635/2019	RAJ KUMAR CHAUHAN V/s DIRECTOR OF EDUCATION & ORS	PRAVINDER CHAUHAN, PARVINDER CHAUHAN, RAJ KUMAR KAPOOR	
		OTHER DETAILS OF ADVOCATES: PRAVINDER CHAUHAN()(9868102274)(PETITIONER) PARVINDER CHAUHAN()(9868102274)(PETITIONER) RAJ KUMAR KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(RESPONDENT)		
11	W.P.(C)-9131/2019 CM APPL. 37706/2019 WITH W.P.(C) 9984/2019	DINESH CHANDRA V/s GOVT. OF NCT OF DELHI		
		OTHER DETAILS OF ADVOCATES: JAI BANSAL()(9958674642)(PETITIONER)		
12	W.P.(C)-9984/2019 CM APPL. 41371/2019	YOGESH CHANDRA V/s GOVT. OF NCT OF DELHI		
		OTHER DETAILS OF ADVOCATES: JAI BANSAL()(9868566649)(PETITIONER)		



13	W.P.(C)-10623/2019 CM APPL. 43865/2019 CM APPL. 53312/2019	DR. SUMER SINGH V/s GOVT OF INDIA OF DELHI THROUGH ITS CHIEF SECRETARY & ORS	M K BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER) M K BHARDWAJ()(9210951550)(PETITIONER)		
14	W.P.(C)-10024/2022 WITH W.P.(C) 10037/2022	VIKAS KUMAR V/s LAND AND BUILDING DEPARTMENT	PANKAJ KUMAR SHARMA	Listing Remarks: CONSIDERATION
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SHARMA(CHANAKYAS51@YAHOO.IN)(9013624025)(PETITIONER) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9968630786)(RESPONDENT)		
15	W.P.(C)-10037/2022	BALKESH SINGH V/s LAND AND BUILDING DEPARTMENT	PANKAJ KUMAR SHARMA, SANJAY KUMAR PATHAK	Listing Remarks: CONSIDERATION
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SHARMA(CHANAKYAS51@YAHOO.IN)(9013624025)(PETITIONER) YEESHU JAIN(YEESHUJAIN@GMAIL.COM)(9968630786)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
16	W.P.(C)-13532/2022 CM APPL. 41210/2022 CM APPL. 3129/2024	DR MRS. PUSHP LATA JAIN & ANR. V/s SH KISHAN CHAND & ORS.	PRAG CHAWLA, PRAG CHAWLA	
		OTHER DETAILS OF ADVOCATES: JASPREET KAUR(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUSKAN AGGARWAL(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) VR LEGAL, J9810559536(VRLEGALASSOCIATES2@GMAIL.COM, J9810559536@GMAIL.COM)()(RESPONDENT) RACHITA GARG, ALOK(RACHITAGARGOFFICE@GMAIL.COM, ADVKUMARALOK0810@GMAIL.COM)()(RESPONDENT)		
17	W.P.(C)-14972/2022	ASHA & ORS. V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY	RICHA VERMA, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: RAVHIT GUPTA AND ASSOCIATES(GUPTAR_RACHIT@YAHOO.IN)(9953945544)(PETITIONER) SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)()(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER)		
18	W.P.(C)-373/2023 CM APPL. 1481/2023 CM APPL. 17412/2024	SURESH KUMAR & ANR. V/s UNION OF INDIA & ORS.	NIDHI MITTAL, KUMAR SHASHANK SHEKHER, ABHISEKH KUMAR SINGH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAIN@GMAIL.COM)()(RESPONDENT) SHASHANK SHEKHAR(KSSHEKHER.ADV@GMAIL.COM)(7838379879)(PETITIONER) ANJANA GOSAIN, MV KINI(ANJANGOSAIN@GMAIL.COM, DELHI@MVKINI.COM)()(RESPONDENT) DIGVIJAY RAI, PERS, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, PERS@ALLIANCEAIR.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ABHISEKH KUMAR SINGH(ADVABHISEKHSINGH@GMAIL.COM)(9899593267)(PETITIONER) KUMAR SHASHANK SHEKHER(SHASHANK.CNLU@GMAIL.COM)(7838379879)(PETITIONER)		
19	W.P.(C)-2358/2023 CM APPL. 9008/2023 CM APPL. 9010/2023 CM APPL. 53135/2023	SNEH RAJORA AISWAL V/s JAWAHARLAL NEHRU UNIVERSITY, THROUGH REGISTRAR	PARIVESH SINGH, GINNY JETLEY RAUTRAY	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: JAI & RAJ ASSOCIATES(PLEADERS08@GMAIL.COM)(9891662235)(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT) M/S JAI & RAJ ASSO(PLEADERS08@GMAIL.COM)(9891662235)(PETITIONER)		

		GRAUTRAY(GRAUTRAY@GMAIL.COM)()(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(RESPONDENT)	
20	W.P.(C)-9091/2023 CM APPL. 34584/2023	AKASHGANGA INFRADEVELOPERS PVT LTD V/s RAJENDER SINGH DABAS AND ORS	PANKAJ GUPTA
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(PANKAJ.GUPTA@SUMITLAW.COM)(9811022227)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
21	W.P.(C)-10045/2023	DINESH KUMAR TYAGI V/s UNION OF INDIA AND ORS	RAJESH TYAGI
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, )()(RESPONDENT)	
22	W.P.(C)-13386/2023 CM APPL. 52838/2023	RUSTAM KHAN V/s GOVT OF UT OF J AND K AND ANR	MOHD ANAS
		OTHER DETAILS OF ADVOCATES: MOHD. ANAS(MOHDANASDV@GMAIL.COM)(9818729629)(PETITIONER) SUHAIL MALIK(CHAMBERSOFSUHAILMALIK@GMAIL.COM, JKHSDELHI@GMAIL.COM, AKSHAY17BEDI@GMAIL.COM)()(RESPONDENT)	
23	W.P.(C)-14925/2023 CM APPL. 59523/2023 CM APPL. 42520/2024 WITH W.P.(C) 14993/2023 W.P.(C) 14928/2023 W.P.(C) 42624/2024	DALBIR SINGH & ORS. V/s GOVT OF NCT OF DELHI & ANR.	SUSHIL KUMAR SINGH, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9)(RESPONDENT) SUSHIL KUMAR (SUSHILKUMARSINGH1@GMAIL.COM)(9810034298)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) SANTOSH KUMAR TRIPATHI, VARUN(STANDINGCOUNSELGNCTD@GMAIL.COM, VARUNPHOGAAT@GMAIL.COM)(7982557892)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
24	W.P.(C)-14928/2023 CM APPL. 59536/2023 CM APPL. 10232/2024 CM APPL. 42625/2024	GAUTAMA NAND SHAH & ORS. V/s GOVERNMENT OF NCT OF DELHI, LAND AND BUILDING DEPARTMENT THROUGH ITS SECRETARY & ANR.	MURARI KUMAR, CHANDRA SHEKHAR, SANJAY KUMAR PATHAK, VARUN PHOGAAT
		OTHER DETAILS OF ADVOCATES: AMIT CHOUDHARY(ADV.CHOUDHARYAMIT@GMAIL.COM)(9891149413)(PETITIONER) LEGAL VIBES(LEGALVIBES.LAWFIRM@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SUSHIL KUMAR SINGH, NAVIN KUMAR JHA(SUSHILKUMARSINGH1@GMAIL.COM, NAVINKUMARJHA98@GMAIL.COM)(9958682054)(PETITIONER) LEGAL VIBES LAW FIRM(LEGALVIBES.LAWFIRM@GMAIL.COM)(0)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VARUN(VARUNPHOGAAT@GMAIL.COM)(7982557892)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) VARUN PHOGAAT(VARUNPHOGAAT@GMAIL.COM)(7982557892)(PETITIONER)	
25	W.P.(C)-14993/2023 CM APPL. 59880/2023 CM APPL. 42588/2024	SWAMI NATH PANDEY & ORS. V/s UNION OF INDIA & ORS.	ADITYA RAJ, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: D.K.SINGH (DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) DK SINGH	

		ASSOCIATES(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) UNION OF INDIA, DDA(UOIDHC@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)	
26	CM APPL. 42624/2024 In W.P.(C)-1107/2024	DR. SUBHASH CHANDRA PANDEY V/s GOVT. OF NCT OF DELHI AND ANR.	ABHIMANYU LALL, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: LALL AND ASSOCIATES()(9910808880)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LALL AND ASSOCIATES(INFO@LALLANDASSOCIATES.COM)(9910808880)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
27	W.P.(C)-3539/2024	B. VASUDEVA RAO V/s UNION OF INDIA & ANR.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
28	W.P.(C)-4204/2024 CM APPL. 17195/2024 WITH W.P.(C) 4256/2014 W.P.(C) 4636/2024 W.P.(C) 4672/2024	RONALD NAGAR V/s GOVT OF NCT OF DELHI AND ORS.	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) DISTRICT COLLECTOR(DCSOUTH@NIC.IN, HANSNAGAROFF30@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)	
29	W.P.(C)-4636/2024 CM APPL. 19009/2024	JOHN NAGAR V/s GOVT OF NCT OF DELHI AND ORS	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) D C SOUTH(DCSOUTH@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)	
30	W.P.(C)-4672/2024 CM APPL. 19163/2024	JOHN NAGAR V/s GOVT OF NCT OF DELHI AND ORS.	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) DISTRICT COLLECTOR(DCSOUTH@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)	
31	W.P.(C)-4256/2024 CM APPL. 17295/2024	RONALD NAGAR V/s GOVT OF NCT OF DELHI & ORS.	UJJWAL JHA, AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA(UJJWALLAW@GMAIL.COM)(9958178204)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) DISTRICT COLLECTOR(DCSOUTH@NIC.IN,	

		HANSNAGAROFF30@GMAIL.COM)(RESPONDENT) AMIET ANDLAY(AMIETANDLAY@HOTMAIL.COM)(9811151686)(RESPONDENT)		
32	W.P.(C)-8952/2024 CM APPL. 36574/2024 CM APPL. 73264/2024	INDIA TOURISM DEVELOPMENT CORPORATION LTD. V/s MARUTI SUZUKI INDIA LIMITED	AAKARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AAKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM)(9871094948)(PETITIONER) SANJEEV GROVER (SANJEEV.GROVER@MARUTI.CO.IN)(0)(RESPONDENT) AKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM)(9871094948)(PETITIONER) AKT LAW ASSOCIATES(AKTLAWASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-11181/2024 CM APPL. 46235/2024	ANUJ KUMAR V/s JAWAHARLAL NEHRU UNIVERSITY AND ORS	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA AND ANUPAM BANSAL(SOURABAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) VASANTH(VASANTH@TRINITYCHAMBERS.IN)(0)(RESPONDENT)		
34	W.P.(C)-14641/2024 CM APPL. 61450/2024	VINITA TYAGI V/s BALA PRITAM GURU HARIKRISHAN INT. PUBLIC SCHOOL AND ORS	JANANI SRINIVASAN	
		OTHER DETAILS OF ADVOCATES: SHARIKA RAI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) RAKESH KUMAR SAINI(RKSAINI6458@GMAIL.COM)(0)(RESPONDENT)		
35	W.P.(C)-15500/2024	SHIV SHANKER VYAS V/s NTPC LIMITED & ORS.	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKASH KUMAR(ADVVIKASHKUMAROFFICE@GMAIL.COM)(7762088277)(PETITIONER) NTPC, RAJEEVA KOTKAR, HOP SINGRAULI(CMD@NTPC.CO.IN, RAJEEVAKOTKAR@NTPC.CO.IN, HOPSINGRAULI@NTPC.CO.IN)(0)(RESPONDENT) NTPC, NTPC, SK PANDEY(DHR@NTPC.CO.IN, REDNR@NTPC.CO.IN, SKPANDEY05@NTPC.CO.IN)(0)(RESPONDENT) RAJ KUMAR(RAJKUMAR09NTPC@GMAIL.COM)(0)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 29  
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: ALL PETITIONS SEEKING QUASHING OF FIR ( ON THE GROUND OF SETTLEMENT / COMPROMISE) IN

ADVANCE LIST AND SUPPLEMENTARY LIST WILL BE TAKEN UP AT 02:15 P.M.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmvijaypal.dhc@gov.in](mailto:cmvijaypal.dhc@gov.in)

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>INTERIM BAIL</b>				
1	BAIL APPLN.-3960/2024 CRL.M.A. 32763/2024	YASH ALIAS MAAN V/s STATE NCT OF DELHI	SANJAY	
		OTHER DETAILS OF ADVOCATES: PANKAJ (PANKAJDYNAMIC@GMAIL.COM)(9899729791)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-644/2023)
<b>BAIL</b>				
2	BAIL APPLN.-1002/2024	PADMA TIWARI V/s STATE	SHUBHAM VERMA	
		OTHER DETAILS OF ADVOCATES: ANKIT AGGARWAL (ADVSHUBHAMVERMA2020@GMAIL.COM)(9711297155)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KISHAN GARH-157/2019) BAIL APPLN. 2965/2020 FILED BY RAHUL MISHRA (DISPOSED ON : 2020-11-11 ) BAIL APPLN. 99/2021 FILED BY PADMA TIWARI (DISPOSED ON : 2021-05-24 )  P.S.-FIR NO. :(KISHAN GARH-157/2019)
3	BAIL APPLN.-1122/2024 CRL.M.A. 9814/2024	CHIZOBA JAMES V/s STATE OF NCT OF DELHI	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: TANBIR QUISEER (RAJIVSONIDOLLY@GMAIL.COM)(8750311398)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-679/2022)
4	BAIL APPLN.-2338/2024	DHEERAJ V/s STATE NCT OF DELHI	SUSHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SUSHIL SHARMA (ADVSHARMASUSHIL@GMAIL.COM)(9810008010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARAINA-634/2020)
5	BAIL APPLN.-2838/2024 CRL.M.A. 29668/2024	NITIN V/s STATE GOVT. OF NCT DELHI	RAJIV TAKBI	
		OTHER DETAILS OF ADVOCATES: RAJIV TAKBI (RAJIVTAKBI@GMAIL.COM)(9015949544)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJIV TAKBI (RAJIVTAKBI@GMAIL.COM)(9015949544)(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. :(S.B.DAIRY-677/2023)

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
6	BAIL APPLN.-2965/2024	IFEATU CHRISTOPHER V/s STATE GOVT. OF NCT OF DELHI	ARUN KUMAR SRIVASTVA
		OTHER DETAILS OF ADVOCATES: ARUN K SRIVASTAVA (AKSRIVASTVA28@GMAIL.COM)(9999883489)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(MOHAN GARDEN-287/2021)
7	BAIL APPLN.-3167/2024	BHUPENDER @ JOKHAD V/s STATE (GOVT OF NCT, DELHI)	ASHUTOSH BHARDWAJ, BHARAT
		OTHER DETAILS OF ADVOCATES: ASHUTOSH BHARDWAJ (ASHUTOSHBHARDWAJ300A@GMAIL.COM)(9911884567)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-587/2022) BAIL APPLN. 2416/2023 FILED BY DEEPAK (DISPOSED ON : 2023-08-02 ) P.S.-FIR NO. :(PASCHIM VIHAR EAST-587/2022)
8	BAIL APPLN.-3622/2024	FIROZ V/s THE STATE OF NCT OF DELHI	DILIP KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: DILIP (RAJIVSONIDOLLY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(SHAHEEN BAGH-33/2024)
9	BAIL APPLN.-3739/2024 CRL.M.(BAIL) 1709/2024 WITH BAIL APPLN. 4119/2024	JAYANTA GHOSH V/s STATE OF NCT OF DELHI	KUMAR VAIBHAW
		OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAW(KUMARVAIBHAW@GMAIL.COM)(9560620075)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	Listing Remarks: POST LUNCH SESSION  OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2023) W.P.(CRL) 193/2024 FILED BY KALIMUDDIN SIRAJUDDIN KHAN (DISPOSED ON : 2024-02-06 ) W.P.(CRL) 173/2024 FILED BY SABNAM KHAN (DISPOSED ON : 2024-02-06 ) BAIL APPLN. 1722/2024 FILED BY PRASENJIT MITRA (DISPOSED ON : 2024-08-08 ) BAIL APPLN. 4119/2024 FILED BY MOBINUDDIN SHAIKH (D. OF HEARING : 2025-03-06 ) CRL.M.C. 563/2025 FILED BY PRASENJIT MITRA (D. OF HEARING : 2025-04-09 ) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 77/2023)
10	BAIL APPLN.-3795/2024 CRL.M.A. 31504/2024	GULAM NABI V/s STATE (THROUGH SHO PS KHAJURI KHAS)	YOGESH SHARMA
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA (SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(KHAJOORI KHAS-468/2024)
11	BAIL APPLN.-3953/2024	LAL MOHAMMAD V/s STATE NCT OF DELHI	SANJAY
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (WAKILRAHUL@GMAIL.COM)(950005499)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-21/2024) BAIL APPLN. 1235/2024 FILED BY MANGAT RAM (DISPOSED ON : 2024-04-09 ) BAIL APPLN. 4634/2024 FILED BY VIKAS@VICKEY (DISPOSED ON : 2025-01-20 ) P.S.-FIR NO. :(CRIME AND RAILWAY-21/2024)

12	BAIL APPLN.-4238/2024	RAJ SAHA @ TARZEN V/s STATE GOVT.OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NORTH AVENUE-10/2018)
13	BAIL APPLN.-4250/2024	RAVI DHIKA V/s THE STATE GOVT NCT OF DELHI	ANIL KUMAR BASOYA	
		OTHER DETAILS OF ADVOCATES: ANIL KR. BASOYA(ADVANILBASOYA@GMAIL.COM)(9899701777)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19 ) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16 ) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15 ) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12 ) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05 ) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02 ) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07 ) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06 ) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02 ) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21 ) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07 ) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30 ) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06 ) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31 ) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08 ) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11 ) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24 ) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28 ) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03 ) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07 ) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023-09-12 ) BAIL APPLN. 611/2024 FILED BY SURENDER (DISPOSED ON : 2024-08-27 ) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06 ) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29 ) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02 ) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21 ) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27 )

				BAIL APPLN. 1620/2024 FILED BY SUNIL @ KALU (D. OF HEARING : 2025-04-09 ) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING : 2025-04-23 ) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING : 2025-03-20 ) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING : 2025-03-11 ) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING : 2025-04-17 )  P.S.-FIR NO. :(SUBZI MANDI-303/2014)
14	BAIL APPLN.-4404/2024 CRL.M.A. 35984/2024	BEAUTY V/s STATE GOVT OF NCT OF DELHI	VINAY DUGGAL	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-69/2024) BAIL APPLN. 2730/2024 FILED BY TARUN @ RANJAN (DISPOSED ON : 2024-08-02 )  P.S.-FIR NO. :(CRIME AND RAILWAY-69/2024)
15	BAIL APPLN.-4560/2024	UGOCHUKWU KINGSLEY IKUEZE V/s STATE GOVT. OF NCT OF DELHI	AMIR KHAN	
		OTHER DETAILS OF ADVOCATES: AMIR KHAN(AAMIRKHANALAW53@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-319/2023)
16	BAIL APPLN.-206/2025	PARVEEN @ KUNAL V/s THE STATE (GOVT. OF NCT) OF DELHI	ROHAN JOACHIM ALVA (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-369/2022)
17	BAIL APPLN.-314/2025	DEVRAJ (S/O) NARESH KUMAR (IN JC/ THROUGH HIS PAIROKAR) V/s STATE (GOVT. OF NCT OF DELHI)	PRERAK KHURANA	
		OTHER DETAILS OF ADVOCATES: PRERAK KHURANA(PRERAK.KHURANA@GMAIL.COM)(9811513798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-40/2025)
<b>SUSPENSION OF SENTENCE</b>				
18	CRL.L.P.-224/2023 CRL.M.(BAIL) 606/2023 CRL.M.A. 11266/2023	VINOD SHARMA V/s SUBHASH CHANDER TANEJA	DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR SABHHARWAL(LAWLINES20@GMAIL.COM)()(PETITIONER) ANKIT LEHAN(ANKIT.LEHAN00@GMAIL.COM)()(RESPONDENT) LAWLINES SHARMA(LAWLINES19@GMAIL.COM)()(RESPONDENT)		
<b>CRIMINAL MISC. MAIN</b>				
19	CRL.M.C.-1825/2014 WITH CRL.M.C. 1841/2014 CRL.M.C. 1842/2014	SAI CONSTRUCTIONS V/s STATE & ORS	AVADH KAUSHIK, ANUJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANUJ MALHOTRA(ANUJMALHOTRAADV@GMAIL.COM)(9871000199)(RESPONDENT)		
20	CRL.M.C.-1841/2014	SAI CONSTRUCTIONS V/s STATE & ORS	AVADH KAUSHIK, ANUJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANUJ MALHOTRA(ANUJMALHOTRAADV@GMAIL.COM)(9871000199)(PETITIONER)		



21	CRL.M.C.-1842/2014	SAI CONSTRUCTIONS V/s STATE & ORS	AVADH KAUSHIK, ANUJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANUJ MALHOTRA(ANUJMALHOTRAADV@GMAIL.COM)(9871000199)(RESPONDENT)		
<b>WRIT PETITIONS (CRIMINAL)</b>				
22	W.P.(CRL)-211/2025 CRL.M.A. 1750/2025	MAYANK DANG & ANR. V/s UNION OF INDIA AND ORS.	SHRUTI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHRUTI GUPTA (AYUSH@ADMAANDASSOCIATE.COM)(9871650026)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-03-11 ) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-03-11 ) BAIL APPLN. 544/2025 FILED BY ARVIND DHAM (D. OF HEARING : 2025-03-10 ) CRL.M.C. 1548/2025 FILED BY JASPREET SINGH BAGGA (D. OF HEARING : 2025-05-07 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024)
<b>CRIMINAL APPEALS</b>				
23	CRL.A.-1306/2013 CRL.M.A. 15071/2013	GREEN FRIGHTS PVT LTD V/s ALAKH EXPORTS & ANR	INNER CHAMBERS, RAJESH SRIVASTAVA, A N TIWARI	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.M.A. 22668/2024 In CRL.A.-1477/2014	MAHAVIR PRASAD RAJPUT V/s C B I	ANUJ AGGARWAL, SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: DHARMESH KAPOOR(DHARMESHKAPOOR27@GMAIL.COM)(9717347609)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-5-S-89) CRL.M.C. 859/2013 FILED BY R K GUPTA (DISPOSED ON : 2013-05-27 ) CRL.M.C. 2673/2014 FILED BY R K GUPTA (DISPOSED ON : 2014-07-07 ) CRL.A. 1438/2014 FILED BY VIMAL MAHESHWARI (D. OF HEARING : 2014-10-17 ) CRL.A. 1454/2014 FILED BY R K GUPTA (D. OF HEARING : 2014-10-27 ) CRL.A. 1458/2014 FILED BY VIJAY SAHEJWALA (D. OF HEARING : 2014-10-28 )  P.S.-FIR NO. :(CBI-5-S-89)
<b>CRIMINAL LEAVE PETITIONS</b>				
25	CRL.L.P.-41/2023	SH. MAHENDER SINGH V/s SMT. ATLESH	MAN MOHAN SWAROOP	
		OTHER DETAILS OF ADVOCATES: MAN MOHAN SWAROOP(SWAROOP_MANMOHAN@YAHOO.COM)(9818992285)(PETITIONER) NIKLESH(NIKLESHK9@GMAIL.COM){}(RESPONDENT)		
26	CRL.L.P.-358/2023	SAB MILLER INDIA LTD (NOW KNOWN AS M/S ANHEUSER BUSCH INBEV INDIA LIMITED) V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	SUNIL GOYAL	
		OTHER DETAILS OF ADVOCATES: GOYAL (GOYALANDCO86@GMAIL.COM)(9811056767)(PETITIONER) GOYAL (GOYALANDCO86@GMAIL.COM)(9811056767)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HITANKSHI BHATNAGAR (ADVHITANKSHIBHATNAGAR@GMAIL.COM){}(RESPONDENT)		

		HITANKSHI BHATNAGAR (ADVHITANKSHIBHATNAGAR@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.L.P.-463/2023	RASHMI DUBEY V/s SANJEEV KUMAR	SANJAY KUMAR, KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: SANJAY KR. MISHRA(SANJAY.ADVOCATE@GMAIL.COM)(9818336108)(PETITIONER) KUMAR GAURAV (GAURAV@ACTIVELAWFIRM.COM)(9971279779)(PETITIONER) KUMAR GAURAV (GAURAV@ACTIVELAWFIRM.COM)(9971279779)(RESPONDENT)		
28	CRL.L.P.-588/2023 WITH CRL.L.P. 589/2023	M/S SHAKTI DYEING V/s PARMEET SINGH CHATWAL	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) MOHD ASIF(ASIFM5038@GMAIL.COM)()(PETITIONER) SHASHI KAUSHIK(ADV. SHASHIKAUSHIK@GMAIL.COM)()(RESPONDENT)		
29	CRL.L.P.-589/2023	M/S SHAKTI DYEING V/s PARMEET SINGH CHATWAL & ANR.	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) MOHD ASIF(ASIFM5038@GMAIL.COM)(7840857133)(PETITIONER) SASHI KAUSHIK(ADV.SASHIKASUHIK@GMAIL.COM)(7840857133)(PETITIONER) YOGESH SWAROOP (YOGESHSWROOP@GMAIL.COM)(9999553235)(PETITIONER) SASHI KAUSHIK (ADV.SASHIKAUSHIK@GMAIL.COM)()(RESPONDENT) SASHIL KAUSHIK(ADV.SASHILKAUSHIK@GMAIL.COM)()(RESPONDENT)		
30	CRL.L.P.-600/2023	MONU V/s SUDHIR MISHRA	BHAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHI KANT(ADVSKGUPTA.07@GMAIL.COM)(9999656267)(PETITIONER)		
31	CRL.L.P.-54/2024 CRL.M.A. 2867/2024	ANIL JAIN @ ANIL KUMAR JAIN V/s ASHWANI SIKKA & ANR.	MAHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: A.K. PANDEY(PUSHPKUNJ.ANIL@GMAIL.COM)(9891020901)(PETITIONER)		
32	CRL.L.P.-68/2024	M/S FAITH MERCENTILE PVT LTD V/s MS MVS ENGINEERS & ANR.	SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR (RAMESH_KUMAR_COPANY@YAHOO.CO.IN)(9810159436)(PETITIONER) RAMESH KUMAR(RAMESH_KUMAR_COMPANY@YAHOO.CO.IN)(9810159436)(PETITIONER) HARJOGINTER NATIONAL(HARJOGINTERNATIONAL@GMAIL.COM)()(RESPONDENT)		
33	CRL.L.P.-143/2024	ASHOK JAISWAL V/s NAVEEN SETHI	KAPIL MADAN	
		OTHER DETAILS OF ADVOCATES: KAPIL MADAN(KMADAN@KMALAWOFFICE.COM)(9971305252)(PETITIONER)		
34	CRL.L.P.-156/2024 CRL.M.A. 33229/2024	SUDHIR KUMAR V/s PRADEEP JAIN	SANGEETA JAIN	
		OTHER DETAILS OF ADVOCATES: SANGEETA JAIN (SANGEETAJAIN1234567@GMAIL.COM)(9810330185)(PETITIONER) SANGEETA JAIN ()(9810330185)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) MOHIT(ADVMOHITSHR@GMAIL.COM)(0)(RESPONDENT)		

35	CRL.L.P.-231/2024	CENTRAL BUREAU OF INVESTIGATION V/s A K SHANKARAN AND OTHERS	PRASANTA VARMA, HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(PETITIONER) HITENDRA KR. NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21 ) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17 ) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16 ) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16 ) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04 ) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07 ) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07 ) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISHI (D. OF HEARING : 2025-03-07 ) CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07 ) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
36	CRL.L.P.-469/2024	DHEERAJ ARORA V/s STATE THROUGH PS SHARLIMAR BAGH & ANR.	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES:		
37	CRL.L.P.-532/2024	JAYKANT CHOUDHARY V/s RAM AVTAR	ABHISHEK RANJAN, SANDEEP YADAV	
		OTHER DETAILS OF ADVOCATES: SUKANYA HAZARIKA(SUKANYA.HAZARIKA14@GMAIL.COM)(9999320737)(PETITIONER) SANDEEP YADAV(SANDPYADV@GMAIL.COM)(9891006537)(PETITIONER)		
38	CRL.L.P.-580/2024 CRL.M.A. 36152/2024	RAJAN VERMA V/s BHANU PRAKASH SHUKLA	RUPESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RUPESH KUMAR (RUPESHADV08@GMAIL.COM)(9810793688)(PETITIONER)		
<b>CRIMINAL REVISION</b>				
39	CRL.REV.P.-184/2020	STATE V/s SHIVAM @ SUGGO	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER)		P.S.-FIR NO. :(KISHAN GARH-166/2019)
40	CRL.REV.P.(MAT.)-87/2025 CRL.M.A. 5846/2025 CRL.M.A. 5847/2025 CRL.M.A. 5848/2025	RAJAT KANWAR V/s SHIKHA KANWAR	AADITYA VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AADITYA VIJAYKUMAR (AADITYAVK@GMAIL.COM)(9711131164)(PETITIONER) TINA ( <a href="mailto:TINA04@HOTMAIL.COM">TINA04@HOTMAIL.COM</a> )(0)(RESPONDENT)		

PART-HEARD MATTERS			
41	W.P.(C)-17430/2022 CM APPL. 55509/2022 CM APPL. 31748/2024	DR. (MS.) VANIT NALWA & ANR. V/s SUB-DIVISIONAL MAGISTRATE, MEHRAULI & ORS.	SAMAPIKA BISWAL, VIVEK VISHAL GAUTAM, KAMAL KANT JHA, BUTUL KHAN
		<p>OTHER DETAILS OF ADVOCATES:            SAMAPIKA BISWAL(SAMAPIKABISWAL91@GMAIL.COM)(9406951592)(PETITIONER)            DELH JAL BOARD(MEMBERWSDJB@GMAIL.COM,            CONSULTANTLAWDJB@GMAIL.COM)(9650291629)(RESPONDENT)            DELHI URBAN SHELTER IMPROVEMENT            BOARD(DELHISHELTER@GMAIL.COM)(1123379626)(RESPONDENT)            SANTOSH KUMAR            TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)            SUB DIVISIONAL            MAGISTRATE(SDMMEHRAULI.DELHI@NIC.IN)(1126641772)(RESPONDENT)            DEPUTY COMMISSIONER OF POLICE(DCP.SOUTH@DELHIPOLICE.GOV.IN, DCP-            SOUTH-DL@NIC.IN)(1126858366)(RESPONDENT)            ADDITIONAL COMMISSIONER OF POLICE(DPSBSZ@GMAIL.COM, ACP-MEHRAULI-            DL@NIC.IN)(1126644203)(RESPONDENT)            SIDDHANT GAUTAM(SIDDHANTGAUTAMCEC@GMAIL.COM,            ADVOVVG@GMAIL.COM)(9312059057)(PETITIONER)            SANTOSH KUMAR TRIPATHI, CS DELHI, ANUJ            CHATURVEDI(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN,            AC10.ADV@GMAIL.COM)(9868250806)(RESPONDENT)            PRABHSAHAY KAUR, PREETI NALWA, VANIT NALWA(SAHAYK@GMAIL.COM,            PREETI.NALWA@GMAIL.COM, VANIT.NALWA@GMAIL.COM)()(RESPONDENT)            ACP MEHRAULI, DCP SOUTH, DELHI POLICE(ACP-MEHRAULI-DL@NIC.IN, DCP-            SOUTH-DL@NIC.IN, DCP.SOUTH@DELHIPOLICE.GOV.IN)()(RESPONDENT)            DELHI SHELTER, ANUJ BHARGAVA, DC SOUTH ZONE(DELHISHELTER@GMAIL.COM,            ANUJBHARGAVA1995@GMAIL.COM,            DCSOUTHZONE@GMAIL.COM)()(RESPONDENT)            UDIT MALIK, SDM MEHRAULI, VCDDA(UDITMALIK@HOTMAIL.COM,            SDMMEHRAULI.DELHI@NIC.IN, VCDDA@DDA.ORG.IN)()(RESPONDENT)            KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT)            BUTUL KHAN(K.BUTUL94@GMAIL.COM)(8750647440)(PETITIONER)</p>	

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 30  
HON'BLE MR.JUSTICE SANJEEV NARULA

**NOTE:** "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

Click below to join the VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc9>

**NOTE:** FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmnandansingh.dhc@gov.in](mailto:cmnandansingh.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-2530/2024	SHAKOOR MOHAMMED V/s STATE OF NCT OF DELHI	KAMAL KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD(ASIFNLUJ97@GMAIL.COM)(9648337405)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023) BAIL APPLN. 1609/2024 FILED BY HIMANSHU JAIN (DISPOSED ON : 2024-05-07 ) BAIL APPLN. 2367/2024 FILED BY LOKESH YADAV (DISPOSED ON : 2024-08-28 ) BAIL APPLN. 3502/2024 FILED BY SANJAY (DISPOSED ON : 2025-01-09 ) BAIL APPLN. 809/2025 FILED BY SHIV LAL (D. OF HEARING : 2025-03-25 ) BAIL APPLN. 854/2025 FILED BY HIMANSHU JAIN (D. OF HEARING : 2025-04-02 )  P.S.-FIR NO. :(CRIME AND RAILWAY-226/2023)
2	BAIL APPLN.-3581/2024 CRL.M.A. 29960/2024	DEEPAK @ TATTU V/s THE STATE ( GOVT. OF N.C.T DELHI)	ABHISHEK CHAUHAN, AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AKASH DHAWAN (ADVAKASHDHAWAN@GMAIL.COM)(9643796363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAROL BAGH-1188/2023) BAIL APPLN. 2926/2024 FILED BY LALIT @ SUNNY (DISPOSED ON : 2024-11-14 )  P.S.-FIR NO. :(KAROL BAGH-1188/2023)
3	BAIL APPLN.-3627/2024	JUBER AHMED V/s STATE OF DELHI & ANR.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH (LEXTRIDEVAM@GMAIL.COM)(9999016907)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-428/2023)

4	BAIL APPLN.-3751/2024	JOGINDER @ KALA V/s THE STATE (NCT OF DELHI)	KUNAL NARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(ROHITDAHIYA9595@GMAIL.COM)(9810190103)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-218/2021) W.P.(CRL) 1067/2021 FILED BY AMIT KUMAR (DISPOSED ON : 2021-06-02 ) BAIL APPLN. 421/2022 FILED BY SUSHIL KUMAR (DISPOSED ON : 2022-08-31 ) W.P.(CRL) 2329/2021 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-04- 25 ) CRL.M.C. 965/2022 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-03-03 ) W.P.(CRL) 78/2022 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2024-04-25 ) CRL.M.C. 5844/2022 FILED BY ASHOK DHANKHAD (DISPOSED ON : 2022-12-20 ) CRL.M.C. 5845/2022 FILED BY AMIT SINGH (DISPOSED ON : 2022-12-20 ) W.P.(CRL) 3013/2022 FILED BY ASHOK (DISPOSED ON : 2023-05-03 ) BAIL APPLN. 2661/2023 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2023-08-10 ) BAIL APPLN. 3928/2023 FILED BY SUSHIL KUMAR (DISPOSED ON : 2023-11-22 ) BAIL APPLN. 998/2024 FILED BY PRAVEEN DABAS (D. OF HEARING : 2025-03-10 ) BAIL APPLN. 2654/2024 FILED BY SUSHIL KUMAR (DISPOSED ON : 2025-03-04 )  P.S.-FIR NO. :(MODEL TOWN-218/2021)
5	BAIL APPLN.-4388/2024 CRL.M.(BAIL) 2016/2024	SUSHIL RAMESH KOLHE V/s STATE (GOVT NCT OF DELHI)	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI (RUCHIKA@CRBLAW.IN)(9711154508)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR- 415/2023)
6	BAIL APPLN.-4761/2024 CRL.M.A. 38807/2024	LAL CHAND V/s THE STATE (N.C.T. OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 273/2022)  P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-273/2022)
7	BAIL APPLN.-424/2025	DEVENDRA JHA V/s STATE (NCT OF DELHI)	ANUBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV SHARMA(ADVOCATEANUBHAVSHARMA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY- 132/2024)
8	BAIL APPLN.-532/2025	JASWANT SINGH V/s STATE OF NCT OF DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH (ADVOCATEABHISHEKSINGHY@GMAIL.COM)(8707830631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR WEST- 268/2024)

9	BAIL APPLN.-536/2025	AJAY RANA V/s STATE GOVT. OF NCT OF DELHI	KASHISH VATS	
		OTHER DETAILS OF ADVOCATES: JAGDEEP VATS(JAGDEEPVATS20@GMAIL.COM)(9810046303)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-543/2023)
<b>FOR ADMISSION</b>				
10	CRL.M.C.-1376/2025 CRL.M.A. 6046/2025 CRL.M.A. 6047/2025	DEBOBRATA DEB V/s STATE OF NCT OF DELHI AND ANR	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: PRIYANSHU UPADHYAY (NEHA@LEXGRID.IN)(9999158843)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-349/2024) BAIL APPLN. 2586/2024 FILED BY DEBOBRATA DEB (DISPOSED ON : 2024-08- 23 )  P.S.-FIR NO. :(MEHRAULI-349/2024)
11	W.P.(CRL)-1551/2023 CRL.M.A. 14616/2023 CRL.M.A. 14617/2023 CRL.M.A. 15309/2023	ASHISH RANJAN PRASAD V/s CENTRAL BUREAU OF INVESTIGATION AND ORS.	SHUBHI SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SHUBHI SRIVASTAVA (ADV.SHUBHSRIVASTAVA@GMAIL.COM ) (7838609688)(PETITIONER) CBI (DCBI@CBI.GOV.IN)()(RESPONDENT) HOBACDEL (HOBACDEL@CBI.GOV.IN)()(RESPONDENT) ADV.SHUBHSRIVASTAVA(ADV.SHUBHSRIVASTAVA@GMAIL.COM )()(RESPONDENT) SHUBHI SRIVASTAVA (ADV.SHUBHSRIVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2023-A-0008) W.P.(CRL) 1417/2023 FILED BY SAMEER DNYANDEV WANKHEDE (DISPOSED ON : 2023-05-17 )  P.S.-FIR NO. :(CBI-217-2023-A-0008)
<b>AFTER NOTICE MISC. MATTERS</b>				
12	CRL.A.-371/2018 CRL.M.A. 5700/2018	RAMJUS V/s B.S.E.S RAJDHANI POWER LTD	S.K.SINGH, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: S.K.SINGH()(9811217093)(PETITIONER)		
13	CRL.M.A. 5788/2024 CRL.M.A. 5789/2024 In CRL.A.-634/2022	A@S V/s THE STATE (NCT OF DELHI) & ORS.	KULDEEP SINGH, ASHOK KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH(KULDEEP1982TAUNK@GMAIL.COM)(9355725379)(PETITIONER) KULDEEP SINGH(KULDEEP1982TAUNK@GMAIL.COM)(9355725379)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(AMITJOSHI8862@GMAIL.COM)(9818101992)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK KUMAR GARG(ASHOKGARG19@REDIFFMAIL.COM)(9818101992)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-88/2021)
14	CRL.L.P.-179/2020	SHRI AJAY V/s SMT. SONIA MALHOTRA	SUMIT KUMAR KHATRI	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR KHATRI()(8860707138)(PETITIONER)		
15	CRL.M.C.-591/2025 CRL.M.A. 2857/2025	VINEET JAIN V/s GOVT. OF NCT OF DELHI	TUSHARJEET SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIVEK VIHAR-504/2022)

16	CRL.REV.P.-256/2019(Disposed off case) CRL.M.A. 7464/2023(CM For Restoration) CRL.M.A. 7466/2023	PAWAN KUMAR V/s THE STATE (GOVT. OF NCT OF DELHI)	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR()(9871974116)(PETITIONER) SURAJ SINGH (SURAJSSINGHLLB7531@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-154/2018) CRL.REV.P. 1075/2018 FILED BY JAGNOOR ANEJA & ORS. (D. OF HEARING : 2025-03-07 ) CRL.M.C. 4883/2018 FILED BY JAGNOOR ANEJA & ANR. (DISPOSED ON : 2018-09-24 ) BAIL APPLN. 2227/2018 FILED BY JAGNOOR ANEJA (DISPOSED ON : 2018-11-13 ) BAIL APPLN. 1617/2018 FILED BY PRABHJOT ANEJA (DISPOSED ON : 2018-11-13 ) BAIL APPLN. 181/2019 FILED BY PAWAN KUMAR (DISPOSED ON : 2019-02-18 ) BAIL APPLN. 2335/2018 FILED BY MINTOO ANEJA (DISPOSED ON : 2018-11-13 ) CRL.REV.P. 499/2019 FILED BY VICKY (DISPOSED ON : 2022-11-03 ) BAIL APPLN. 1188/2019 FILED BY VICKY (DISPOSED ON : 2020-02-27 )  P.S.-FIR NO. :(MODEL TOWN-154/2018)
17	CRL.REV.P.-1223/2019 CRL.M.A. 40977/2019	SARIKA MISHRA V/s HARENDER DUBEY	ARATI MAHAJAN SHEDHA, OMKAR	
		OTHER DETAILS OF ADVOCATES: ARATI MAHAJAN SHEDHA()(9810596166)(PETITIONER) OMKAR (ADV.OMKARSHARMA@GMAIL.COM)(9718006200)(PETITIONER)		
18	CRL.REV.P.-229/2021 CRL.M.A. 11174/2021	SANDEEP BAHL V/s ARUSHI BAHL & ORS.	ARPITA RAI, ARPITA RAI, DIPESH SHARMA	
		OTHER DETAILS OF ADVOCATES: SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(PETITIONER) SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(PETITIONER) SANDEEP BAHL(SANDEEPBAHL1969@GMAIL.COM)(9212506001)(PETITIONER) ARPITA RAI(ARPITA.RAI@GAMIL.COM)(9818816217)(PETITIONER) MR SANDEEP BAHL(DRPUJABAHL@GMAIL.COM)()(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(PETITIONER) MR SANDEEP BAHL(DRPUJABAHL@GMAIL.COM)()(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(PETITIONER) POOJA BAHL(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(PETITIONER) ISHA BAHL(DRPUJABAHL@GMAIL.COM)()(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)()(RESPONDENT) DIPESH SHARMA(DIPESHSHARMA999@GMAIL.COM)(9100933684)(PETITIONER)		
19	TR.P.(CRL.)-29/2024 CRL.M.A. 8663/2024 CRL.M.A. 8664/2024 CRL.M.A. 6177/2025 WITH TR.P.(CRL.) 30/2024	MAYANK TOMER & ORS. V/s SONAL SINGH & ANR.	NAMAN ISSRANI, PANKAJ PALIWAL	
		OTHER DETAILS OF ADVOCATES: BHUMIT SOLANKI (ADV.BHUMITSOLANKI@GMAIL.COM)(9711330006)(PETITIONER) GAURAV (GAURAV7.ONLINE7@GMAIL.COM)()(RESPONDENT) BHUMIT SOLANKI(SOLANKIBHUMIT2009@GMAIL.COM)(9810647799)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PANKAJ PALIWAL(PALIWALPANKAJ_ADV@YAHOO.COM)(9811460311)(PETITIONER)		



20	TR.P.(CRL.)-30/2024 CRL.M.A. 8766/2024 CRL.M.A. 8767/2024 CRL.M.A. 12291/2024	MAYANK TOMER & ORS. V/s STATE OF NCT OF DELHI & ANR.	NAMAN ISSRANI, PANKAJ PALIWAL	
		OTHER DETAILS OF ADVOCATES: BHUMIT SOMANKI(ADV.BHUMITSOLANKI@GMAIL.COM)(9810647799)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHUMIT (ADV.BHUMITSOLANKI@GMAIL.COM)(9711330006)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ PALIWAL(PALIWALPANKAJ_ADV@YAHOO.COM)(9811460311)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-306/2022) W.P.(CRL) 2755/2022 FILED BY MAYANK TOMER & ORS. (D. OF HEARING : 2025-05-07 ) BAIL APPLN. 3114/2022 FILED BY MAYANK TOMER (DISPOSED ON : 2024-04-03 ) BAIL APPLN. 3206/2022 FILED BY PAWAN KUMAR (DISPOSED ON : 2024-04-03 ) W.P.(CRL) 3132/2022 FILED BY KHYATI TOMAR & ORS. (D. OF HEARING : 2025-05-07 ) CRL.M.C. 5044/2023 FILED BY XXX (DISPOSED ON : 2024-01-30 ) P.S.-FIR NO. :(ANAND VIHAR-306/2022)
21	W.P.(CRL)-1691/2023	SH SAMAY GARG V/s THE STATE (GOVT. OF NCT OF DELHI) AND ORS.	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-510/2021)
22	W.P.(CRL)-2308/2023	MAINA AND OTHERS V/s STATE NCT OF DELHI AND OTHERS	MIR AKHTAR HUSSAIN, VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: BHARTI LAW (MIRAKHTARADVOCATE@GMAIL.COM)(9811298012)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINOD KUMAR(VINODADLO@GMAIL.COM)(9990675556)(PETITIONER)		
23	W.P.(CRL)-2951/2023	JANARJAN PRASAD V/s STATE & ANR. & ORS.	POOJA ROY, RIZWAN AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL (ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9818852888)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RIZWAN AHMAD KHAN(RKHANADV58@GMAIL.COM)(8750115604)(PETITIONER)		P.S.-FIR NO. :(TIMAR PUR-222/2022)
24	W.P.(CRL)-3446/2023 CRL.M.A. 31938/2023 CRL.M.A. 31939/2023	KARTIK YADAV V/s STATE & ORS.	RIZWAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHANKYA PURI-248/2023)
25	W.P.(CRL)-3591/2023	ALMAS KHAN @ALLU V/s UNION OF INDIA & ORS.	MOHD RAIS FAROOQUI	
		OTHER DETAILS OF ADVOCATES: M. RAIS FAROOQUI(MRFAROOQU.ADV@GMAIL.COM)(9810898754)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)( )(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
26	CRL.M.C.-5441/2018 CRL.M.A. 34979/2018	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		

		ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
27	CRL.M.C.-5442/2018 CRL.M.A. 34982/2018	AVINASH PARKASH GANDHI V/s STATE OF NCT OF DELHI & ANR	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
28	CRL.M.C.-5443/2018 CRL.M.A. 34986/2018	MS SUMAN LATA SARASWAT V/s STATE OF NCT OF DELHI & ANR	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
29	CRL.M.C.-232/2019 CRL.M.A. 1010/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
30	CRL.M.C.-233/2019 CRL.M.A. 1013/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
31	CRL.M.C.-235/2019 CRL.M.A. 1019/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
32	CRL.M.C.-241/2019 CRL.M.A. 1032/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
33	CRL.M.C.-243/2019 CRL.M.A. 1040/2019	SHRI AVINASH PRAKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
34	CRL.M.C.-244/2019 CRL.M.A. 1044/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
35	CRL.M.C.-245/2019 CRL.M.A. 1047/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)	
36	CRL.M.C.-246/2019 CRL.M.A. 1051/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ACHAL GUPTA
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA( <a href="mailto:ACHAL_GUPTA@HOTMAIL.COM">ACHAL_GUPTA@HOTMAIL.COM</a> )(9891191186)(PETITIONER)	

37	CRL.M.C.-247/2019 CRL.M.A. 1054/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
38	CRL.M.C.-250/2019 CRL.M.A. 1072/2019	SHRI AVINASH PRAKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
39	CRL.M.C.-253/2019 CRL.M.A. 1077/2019	SHRI AVINASH PARKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
40	CRL.M.C.-268/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
41	CRL.M.C.-272/2019 CRL.M.A. 1148/2019	SHRI AVINASH PARAKASH GANDHI V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
42	CRL.M.C.-273/2019 CRL.M.A. 1154/2019	MS. SUMAN LATA SARASWAT V/s STATE & ANR.	RUCHI AGNIHOTRI, ROHIT NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHI AGNIHOTRI()(9999714826)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
43	CRL.M.C.-3345/2019 CRL.M.A. 30980/2019 CRL.M.A. 30983/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
44	CRL.M.C.-3346/2019 CRL.M.A. 30984/2019 CRL.M.A. 30987/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
45	CRL.M.C.-3347/2019 CRL.M.A. 30988/2019 CRL.M.A. 30991/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
46	CRL.M.C.-3348/2019 CRL.M.A. 30992/2019 CRL.M.A. 30995/2019 CRL.M.A. 30996/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
47	CRL.M.C.-3349/2019 CRL.M.A. 30997/2019 CRL.M.A. 31000/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	

		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
48	CRL.M.C.-3350/2019 CRL.M.A. 31001/2019 CRL.M.A. 31004/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
49	CRL.M.C.-3351/2019 CRL.M.A. 31005/2019 CRL.M.A. 31008/2019	INDO ALUSYS INDUSTRIES LTD & ORS V/s STATE OF NCT OF DELHI & ANR	ROHIT KRISHAN NAGPAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAGPAL()(9212786555)(PETITIONER) ACHAL GUPTA(ACHAL_GUPTA@HOTMAIL.COM)(9891191186)(PETITIONER)		
<b>FOR COMPLIANCE</b>				
50	W.P.(CRL)-1565/2023(Disposed off case)	ROHIT NAYYAR V/s THE STATE GOVT OF NCT DELHI & ORS.	FIROZ KHAN	
		OTHER DETAILS OF ADVOCATES: FIROZ KHAN(ADVOCATEFIROZKHAN786@GMAIL.COM)(9891876595)(PETITIONER) ROHIT NAYYAR(ROHITNAYYAR2010@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-248/2023) W.P.(CRL) 1543/2023 FILED BY KARTIK MONGA (DISPOSED ON : 2023-10-09 )  P.S.-FIR NO. :(MEHRAULI-248/2023)

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 27

HON'BLE MR.JUSTICE JASMEET SINGH

**NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM**

**THE COURT MASTER BY 1 P.M. OF THEIR PRESENCE. ONLY THE MAIN PETITIONER & COMPLAINANT NEED TO BE PRESENT IN COURT OR THROUGH VIRTUAL MODE, AS PER THEIR CONVENIENCE. ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSION ( AT 02:15 P.M.).**

**NOTE: MATTERS PERTAINING TO CANCELLATION OF BAIL WILL BE TAKEN UP AFTER LUNCH (IMMEDIATELY AFTER THE QUASHING OF FIR MATTERS ARE OVER).**

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[pramod@dhc.nic.in](mailto:pramod@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>INTERIM BAIL</b>				
1	BAIL APPLN.-3885/2024	PARMINDER ALIAS BABBAL V/s STATE GOVT. OF NCT, DELHI	ARUN KUMAR SRIVASTVA	
		OTHER DETAILS OF ADVOCATES: ASHISH SINDHU(KAMALKANTMOR109@GMAIL.COM)(9717655789)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-197/2023) BAIL APPLN. 4164/2023 FILED BY JITENDER ALIAS BICHHU (DISPOSED ON : 2024-11-14 ) BAIL APPLN. 28/2024 FILED BY BRIJ MOHAN (DISPOSED ON : 2024-11-14 )  P.S.-FIR NO. :(CRIME AND RAILWAY-197/2023)
2	BAIL APPLN.-4732/2024 CRL.M.(BAIL) 2191/2024	LUVKUSH ALIAS GOLU V/s STATE OF NCT OF DELHI & ORS.	MUKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR (MUKESH.CLC@GMAIL.COM)(9810629420)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-347/2024)
3	BAIL APPLN.-665/2025	MOHD AURANGZEB V/s STATE GOVT. OF NCT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-267/2022) BAIL APPLN. 1207/2024 FILED BY MOHD

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	AURANGZEB (DISPOSED ON : 2025-01-31 ) P.S.-FIR NO. :(S.B.DAIRY-267/2022)
<b>BAIL</b>			
4	BAIL APPLN.-2206/2024	SAGEER AHMED V/s STATE OF GNCT OF DELHI	LAXMI NARAIN
		OTHER DETAILS OF ADVOCATES:	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-512/2021) BAIL APPLN. 969/2022 FILED BY NAFEEES AHMAD (DISPOSED ON : 2022-05-05 ) BAIL APPLN. 4247/2021 FILED BY NAGINO BANO (DISPOSED ON : 2022-03-15 ) BAIL APPLN. 1056/2022 FILED BY SANABBAR (DISPOSED ON : 2022-05-05 ) BAIL APPLN. 993/2023 FILED BY SAGIR (DISPOSED ON : 2023-11-03 )  P.S.-FIR NO. :(HARSH VIHAR-512/2021)
5	BAIL APPLN.-2339/2024	RACHIDE OMAR SUETE V/s CUSTOMS	SATYAM THAREJA (DHCLSC), GIBRAN NAUSHAD
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)	P.S.-FIR NO. :(CUSTOMS-VIII/(AP)(10)P AND I/3200-D/AR)
6	BAIL APPLN.-2388/2024	SHAHNAWAJ V/s THE STATE (GNCT OF DELHI)	MANISH KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-13/2021) W.P.(CRL) 2292/2024 FILED BY MOHD. FAIZAN @ MOHD. FAIJAN (DISPOSED ON : 2024-07-31 ) BAIL APPLN. 4222/2024 FILED BY MD. FAIZAN (DISPOSED ON : 2024-11-29 )  P.S.-FIR NO. :(JAFFARABAD-13/2021)
7	BAIL APPLN.-4208/2024 CRL.M.A. 34598/2024	SHAILENDER V/s STATE NCT OF DELHI	PRASHANT CHAKRAVARTY
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR & ASSOCIATES(ADVKUNDANKUMAR12@GMAIL.COM)(9899521200)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ QAZI-7/2021) BAIL APPLN. 3508/2021 FILED BY SHAILENDER (DISPOSED ON : 2022-08-03 ) CRL.M.C. 450/2022 FILED BY SHAILENDER (DISPOSED ON : 2022-07-13 ) BAIL APPLN. 1010/2023 FILED BY SHAILENDER (DISPOSED ON : 2023-03-28 ) BAIL APPLN. 1253/2023 FILED BY SHAILENDER (DISPOSED ON : 2023-04-19 ) BAIL APPLN. 301/2023 FILED BY SHAILENDER (DISPOSED ON : 2023-03-03 ) BAIL APPLN. 750/2024 FILED BY SHAILENDER (DISPOSED ON : 2024-09-06 )  P.S.-FIR NO. :(HAUZ QAZI-7/2021)

8	BAIL APPLN.-4598/2024 CRL.M.A. 37608/2024	SUMIT LAMA V/s STATE GOVT. OF NCT OF DELHI	GAUTAM KHAZANCHI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-87/2020)
9	BAIL APPLN.-432/2025	SUFİYAN ALIAS SUHAIL ALAM V/s STATE (GOVT OF NCT OF DELHI)	OSAMA SUHAIL	
		OTHER DETAILS OF ADVOCATES: ANZ LAWZ(AMZLAWZ@GMAIL.COM)(9717345345)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-2/2025)
10	BAIL APPLN.-435/2025	SUNIL KUMAR V/s STATE & ANR. & ORS.	PANKAJ KUMAR, PRASHANT PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR(AORPANKAJKUMAR@GMAIL.COM)(7351707007)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRASHANT PRABHAKAR (ADVPRASHANT606@GMAIL.COM)(9911002715)(RESPONDENT)		
11	BAIL APPLN.-575/2025	SAHIL V/s STATE OF NCT OF DELHI	DHIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: DHIRENDRA SINGH(DHIRENDRARAJPOOT@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHASTRI PARK-299/2023)
<b>SUSPENSION OF SENTENCE</b>				
12	CRL.A.-595/2023 WITH CRL.A. 602/2023	ATHAR KHAN V/s STATE OF NCT OF DELHI	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: MOHD.SUZA FAISAL (SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-85/2014) CRL.A. 602/2023 FILED BY ANAM KHAN (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(RANI BAGH-85/2014)
13	CRL.M.(BAIL) 1079/2023 CRL.M.(BAIL) 434/2025 In CRL.A.-602/2023 WITH CRL.A. 595/2023	ANAM KHAN V/s STATE OF NCT OF DELHI	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: SHUJAKHAN (SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD SUZA FAISAL(SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-85/2014) CRL.A. 595/2023 FILED BY ATHAR KHAN (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(RANI BAGH-85/2014)
14	CRL.M.(BAIL) 1131/2023 In CRL.A.-640/2023	VISHAL @ SONU V/s STATE (NCT OF DELHI)	VIGNARAJ PASAYAT (DHCLSC), ASHISH KUMAR, PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH KUMAR(ASHISH.KUMARCL@GMAIL.COM)(9990924745)(RESPONDENT) PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER)		P.S.-FIR NO. :(FATEHPUR BERI-305/2017)

15	CRL.M.(BAIL) 1359/2023 In CRL.A.-808/2023	RAHUL @ BHUPINDER VERMA V/s STATE (NCT OF DELHI)	VINAYAK BHANDARI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-255/2016)
16	CRL.M.(BAIL) 1386/2023 In CRL.A.-828/2023	AMAR @ CHOTU V/s STATE	KANHAIYA SINGHAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-560/2021)
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
17	CRL.M.C.-671/2025 CRL.M.A. 3196/2025	SAURABH KUMAR PANDEY V/s STATE GOVT OF NCT OF DELHI & ANR.	POOJA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SUGAM MISHRA (ADVSUGAMMISHRA@GMAIL.COM)(9999212420)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-322/2024)
<b>AFTER NOTICE MISC. MATTERS</b>				
18	CRL.M.A. 5795/2025 In CRL.A.-764/2016	UDIT RATHI V/s CENTRAL BUREAU OF INVESTIGATION	TANMAY MEHTA, TANMAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: TANMAYA MEHTA (TANMAYAMEHTA@GMAIL.COM)(9999255931)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2013-E-0007) CRL.A. 760/2016 FILED BY PRADEEP RATHI (D. OF HEARING : 2023-04-10 ) CRL.A. 759/2016 FILED BY KUSHAL AGARWAL (D. OF HEARING : 2017-09-26 ) CRL.A. 1022/2016 FILED BY RATHI STEEL & POWER LTD (D. OF HEARING : 2017-09-26 )  P.S.-FIR NO. :(CBI-219-2013-E-0007)
19	CRL.A.-46/2023 WITH CRL.A. 47/2023 CRL.A. 51/2023 CRL.A. 62/2023 CRL.A. 170/2023 CRL.L.P. 231/2024	JOGINDER SINGH SOLANKI V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21 ) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17 ) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16 ) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16 ) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04 ) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07 ) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07 ) CRL.A. 170/2023 FILED BY A K SHANKARAN



				(D. OF HEARING : 2025-03-07 ) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07 ) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
20	CRL.A.-170/2023	A K SHANKARAN V/s CENTAL BUREAU OF INVESTIGATION	HIREN DASAN	
		OTHER DETAILS OF ADVOCATES: HIREN DASAN(HIRENDASAN@HOTMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21 ) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17 ) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16 ) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16 ) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04 ) CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07 ) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07 ) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07 ) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07 ) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
21	CRL.A.-47/2023	VIRENDER MOHAN RISHI @ V M RISH V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: NAHATA N ACOMPANY(NAHATA.COMPANY@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006) W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21 ) W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29 ) W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17 ) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16 ) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16 ) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-

				<p>04 )  CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07 )  CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07 )  CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07 )  CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07 )  CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07 )</p> <p>P.S.-FIR NO. :(CBI-BD1-2006-E-0006)</p>
22	CRL.A.-51/2023	MADAN MOHAN SHARMA @ MM SHARMA V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006)  W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29 )  W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21 )  W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29 )  W.P.(CRL) 2285/2019 FILED BY AMARNATH (DISPOSED ON : 2024-09-17 )  CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI &amp; ANR. (DISPOSED ON : 2023-01-16 )  CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16 )  CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04 )  CRL.A. 62/2023 FILED BY AJAY KUMAR SOLANKI (D. OF HEARING : 2025-03-07 )  CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07 )  CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07 )  CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07 )  CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07 )</p> <p>P.S.-FIR NO. :(CBI-BD1-2006-E-0006)</p>
23	CRL.A.-62/2023	AJAY KUMAR SOLANKI V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2006-E-0006)  W.P.(CRL) 66/2013 FILED BY JOGINDER SINGH SOLANKI (DISPOSED ON : 2013-05-29 )  W.P.(CRL) 1631/2012 FILED BY NEERAJ CHOPRA (DISPOSED ON : 2012-11-21 )  W.P.(CRL) 1651/2012 FILED BY SOHAN PAL SHARMA (DISPOSED ON : 2013-05-29 )  W.P.(CRL) 2285/2019 FILED BY AMARNATH</p>

				(DISPOSED ON : 2024-09-17 ) CRL.REV.P. 260/2019 FILED BY SH. V.M. RISHI & ANR. (DISPOSED ON : 2023-01-16 ) CRL.REV.P. 263/2019 FILED BY SH. V.M. RISHI (DISPOSED ON : 2023-01-16 ) CRL.M.C. 6226/2019 FILED BY CHANDRA PRABHA KHANNA (DISPOSED ON : 2019-12-04 ) CRL.A. 46/2023 FILED BY JOGINDER SINGH SOLANKI (D. OF HEARING : 2025-03-07 ) CRL.A. 47/2023 FILED BY VIRENDER MOHAN RISHI @ V M RISH (D. OF HEARING : 2025-03-07 ) CRL.A. 170/2023 FILED BY A K SHANKARAN (D. OF HEARING : 2025-03-07 ) CRL.A. 51/2023 FILED BY MADAN MOHAN SHARMA @ MM SHARMA (D. OF HEARING : 2025-03-07 ) CRL.L.P. 231/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(CBI-BD1-2006-E-0006)
24	CRL.A.-378/2023 CRL.M.A. 11794/2023	STATE V/s VIKAS @ BILLA	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		P.S.-FIR NO. :(BUDH VIHAR-344/2021)
25	CRL.A.-481/2023 WITH CRL.A. 482/2023 CRL.A. 483/2023	RAM BRIJ KUSHWAHA V/s JAI PRAKASH BHAGAT	AMIT KUMAR, VIPIN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VIPIN CHAUDHARY(ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9711161241)(RESPONDENT)		
26	CRL.A.-482/2023	RAM BRIJ KUSHWAHA V/s JAI PRAKASH BHAGAT	AMIT KUMAR, VIPIN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VIPIN CHAUDHARY(ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9711161241)(RESPONDENT)		
27	CRL.A.-483/2023	RAM BRIJ KUSHWAHA V/s JAI PRAKASH BHAGAT	AMIT KUMAR, VIPIN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VIPIN CHAUDHARY(ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9711161241)(RESPONDENT)		
28	CRL.A.-590/2023 CRL.M.A. 2405/2025	JITENDER KUMAR V/s SURJEET SINGH	DHIRAJ BIDHURI, SHIVAM BAJAJ, SHIVAM BAJAJ	
		OTHER DETAILS OF ADVOCATES: SHIVAM BAJAJ(OFFICEOFADVOCATEBAJAJ@GMAIL.COM)(9999660747)(PETITIONER) PANKAJ (PANKAJ@FORTUNELEGAL.IN)(0)(RESPONDENT) SHIVAM BAJAJ(ADVBAJAJ@OUTLOOK.COM)(9999660747)(RESPONDENT)		

29	CRL.A.-748/2023	DELHI POLLUTION CONTROL COMMITTEE V/s KRISHNA AGENCIES AND ANR	SANJEEV RALLI, NARENDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: NARENDER PAL SINGH(NARENDERPALSINGH@GMAIL.COM)(9311010090)(PETITIONER)		
30	CRL.L.P.-285/2018 CRL.M.A. 7911/2018	STATE (GOVT OF NCT OF DELHI) V/s SONU SHARMA & ORS	HIREIN SHARMA, JAI DEV SHARMA, KAMAL SINGH	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER) KAMAL SINGH(717KAMALSINGHADV@GMAIL.COM)(9818882972)(PETITIONER)		P.S.-FIR NO. :(DWARKA NORTH-313/2013)
31	CRL.M.A. 4083/2025 In CRL.L.P.-428/2018	FULLIN V/s STATE & ANR	PRABHSAHAY KAUR, BINDITA CHATURVEDI, ANIL KUMAR, BINDITA CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-401/2013) CRL.REV.P. 452/2014 FILED BY FULLIN MURMU (DISPOSED ON : 2014-08-08 )  P.S.-FIR NO. :(VASANT KUNJ NORTH- 401/2013)
32	CRL.L.P.-830/2018	VINITA BANSAL V/s POONAM SAXENA	SANGEET JAIN	
		OTHER DETAILS OF ADVOCATES: SANGEET JAIN()(9810330185)(PETITIONER)		
33	CRL.L.P.-31/2022 CRL.M.A. 447/2022	CBI V/s SRICHAND AND ORS	NIKHIL GOEL, RUPAL LUTHRA, ADITYA MISHRA, AMISH DABAS	
		OTHER DETAILS OF ADVOCATES: RUPAL LUTHRA(RUPALLUTHRA@GMAIL.COM)(9999312524)(RESPONDENT) ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(RESPONDENT) AMISH DABAS (DABASAMISH@GMAIL.COM)(9899932100)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-12-S-2006) W.P.(CRL) 1813/2020 FILED BY MOHAN LAL & ORS. (DISPOSED ON : 2021-01-14 ) CRL.M.C. 2046/2016 FILED BY AJIT SINGH (DISPOSED ON : 2018-07-30 ) CRL.REV.P. 804/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-21 ) CRL.M.C. 684/2018 FILED BY GOPAL SINGH BIST (DISPOSED ON : 2019-01-28 ) CRL.M.C. 3965/2018 FILED BY P.K. THIRWANI (DISPOSED ON : 2020-02-28 ) W.P.(CRL) 614/2020 FILED BY P K THIRWANI (DISPOSED ON : 2021-01-14 ) CRL.M.C. 327/2023 FILED BY SANJAY KUMAR (DISPOSED ON : 2023-01-20 ) CRL.M.C. 3259/2023 FILED BY SANJAY KUMAR (D. OF HEARING : 2025-03-19 )  P.S.-FIR NO. :(CBI-12-S-2006)
34	CRL.L.P.-260/2022 CRL.M.A. 10987/2022 WITH CRL.L.P. 261/2022 CRL.L.P. 262/2022 CRL.L.P. 263/2022 CRL.L.P. 264/2022 CRL.L.P. 265/2022	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A V/s PREMLATA GUPTA & ANR.	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI( <a href="mailto:HEMANTMANJANI@GMAIL.COM">HEMANTMANJANI@GMAIL.COM</a> )(9818182925)(PETITIONER)		

35	CRL.L.P.-261/2022 CRL.M.A. 14930/2023	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A SECURITEIS PVTY. LTD. V/s PRAMILA DHANJI NISAR	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182625)(PETITIONER) HEMANT MANJANI ( )(9818182925)(PETITIONER)		
36	CRL.L.P.-262/2022 CRL.M.A. 14937/2023	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A SEUCURITES PVT. LTD. V/s PRAMILA DHANJI NISAR & ANR.	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI ( )(9818182925)(PETITIONER)		
37	CRL.L.P.-263/2022 CRL.M.A. 15065/2023	TRUSTLINE SECURITIES LTD FORMERLY AS K AND A SECURITIES PVT. LTD. V/s DEEPAK OMPRAKASH SINGH	HEMANT MANJANI, VIKAS VERMA	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI( )(9818182925)(PETITIONER) VIKAS VERMA (VIKASVERMAADVOCATE@GMAIL.COM)(9891110555)(RESPONDENT)		
38	CRL.L.P.-264/2022	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND A SECURITIEC PVT. LTD. V/s KIRAN POPATLAL KARIYA	HEMANT MANJANI	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(981885925)(PETITIONER)		
39	CRL.L.P.-265/2022 CRL.M.A. 14933/2023	TRUSTLINE SECURITIES LTD FORMERLY KNOWN AS K AND SECURITEIS PVT. LTD. V/s DEEPAK OMPRAKASH SINGH	HEMANT MANJANI, VIKAS VERMA	
		OTHER DETAILS OF ADVOCATES: VIKAS VERMA (VIKASVERMAADVOCATE@GMAIL.COM)(9891110555)(RESPONDENT)		
40	CRL.L.P.-585/2022	M/S SOUND OF MUSIC V/s M/S NGENIUS CONSTRUCTIONS & ANR.	MR RUKBAN TYAGI	
		OTHER DETAILS OF ADVOCATES: RUKBAN TYAGI(RUKBANTYAGI@GMAIL.COM)(9582786764)(PETITIONER) RUKBAN TYAGI(RUKBANTYAGI@GMAIL.COM)(9582786764)(PETITIONER) RIKBAN TYAGI(RUKANTYAGI@GMAIL.COM)(958286764)(PETITIONER) VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT) DEV BORTY(DEVBORTY@GMAIL.COM)()(RESPONDENT) VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT) VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT)		
41	CRL.M.C.-17/2020	CHANDRA VEER SINGH V/s PARMITA DEVI	SATYAJIT KUMAR SINGH, ARJUN SINGH, SURBHIT NANDAN	
		OTHER DETAILS OF ADVOCATES: SATYAJIT KUMAR SINGH( )(9811571606)(PETITIONER) ARJUN SINGH (ARJUNSINGH1959@GMAIL.COM)(9560032419)(PETITIONER) SURBHIT NANDAN(CHAMBERSOFSURBHITNANDAN@GMAIL.COM)(7064169058)(RESPONDENT)		
42	CRL.M.C.-2300/2020	KHALIL SARVAR V/s STATE OF NCT OF DELHI	NAGENDER KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: DHARMENDER BASOYA & ASSOCIATES( )(9899994990)(PETITIONER) NAGENDERYADAV(COUNSELNAGENDER@GMAIL.COM)(9717274731)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-190/2019)

43	CRL.M.C.-593/2025 CRL.M.A. 2904/2025	MR. R. V/s STATE & ANR.	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R.K TARUN (RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER)		P.S.-FIR NO. :(S.B.DAIRY-656/2024)
<b>PART-HEARD MATTERS</b>				
44	CRL.A.-1099/2016 CRL.M.A. 20337/2022 CRL.M.A. 28669/2024 WITH CRL.A. 86/2017	MAJOR GENERAL ANAND KUMAR KAPUR (RETD) V/s C B I	R L BHAGAT, HARSH K SHARMA, SHASHANK DEWAN, HARISH K. SHARMA, SHASHANK DEWAN	
		OTHER DETAILS OF ADVOCATES: PROSOLL LAW(PROSOLLAWINE@GMAIL.COM)()(PETITIONER) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN (OFFICE@CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC-2-2007-A-0003) W.P.(CRL) 2222/2014 FILED BY MAJ GEN ANAND KUMAR KAPUR (DISPOSED ON : 2016-02-19 ) CRL.M.C. 743/2016 FILED BY MAJ. GEN. ANAND KUMAR KAPUR (DISPOSED ON : 2016-09-28 )  P.S.-FIR NO. :(CBI-AC-2-2007-A-0003)
45	CRL.M.A. 19559/2023 CRL.M.A. 21368/2023 In CRL.A.-86/2017	MAJ GEN ANAND KUMAR KAPUR V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K SHARMA, AJAY TEJPAL, SHASHANK DEWAN, DR N PRADEEP SHARMA, SHASHANK DEWAN	
		OTHER DETAILS OF ADVOCATES: HARSH K SHARMA()(9971595083)(PETITIONER) PROSOLL LAW INC(PROSOLLAWINC@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) INTERNATIONAL INVESTMENT & LAW CONSULT(IILC@IILC.CO.IN)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN (OFFICE@CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN(OFFICE@CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(PETITIONER) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(PETITIONER)		P.S.-FIR NO. :(CBI-ACIW-2007-A-0003)
<b>SPECIAL BENCH MATTERS</b>				
46	CONT.CAS(C)-1149/2022 CM APPL. 26421/2023 CM APPL. 44853/2023 CM APPL. 6403/2024 CM APPL. 6406/2024 CM APPL. 7979/2024 CM APPL. 7980/2024 CM APPL. 22099/2024 CM APPL. 26203/2024 CM APPL. 29795/2024 CM APPL. 29796/2024 CM APPL. 32242/2024 CM APPL. 32897/2024 CM APPL. 32898/2024 CM APPL. 37645/2024 CM APPL. 44009/2024 CM APPL. 44143/2024 CM APPL. 45986/2024 CM APPL. 46221/2024 CM APPL. 47590/2024 CM APPL. 51019/2024 CM APPL. 51020/2024 CM APPL. 53808/2024 CM APPL. 53844/2024 CM APPL. 53949/2024 CM APPL. 57042/2024 CM APPL. 57162/2024 CM APPL. 57215/2024 CM APPL. 62212/2024	BHAVREEN KANDHARI V/s SHRI C. D. SINGH AND ORS.	ADITYA NARAYAN PRASAD, AGIR GUPTA, TARUN JOHRI, PETAL CHANDHOK, RAJESH KATYAL, HARDIK RUPAL, ROOH- E-HINA DUA, HETU ARORA SETHI, MEHAK NAKRA, SIDDHANT NATH, AKSHAT GUPTA, FARMAN ALI, AVSHREYA PRATAP SINGH, ASHISH KUMAR, BALENDU SHEKHAR, KHUBAIB SHAKEEL BHAT, RASHMI MALHOTRA, ROHAN ANAND, V.S.R KRISHNA, MANU CHATURVEDI, SAMEER VASHISHT, NAVEEN KUMAR, LAKSHAY DHAMIJA, SANJAY KUMAR PATHAK, AAKASH SEHRAWAT, PRADEEP CHHINDRA	

<p>CM APPL. 63373/2024                  CM APPL. 63375/2024                  CM APPL. 65260/2024                  CM APPL. 67188/2024                  CM APPL. 67527/2024                  CM APPL. 68217/2024                  CM APPL. 69803/2024                  CM APPL. 69804/2024                  CM APPL. 2762/2025                  CM APPL. 2763/2025                  CM APPL. 2939/2025                  CM APPL. 2940/2025                  CM APPL. 4623/2025                  CM APPL. 5956/2025                  CM APPL. 6101/2025                  CM APPL. 6618/2025                  CM APPL. 8103/2025                  CM APPL. 10839/2025                  WITH W.P.(C) 14010/2024</p>			
	<p>OTHER DETAILS OF ADVOCATES:                  ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)                  GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)                  AGIR GUPTA(ADVOCATEAGIR@GMAIL.COM)(9810303979)(PETITIONER)                  SANTOSH KUMAR TRIPATHI , ANP CHAMBERS,                  ANUPAM(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBERSANP@GMAIL.COM,                  ANUPAM@TCI-INDIA.NET)(9868250806)(RESPONDENT)                  DHAIRYA, ANUPAM, SAMEER(DHAIRYA@TCL-INDIA.NET, ANUPAM@TCL-INIDA.NET,                  SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT)                  TARUN JOHRI(JOHR167@YAHOO.COM)(9810013352)(PETITIONER)                  AGIR GUPTA(ADVOCATEAGIR@GMAIL.COM)(9810303979)(RESPONDENT)                  SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM,                  STANDINGCOUNSELGNCTD@GMAIL.COM)(9818280821)(RESPONDENT)                  ADITYA(CHAMBERSANP@GMAIL.COM)(9213155390)(RESPONDENT)                  ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT)                  AGIR GUPTA (ADVOCATEAGIR@GMAIL.COM)(9810303979)(PETITIONER)                  GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)                  SAMEER(SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT)                  CHAMBERS ANP(CHAMBERSANP@GMAIL.COM)()(RESPONDENT)                  DHAIRYA(DHAIRYA@TCL-INDIA.NET)()(RESPONDENT)                  ANUPAM(ANUPAM@TCI-INIDA.NET)()(RESPONDENT)                  ANUPAM (ANUPAM@TCI-INIDA.NET)()(RESPONDENT)                  PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(PETITIONER)                  DHAIRYA (DHAIRYA@TCL-INDIA.NET)()(RESPONDENT)                  CHAMBER SANP(CHAMBERSANP@GMAIL.COM)()(RESPONDENT)                  MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)()(RESPONDENT)                  ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)                  ANUPAM(ANUPAM@TCL-INIDA.NET)()(RESPONDENT)                  MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER)                  SANP(CHAMBERSANP@GMAIL.COM)()(RESPONDENT)                  PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)()(RESPONDENT)                  HETU ARORA SETHI(HETUARORASETHIADV@GMNAIL.COM)(0)(PETITIONER)                  RAJESH(RAJESHLAWYER@YAHOO.CO.IN)(0)(RESPONDENT)                  ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)                  ANUPAM(ANUPAM@TCI-INIDA.NET)()(RESPONDENT)                  ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)                  ANUPAM (ANUPAM@TCL-INIDA.NET)()(RESPONDENT)                  DHAIRYA(DHAIRYA@TCL-INDIA.NET)()(RESPONDENT)                  CHETAN(CHETAN2211996@GMAIL.COM)(0)(PETITIONER)                  MEHAK NAKRA(CHETAN2211996@GMAIL.COM)(0)(RESPONDENT)                  ANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)                  ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(8750231333)(PETITIONER)                  RAJESH LAWYER(RAJESHLAWYER@YAHOO.CO.IN)(0)(RESPONDENT)                  ROOH E HINA DUA (ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER)                  CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)                  CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)                  ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT)                  SAMEER VASHIST (SAMEER.VASHISHT@GMAIL.COM)(0)(RESPONDENT)                  ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)                  MEHAK NAKRA (ADVMEHAKNAKRA@GMAIL.COM)(0)(RESPONDENT)</p>		

	<p>             ROOHE E HINA DUA(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)()(PETITIONER)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)()(RESPONDENT)              ANUPAM(ANUPAM@TCL-INIDA.NET)()(RESPONDENT)              SAHIB (LAW.SAHIB@GMAIL.COM)()(RESPONDENT)              MEHAK NAKRA(ADV.MEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER)              JOHRI(JOHRI67@YAHOO.COM)(0)(RESPONDENT)              SNAP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)              MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER)              G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT)              ANUPAM(ANUPAM@TCL-INIDA.NET)(0)(RESPONDENT)              GNCTD(SCGNCTD@GMAIL.COM)(0)(RESPONDENT)              PRABH SAHAY(SAHAYK@GMAIL.COM)(0)(RESPONDENT)              AMICUSCURIAE              DHC(AMICUSCURIAEDELHIHIGHCOURT@GMAIL.COM)(0)(RESPONDENT)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)              MEHAK NAKRA (ADVMEHAKRA@GMAIL.COM)(9871144582)(PETITIONER)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(PETITIONER)              PCCF GNCTD(PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT)              DCF SOUTH (DCFSOUTH.DELHI@GOV.IN)(0)(RESPONDENT)              DCF WEST(DCFWESTGNCTD@DELHI.GOV.IN)(0)(RESPONDENT)              DCF (DCFORESTN@GMAIL.COM)(0)(RESPONDENT)              GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)              SIDDHANT NATH (SIDDHANTADV.NATH@GMAIL.COM)(0)(RESPONDENT)              DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)              TANMAY VATS(TANMAYVATS31@GMAIL.COM)(9711904649)(PETITIONER)              MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT)              GNCTD(PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT)              CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)              GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)              UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)              FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(PETITIONER)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)              MEHAK NAKRA (ADVMEHAKNAKRA@GMAIL.COM)(0)(RESPONDENT)              CHAMBERSANP(CHAMBERSANP@GMAIL.COM)()(PETITIONER)              RAJESH KATYAL(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(PETITIONER)              ANUPAM(ANUPAM@TCL-INIDA.NET)()(RESPONDENT)              SAMEER(SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT)              MEHAK NAKRA (ADVMEHNAKRA@GMAIL.COM)(0)(PETITIONER)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)              G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT)              TANMAY VATS(TANMAYVATS31@GMAIL.COM)(9711904649)(PETITIONER)              UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)              MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT)              GNCTD(PCCF-GNCTD@DELHI.GOV.IN)(0)(RESPONDENT)              CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)              GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)              SANGEETA BHARATI(SANGEETABHARTI@GMAIL.COM)(9811112863)(PETITIONER)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)              AMICUSCURIAE              DHC(AMICUSCURIAEDELHIHIGHCOURT@GMAIL.COM)(0)(RESPONDENT)              G NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT)              PRABH SAHAY(SAHAYK@GMAIL.COM)(0)(RESPONDENT)              AMICUS(AMICUS.ANKITJAIN@GMAIL.COM)(0)(RESPONDENT)              SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(981112863)(PETITIONER)              CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT)              MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER)              CHAMBER SNAP(CHAMBERSANP@GMAIL.COM, G.NARAYANOFFICE@GMAIL.COM,              SAHAYK@GMAIL.COM)(0)(RESPONDENT)              MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER)              CHAMBER(CHAMBERSANP@GMAIL.COM)(0)(PETITIONER)              BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER)              G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT)              GUPTA AND ASSOCIATES()(9818402326)(PETITIONER)              ROHAN ANAND(ROAHANAND@VERATRILEGAL.COM)(9968791199)(PETITIONER)              G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM,              SAHAYK@GMAIL.COM)(0)(RESPONDENT)              ROHAN ANAND()(9968791199)(PETITIONER)           </p>	
--	--	--



		<p>G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM)(0)(RESPONDENT)  V S R KRISHNA(VSRKRISHNA.ER402GMAIL.COM)(9891205519)(PETITIONER)  G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT)  MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144528)(PETITIONER)  GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT)  GNCTD PCCF(PCCF-GNCTD@DELHI.GOV.IN)(0)(PETITIONER)  MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)  DCF SOUTH(DCF SOUTH.DELHI@GOV.IN, DCFWESTGNCTD@GMAIL.COM, DDACHMBERHC@DDA.GOV.IN)(0)(RESPONDENT)  SANTOSH KUMAR  TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)  SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)  NAVEEN KUMAR(NAVEEN.DAHIYA100@GMAIL.COM)(9999220958)(PETITIONER)  ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)  LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(RESPONDENT)  SANJAY KUMAR  PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)  ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)  AAKASH  SEHRAWAT(ADVAakashSEHRAWAT@GMAIL.COM)(8010505957)(RESPONDENT)  PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER)</p>		
47	W.P.(C)-14010/2024 WITH CONT.CAS(C) 1149/2022	URBTECH FOOD AND HOSPITALITY PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI AND ORS.	JEETENDER GUPTA	
		<p>OTHER DETAILS OF ADVOCATES:  JEETENDER GUPTA(GUPTAJEETENDER@GMAIL.COM)(9810050748)(PETITIONER)  SANTOSH KUMAR TRIPATHI, CS DELHI,  DFAWL(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, TREECELHQ.DFAWL@DELHI.GOV.IN)(9868250806)(RESPONDENT)  DC SOUTH(DCF SOUTH.DELHI@GOV.IN)(0)(RESPONDENT)</p>		
48	CONT.CAS(C)-934/2023(Disposed off case)	ANJALI COLLEGE OF PHARMACY AND SCIENCE THROUGH ITS FOUNDER -CUM-CHAIRMAN DEVENDRA GUPTA V/s DR. MONTU M. PATEL PRESIDENT PHARMACY COUNCIL OF INDIA & ANR.	ASEEM MEHROTRA, SAMEER VASHISHT	
		<p>OTHER DETAILS OF ADVOCATES:  ASEEM MEHROTRA (MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER)  ADV ANCE SERVICE(ADVANCESERVICEPCI@GMAIL.COM)(0)(RESPONDENT)  SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)</p>		
49	CONT.CAS(C)-480/2024 CM APPL. 18314/2024	GEETHA RATHINAVEL V/s ANIL KUMAR SINGH & ANR.	ADITYA NARAYAN PRASAD	
		<p>OTHER DETAILS OF ADVOCATES:</p>		
50	CM APPL. 33362/2023 CM APPL. 63504/2023 CM APPL. 10196/2024 CM APPL. 33705/2024 In MAC.APP.-978/2018(Disposed off case)	NEW INDIA ASSURANCE CO LTD V/s HIMANSHU SHARMA & ORS	RAVINDER SINGH, ADITYA NARAYAN PRASAD, MRINALINI SEN GUPTA, GARUD M V, SAMEER VASHISHT, BEENASHAW NANDA SONI, RUPALI SHARMA	
		<p>OTHER DETAILS OF ADVOCATES:  ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(0)(PETITIONER)  JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)(0)(RESPONDENT)  PARASHAR CHAMBER(PARASHARCHAMBER@GMAIL.COM)(0)(RESPONDENT)  MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER)  R(COURTCOMMISSIONERDHC@GMAIL.COM)(0)(RESPONDENT)  ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)  ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)(0)(RESPONDENT)  SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)(0)(RESPONDENT)  ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)  SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)(0)(RESPONDENT)  SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(0)(RESPONDENT)  SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)  SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)</p>		

		BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT) RUPALI SHARMA(RUPALISHARMA.LAWYER@GMAIL.COM)(9654773239)(RESPONDENT)		
51	W.P.(C)-4355/2020 CM APPL. 15685/2020 CM APPL. 16890/2024 WITH W.P.(C) 12271/2022 W.P.(C) 6976/2023	GEETHA RATHINAVEL V/s GOVT OF NCT OF DELHI AND ORS & ORS.	PIYUSH SHARMA, ADITYA NARAYAN PRASAD, SAMEER VASHISHT, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: GEETHA RATHINAVEL(PIYUSH.SHARMA@UNITYLEGAL.COM)()(RESPONDENT) PIYUSHSHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) UNITY LEGAL(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) DELHI POLICE(CP.SNSHRIVASTAVA@DELHIPOLICE.GOV.IN)()(PETITIONER) DEPARTMENT OF FORESTS AND WILDLIFE(PCCFGNCTD@GMAIL.COM)()(PETITIONER) TREE OFFICER -WEST DIVISION(DCFWEST.GNCTD@GOV.IN)()(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SOLICITORS(SOLICITORS6@GMAIL.COM)(9810031680)(RESPONDENT) RICHA(RICHA1290@GMAIL.COM)(9999890553)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) PRANAV, FOX AND MANDAL(PRANAV.MALHOTRA@BLACKROBECHAMBERS.LAW, FILING.NEWDELHI@FOXANDMANDAL.CO.IN)()(RESPONDENT) SAMEER VASHISHT,RALEGAL(SAMEERVASHISHT.ASC@GMAIL.COM, INFO@RALEGAL.CO.IN, LEGAL@RAJLEGAL.CO.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		
52	W.P.(C)-12271/2022 CM APPL. 33546/2023 CM APPL. 29115/2024	RAJIV DUTTA V/s GOVT OF NCT OF DELHI AND ORS	ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: ADITYA N. PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9711407765)(PETITIONER) AVISHKAR SINGHVI(CHAMBER.SINGHVI@GMAIL.COM)()(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SINGHVI(CHAMBER.SINGHVI@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-6976/2023 CM APPL. 27165/2023 CM APPL. 37976/2024	BHAVREEN KANDHARI V/s UNION OF INDIA & ORS.	PIYUSH SHARMA, ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA(PIYUSH.SHARMA@UNITYLEGAL.COM)(9810222509)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER)		

COURT NO. 47  
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

**NOTE:** AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

**NOTE:** REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

**NOTE:** FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

[daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)

CLICK HERE TO JOIN VC:-

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR CONSIDERATION</b>				
1	CM APPL. 23160/2024 CM APPL. 70546/2024 CM APPL. 10777/2025 In RFA-968/2016	AMRIK SINGH RATHOR V/s RANJIT KAUR (DECEASED) THR LRS & ORS	GURVINDER SINGH, GURVINDER SINGH KHALSA, HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: GURVINDER SINGH(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) GURVINDER SINGH(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) HARSH SHARMA(HARSHADVOCATE1269@GMAIL.COM)()(RESPONDENT) HARSH ADVOCATE(HARSHADVOCATE1269@GMAIL.COM)()(RESPONDENT) HARSH VARDHAN SHARMA()(9999897692)(PETITIONER) GURVINDER(ADVOCATEGURVINDER@GMAIL.COM)(0)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 26  
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

CLICK TO JOIN VC:

MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtvc1>

MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpankaj.dhc@gov.in](mailto:cmpankaj.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-4664/2024	BALBINDER SINGH V/s THE STATE GOVT. OF NCT DELHI	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ANS LAW SYNDICATE LLP(ANSLAWSYNDICATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-652/2024)
2	BAIL APPLN.-489/2025	MEENA KUMARI @ MEENA THEKEDARNI V/s THE STATE NCT OF DELHI THROUGH SHO OF PS HARSH VIHAR	AMAN AKHTAR, LEWISH EDWARD, AMAN AKHTAR	
		OTHER DETAILS OF ADVOCATES: AMAN AKHTAR(AMANAKHTAR96@GMAIL.COM)(9999851232)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LEWISH EDWARD(ADVLEWISHEDWARD@GMAIL.COM)(9686805809)(PETITIONER) AMAN AKHTAR(AMANAKHTAR96@GMAIL.COM)(9999851232)(PETITIONER)		P.S.-FIR NO. :(HARSH VIHAR-306/2024)
3	BAIL APPLN.-559/2025	PUSHKAR V/s THE STATE OF NCT DELHI	RAVI DRALL	
		OTHER DETAILS OF ADVOCATES: RAVI DRALL (ADVOCATERAVIDRALL@GMAIL.COM)(9999500503)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-252/2023)
<b>CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)</b>				
4	CRL.M.C.-1478/2021	CENTRAL BUREAU OF INVESTIGATION V/s VEENA AGGARWAL	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT) ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) PRAKARSHAIRAN(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER) VEENA AGGARWAL(ANKKIT@ME.COM)(8178187711)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BDI-2008-E-0008) BAIL APPLN. 1909/2022 FILED BY ANKUR AGGARWAL (DISPOSED ON : 2022-07-12 ) BAIL APPLN. 104/2022 FILED BY ANKUR AGGARWAL (DISPOSED ON : 2022-03-08 ) CRL.M.C. 853/2022 FILED BY

				CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-03-08 ) CRL.M.C. 5504/2022 FILED BY PRAVIN JUNEJA (DISPOSED ON : 2022-11-02 )  P.S.-FIR NO. :(CBI-BDI-2008-E-0008)
<b>AFTER NOTICE MISC. MATTERS</b>				
5	CRL.L.P.-54/2021	STATE V/s INDER SINGH & ORS.	ASHISH DUTTA, MANPREET SINGH, KRISHAN KANT KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONPOLICE@GAMIL.COM)(9891919168)(PETITIONER) MANPREET SINGH(MANPREETSINGH.SINGH05@GMAIL.COM)(9540180060)(RESPONDENT) KRISHAN KANT KAUSHIK(ADV.KRISHANKANTKAUSHIK@GMAIL.COM)(9999667046)(RESPONDENT)		P.S.-FIR NO. :(NAJAFGARH-804/2005)
6	CRL.L.P.-115/2021	STATE V/s ASHOK KUMAR	MEENAKSHI DAHIYA	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI DAHIYA(MEENAKSHIDAHIYA@GMAIL.COM)(9953765076)(PETITIONER)		P.S.-FIR NO. :(K.N.KATJU MARG-119/2015)
7	CRL.L.P.-122/2021	STATE V/s RAMESH KUMAR	MEENAKSHI DAHIYA, VARSHA AGARWAL	
		OTHER DETAILS OF ADVOCATES: KAPIL SHRAMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) MEENAKSHI DAHIYA(ADVMEENAKSHIDAHIYA@GMAIL.COM)(9953765076)(PETITIONER) VARSHA AGARWAL(AGARWALVARSHA688@GMAIL.COM)(9587587910)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-399/2017) CRL.M.C. 2395/2021 FILED BY RAJESH KUMAR DOGRA (DISPOSED ON : 2021-10-01 )  P.S.-FIR NO. :(ALIPUR-399/2017)
8	CRL.M.C.-2209/2017	TARUN NAGAR V/s STATE & ANR	ARJUN DEWAN, B S NAGAR, PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(RESPONDENT)		P.S.-FIR NO. :(SAKET-214/2014)
9	CRL.M.C.-3806/2017	SMT KAVITA DEVI YADAV V/s STATE OF NCT OF DELHI & ANR	ANILENDRA PANDEY, RAKESH TANWAR, VIBHOR MITTAL	
		OTHER DETAILS OF ADVOCATES: VIBHOR MITTAL(VIBHORMITTALANDASSOCIATES@GMAIL.COM)(9971099691)(PETITIONER)		
10	CRL.M.C.-586/2018	CENTRAL BUREAU INVESTIGATION BS&FC V/s SANJAY JAIN & ORS	RIPU DAMAN, SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN()(9818030700)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2014-E-0001) CRL.M.C. 857/2015 FILED BY RAJIV JAIN (DISPOSED ON : 2016-02-25 ) CRL.M.C. 2367/2015 FILED BY SANJAY JAIN (DISPOSED ON : 2016- 02-01 ) CRL.M.C. 2350/2016 FILED BY RAJIV JAIN (DISPOSED ON : 2016-06-15 ) CRL.M.C. 2349/2016 FILED BY SANJAY JAIN (DISPOSED ON : 2016- 07-12 )  P.S.-FIR NO. :(CBI-BD1-2014-E-0001)

11	CRL.M.C.-5485/2018 CRL.M.A. 35154/2018 CRL.M.A. 23553/2023 WITH CRL.M.C. 5504/2018	M/S. SHRI COLONIZERS & DEVELOPERS PRIVATE LIMITED & ORS. V/s THE STATE & ANR.	RAMAN GANDHI, THAREJA & ASSOCIATES, PANKAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAMAN GANDHI(9891561631)(PETITIONER) RAMAN GANDHI(RAMAN7806@GMAIL.COM)(9891561631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ KUMAR SINGH(PKSINGH704@GMAIL.COM)(9810027325)(RESPONDENT)		
12	CRL.M.C.-5504/2018 CRL.M.A. 35213/2018 CRL.M.A. 23499/2023	M/S. SHRI COLONIZERS & DEVELOPERS PRIVATE LIMITED & ORS. V/s THE STATE & ANR.	RAMAN GANDHI, THAREJA & ASSOCIATES, PANKAJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAMAN GANDHI(9891561631)(PETITIONER) RAMAN GANDHI(RAMAN7806@GMAIL.COM)(9891561631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ KUMAR SINGH(PKSINGH704@GMAIL.COM)(9810027325)(RESPONDENT)		
13	CRL.M.C.-5531/2018 WITH CRL.M.C. 5532/2018	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED (IREDA) V/s STATE & ORS.	G S LAW ATTORNEY	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: G S LAW ATTORNEY(9891894030)(PETITIONER)		
14	CRL.M.C.-5532/2018	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED (IREDA) V/s STATE & ORS.	G S LAW ATTORNEY	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: G S LAW ATTORNEY(9891894030)(PETITIONER)		
15	CRL.M.C.-5637/2018	RANJAN SAMTANI V/s STATE (NCT OF DELHI) & ANR	PAWAN MADAN	
		OTHER DETAILS OF ADVOCATES: PAWAN MADAN(9899541112)(PETITIONER)		P.S.-FIR NO. :(DEFENCE COLONY-306/2002)
16	CRL.M.C.-657/2021 CRL.M.A. 3197/2021 WITH CRL.M.C. 658/2021 CRL.M.C. 3007/2022	BHARAT HEAVY ELECTRICALS LIMITED V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATULGULERIA(GULERIA.ADV@GMAIL.COM)(9899183282)(PETITIONER) ATUL GULERIA(MAILS@ATULGULERIA.COM)(9899183282)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-390/2005) CRL.M.C. 658/2021 FILED BY SH. S. CHANDAR (D. OF HEARING : 2025-03-07 ) CRL.M.C. 3007/2022 FILED BY CHANDER SHEKHAR SAXENA (D. OF HEARING : 2025-03-07 ) P.S.-FIR NO. :(I.P.ESTATE-390/2005)
17	CRL.M.C.-658/2021 CRL.M.A. 3199/2021	SH. S. CHANDAR V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATULGULERIA(GULERIA.ADV@GMAIL.COM)(9899183282)(PETITIONER) ATUL GULERIA(MAILS@ATULGULERIA.COM)(9899183282)(PETITIONER) K & K LAW ASSOCIATES(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-390/2005) CRL.M.C. 657/2021 FILED BY BHARAT HEAVY ELECTRICALS LIMITED (D. OF HEARING : 2025-03-07 ) CRL.M.C. 3007/2022 FILED BY CHANDER SHEKHAR SAXENA (D. OF HEARING : 2025-03-07 ) P.S.-FIR NO. :(I.P.ESTATE-390/2005)

18	CRL.M.C.-3007/2022 CRL.M.A. 12663/2022 WITH CRL.M.C. 657/2021	CHANDER SHEKHAR SAXENA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ(RABLAWCHAMBER@GMAIL.COM)(9310110100)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-390/2005) CRL.M.C. 658/2021 FILED BY SH. S. CHANDAR (D. OF HEARING : 2025- 03-07 ) CRL.M.C. 657/2021 FILED BY BHARAT HEAVY ELECTRICALS LIMITED (D. OF HEARING : 2025-03- 07 )  P.S.-FIR NO. :(I.P.ESTATE-390/2005)
19	CRL.M.C.-853/2021 CRL.M.A. 4236/2021	NIMESH KUMAR V/s STATE (NCT) OF DELHI	PRATIBHA YADAV, KARTICKAY MATHUR	
		OTHER DETAILS OF ADVOCATES: SANJAY SINGH(DIVYESHPSING@HOTMAIL.COM)(9999091167)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI- 883/2015)
20	CRL.M.C.-868/2021 CRL.M.A. 4342/2021	KRISHNA MURARI BANGAR V/s CENTRAL BUREAU OF INVESTIGATION	SUKANT VIKRAM	
		OTHER DETAILS OF ADVOCATES: SUKANT VIKRAM(SUKANTVIKRAM@GMAIL.COM)(9717062602)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLA.SDOPDEL@CBI.GOV.IN)(1123386543)(PETITIONER) CBI(DLA.SDOPDEL.CBI.GOV.IN)(RESPONDENT)		P.S.-FIR NO. :(CBI-AC1-2011-A-0008)
21	CRL.M.C.-1902/2021 CRL.M.A. 12975/2021 CRL.M.A. 18453/2021 WITH CRL.M.C. 1903/2021	SH. AJAY KUMAR BISHNOI V/s STATE OF NCT OF DELHI & ANR.	JAIDEEP KHANNA, JAIDEEP KHANNA, ANIL SAINI	
		OTHER DETAILS OF ADVOCATES: JAIDEEP KHANNA(JAIDEEPKHANNA@CHAMBER20A.COM)(893093199)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHI@GMAIL.COM)(RESPONDENT) NIRGUL(NIRGUL2002@YAHOO.COM)(RESPONDENT) JAIDEEP KHANNA(JAIDEEPKHANNA@CHAMBER20A.COM)(893093199)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIRGUL (NIRGUL2002@YAHOO.COM)(RESPONDENT) ANIL SAINI(ANILSAINI_PHC@YAHOO.COM)(9811714245)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-490/2016) W.P.(CRL) 1594/2017 FILED BY AJAY KUMAR BISHNOI (DISPOSED ON : 2018-03-07 ) CRL.M.C. 322/2019 FILED BY AMUL GABRANI & ORS. (DISPOSED ON : 2019-01-22 ) CRL.M.C. 323/2019 FILED BY AMUL GABRANI (DISPOSED ON : 2019-01- 22 ) CRL.M.C. 1903/2021 FILED BY SH. AJAY KUMAR BISHNOI (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(JANAKPURI-490/2016)
22	CRL.M.C.-1903/2021 CRL.M.A. 18423/2021	SH. AJAY KUMAR BISHNOI V/s STATE OF NCT OF DELHI & ANR.	JAIDEEP KHANNA, JAIDEEP KHANNA, ANIL SAINI	
		OTHER DETAILS OF ADVOCATES: JAIDEEP KHANNA(JAIDEEPKHANNA@CHAMBER20A.COM)(893093199)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIRGUL(NIRGUL2002@YAHOO.COM)(RESPONDENT) JAIDEEP KHANNA(JAIDEEPKHANA@CHAMBER20A.COM)(893093199)(PETITIONER) NIRGUL(NIRGUL2002@YAHOO.COM)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL SAINI(ANILSAINI_PHC@YAHOO.COM)(9811714245)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JANAKPURI-490/2016) W.P.(CRL) 1594/2017 FILED BY AJAY KUMAR BISHNOI (DISPOSED ON : 2018-03-07 ) CRL.M.C. 322/2019 FILED BY AMUL GABRANI & ORS. (DISPOSED ON : 2019-01-22 ) CRL.M.C. 323/2019 FILED BY AMUL GABRANI (DISPOSED ON : 2019-01- 22 )

				CRL.M.C. 1902/2021 FILED BY SH. AJAY KUMAR BISHNOI (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(JANAKPURI-490/2016)
23	CRL.M.C.-3341/2021 CRL.M.A. 4182/2022 CRL.M.A. 20517/2024 WITH W.P.(CRL) 2341/2021	AKHIL SIROHI V/s STATE OF NCT OF DELHI & ORS.	PULKIT DEORA, AWNISH MAITHANI	
		OTHER DETAILS OF ADVOCATES: PULKIT DEORA(NDH_117@OUTLOOK.COM)(7532883063)(PETITIONER) VIKRAM KAPOOR(16KAPOORV@GMAIL.COM)()(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI GYM KHANA CLUB(SECYDGC@GMAIL.COM)()(RESPONDENT) AWNISH MAITHANI(ADV.AWNISHM@GMAIL.COM)(9289093111)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-168/2021) W.P.(CRL) 2537/2021 FILED BY RAAJ DHAWAN (DISPOSED ON : 2023-09-27 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING-168/2021)
24	W.P.(CRL)-2341/2021 CRL.M.A. 1353/2022 CRL.M.A. 4237/2022 CRL.M.A. 18464/2022 CRL.M.A. 9262/2023 CRL.M.A. 18863/2023 CRL.M.A. 30943/2023 CRL.M.A. 32682/2023 CRL.M.A. 10450/2024 CRL.M.A. 20567/2024 CRL.M.A. 23639/2024 CRL.M.A. 27737/2024 CRL.M.A. 30930/2024 CRL.M.A. 36378/2024 CRL.M.A. 3384/2025	COL. ASHISH KHANNA, SM RETD V/s STATE OF NCT DELHI AND OTHERS	JAIDEEP SINGH, JAIDEEP SINGH, KARTIK DABAS, ADWAIT SINGH SIROHI, AWNISH MAITHANI, KARTIK KHANNA	
		OTHER DETAILS OF ADVOCATES: DHARMVIDHI LEGAL(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) NEERAJ KUMAR(NEERAJ.KUMAR1986@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKRAM KAPOOR(16KAPOORV@GMAIL.COM)()(RESPONDENT) CBEOW(CBEOW-DL@DELHIPOLICE.GOV.IN)()(RESPONDENT) KAPOOR(16KAPOORV@GMAIL.COM)()(RESPONDENT) DHARMVIDHI LEGAL(DHARMVIDHILEGALSERVICES@GMAIL.COM)()(PETITIONER) DHARMVIDHI LEGAL(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHARMVIDHI LEGAL(DHARMVIDHILEGALSERVICES@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK (ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS (ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NEERAJ KUMAR(NEERAJ.KUMAR1986@GMAIL.COM)()(PETITIONER) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) KAPOOR V(16KAPOORV@GMAIL.COM)()(RESPONDENT) ADMNGYM KHANA CLUB(ADMNGYMKHANA CLUB@GMAIL.COM)()(RESPONDENT) SECY DGC(SECYDGC@GMAIL.COM)()(RESPONDENT) KHANDITARAO(KHANDITARAO@GMAIL.COM)()(RESPONDENT) NAMIT SAXENA(OFFICE@NAMITSAXENA.IN)()(RESPONDENT) JAIDEP SINGH(DHARMVIDHILEGALSERVICES@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CBEOW(CBEOW_DL@DELHIPOLICE.GOV.IN)()(RESPONDENT)		P.S.-FIR NO. :(MANDIR MARG-168/2021)



		KAPOORV(KAPOORV@GMAIL.COM)()(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868414528)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIK DABAS(ADVOCATEKARTIKDABAS@GMAIL.COM)(9868404528)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ADWAIT SINGH SIROHI(DHYUTIDHARALLP@GMAIL.COM)(8126943506)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AWNISH MAITHANI(ADV.AWNISHM@GMAIL.COM)(9289093111)(RESPONDENT) KARTIK KHANNA(KARTIKKHANNA2013@GMAIL.COM)(9953272101)(RESPONDENT)		
25	CRL.M.C.-178/2025	VIKRAM LAKHOTIA V/s THE STATE OF NCT OF DELHI AND ORS.	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR (PRADEEPKUMAADV8@GMAIL.COM)(9871941162)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-394/2024)
26	CRL.REV.P.-170/2005	JAGWANTI V/s MANJEET SINGH & ORS.	MR.N.S.DALAL, S.C. RANA, JAIDEEP MALIK, SHAILENDER SINGH, RAJ KUMAR KAUSHIK	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		P.S.-FIR NO. :(DABRI-258/1998)
27	W.P.(CRL)-562/2016	RAJINDER SINGH & ORS V/s GOVT OF NCT OF DELHI & ORS	MEHTA & KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(CRL)-2975/2018 CRL.M.A. 4236/2025	MUNEESH DEVI V/s STATE	UMESH SHARMA, UMESH CHANDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA()(9868235388)(PETITIONER) UMESH SHARMA (LEGALHELPPOLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-1383/2015) W.P.(CRL) 648/2016 FILED BY NAVEN KUMAR & ANR. (DISPOSED ON : 2016-03-17 ) BAIL APPLN. 2212/2017 FILED BY VASU SHARMA @ BUNTY (DISPOSED ON : 2017-11-13 ) BAIL APPLN. 593/2020 FILED BY VASU SHARMA @ BANTI (DISPOSED ON : 2020-12-21 ) BAIL APPLN. 2226/2021 FILED BY VASU SHARMA @ BUNTY (DISPOSED ON : 2021-10-21 ) BAIL APPLN. 1997/2022 FILED BY SANDEEP (DISPOSED ON : 2022-07-05 ) BAIL APPLN. 763/2023 FILED BY VASU SHARMA @ BUNTY (DISPOSED ON : 2024-04-02 ) BAIL APPLN. 1566/2024 FILED BY SANDEEP (DISPOSED ON : 2024-07-22 )  P.S.-FIR NO. :(HARI NAGAR-1383/2015)
29	W.P.(CRL)-605/2019 WITH W.P.(CRL) 609/2019	ADITYA BHUSHAN MITRA V/s THE STATE & ORS	SANJEEV MAHAJAN, K&K ASSOCIATES, GURMIT SINGH HANS	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN()(9811156437)(PETITIONER) GURMIT SINGH HANS(LEGALASK@GMAIL.COM)(9810209575)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-360/2018) W.P.(CRL) 609/2019 FILED BY AJAY KUMAR KEJRIWAL & ANR (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(K.N.KATJU MARG-

				360/2018)
30	W.P.(CRL)-609/2019	AJAY KUMAR KEJRIWAL & ANR V/s THE STATE & ORS	SANJEEV MAHAJAN, GURMIT SINGH HANS	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN()(9811156437)(PETITIONER) GURMIT SINGH HANS(LEGALASK@GMAIL.COM)(9810209575)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG- 360/2018) W.P.(CRL) 605/2019 FILED BY ADITYA BHUSHAN MITRA (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(K.N.KATJU MARG- 360/2018)
31	W.P.(CRL)-233/2021	MAHENDER KUMAR KHANDELWAL V/s UNION OF INDIA & ORS.	AVINASH BHATI	
		OTHER DETAILS OF ADVOCATES: AVINASHBHATI(AVINASHBHATI6@GMAIL.COM)(9891696410)(PETITIONER) AVINASH BHATI(AVINASHBHATIADV@GMAIL.COM)(9891696410)(PETITIONER) NITESH SHRANA(NITESHSHRANA18@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(ANILK.MONGA@NIC.IN)(1141651977)(RESPONDENT)		
32	CRL.M.A. 23432/2023(CM For Restoration) CRL.M.A. 23433/2023 In W.P.(CRL)-568/2021(Disposed off case)	SAPNA CHAUDHARY & ORS. V/s STATE NCT OF DELHI	ANIL KUMAR AGGARWAL, PREETI SINGH, KARAN LUTHRA, JATIN	
		OTHER DETAILS OF ADVOCATES: SAPNA CHAUDHARY(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) NEELAM(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) SHIVANI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) KARAN ATTRI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) RASHMI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) NITIN KUMAR(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) NEELAM(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) SHIVANI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) KARAN ATTRI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) RASHMI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) NITIN KUMAR(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) SAPNA CHAUDHARY(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) NEELAM(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) SHIVANI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) KARAN ATTRI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) RASHMI(ADV.ANIL.AGG@GMAIL.COM)(9871228998)(RESPONDENT) NITIN KUMAR(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) SAPNA CHAUDHARY(SAPNA_ARTIST10@GMAIL.COM)(8099900008)(RESPONDENT) ANIL K AGGARWAL (ADV.ANIL.AGG@PROGRESSIVELAW.IN)(9871228998)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PREETI SINGH (PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT) JATIN (JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-29/2021)

COURT NO. 49  
HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

CLICK TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc2>

MEETING ID : 1766397421

NOTE : ALL COUNSELS FOR THE PARTIES,LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [pramod.kumar@dhc.nic.in](mailto:pramod.kumar@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	W.P.(C)-2349/2025 CM APPL. 11169/2025	VIJAYLAXMI VYANKATARAO SHINDE V/s JNU AND ORS	RAJESH TYAGI	
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER) VASANTH(VASANTH@TRINITYCHAMBERS.IN)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
2	CM APPL. 24996/2024 CM APPL. 24997/2024 In EX.F.A.-1/2023(Disposed off case) WITH EX.F.A. 2/2023	KISHAN LAL DECEASED THROUGH LRS & ORS. V/s R K ASSOCIATES	SHIVOM GARG, YOGESH, SACHIN GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIVOM GARG & ASSOCIATES(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) SHIVOM GARG & ASSOCIATES(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) SHIVOM KUMAR(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) LIT LEGAL(INFO@LITLEGAL.IN){}(RESPONDENT) LIT LEGAL(INFO@LITLEGAL.IN){}(RESPONDENT) TANMAY NAGAR (TANMAYLAWYER@GMAIL.COM)(9811999558)(PETITIONER) BANDANA (BANDANA.GROVER@GMAIL.COM){}(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(PETITIONER) SACHIN GUPTA(INFO@LITLEGAL.IN)(9811180270)(RESPONDENT)		
3	CM APPL. 25390/2024(CM For Restoration) CM APPL. 25391/2024 CM APPL. 25392/2024 In EX.F.A.-2/2023(Disposed off case)	KISHAN LAL SINCE DECEASED THROUGH LRS & ORS. V/s R.K ASSOCIATES	SHIVOM GARG, YOGESH	

		OTHER DETAILS OF ADVOCATES: SHIVOM GARG & ASSOCIATES(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) LIT LEGAL(INFO@LITLEGAL.IN){}(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(PETITIONER)		
4	RFA-547/2011	MEDICAL SUPRINTENDENT & ORS V/s PINKY	ADITYA MADAN, J B PRAKASH	
		OTHER DETAILS OF ADVOCATES:		
5	RFA-548/2011 CM APPL. 20807/2011	H DOHIL CONSTRUCTION CO PVT LTD V/s SWAMI BRAHM DAS TRUST	MANCHANDA	
		OTHER DETAILS OF ADVOCATES:		
6	RFA-554/2011	RAM NIWAS TYAGI V/s SUMITRA KAUR & ANR	SUNIL SATYARTHI, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES:		
7	RFA-555/2011	ARAVALI HYDRO POWER PROJECT V/s MS THAKUR	ABHAY SINGH	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-558/2011	KARTAR SINGH V/s SMT ANITA JHA & ANR	SK SHARMA, BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES:		
9	RSA-90/2013	MANJIT KAUR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	L K SINGH & SONAL SINHA, BEENASHAW N SONI	
		OTHER DETAILS OF ADVOCATES:		
10	RSA-55/2019	SHANGAR SINGH (NOW DECEASED) THR LRS V/s GEETANJALI KAME	J C MAHINDRO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO & ASSOCIATES{}(9810138091)(PETITIONER)		
11	W.P.(C)-8804/2019	NEURO-INTERVENTIONAL RADIOLOGY RESIDENT DOCTORS ASSOCIATION (NIRDA) V/s UNION OF INDIA AND ORS.	GURMEHAR S. SISTANI, KIRTIMAN SINGH, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: GURMEHAR S. SISTANI{}(9810977667)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN){}(7703935727)(RESPONDENT)		
12	W.P.(C)-14473/2022 CM APPL. 44191/2022 CM APPL. 56195/2022 CM APPL. 27726/2023 CM APPL. 36605/2023 CM APPL. 31967/2024 CM APPL. 33190/2024 CM APPL. 43817/2024 WITH W.P.(C) 12361/2024	DIVYA MATTEY AND ORS V/s GOVT OF GNCT AND ORS & ORS.	PRASHANT BHUSHAN, HITENDRA KR. NAHATA, ATUL KUMAR SRIVASTAV, SANDEEP GUPTA, MANISH GUPTA, SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: NEHA PANCHPAL(ADVNEHAPANCHPAL@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRASHANT BHUSHAN(PRASHANTBHUSH@GMAIL.COM)(9868255089)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HITENDRA KR. NAHATA(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		<p>SAKSHI(SAKSHI@PUNEETMITTAL.IN)()(RESPONDENT)  MANISH GUPTA(ADVNEHAPANICAL@GMAIL.COM)(9584100418)(PETITIONER)  SANTOSH KUMAR TRIPATHI, RP SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM,  RPSINGH@PUNEETMITTAL.IN)(9868250806)(RESPONDENT)  AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)  SUNITA , VASU BAJAJ(SUNITA.MENDIRATTA30@GMAIL.COM,  VASUDHABAHAJ@PUNEETMITTAL.IN)()(RESPONDENT)  MANISH  GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER)  SUNITA, VASUDHA BAJAJ(SUNITA.MENDIRATTA30@GMAIL.COM,  VASUDHABAHAJ@PUNEETMITTAL.IN)()(RESPONDENT)  SANTOSH KUMAR TRIPATHI, RP SINGH, AVNISH  AHLAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, RPSINGH@PUNEETMITTAL.IN,  AVNISHAHLAWAT@YAHOO.COM)(9868250806)(RESPONDENT)  HITENDRA KR  NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER)  SANTOSH KUMAR TRIPATHI, RP SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM,  RPSINGH@PUNEETMITTAL.IN)(9868250806)(RESPONDENT)  SUNITA, VASUDHA BAJAJ(SUNITA.MENDIRATTA30@GMAIL.COM,  VASUDHABAHAJ@PUNEETMITTAL.IN)(0)(RESPONDENT)  AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)  HITENDRA KR.  NAHATA(HITENDRANAHAATA@GMAIL.COM)(9910290400)(PETITIONER)  MANISH  GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER)  SHIKHA SHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER)</p>		
13	W.P.(C)-12361/2024 CM APPL. 51441/2024	ABHINAV CHOWDHURY AND ORS V/s GOVT. OF NCT OF DELHI AND ORS	SANDEEP GUPTA, RUPENDRA PRATAP SINGH	
		<p>OTHER DETAILS OF ADVOCATES:  HITENDRA KR.  NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9910290400)(PETITIONER)  SANTOSH KUMAR TRIPATHI, DDA, DELHI PUBLIC SCHOOL  DWARKA(STANDINGCOUNSELGNCTD@GMAIL.COM, VCD@DDA.ORG.IN,  RPSINGH@PUNITMITTAL.IN)(0)(RESPONDENT)  SUNITA, DDA(SUNITA.MENDIRATTA30@GMAIL.COM,  DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)  RUPENDRA PRATAP  SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(PETITIONER)</p>		
14	W.P.(C)-14640/2024 CM APPL. 61448/2024 CM APPL. 62995/2024	DELHI PUBLIC SCHOOL DWARKA AND ANR V/s GOVT. OF NCT. OF DELHI AND ANR	RUPENDRA PRATAP SINGH, SANDEEP GUPTA	
		<p>OTHER DETAILS OF ADVOCATES:  RUPENDRA PRATAP SINGH &amp; SAKSHI MENDIRATTA(RPSINGH@PUNEETMITTAL.IN,  SAKSHI@PUNEETMITTAL.IN)(9818928506)(PETITIONER)  SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,  SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9868250806)(RESPONDENT)  HITENDRA KR  NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9910290400)(PETITIONER)  RP SINGH(RPSINGH@PUNEETMITTAL.IN,  STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)</p>		
15	W.P.(C)-9243/2024 CM APPL. 50351/2024 CM APPL. 50425/2024 CM APPL. 5119/2025 WITH W.P.(C) 14640/2024	SOMENDER YADAV AND ORS V/s GOVT OF NCT OF DELHI AND ORS	SANDEEP GUPTA, MANPREET KAUR, RUPENDRA PRATAP SINGH	
		<p>OTHER DETAILS OF ADVOCATES:  HITENDRA KR  NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER)  SANTOSH KUMAR  TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)  AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)  SANTOSH KUMAR  TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)  GARGI TULI()(9873288908)(PETITIONER)  SANTOSH KUMAR  TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)  MANISH GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM,</p>		

		RPSINGH@PUNEETMITTAL.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RUPENDRA PRATAP SINGH(SAKSHI@PUNEETMITTAL.IN)(9818928506)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANDEEP GUPTA(SANDY41IN@GMAIL.COM)(0)(RESPONDENT) RUPENDRA PRATAP SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(RESPONDENT)		
16	W.P.(C)-10462/2024 CM APPL. 43029/2024 CM APPL. 43030/2024	MD ARAM V/s STATE OF NCT OF DELHI & ORS.	MD AZAM ANSARI	
		OTHER DETAILS OF ADVOCATES: AZAM ANSARI(AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9990066404)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, ASHOK1166@YAHOO.COM, NIYAZI786@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR(ATULKUMAR.ADV@GMAIL.COM, INFO.CBSE2GOV.IN, CONTROLLER@CBSE.GOV.IN, GBSSJB@GMAIL)(0)(RESPONDENT)		
17	W.P.(C)-12556/2024	DR. RAJEEV VIJAY V/s JOINT ADMISSION COMMITTEE (JAC) & ORS.	SAURABH MISHRA	
		OTHER DETAILS OF ADVOCATES: SAURABH MISHRA(OFFICE@MISHRA.LAW, REACHSAURABH@HOTMAIL.COM)(9810160176)(PETITIONER) JOINT ADMISSION COMMITTEE, DELHI TECHNOLOGICAL UNIVERSITY, THE VICE CHANCELLOR(RAJIVCHAUDHARY@DTU.AC.IN, REGISTRAR@DTU.AC.IN, VCDTU@DTU.AC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
18	W.P.(C)-12861/2024 CM APPL. 53685/2024	AJAY VIJAYRAN V/s THE PRINCIPAL DE INDIAN PUBLIC SCHOOL AND ANR	SANJAY SINGH, DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: NAND KUMAR(ADVOCATENANDKUMARJI@GMAIL.COM)(8377966651)(PETITIONER) SANTOSH KUMAR TRIPATHI, ROHINI(STANDINGCOUNSELGNCTD@GMAIL.COM, ROHINI.DIPS@YAHOO.CO.IN)(9868250806)(RESPONDENT) DEVENDRA KUMAR(ASIAPROFILE786@GMAIL.COM)(8744880124)(RESPONDENT)		
19	W.P.(C)-14236/2024 CM APPL. 620/2025	MANISH KUMAR & ORS. V/s UNIVERSITY OF DELHI, THROUGH ITS REGISTRAR & ORS.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(DUPG0054140@LC2.DU.AC.IN, 1MANISH22@GMAIL.COM)(9939639598)(PETITIONER) DEAN OF DU, DELHI UNIVERISITY, SENSRI MANTO(DEANLAWDU.SO@GMAIL.COM, REGISTRAR@DU.AC.IN, SENSRIMANTOSECY.BCI@GMAIL.COM)(0)(RESPONDENT) UMESH JOSHI, RUPAL MOHINDER, KRIPA SHANKAR PRASAD(ADVUMESHJOSHI@GMAIL.COM, RUPALMOHINDER@GMAIL.COM, KRIPA.P.IN@GMAIL.COM)(0)(RESPONDENT) MANISH KUMAR(DUPG0054140@LC2.DU.AC.IN)(0)(PETITIONER) DEEAN LAW DU(DEANLAWDU.SO@GMAIL.COM)(0)(RESPONDENT)		
20	W.P.(C)-16742/2024	SHWETA THAKUR V/s CENTRAL BOARD OF SECONDARY EDUCATION AND ANR	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) PNPS DELHI, CBSE, NIYAZI(PNPSDELHI@YAHOO.COM, INFO.CBSE@GOV.IN, <a href="mailto:NIYAZI786@GMAIL.COM">NIYAZI786@GMAIL.COM</a> )(0)(RESPONDENT)		

21	W.P.(C)-16948/2024	BHUVNESH V/s UNION OF INDIA & ORS.	ANUJ RUHELA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: AANUJ SAXENA & ASSOCIATES(ADVOANUJSAXENA@GMAIL.COM)(9971546057)(PETITIONER) SANJAY KHANNA, LEGAL BUREAU UGC, UNION OF INDIA(ADVKHANNA2002@GMAIL.COM, LEGALBUREAUUGC@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
22	W.P.(C)-16952/2024	MANZU WAZIR V/s UNIVERSITY GRANT COMMISSION & ORS.	NEERAJ KUMAR JHA, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR JHA(NEERAJJHAADV@GMAIL.COM)(8825276304)(PETITIONER) OP LAW ASSOCIATES, AKURUP, IKSU(OPLAWASSOCIATES@GMAIL.COM, OFFICE@AKURUP.COM, REGISTRAR@IKSV.AC.IN)(0)(RESPONDENT) TIDMFA(TIDMFA.TECNIA@GMAIL.COM)(0)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		
23	W.P.(C)-205/2025 CM APPL. 881/2025	KAMANT CHAUDHARY & ORS. V/s FACULTY OF LAW, UNIVERSITY OF DELHI THROUGH ITS DEAN & ANR.	GOVIND JEE	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR MISHRA(COUNSELAKM@GMAIL.COM)(7827702860)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, REGISTRAR@DU.AC.IN, DEANLAWDU.SO@GMAIL.COM)(0)(RESPONDENT) UMESH JOSHI, BAR COUNCIL OF INDIA(ADVUMESHJOSHI@GMAIL.COM, COURTMATTERS.BCI@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR DISPOSAL</b>				
24	RSA-38/2019 CM APPL. 8505/2019	PRAKASH AUTO INDUSTRIES V/s DARSHAN GOGIA & ANR	AMIT PUNJ	
		OTHER DETAILS OF ADVOCATES: AMIT PUNJ()(9810524966)(PETITIONER)		
<b>END OF THE BOARD MATTERS</b>				
25	RFA-53/2013 CM APPL. 28634/2018 CM APPL. 46234/2022 CM APPL. 46235/2022 CM APPL. 8241/2023	USHA AGGARWAL & ORS V/s BIRMATI & ORS	SURYAKANT SINGLA, AMIT SETHI, RAJIV KUMAR GHAWANA, VARUN MEHLAWAT, SUSHANT DAHIYA	
		OTHER DETAILS OF ADVOCATES: AMIT SETHI()(9811050339)(PETITIONER) RAJIV KUMAR GHAWANA, AKSHITA CHHATWAL (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)()(RESPONDENT) RAJIV KUMAR GHAWANA, AKSHITA CHHATWAL (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)()(RESPONDENT) RAJIV KUMAR GHAWANA, NEELAKSH SHARMA (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)()(RESPONDENT) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)(9873486348)(PETITIONER) SUSHANT DAHIYA(SUSHANT_Dahiya@HOTMAIL.COM)(9711112974)(PETITIONER) RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER)		
<b>END OF THE BOARD/FOR DISPOSAL MATTERS</b>				
26	RFA-550/2007	MANOJ BUILDER V/s UOI & ORS.	MR.J.V.RANA, MR. PAWAN MATHUR, MANISH KAUSHIK, MANSI BAJAJ, MEGHNA SANKHLA	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)(9818000003)(PETITIONER)		

07.03.2025

ADVANCE CAUSE LIST

		MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)	
27	RFA-582/2007 CM APPL. 17629/2011	RAJ KUAMR V/s DELHI FINANCIAL CORPORATION & ORS.	MR.S.N.GUPTA, MK SINGH, S.K.LUTHRA, SHEETAL PRASAD JUNEJA, GAURAV BARATHI, UTTARA BABBAR, RASHMI MALHOTRA
		OTHER DETAILS OF ADVOCATES: RASHMI MALHOTRA(FAIRTRADEPRACTICES@GMAIL.COM)(9818539397)(RESPONDENT)	

COURT NO. 25  
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmbharatgulati.dhc@gov.in](mailto:cmbharatgulati.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>INTERIM BAIL</b>				
1	BAIL APPLN.-320/2025	SANAULLAH@IMRAN V/s STATE OF NCT OF DELHI	UMESH KUMAR BURNWAL	
		OTHER DETAILS OF ADVOCATES: UMESH K. BURNWAL (GLOBALJUDEXLAWFIRM@GMAIL.COM)(9911633057)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAHEEN BAGH-148/2019)
<b>BAIL</b>				
2	BAIL APPLN.-77/2023 WITH BAIL APPLN. 81/2023 CRL.M.C. 7012/2022 CRL.M.C. 88/2023	SANJAY V/s THE STATE OF NCT OF DELHI	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-03-07 ) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13 ) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-03-07 ) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)



3	CRL.M.C.-7012/2022 CRL.M.A. 27134/2022 WITH CRL.M.C. 88/2023	SANJAY & ORS. V/s STATE OF N.C.T. OF DELH & ANR.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9312260341)(PETITIONER) RAVINDER RAWAL(RAVINDERRAWAL0059@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-609/2022) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13 ) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-03-07 ) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-03-07 ) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
4	BAIL APPLN.-81/2023	RAJPAL V/s STATE OF NCT OF DELHI	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-03-07 ) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13 ) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-03-07 ) CRL.M.C. 88/2023 FILED BY SUNNY (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
5	CRL.M.C.-88/2023	SUNNY V/s STATE & ANR.	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SITHYA(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-609/2022) CRL.M.C. 7012/2022 FILED BY SANJAY & ORS. (D. OF HEARING : 2025-03-07 ) BAIL APPLN. 56/2023 FILED BY SUNNY (DISPOSED ON : 2023-03-13 ) BAIL APPLN. 77/2023 FILED BY SANJAY (D. OF HEARING : 2025-03-07 ) BAIL APPLN. 81/2023 FILED BY RAJPAL (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(NEW ASHOK NAGAR-609/2022)
6	BAIL APPLN.-693/2025	SALMAN V/s STATE GOVT OF NCT OF DELHI	DEEPAK PRAKASH	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH (ADVDEEPAKPRAKASH@GMAIL.COM)(9810903376)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-262/2024)
7	BAIL APPLN.-704/2025	BABULA KHARA V/s STATE GOVT. OF NCT OF DELHI	HASIM ALAM	
		OTHER DETAILS OF ADVOCATES: HASIM ALAM(HASIMALAM980@GMAIL.COM)(8130208159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW DELHI RAILWAY STATION-145/2023) BAIL APPLN. 735/2024 FILED BY SUBHASH KUMAR YADEV (DISPOSED ON : 2024-05-28 )  P.S.-FIR NO. :(NEW DELHI RAILWAY STATION- 145/2023)

8	BAIL APPLN.-815/2025	SHIVAM@BATA V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SADAR BAZAR-385/2021)
9	BAIL APPLN.-834/2025	MANISH V/s STATE GOVT. OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (KJLGARG719@GMAIL.COM)(8368387547)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-390/2022) BAIL APPLN. 2475/2023 FILED BY SADDAD ALAM (DISPOSED ON : 2023-10-11 ) BAIL APPLN. 1720/2024 FILED BY MANISH (DISPOSED ON : 2024-08-29 )  P.S.-FIR NO. :(KALINDI KUNJ-390/2022)
<b>SUSPENSION OF SENTENCE</b>				
10	CRL.A.-70/2025 CRL.M.(BAIL) 129/2025	ALOK PAWAR V/s STATE (NCT OF DELHI)	SHIVEK TREHAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-311/2017)
11	CRL.REV.P.-84/2017 CRL.M.(BAIL) 131/2017 WITH CRL.REV.P. 285/2017	M/S SKIPPER SALES PVT LTD V/s STATE (GOVT OF NCT OF DELHI) & ANR	MANINDER SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991) CRL.M.C. 2338/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2014-05-16 ) CRL.M.C. 3791/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2015-09-15 ) CRL.REV.P. 285/2017 FILED BY MAJ GEN JOGINDER SINGH (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991)
12	CRL.REV.P.-285/2017	MAJ GEN JOGINDER SINGH V/s STATE, GNCT OF DELHI & ORS	RAJIV MOHAN LAW OFFICES, SURAJ PRAKASH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991) CRL.M.C. 2338/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2014-05-16 ) CRL.M.C. 3791/2014 FILED BY HARPREET SINGH (DISPOSED ON : 2015-09-15 ) CRL.REV.P. 84/2017 FILED BY M/S SKIPPER SALES PVT LTD (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(CONNAUGHT PLACE-454/1991)
13	CRL.REV.P.-174/2024 CRL.M.(BAIL) 226/2024	MUKESH BABU SHARMA & ANR. V/s THE STATE GOVT NCT OF DELHI & ANR.	RAJESH KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR VERMA (LAWYERRAJESHVERMA@GMAIL.COM)(8736012713)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-92/2015)

14	CRL.REV.P.-1306/2024 CRL.M.(BAIL) 1939/2024	SMT RANI V/s THE STATE NCT OF DELHI & ANR.	HARITMANI GAURACHARYA, SHOBHIT SABHARWAL	
		OTHER DETAILS OF ADVOCATES: H.M GAURACHARYA (ADVOCATEMAGAU@GMAIL.COM)(9868521152)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHOBHIT SABHARWAL(SHOBHITSABHARWAL02@GMAIL.COM)(9599016255)(RESPONDENT)		
15	CRL.REV.P.-75/2025 CRL.M.(BAIL) 360/2025	VIKRAM KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	SACHIN DHAMIJA	
		OTHER DETAILS OF ADVOCATES: SACHIN DHAMIJA(SACHINDHAMIJA2010@GMAIL.COM)(9971755433)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-224/2016)
16	CRL.REV.P.(NI)-11/2025 CRL.M.(BAIL) 122/2025 CRL.M.A. 1554/2025 WITH CRL.REV.P.(NI) 12/2025 CRL.REV.P.(NI) 13/2025 CRL.REV.P.(NI) 14/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: SUNIL (LALITBESOYA@INNOVLEGUM.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
17	CRL.REV.P.(NI)-12/2025 CRL.M.(BAIL) 123/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: INNOV LEGUM(INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER) MEHAK KALRA(MEHAKKALRA@INNOVLEGUM.COM)(0)(RESPONDENT)		
18	CRL.REV.P.(NI)-13/2025 CRL.M.(BAIL) 124/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: LALIT BESOYA (INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER)		
19	CRL.REV.P.(NI)-14/2025 CRL.M.(BAIL) 125/2025	VINOD KUMAR THROUGH PAROKAR V/s SUFIANA DEVELOPERS PVT LTD	LALIT PARSHAD BESOYA	
		OTHER DETAILS OF ADVOCATES: LALIT BESOYA (INFO@INNOVLEGUM.COM)(9654325428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
<b>FOR ADMISSION</b>				
20	CRL.M.A. 38540/2024 In BAIL APPLN.- 2934/2024(Disposed off case)	ANDRY JAVIER GRATEROL ARIAS V/s CUSTOMS	MARY VIMALA BAIP	
		OTHER DETAILS OF ADVOCATES: MARYA VIMALA BAI(VIMALARGSC2002@GMAIL.COM)(9717561902)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(0)(RESPONDENT) MARYA VIMALA BAI(VIMALARGS2002@GMAIL.COM)(9717561902)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM- VIII(SB)10/CUS.PREV./GR-1/490/)
21	CRL.M.C.-526/2025 CRL.M.A. 2575/2025	DHIRENDER CHHAUNKAR V/s STATE OF NCT OF DELHI & ANR.	KARTIKEYA LAL RASTOGI	
		OTHER DETAILS OF ADVOCATES: RITVIKA(RITVIKASPOSWAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
22	CRL.M.C.-343/2022 CRL.M.A. 1469/2022	MANEESH MOUDGIL AND ANOTHER V/s THE STATE N.C.T. OF DELHI AND ANOTHER	SAURABH AGRAWAL	
		OTHER DETAILS OF ADVOCATES: ANITA MOUDGIL(AKMGOLD@YAHOO.CO.IN){}(PETITIONER) MANESH MOUDGLI(MANEESHMODY@YAHOO.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHARU SHARMA(CSHARMA@JGUEDU.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT VIHAR-266/2021) BAIL APPLN. 892/2022 FILED BY ANITA MOUDGIL (DISPOSED ON : 2022-11-25 ) BAIL APPLN. 1271/2022 FILED BY MANEESH MOUDGIL (DISPOSED ON : 2022-11-25 )  P.S.-FIR NO. :(VASANT VIHAR-266/2021)
23	CRL.M.C.-837/2022	ANJALI WADHWA V/s STATE OF NCT DELHI & ANR.	NIRAJ JHA, SANJAY MISHRA	
		OTHER DETAILS OF ADVOCATES: NIRAJ JHA(ADV.NIRAJ@HOTMAIL.COM)(9650618231)(PETITIONER) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SONIA VIHAR-42/2020) BAIL APPLN. 2979/2020 FILED BY RAJESH LAL (DISPOSED ON : 2021-06-14 ) BAIL APPLN. 1601/2020 FILED BY RAJESH LAL (DISPOSED ON : 2020-07-28 ) BAIL APPLN. 747/2020 FILED BY ANJALI WADHWA (DISPOSED ON : 2021-09-28 ) BAIL APPLN. 2154/2021 FILED BY RAJESH LAL (DISPOSED ON : 2021-09-03 ) BAIL APPLN. 1895/2022 FILED BY RAJESH LAL (DISPOSED ON : 2022-08-01 )  P.S.-FIR NO. :(SONIA VIHAR-42/2020)
24	CRL.M.C.-1776/2022	SHOBHA KUMARI V/s SH. RAJESH RAUSHAN	HIREN DASAN, RUPALI KAPOOR, SUBEY SINGH PANWAR, VIKRAM DUA, TANUJ GULATI, ANAND DARSHAN	
		OTHER DETAILS OF ADVOCATES: CHAND QURESHI(HIRENDASAN@HOTMAIL.COM)(9810728316)(PETITIONER) RUPALI KAPOOR(RUPALI.KAPOOR24@GMAIL.COM)(9999761604)(PETITIONER) SUBEY SINGH PANWAR(SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) VIKRAM DUA (MAILVIKRAMDUA@GMAIL.COM)(9810080638)(PETITIONER) TANUJ GULATI(TANUJGULATI4@GMAIL.COM)(9813997999)(PETITIONER) ANAND DARSHAN(ANANDDARSHAN.ADV@GMAIL.COM)(9810888917)(PETITIONER)		
25	CRL.M.C.-1835/2022	SURENDER SINGH & ORS. V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	ANKIT MUTREJA, SANA MALIK	
		OTHER DETAILS OF ADVOCATES: ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANA MALIK(SANA.LAW4@GMAIL.COM)(9971762061)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-6/2022)
26	CRL.M.C.-2009/2022 CRL.M.A. 8538/2022 WITH CRL.M.C. 2010/2022	MR. GURMEET GREWAL V/s SMT. REENA DEVI SINGHAL	KUNAL MADAN, DEEPAK SINGH POONIA	
		OTHER DETAILS OF ADVOCATES: MOHIT AGGARWAL(MOHIT@KMALAWOFFICE.COM){}(PETITIONER) KMA LAW OFFICES(ADMIN@KMALAWOFFICE.COM)(817866086)(PETITIONER) MOHIT AGGARWAL(MOHIT@KMALAWOFFICE.COM){}(PETITIONER) KMA LAW OFFICE(ADMIN@KMALAWOFFICE.COM)(8178766086)(PETITIONER) RAGHAVLOVE(RAGHAVLOVE1995@GMAIL.COM){}(RESPONDENT) RAGHAV LOVE(RAGHAVLOVE1995@GMAIL.COM){}(RESPONDENT) AKSHAT GUPTA(AKSHATGUPTA1@HOTMAIL.COM){}(RESPONDENT) AKSHAT GUPTA(AKSHATGUPTA1@HOTMAIL.COM){}(RESPONDENT) DEEPAK SINGH POONIA(ADVDEEPAKPOONIA@GMAIL.COM)(8955123521)(PETITIONER)		

27	CRL.M.C.-2010/2022 CRL.M.A. 8540/2022	MR. GURMEET GREWAL V/s SH. MANJEET SINGH	KUNAL MADAN, DEEPAK SINGH POONIA	
		OTHER DETAILS OF ADVOCATES: KMA LAW OFFICE(ADMIN@KMALAWOFFICE.COM)(8178766086)(PETITIONER) MOHIT AGGARWAL(MOHIT@KMLAWOFFICE.COM)()(PETITIONER) AKSHA GUPTA(AKSHAGUPTA1@HOTMAIL.COM)()(RESPONDENT) RAGHAV (RAGHAVLOVE1995@GMAIL.COM)()(RESPONDENT) DEEPAK SINGH POONIA(ADVDEEPAKPOONIA@GMAIL.COM)(8955123521)(PETITIONER)		
28	CRL.M.C.-2820/2022 CRL.M.A. 11666/2022	MOHINDER SINGH SAHNI V/s STATE OF NCT OF DELHI	DILLIP KUMAR NAYAK, PRATIK MALIK, SHUBHAM PRAJAPATI	
		OTHER DETAILS OF ADVOCATES: NITYA SHARMA(ATTORNEY.NITYA@GMAIL.COM)(9899009555)(PETITIONER) SONU CHAUDHARY(SONUCHAUDHARY1015@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRATIK MALIK(PRATIK@COPM.IN)(9818199302)(PETITIONER) SHUBHAM PRAJAPATI(ADVSPRAJAPATI@GMAIL.COM)(9958713178)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-16/2020)
29	CRL.M.C.-3426/2022 CRL.M.A. 14364/2022	ABDUL WARIS V/s THE STATE GOVT. OF NCT OF DELHI & ANR.	SUSHIL KUMAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUMIT RAJPUT(SUMITRAJPUT7641@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TIMAR PUR-147/2008)
30	CRL.M.C.-3438/2022 CRL.M.A. 9748/2023	SARA CARRIERE DUBEY & ORS. V/s ASHISH DUBEY	HIMANSHU YADAV, GAURAV KEJRIWAL, CHIRAG PATHOR	
		OTHER DETAILS OF ADVOCATES: HIMANSHU YADAV(ADVOCATEYADAV@GMAIL.COM)(9810791391)(PETITIONER) HIMANSHU YADAV (ADVOCATEHYADAV@GMAIL.COM)()(PETITIONER) VJALANLAW (VJALANLAWGK@GMAIL.COM)()(RESPONDENT) GAURAV KEJRIWAL(LAWGKOFFICE@GMAIL.COM)(9873800202)(RESPONDENT) CHIRAG PATHOR(ADVCPATHOR@GMAIL.COM)(7303669027)(PETITIONER)		
31	CRL.M.C.-3590/2022 CRL.M.A. 15172/2022	ANURAG GUPTA V/s STATE OF NCT OF DELHI	AWNISH MAITHANI, VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: NAMIT SAXENA(OFFICE@NAMITSAXENA.IN)(7014180781)(PETITIONER) NAMIT SAXENA(NAMITASAXENAOFFICE@GMAIL.COM)(7014180781)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS ARORA(VIKAS.ARORA@ALO.NET.IN)(9811414440)(RESPONDENT)		P.S.-FIR NO. :(PREET VIHAR-260/2021)
32	CRL.M.C.-3669/2022 CRL.M.A. 15356/2022	MICHELLE YAUGHN POSEY V/s STATE GOVT. NCT OF DELHI	PARANJAY CHOPRA	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-405/2016)
33	CRL.M.C.-4202/2022	NAVNEET RANA AND ORS V/s STATE OF NCT OF DELHI	VIPIN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR YADAV(ADVOCATEVIPINYADAV@GMAIL.COM)(9810155677)(PETITIONER) VIPIN KUMAR YADAV(ADVOCATEVIPINYADAV@GMAIL.COM)(9810155677)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-304/2014)

34	CRL.M.C.-5081/2022	SANDEEP GABA V/s THE STATE(NCT OF DELHI)	ANKIT SETHI	
		OTHER DETAILS OF ADVOCATES: ANKIT SETHI(ANKITSETHI65@GMAIL.COM)(9899939000)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-23/2011)
35	CRL.M.C.-5219/2022	MUKESH LAL V/s STATE AND ANR.	RAVI BASSI, ARPIT RAWAT	
		OTHER DETAILS OF ADVOCATES: RAVI BASSI(ADVOCATERAVIBASSI@GMAIL.COM)(9810021293)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL ASTHA (ANILASTHAPACK@GMAIL.COM)()(RESPONDENT) ARPIT RAWAT(ARPIT.RWT@GMAIL.COM)(7607797414)(PETITIONER)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-737/2021)
36	CRL.M.C.-5397/2022 CRL.M.A. 21428/2022 CRL.M.A. 29151/2023 CRL.M.A. 24080/2024	BABU RAM V/s STATE ( NCT OF DELHI)	UMESH KUMAR SINHA, ANIL KUMAR SINGH, ANUBHAV SHARMA, ASHWANI	
		OTHER DETAILS OF ADVOCATES: UMESH SINHA(UMESHADV341@GMAIL.COM)(9999981006)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UMESH SINHA (UMESHADV341@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UMESH SHARMA(UMESHADV341@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHWANI (ADV.ASHWANI.CLC@GMAIL.COM)(8130740034)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIGRI-476/2021) BAIL APPLN. 1996/2022 FILED BY RASHMI (DISPOSED ON : 2023-03-21 ) BAIL APPLN. 2245/2022 FILED BY RAHUL KUMAR (DISPOSED ON : 2023-03-21 ) BAIL APPLN. 2146/2022 FILED BY BABU RAM (DISPOSED ON : 2023-03-21 ) BAIL APPLN. 2246/2022 FILED BY ROHIT ASHIYAN (DISPOSED ON : 2023-03-21 ) P.S.-FIR NO. :(TIGRI-476/2021)
37	CRL.M.C.-5955/2022	M/S SHUBHAM RICE MILL AND ORS. & ORS. V/s THE STATE & ANR.	DHARITA P MALKAN, ABU JOHN MATHEW	
		OTHER DETAILS OF ADVOCATES: MALKAN & MALKAN(ADVOCATEMALKAN@GMAIL.COM)()(PETITIONER) DHARITA MALKAN(PURVISH5FEB@GMAIL.COM)(9871357454)(PETITIONER) CITILAW FIRM(CITILAWFIRM.ADVOCATE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABU JOHN MATHEW(AJMATHEW.V@GMAIL.COM)(9871536016)(RESPONDENT)		
38	CRL.M.C.-6323/2022 CRL.M.A. 24700/2022	VINAY KAUSHIK V/s THE STATE GOVT OF NCT OF DELHI & ANR.	VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: VARDHMAN KAUSHIK(OFFICE@TRIUMPHLEGAL.CO.IN)(9899697730)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA NORTH-144/2021) CRL.M.C. 1125/2021 FILED BY VINAY KAUSHIK AND ORS (DISPOSED ON : 2022-08-29 ) P.S.-FIR NO. :(DWARKA NORTH-144/2021)
39	CRL.M.C.-6572/2022	MOHD ARIF AND ORS V/s STATE GOVT OF NCT OF DELHI AND ANR	MOHAMMAD KAUSAR PERWEZ	
		OTHER DETAILS OF ADVOCATES: S.A. RAJPUT(SARAJPUT28@GMAIL.COM)(9891337341)(PETITIONER) LAWYER MK PERWEZ(LAWYERMKPERWEZ@GMAIL.COM)(9810573020)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-348/2017)

40	CRL.M.C.-6614/2022	ARVIND KHANNA V/s CENTRAL BUREAU OF INVESTIGATION	RUPAL BHATIA	
		OTHER DETAILS OF ADVOCATES: SAURAV CHAUDHARY(SAURAVCHCHAUDHARY@OUTLOOK.COM)()(PETITIONER) LEX COUNSEL (LITIGATION@LEXCOUNSEL.IN)(9891047715)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-AC1-2007-A-0003) CRL.M.C. 2784/2011 FILED BY ARVIND KHANNA (DISPOSED ON : 2015-11-30 ) CRL.M.C. 3342/2011 FILED BY ARVIND KHANNA (DISPOSED ON : 2015-11-30 ) W.P.(CRL) 1168/2014 FILED BY ARVIND KHANNA (DISPOSED ON : 2014-07-08 )  P.S.-FIR NO. :(CBI-AC1-2007-A-0003)
41	CRL.M.C.-6965/2022 CRL.M.A. 26950/2022	VIJAY PANT V/s NEEMA BAHUGUNA	SHEETAL TIWARI, DEVENDER KUMAR JAIN, SAHIL RAVEEN, BAHULI SHARMA, AMANDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SHEETAL TIWARI(SHEETALTIWARIADVOCATE@GMAIL.COM)(798515013)(PETITIONER) NEEMA BAHUGUNA(BINOD330@GMAIL.COM)()(RESPONDENT) DEVENDER KUMAR JAIN(DEVENDERKUMARJAIN@GMAIL.COM)(9899291379)(PETITIONER) SAHIL RAVEEN(SAHILRAVEEN1@GMAIL.COM)(9620015280)(PETITIONER) BAHULI SHARMA(BAHULI.SHARMA@GMAIL.COM)(9811319485)(PETITIONER) AMANDEEP SINGH(AMANSINGH.AS17@GMAIL.COM)(9873967070)(PETITIONER)		
42	CRL.M.C.-7116/2022	MANOJ KUMAR & ORS. V/s STATE & ANR.	RAKESH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MANOJ SHARMA(ADVMISHARMA@100@GMAIL.COM)(9136779100)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-190/2017)
43	CRL.M.C.-456/2025 CRL.M.A. 2178/2025	ANIL KUMAR YADAV V/s PPG ASIAN PAINTS PVT. LTD	GANESH KHANNA	
		OTHER DETAILS OF ADVOCATES: GANESH KHANNA(GANESHKHANNA8@GMAIL.COM)(0)(PETITIONER) AJAY NAND(AJAYNANAD@PPPGASIANPAINTS.COM)(0)(RESPONDENT)		
44	CRL.M.C.-571/2025 CRL.M.A. 2753/2025	DR. SALIM SHEIKH V/s STATE (NCT DELHI) & ANR.	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ROHINI NORTH-119/2024) CRL.M.C. 572/2025 FILED BY DR. SALIM SHEIKH (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(ROHINI NORTH-119/2024)
45	CRL.M.C.-572/2025 CRL.M.A. 2755/2025	DR. SALIM SHEIKH V/s STATE (NCT DELHI) & ANR.	SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ROHINI NORTH-119/2024) CRL.M.C. 571/2025 FILED BY DR. SALIM SHEIKH (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(ROHINI NORTH-119/2024)
46	CRL.REV.P.-410/2017 CRL.M.A. 9230/2017	PROSECUTRIX R V/s STATE OF NCT OF DELHI	SUMAN ARORA, ABINASH K MISHRA, J M KALIA	
		OTHER DETAILS OF ADVOCATES: J M KALIA(SOLICITORMK@GMAIL.COM, JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BHAJAN PURA-282/2016) CRL.REV.P. 614/2016 FILED BY T (THROUGH HIS FATHER/PAROKAR) (DISPOSED ON : 2016-11-28)

				) CRL.M.C. 2631/2016 FILED BY RATAN SINGH (DISPOSED ON : 2017-02-15 ) BAIL APPLN. 1359/2016 FILED BY MAASTER PRAJIWAL (DISPOSED ON : 2016-08-16 ) CRL.M.C. 4715/2016 FILED BY SUMIT KUMAR @ SUMIT DEDHA @ SANNU (DISPOSED ON : 2017- 02-15 )  P.S.-FIR NO. :(BHAJAN PURA-282/2016)
47	CRL.REV.P.-413/2017 CRL.M.A. 9355/2017	STATE V/s PRAMILA TOKAS & ANR	RAJNI GUPTA, UDAY PRAKASH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-968/2014) CRL.M.C. 2630/2015 FILED BY BHAGWAN DEV & ANR (DISPOSED ON : 2016-04-19 ) CRL.M.C. 2401/2015 FILED BY RAKESH TOKAS & ANR (DISPOSED ON : 2016-04-19 )  P.S.-FIR NO. :(VASANT VIHAR-968/2014)
48	CRL.REV.P.-953/2017 CRL.M.A. 21123/2017 CRL.M.A. 5480/2022	RAJESH NEHRA V/s SUNITA NEHRA	RANBIR SHARMA	
		OTHER DETAILS OF ADVOCATES: ROHIT SHARMA(ADV.ROHITSHARMA7@GMAIL.COM)(9166268622)(PETITIONER) MAHAVIR SHARMA(MAHAVIRSHARMA32@GMAIL.COM)()(RESPONDENT)		
49	CRL.REV.P.-409/2024 CRL.M.A. 9309/2024	PANKAJ V/s ARCHANA & ANR.	RAJ KUMAR, JAI PRAKASH SINGH, GAURAV YADAVA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) JAI PRAKASH SINGH(JPSINGHADV61@GMAIL.COM)(9818025538)(RESPONDENT) GAURAV YADAVA(GAURAVBUDDHAM@GMAIL.COM)(9555445112)(PETITIONER)		
50	CRL.REV.P.-492/2024	MANOJ THAKUR V/s STATE THROUGH S H O P S BURARI & ANR.	NAVEEN KUMAR, AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AVINASH KUMAR(ADV.AVINASHKUMAR@GMAIL.COM)(9999991527)(RESPONDENT)		P.S.-FIR NO. :(BURARI-156/2022)
51	CRL.REV.P.-660/2024 CRL.M.A. 15257/2024	JASVEER @ JASBIR KUMAR V/s STATE (GNCT OF DELHI)	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK CHAUHAN (VK1253352@GMAIL.COM)(9899284364)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-243/2022)
52	CRL.REV.P.-677/2024 CRL.M.A. 15479/2024	MOHD YAMIN V/s KHALIL AHMAD	ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTA(AYANSAIFI145@GMAIL.COM)(9818084368)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
53	CRL.REV.P.-737/2024 CRL.M.A. 17307/2024 CRL.M.A. 17447/2024	HITESH KUMAR V/s RITU DAGAR	KAMAL MOHAN GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMLA MOHAN GUPTA(KMGVAKIL@GMAIL.COM)(9971800229)(PETITIONER)		
54	CRL.REV.P.-821/2024	ANUPRIYA BAJAJ V/s SHAURYA SAINI	VARUN MITTAL, MANBHAR MITTAL	



		OTHER DETAILS OF ADVOCATES: R.S GOSWAMI (GOSWAMIPRATEEK284@GMAIL.COM)(9999489807)(PETITIONER) MANBHAR MITTAL (MANUMITTAL0607@GMAIL.COM)(9718591657)(RESPONDENT)		
55	CRL.REV.P.-900/2024	SATENDER & ORS. V/s STATE OF NCT OF DELHI & ANR.	SUBHASH CHANDRA LOCHAKIA, JATIN, SURYA DEV SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH YADAV(SANTOSHDHC83@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JATIN (JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER) SURYA DEV SINGH(ADVOCATESDDORIWAL@GMAIL.COM)(9582236913)(PETITIONER) SURYA DEV SINGH(ADVOCATESDDORIWAL@GMAIL.COM)(9582236913)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KARAWAL NAGAR-299/2011) W.P.(CRL) 1628/2011 FILED BY MUKESH & ORS (DISPOSED ON : 2012-05-24 ) P.S.-FIR NO. :(KARAWAL NAGAR-299/2011)
56	CRL.REV.P.-979/2024 CRL.M.A. 22405/2024 CRL.M.A. 22406/2024 CRL.M.A. 22407/2024	CENTRAL BUREAU OF INVESTIGATION V/s SUDHANSHU RANJAN & ORS.	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA (ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER)		P.S.-FIR NO. :(CBI-DAI-2020-A-0023)
57	CRL.REV.P.-1199/2024 CRL.M.A. 30046/2024	JAVED V/s STATE GOVT. OF NCT OF DELHI	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-72/2021)
58	CRL.REV.P.-1239/2024 WITH CRL.REV.P.(MAT.) 85/2024	RASHID MALIK V/s SHABNAM RASHID & ORS.	MOHIT KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR (ADV.MOHITKUMARSHARMA@GMAIL.COM)(8750763200)(PETITIONER) MOHIT KUMAR SHARMA(ADV.MOHITKUMARSHARMA@GMAIL.COM)(8750763200)(PETITIONER)		
59	CRL.REV.P.(MAT.)-85/2024 CRL.M.A. 33236/2024	SHABNAM RASHID V/s RASHID MALIK	SHIVANI LUTHRA LOHIYA	
		OTHER DETAILS OF ADVOCATES: SHIVANI LUTHRA LOHIYA(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) SHIVANI LUTHRA LOHIYA(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) MR. MALIK(MRMALIKRS@GMAIL.COM)(0)(PETITIONER) SHIVANI LUTHRA LOHIYA(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) SANSKRITI BANSAL(SANSKRITIB@GMAIL.COM)(0)(PETITIONER) M.R. MALIK(MRMALIKRS@GMAIL.COM)(0)(RESPONDENT) M.R. MALIK(MRMALIKRS@GMAIL.COM)(0)(RESPONDENT)		
60	CRL.REV.P.(MAT.)-109/2024 CRL.M.A. 35251/2024 CRL.M.A. 35252/2024	BHAVISHYA NAGAR V/s POONAM KUMARI & ORS.	MANISH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: DEEPAK SHARMA ( )(8383947263)(PETITIONER)		
61	CRL.REV.P.(MAT.)-121/2024 CRL.M.A. 35876/2024	RAKESH SHARMA V/s RITU SHARMA @ DIKSHA AND ANR	YOGESHWAR DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: Y.D. SHARMA( )(9810780497)(PETITIONER)		
62	CRL.REV.P.(NI)-10/2025 CRL.M.A. 1396/2025	ARUN V/s SACHIN KUMAR	LOKESH BHARTI	
		OTHER DETAILS OF ADVOCATES: LOKESH BHATIA(ADVOCATELOKESHBHARTI@GMAIL.COM)(9911230505)(PETITIONER)		

FOR CONSIDERATION				
63	CRL.M.C.-3794/2022 CRL.M.A. 15843/2022	SI PRAKASH V/s STATE (NCT OF DELHI) & ANR.	DHANANJAY SINGH SEHRAWAT	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CRIME AND RAILWAY-237/2021)

COURT NO. 51  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[bhupesh.kumar@dhc.nic.in](mailto:bhupesh.kumar@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-3499/2010 CM APPL. 7003/2010	HARSHVARDHAN CHEMICALS AND MINERALS LTD AND ANR V/s UOI	PK MULLICK, SANJIV SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		

2	CM APPL. 6882/2025(CM For Restoration) CM APPL. 6883/2025 In LA.APP.-197/2011(Disposed off case)	PRADEEP KUMAR V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES: R B SING & ASSOCIATS(RBSINGHANDASSOCITES1@GMAIL.COM)(9899736510)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-7949/2011	GLAXO SMITHKLINE PHARMACEUTICAL LTD AND ANR V/s UOI AND ANR	U.A.RANA, KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-2775/2012 CM APPL. 5957/2012 CM APPL. 19500/2019 WITH W.P.(C) 3197/2012 W.P.(C) 5784/2012 W.P.(C) 6389/2012	GLOBAL VECTRA HELICORP V/s DIRECTORATE GENERAL OF CIVIL AVIATION AND ANR	SANDEEP BAJAJ, BALAJI SUBRAMANIAN, ISHANI BANERJEE	
		OTHER DETAILS OF ADVOCATES: BALAJI SUBRAMANIAN()(8800613054)(PETITIONER)		
5	W.P.(C)-3197/2012 CM APPL. 6842/2012	MR. ROHIT HANS AND ANR V/s DIRECTORATE GENERAL OF CIVIL AVIATION AND ANR	AKSHAY CHANORA AND VARUN PATHAK, BALAJI SUBRAMANIAN	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-5784/2012 CM APPL. 19499/2019	M/S INDOCOPTERS PVT. LTD AND ANR V/s DIRECTORATE GENERAL OF CIVIL AVIATION AND ANR	DSK LEGAL, BALAJI SUBRAMANIAN, ISHANI BANERJEE	
		OTHER DETAILS OF ADVOCATES: BALAJI SUBRAMANIAN()(8800613054)(PETITIONER)		
7	W.P.(C)-6389/2012 CM APPL. 17033/2012 CM APPL. 19501/2019	INDOCTERS PVT LTD AND ANR V/s UNION OF INDIA ANDORS	DSK LEGAL, BALAJI SUBRAMANIAN, ISHANI BANERJEE	
		OTHER DETAILS OF ADVOCATES: BALAJI SUBRAMANIAN()(8800613054)(PETITIONER)		
8	W.P.(C)-7587/2012 WITH W.P.(C) 7625/2012	PANEM COAL MINES LTD V/s UNIION OF INDIA AND ANR	CHINMOY PRADIP SHARMA	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-7625/2012	BENGAL EMTA COAL MINES LTD V/s UNION OF INDIA AND ANR	CHINMOY PRADIP SHARMA	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-141/2015 CM APPL. 888/2006 WITH W.P.(C) 142/2015	SHYAM SUNDARI JAIN & ANR. V/s GOVT. N.C.T. DELHI & ANR.	MR.SUMEET MEHTA, RAKESH TIKKU, MR.ARUNA TIKU, ANUJ GUPTA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) ANUJ GUPTA(AGA.JUSTICE@GMAIL.COM)(9999936866)(PETITIONER)		
11	W.P.(C)-142/2015	GOVT. OF N.C.T. OF DELHI & ANR V/s SHYAMA SUNDARI JAIN	ARUNA TIKU, RAKESH TIKU, ANURAG JAIN, MOHIT BAKSHI, ANUJ GUPTA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) ANUJ GUPTA(AGA.JUSTICE@GMAIL.COM)(9999936866)(RESPONDENT)		
12	W.P.(C)-3325/2015	RAJ KUMARI AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	GAURAV SINGH, ANUJ AGGARWAL	

		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-3625/2015 CM APPL. 6470/2015 CM APPL. 9216/2015 CM APPL. 25323/2021 WITH W.P.(C) 9505/2016 W.P.(C) 10267/2015	DELHI INTERNATIONAL AIRPORT PRIVATE LIMITED V/s UNION OF INDIA & ORS	SAROJANAND JHA, KAMLESH KUMAR MISHRA, HARDIK LUTHRA AND H.S. JAGGI, BHASIN AND CO, ANUPRADHA, MUGDHA, FAUZIA SHAKIL, RAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALID@GMAIL.COM)(9582388509)(PETITIONER) UNION OF INDIA(RAKESHKUMARCGSC@GMAIL.COM)(9811549455)(PETITIONER) DELHI INTERNATIONAL AIRPORT PRIVATE LIMITED(DELHI@LINKLEGAL.IN, NAINA_DUBEY@HOTMAIL.COM)(1146511000)(RESPONDENT) UNION OF INDIA(RAKESHKUMARCGSC@GMAIL.COM)(9811549455)(RESPONDENT) CENTRAL ADVISORY CONTRACT LABOUR BOARD(RAKESHKUMARCGSC@GMAIL.COM)(9811549455)(RESPONDENT) CELEBI DELHI CARGO TERMINAL MANAGEMENT INDIA PVT. LTD.(PKSAMAL2006@YAHOO.COM){}(RESPONDENT) AIRPORT EMPLOYEES UNION(GUNJAN@HRLN.ORG)(9718267456)(RESPONDENT) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(RESPONDENT) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(RESPONDENT) FAUZIA SHAKIL(FAUZIASHAKILOFFICE@GMAIL.COM)(7376447722)(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(PETITIONER)		
14	W.P.(C)-10267/2015 WITH W.P.(C) 3625/2015	AIRPORT AUTHORITY OF INDIA V/s UNION OF INDIA & ORS	VIVEK CHIB, ANUPRADHA, MUGDHA, RAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(RESPONDENT) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(RESPONDENT) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(RESPONDENT)		
15	W.P.(C)-9505/2016 CM APPL. 38015/2016 CM APPL. 760/2018 WITH W.P.(C) 3625/2015	AIRPORT EMPLOYEES UNION V/s AIRPORT AUTHORITY OF INDIA AND ORS	PALLAVI SHARMA, ANJANA GOSAIN, ANUPRADHA, MUGDHA, RAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN()(9971403194)(PETITIONER) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) ANUPRADHA (ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(RESPONDENT)		
16	W.P.(C)-3704/2015 CM APPL. 6599/2015 WITH W.P.(C) 5204/2015	VATIKA LIMITED V/s COLECTOR OF STAMPS, DELHI	TARUN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-5204/2015 CM APPL. 9451/2015	VATIKA HOTELS PRIVATE LIMITED V/s COLLECTOR OF STAMPS	TARUN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-1822/2016	FERTILISER ASSOCIATION OF INDIA (FAI) & ORS V/s UNION OF INDIA & ORS	KAVEETA WADIA, ASTHA SHARMA, SARAD KUMAR SUNNY	
		OTHER DETAILS OF ADVOCATES: ASTHA SHARMA(ASTHA.AOR@GMAIL.COM)(9811788754)(PETITIONER) SARAD KUMAR SUNNY( <a href="mailto:SARADKSUNNY@GMAIL.COM">SARADKSUNNY@GMAIL.COM</a> )(9958178853)(PETITIONER)		

19	W.P.(C)-3008/2016 WITH W.P.(C) 4228/2016 W.P.(C) 3909/2017 W.P.(C) 6819/2017 W.P.(C) 8521/2017 W.P.(C) 9808/2017 W.P.(C) 2065/2018 W.P.(C) 2498/2018 W.P.(C) 4900/2018 W.P.(C) 5131/2018	APRAJITA KUMARI & ANR V/s JOINT DIRECTOR, ENFORCEMENT DIRECTORATE & ANR	PARMATMA SINGH, AMIT MAHAJAN, SANJEEV NARULA	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-4228/2016 CM APPL. 45944/2016	PRATIBHA SINGH & ANR V/s JOINT DIRECTOR, ENFORCEMENT DIRECTORATE & ANR	KANIKA SINGH, PARAMATMA SINGH, SANJEEV NARULA, AMIT MAHAJAN, MAYANK JAIN	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-3909/2017 CM APPL. 17256/2017	APRAJITA SINGH AND ORS V/s JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR	PARMATMA SINGH MAYANK JAIN MADHUR JAIN, AMIT MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-6819/2017 CM APPL. 28379/2017	GAGAN DEEP SINGH AND ORS V/s UOI AND ORS	AAKRITI MATHUR	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-8521/2017	SURENDRA KUMAR JAIN AND ORS V/s UNION OF INDIA AND ORS	AAKRITI MATHUR	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-9808/2017 CM APPL. 39897/2017	M/S DHAWAN CREATIVE PRINTS PVT. LTD. AND ANR. V/s UNION OF INDIA AND ORS.	SANGRAM S. SARON	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-2065/2018 CM APPL. 8525/2018 WITH W.P.(C) 3008/2016	M/S TARINI INTERNATIONAL LTD. THROUGH ITS DIRECTOR V/s UNION OF INDIA AND ORS.	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA()(9810035082)(PETITIONER)		
26	W.P.(C)-2498/2018 CM APPL. 10379/2018 CM APPL. 12871/2019 WITH W.P.(C) 3008/2016	M/S TARINI INFRASTRUCTURE LTD. THROUGH ITS DIRECTOR V/s UNION OF INDIA AND ORS.	NAVEEN MALOHTRA, AMIT MAHAJAN	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALOHTRA()(9810035082)(PETITIONER)		
27	W.P.(C)-4900/2018	PEEYUSH AGGARWAL V/s DIRECTORATE OF ENFORCEMENT & ORS	VIKAS ARORA, HEMANT SHAH	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER)		
28	W.P.(C)-5131/2018 CM APPL. 19876/2018	GAGAN DHAWAN V/s UNION OF INDIA & ORS	HEMANT SHAH	
		OTHER DETAILS OF ADVOCATES: HEMANT SHAH()(9873966678)(PETITIONER)		
29	W.P.(C)-3265/2016	GAURI RISHI V/s DELHI POLICE LICENSING DEPARTMENT AND ORS	ASEEM CHATURVEDI, S.M. BHASKER, VAIBHAV GAGGAR, RAJESH GOGNA, SRISHTI JUNEJA, GAUTAM KHAZANCHI	
		OTHER DETAILS OF ADVOCATES: SRISHTI JUNEJA(ADV.SRISHTI.JUNEJA@GMAIL.COM)(8447051414)(PETITIONER) GAUTAM		

		KHAZANCHI(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(RESPONDENT)	
30	W.P.(C)-5393/2016	KAMLESH KUMARI SHARMA V/s THE REGISTRAR GENERAL DELHI HIGH COURT	R K SAINI
		OTHER DETAILS OF ADVOCATES:	
31	W.P.(C)-3890/2017	P.J. SEBASTIAN V/s GOVERNMENT OF NCT OF DELHI & ANR	AMIT CHOUDHARY, CHAND CHOPRA, SANYAM KHETARPAL
		OTHER DETAILS OF ADVOCATES: CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER)	
32	W.P.(C)-6642/2017 CM APPL. 27641/2017 WITH W.P.(C) 6056/2018	VIDYA BHUSHAN SEHGAL V/s INDIAN INSTITUTE OF INSURANCE SURVEYORS AND LOSS ASSESSORS AND ANR	MAYANK PANDEY, DIPAK K NAG, APURVA UPMANYU, FAHAD IMTIAZ
		OTHER DETAILS OF ADVOCATES:	
33	W.P.(C)-6056/2018	VIDYA BHUSHAN SEHAL V/s INDIAN INSITUTE OF INSURANCE SURVEYORS AND LOSS ASSESSORS AND ANR	RHYTHM BUARIA, PRIYANKA PUGLANI
		OTHER DETAILS OF ADVOCATES: RHYTHM BUARIA()(9920037152)(PETITIONER) PRIYANKA PUGLANI(LESJURIS@GMAIL.COM)(8588901609)(PETITIONER)	
34	W.P.(C)-5368/2018 CM APPL. 20870/2018 CM APPL. 26287/2018 CM APPL. 39123/2018 CM APPL. 20815/2019	NATIONAL COOPERATIVE CONSUMERS FEDERATION OF INDIA LTD. V/s UNION OF INDIA & ANR	ANJU BHATTACHARYA, RUCHIR MISHRA, KEITH VARGHESE, PADMESH MISHRA
		OTHER DETAILS OF ADVOCATES: ANJU BHATTACHARYA()(7840815890)(PETITIONER) RUCHIR MISHRA()(9968276577)(PETITIONER) RUCHIR MISHRA()(9968276577)(PETITIONER) KEITH VARGHESE()(9711131164)(PETITIONER) PADMESH MISHRA(PADMESHMISHRA@GMAIL.COM)(9958230144)(PETITIONER)	
35	W.P.(C)-9239/2018 CM APPL. 35675/2018	LT COL (RETD) NARESH V/s UNION OF INDIA AND ANR.	SURENDER SINGH
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH()(9868276033)(PETITIONER)	
36	W.P.(C)-11883/2018 CM APPL. 46027/2018	WALTER BUSHNELL LABORATORIES PVT. LTD. V/s UNION OF INDIA AND ANR.	MANOJ
		OTHER DETAILS OF ADVOCATES: MANOJ()(9350041255)(PETITIONER)	
37	W.P.(C)-13521/2018 CM APPL. 52715/2018	SOCIAL ACTION FOR FOREST AND ENVIRONMENT V/s UNION OF INDIA AND ANR.	VANSHDEEP DALMIA
		OTHER DETAILS OF ADVOCATES: VANSHDEEP DALMIA()(9810077085)(PETITIONER)	
38	RC.REV.-129/2019 CM APPL. 9806/2019 CM APPL. 1169/2025	BALVINDER KAUR & ORS V/s SHEELA KAUSHIK & ORS	MANU NAYAR, SAURABH, RAMA SHANKER & ASSOCIATES
		OTHER DETAILS OF ADVOCATES: MANU NAYAR()(9811331106)(PETITIONER) RAMA SHANKAR LAW ASSOCIATES()(7065241704)(RESPONDENT)	
39	RC.REV.-421/2019 CM APPL. 31630/2019 CM APPL. 6105/2025 CM APPL. 6106/2025	MAYANK SHARMA V/s VIDYAWATI @ VIDHYA DEVI	P C SHARMA, MANISH KUMAR SHARMA, SACHIN SANGWAN
		OTHER DETAILS OF ADVOCATES: P C SHARMA()(8130594464)(PETITIONER)	

		P C SHARMA(SHARMAMKADVOCATE@GMAIL.COM)(9990093089)(PETITIONER) SACHIN SANGWAN(SACHINADV.2006@GMAIL.COM)(9310222327)(RESPONDENT)	
40	W.P.(C)-2133/2019 CM APPL. 42214/2024	RAJENDRA SINGH V/s UNION OF INDIA AND ORS.	MOHD AMANULLAH, HARSHAVARDHAN KOTLA, HARSHAVARDHAN KOTLA
		OTHER DETAILS OF ADVOCATES: MOHD AMANULLAH()(9811973607)(PETITIONER) MOHD. AMANULLAK(AMANLEGALISCRAT7@GMAIL.COM)(0)(PETITIONER) KOTLA HARSHVARDHAN(HARSHA@KHRCHAMBERS.COM)(9958400199)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARSHAVARDHAN KOTLA(HARSHA@KHRCHAMBERS.COM)(9911056642)(RESPONDENT) HARSHAVARDHAN KOTLA(HARSHA@KHRCHAMBERS.COM)(9911056642)(RESPONDENT)	
41	CM APPL. 528/2022 CM APPL. 15015/2022 CM APPL. 11405/2023 CM APPL. 61727/2023 In W.P.(C)-5874/2019(Disposed off case)	DHRUV FILMS V/s D D URDU	OM SEHGAL, DAYANAND SHARMA, MEENAKSHI MIDHA, SAHIL BHALAIK
		OTHER DETAILS OF ADVOCATES: OM SEHGAL(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) MAYANK AGGARWAL(DDGDD@PRASARBHARATI.GOV.IN, MAYANK.AGGARWAL17@GOV.IN){}(RESPONDENT) OM SEHGAL(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) RADHA LAXSHI (RADHALAXSHMIADV@GMAIL.COM){}(RESPONDENT) DAYANAND (DAYANAND.SHARMA00@GMAIL.COM){}(RESPONDENT) DDD(DDD@PRASARBHARTI.GOV.IN){}(RESPONDENT) OM SEHGAL(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) BHARATI(DGDD@PRASARBHARATI.GOV.IN, MAYANK.AGGARWAL17@GOV.IN){}(RESPONDENT) DHRUV FILMS(SEHGAL.OM@GMAIL.COM)(9999059999)(PETITIONER) DGDD(DGDD@PRASARBHARTI.GOV.IN){}(RESPONDENT) DAYANAND(DAYANAND.SHARMA00@GMAIL.COM){}(RESPONDENT) DAYANAND SHARMA(DAYANAND.SHARMA00@GMAIL.COM)(9718475536)(PETITIONER) MEENAKSHI MIDHA(MEENAKSHIMIDHA@GMAIL.COM)(9810288545)(PETITIONER) SAHIL BHALAIK(SAHILBHAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT)	
42	W.P.(C)-12180/2019	SHRI PRADEEP KUMAR JAIN AND ANR. V/s UNION OF INDIA AND ANR.	MS. APARNA BHAT, KARISHMA MARIA
		OTHER DETAILS OF ADVOCATES: MS. APARNA BHAT()(8860280522)(PETITIONER) KARISHMA MARIA(MARIA.KARISHMA@GMAIL.COM)(9650393360)(PETITIONER)	
43	W.P.(C)-9400/2020 CM APPL. 62870/2023 WITH W.P.(C) 9642/2020 W.P.(C) 10389/2020	MOHAMMAD IQBAL V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ANR.	OINDRILA SEN, PARVINDER CHAUHAN
		OTHER DETAILS OF ADVOCATES: MR. JIMUTHBARAN MOHAPATRA AND MR CHOUDHARY ALI ZIA KABIR(JIMUT.BARAN@GMAIL.COM)(8851133959)(PETITIONER) MR.JIMUTBARAN MOHAPATRA AND MR. COUDHARY ALI ZIA KABIR(JIMUT.BARAN@GMAIL.COM)(8851133959)(PETITIONER) DELHI SHELTER(DELHISHELTER@GMAIL.COM){}(RESPONDENT) DELHI SHELTER(DELHISHELTER@GMAIL.COM){}(RESPONDENT) KAWAL PREET(KAWALPREET303@YAHOO.IN){}(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)	
44	W.P.(C)-10389/2020 CM APPL. 62869/2023	RAMESH CHAND V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ANR.	JIMUT MOHAPATRA, PARVINDER CHAUHAN
		OTHER DETAILS OF ADVOCATES: MR. JIMUTBARAN MOHAPATRA AND MR CHAOUDHARY ALI ZIA KABIR(JIMUT.BARAN@GMAIL.COM)(8851133959)(PETITIONER)	

		BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MR. PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) KAWAL PREET(KAWALPREET303@YAHOO.IN)()(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
45	W.P.(C)-9642/2020 CM APPL. 62873/2023	HARDIYA DEVI V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	ANUPRADHA, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUPRADHA SINGH(ANUPRADHASINGH27@GMAIL.COM)(8448503772)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)()(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
46	W.P.(C)-1374/2023 CM APPL. 11314/2023	DELHI DEVELOPMENT AUTHORITY THROUGH ITS AUTHORIZED SIGNATORY V/s R C SOOD AND CO PVT LTD	MAYANK BANSAL, SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH(ADVOCATEMAYANKBANSAL@GMAIL.COM)(9891688600)(PETITIONER) S AILAWADI(S_AILAWADI@HOTMAIL.COM)()(RESPONDENT) MANIKA TRIPATHY(SHSHIPRATAPADV@GMAIL.COM)(9560536975)(PETITIONER) SECRETARIAL(SECRETARIAL@EROS-GROUP.COM)()(RESPONDENT) SHASHI PRATAP SINGH(SHSHIPRATAPADV@GMAIL.COM)(9560536975)(PETITIONER)		
47	RC.REV.-194/2024 CM APPL. 41245/2024	RAKESH KUMAR V/s BHIM KAUR	VIKRAM AGGARWAL	
		OTHER DETAILS OF ADVOCATES: T R GUPTA(TRGUPTA32@GMAIL.COM)(9811365932)(PETITIONER) SOMPAL SINGH(SOMPAL1217@GMAIL.COM)(0)(RESPONDENT)		
48	RC.REV.-307/2024 CM APPL. 63995/2024	RAJENDER KUMAR V/s ASHOK KUMAR BAKSHI	PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR GOEL()(9891571284)(PETITIONER) ANANT(ANANT9215@GMAIL.COM)(0)(RESPONDENT)		
49	RC.REV.-47/2025 CM APPL. 7400/2025	M/S BRIGHT ELECTROPLATORS AND ORS V/s ARYA PRADESHIK PRATINIDHI SABRA	ANKUR BHASIN	
		OTHER DETAILS OF ADVOCATES: ANKUR BHASIN(BHASINLAWCHAMBERS@GMAIL.COM)(9811096163)(PETITIONER) ARYA SAMAJ(THEARYASAMAJ@GMAIL.COM)(0)(RESPONDENT)		
50	RC.REV.-48/2025 CM APPL. 7406/2025	M/S. BRIGHT ELECTROPLATORS AND ORS V/s ARYA PRADESHIK PRATINIDHI SABHA	ANKUR BHASIN	
		OTHER DETAILS OF ADVOCATES: ANKUR BHASIN(BHASINLAWCHAMBERS@GMAIL.COM)(9811096163)(PETITIONER) ARYA SAMAJ(THEARYASAMAJ@GMAIL.COM)(0)(RESPONDENT)		



07.03.2025

ADVANCE CAUSE LIST

COURT NO. 48  
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

[n.shubhankar@dhc.nic.in](mailto:n.shubhankar@dhc.nic.in)

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	TR.P.(C.)-7/2024	FAIR FOOD OVERSEAS PVT LTD V/s MS KRBL LIMITED	SHAILEN BHATIA	
		OTHER DETAILS OF ADVOCATES: SHAILEN BHATIA(ADVOCATE.SHAILENBHATIA89@GMAIL.COM)(9818558690)(PETITIONER) UNITED & UNITED(SHRAVANBANSAL@UNITEDANDUNITED.COM)()(RESPONDENT)		

COURT NO. 36  
HON'BLE MR.JUSTICE VIKAS MAHAJAN

**NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.**

**NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.**

**NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE". ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS ( AT 02:30 P.M. )**

[CLICK HERE TO JOIN VC](#)

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3>

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:**

[dhcanilkumar@gmail.com](mailto:dhcanilkumar@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	CRL.M.C.-8142/2024	GARIMA GUPTA V/s THE STATE (GOVT. OF N.C.T. OF DELHI & ANR.	DHRUV JOSHI	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(MAYANKSHARMA0410@GMAIL.COM)(9958775001)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION NORTH-123/2022) CRL.M.C. 1602/2024 FILED BY GARIMA GUPTA (DISPOSED ON : 2024-02-28 ) W.P.(CRL) 2417/2024 FILED BY GARIMA GUPTA (DISPOSED ON : 2024-08-13 ) CRL.REV.P. 1254/2024 FILED BY GARIMA GUPTA (D. OF HEARING : 2025-05-15 )  P.S.-FIR NO. :(CYBER POLICE STATION NORTH-123/2022)
<b>BAIL</b>				
2	BAIL APPLN.-3432/2024 WITH BAIL APPLN. 3878/2024	PINKI V/s THE STATE OF NCT OF DELHI	ANSHUL MITTAL, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SUNIL K MITTAL AND ASSOCIATES(SKMLAWCHAMBERS@GMAIL.COM)(9899220567)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024) BAIL APPLN. 3878/2024 FILED BY AYUSH BHEDDA (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024)

3	BAIL APPLN.-3878/2024	AYUSH BHEDDA V/s THE STATE GOVT. OF NCT OF DELHI	ANSHUL MITTAL, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024) BAIL APPLN. 3432/2024 FILED BY PINKI (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024)
4	BAIL APPLN.-50/2025	RAHUL@PANDA V/s STATE GOVT. OF NCT OF DELHI A	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-630/2016) BAIL APPLN. 177/2022 FILED BY RAHUL@PANDA (DISPOSED ON : 2022-01-28 ) BAIL APPLN. 609/2022 FILED BY RAHUL@ PANDA (DISPOSED ON : 2022-02-22 ) BAIL APPLN. 729/2024 FILED BY RAHUL@PANDA (DISPOSED ON : 2024-03-01 ) BAIL APPLN. 1715/2024 FILED BY SUMIT (DISPOSED ON : 2024-07-31 ) BAIL APPLN. 3665/2024 FILED BY SUNIL SEHRAWAT @ CHURRI (DISPOSED ON : 2024-11-12 )  P.S.-FIR NO. :(S.B.DAIRY-630/2016)
5	BAIL APPLN.-784/2025 CRL.M.A. 5694/2025 CRL.M.A. 5695/2025	ANIKET JHA @ HARSH V/s STATE GOVT. OF NCT OF DELIH	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021) BAIL APPLN. 1814/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-06-09 ) BAIL APPLN. 2115/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-08-29 ) BAIL APPLN. 2099/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2023-06-23 ) BAIL APPLN. 3518/2023 FILED BY ANIKET JHA ALIAS HARSH (DISPOSED ON : 2024-02-08 ) BAIL APPLN. 4264/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2024-01-25 )  P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021)
6	BAIL APPLN.-794/2025 CRL.M.A. 5746/2025	SUMIT SHAKYA & ANR. V/s THE STATE GOVT. OF NCT OF DELHI	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BUDH VIHAR-350/2023)
<b>CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)</b>				
7	CRL.M.C.-9372/2024 WITH CRL.M.C. 9642/2024	A V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR GUPTA(MUKESHKGUPTA2000@YAHOO.COM)(8802169669)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMA MASJID-310/2024) CRL.M.C. 9642/2024 FILED BY MS A (D. OF HEARING : 2025-03-07 )

				P.S.-FIR NO. :(JAMA MASJID-310/2024)
8	CRL.M.C.-9642/2024	MS A V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR (MUKESHKGUPTA2000@YAHOO.COM)(8802169669)(PETITIONER) MUKESH GUPTA(UKESHGUPTA2000@YAHOO.COM)(8802169669)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMA MASJID-310/2024) CRL.M.C. 9372/2024 FILED BY A (D. OF HEARING : 2025-03-07 ) P.S.-FIR NO. :(JAMA MASJID-310/2024)
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
9	CRL.M.A. 38090/2024(CM For Restoration) In CRL.M.C.-73/2024(Disposed off case)	PRIYANKA SHARMA V/s STATE (NCT OF DELHI) & ANR.	HRISHIKESH BARUAH, SIDDHARTH MALKANIA, SIDDHARTH MALKANIA	
		OTHER DETAILS OF ADVOCATES: HARISHIKESH BARUAH (HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHARTH MALKANIA(ADVOCATESMALKANIA@GMAIL.COM)(9999468788)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHARTH MALKANIA(ADVOCATESMALKANIA@GMAIL.COM)(9999468788)(PETITIONER)		
<b>FOR ADMISSION</b>				
10	CRL.M.C.-5733/2024 CRL.M.A. 21884/2024 CRL.M.A. 21885/2024 CRL.M.A. 28956/2024 CRL.M.A. 28957/2024	JITENDER SINGH ALIAS BABBU AND ORS. V/s THE STATE (NCT ) OF DELHI AND ANR.	ANUPAM DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-279/2019)
11	CRL.M.C.-8098/2024	YAGYA NARAYAN MAURYA V/s STATE OF NCT OF DELHI & ANR.	RAVI JOSHI	
		OTHER DETAILS OF ADVOCATES: JOSHI (JOSHI432RAVI@GMAIL.COM)(9810654743)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR-247/2024)
12	CRL.M.C.-9432/2024	PANKAJ V/s THE STATE (GOVT. OF NCT DELHI) & ANR.	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MADHU VIHAR-472/2023)
<b>CONNECTED MATTERS (ADMISSION)</b>				
13	CRL.M.C.-5926/2024 CRL.M.A. 22669/2024 CRL.M.A. 22671/2024	RAJ SINGH GEHLOT V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY	
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
14	CRL.M.C.-5927/2024 CRL.M.A. 22672/2024 CRL.M.A. 22674/2024	AMBIENCE PVT LTD V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY	
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY		

		(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
15	CRL.M.C.-5928/2024 CRL.M.A. 22675/2024 CRL.M.A. 22677/2024	DAYANAND SINGH V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
16	CRL.M.C.-6673/2024 CRL.M.A. 25492/2024 CRL.M.A. 25493/2024 CRL.M.A. 25494/2024	M S AMBIENCE TOWERS PVT LTD V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
17	CRL.M.C.-6674/2024 CRL.M.A. 25495/2024 CRL.M.A. 25496/2024 CRL.M.A. 25497/2024	RAJ SINGH GEHLOT V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) MAHESH KUMAR(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(0)(RESPONDENT)	
18	CRL.M.C.-6713/2024 CRL.M.A. 25629/2024 CRL.M.A. 25630/2024 CRL.M.A. 25631/2024	SUMIT CHAUDHARY V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) MAHESH KUMAR(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(0)(RESPONDENT)	
19	CRL.M.C.-6715/2024 CRL.M.A. 25634/2024 CRL.M.A. 25635/2024 CRL.M.A. 25636/2024	SHEKHAR SINGH V/s INCOME TAX OFFICE & ANR.	SHANTANU DUBEY
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(INFO.MAHESHKUMARDELHI@GMAIL.COM)(9810084798)(PETITIONER) SHANTANU DUBEY(SHANULEXUS93@GMAIL.COM)(0)(PETITIONER) MAHESH (MAHESHK1961@GMAIL.COM)(0)(RESPONDENT) MAHESH KUMAR(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(0)(RESPONDENT)	
20	CRL.M.C.-6928/2024 CRL.M.A. 26495/2024 CRL.M.A. 26497/2024	SUMIT CHAUDHARY V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) SHANTANU DUBEY(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX OFFICE(DELHI.DCIT.JUDICIAL.HC@INCOMTAX.GOV.IN)(0)(RESPONDENT)	
21	CRL.M.C.-6930/2024 CRL.M.A. 26502/2024 CRL.M.A. 26504/2024	M/S AMBIENCE FACILITIES MANAGEMENT PVT LTD V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(SHANNULEXUS93@GMAIL.COM)(8382804877)(PETITIONER) ABHINAV JAIN( <a href="mailto:ABHINAVJAIN9837@GMAIL.COM">ABHINAVJAIN9837@GMAIL.COM</a> )(0)(RESPONDENT)	

22	CRL.M.C.-6945/2024 CRL.M.A. 26534/2024 CRL.M.A. 26536/2024	RUPA RAM V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: SHANT (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
23	CRL.M.C.-6951/2024 CRL.M.A. 26546/2024 CRL.M.A. 26548/2024	SHEKHAR SINGH V/s INCOME TAX OFFICE & ANR.	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY (INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
24	CRL.M.C.-237/2024	NEERAJ RATHEE & ORS. V/s THE STATE OF NCT OF DELHI & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER)		P.S.-FIR NO. :(S.B.DAIRY-118/2022)
25	CRL.M.C.-671/2024	DHEERPAL V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-531/2015) BAIL APPLN. 968/2016 FILED BY VIKAS GULIA @ VIKAS LAGARPURIA (DISPOSED ON : 2016-05-13 ) BAIL APPLN. 1441/2017 FILED BY VIKAS GULIA @ VIKAS LAGARPURIA (DISPOSED ON : 2017-07-27 ) BAIL APPLN. 4190/2021 FILED BY DHIRPAL @ KANA @ DHEELU (DISPOSED ON : 2021-11-26 ) W.P.(CRL) 1477/2023 FILED BY DHIRPAL @ KANA @ DHEELU (DISPOSED ON : 2023-07-05 ) BAIL APPLN. 593/2024 FILED BY DHEERPAL ALIAS KANA (DISPOSED ON : 2024-05-30 )  P.S.-FIR NO. :(NAJAFGARH-531/2015)
26	CRL.M.C.-960/2024 CRL.M.A. 3854/2024 CRL.M.A. 9065/2024	DEEKSHA CHOPRA V/s STATE NCT OF DELHI AND ANR. & ORS.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA(CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-944/2022) BAIL APPLN. 2307/2023 FILED BY DEEKSHA CHOPRA (DISPOSED ON : 2024-01-16 )  P.S.-FIR NO. :(PASCHIM VIHAR WEST-944/2022)
27	CRL.M.C.-1098/2024 CRL.M.A. 4348/2024	BRIJ DWIVEDI V/s STATE GOVT. OF NCT OF DELHI AND ANR	HIREIN SHARMA, ANKIT RANA	
		OTHER DETAILS OF ADVOCATES: HIREN SHARMA(HIRENSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKIT RANA(ANKIT.WORDSWORK@GMAIL.COM)(9717444620)(RESPONDENT)		P.S.-FIR NO. :(ROOP NAGAR-443/2023)
28	CRL.M.C.-1587/2024	CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR V/s RAJU DHANPAL RAJ	MRIDUL JAIN, SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MRIDUL JAIN(ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER) SUSHIL GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9810302811)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-A-2011) CRL.M.C. 2314/2013 FILED BY SANJAY KUMAR (DISPOSED ON : 2014-03-27 ) CRL.REV.P. 268/2013 FILED BY P S BHARDWAJ

				(DISPOSED ON : 2013-08-01 ) CRL.A. 103/2016 FILED BY SANJAY KUMAR (D. OF HEARING : 2017-10-26 ) CRL.A. 111/2016 FILED BY P.S BHARDWAJ (D. OF HEARING : 2017-01-18 ) CRL.M.C. 2163/2024 FILED BY AJAY SINGHANIA (DISPOSED ON : 2024-03-18 ) CRL.M.C. 2173/2024 FILED BY RAM BHAROSE GOEL (DISPOSED ON : 2024-03-18 )  P.S.-FIR NO. :(CBI-2-A-2011)
29	CRL.M.C.-2146/2024 CRL.M.A. 8323/2024	VIJENDER SOLANKI V/s CENTRAL BUREAU OF INVESTIGATION	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0016) W.P.(CRL) 2668/2019 FILED BY U.S. BHATNAGAR (D. OF HEARING : 2025-04-21 ) CRL.L.P. 127/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-07-07 ) CRL.A. 367/2021 FILED BY UDAY SHANKAR BHATNAGAR (D. OF HEARING : 2021-12-03 ) CRL.A. 370/2021 FILED BY NARAYAN DIWAKAR (D. OF HEARING : 2021-12-01 )  P.S.-FIR NO. :(CBI-BD1-2005-E-0016)
30	CRL.M.C.-2753/2024	SVS MULTIEXIM PVT LTD V/s STATE GNCTD AND ANR.	KULDEEP KUMAR GURNANI	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR ()(8851569282)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-6/2016)
31	CRL.M.C.-2945/2024 CRL.M.A. 11279/2024	GOKUL DALPAT RANDIVE V/s M/S INDIA GLYCOL LTD & ORS.	VIRAJ SHANKAR KADAM, MIMANSA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VIRAJ KADAM (VIRAJKADAM@GMAIL.COM)(9899164642)(PETITIONER) ADD CHEMIND (ADDCHEMIND@GMAIL.COM)()(RESPONDENT) ()()(PETITIONER)		
32	CRL.M.C.-3530/2024 CRL.M.A. 13565/2024	VIRATPURUSHA DISTRIBUTORS AND ORS V/s GOLDENARCH CONSUMER ELECTRONICS PRIVATE LIMITED & ANR.	SHASHANK SINGH, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) YASHVARDHAN(YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
33	CRL.M.C.-3810/2024 CRL.M.A. 14562/2024	MR HEM SINGH AND ORS V/s STATE NCT OF DELHI AND ORS	WILLS MATHEWS	
		OTHER DETAILS OF ADVOCATES: WILLS MATHEWS (WILLSMATHEWS@GMAIL.COM)(9810329666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAFFARABAD-196/2023)
34	CRL.M.C.-4325/2024 CRL.M.A. 16448/2024 CRL.M.A. 16449/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
35	CRL.M.C.-4987/2024 WITH CRL.M.C. 4988/2024	SILVER JUBLIE TRADE EXIM PVT LTD V/s M/S ARCH PHARMALABS LTD AND ORS	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER)		
36	CRL.M.C.-4988/2024	SILVER JUBLIE TRADE EXIM PVT LTD V/s M/S ARCH PHARMALABS LTD AND ORS	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER)		
37	CRL.M.C.-5226/2024 CRL.M.A. 19937/2024	MR. RISHEM SURI V/s ASEEM SETHI	VISHAL CHOUBEY	
		OTHER DETAILS OF ADVOCATES: VISHAL CHOUBEY (ADVISHALCHOUBEY@GMAIL.COM)(7678656736)(PETITIONER) VISHAL CHOUBEY(ADVISHALCHOUBEY@GMAIL.COM)(9999456718)(PETITIONER)		
38	CRL.M.C.-5407/2024 CRL.M.A. 20703/2024	ANANYA CHAUDHARY V/s THE STATE GOVT OF OF NCT DELHI & ANR.	NIKHIL BENIWAL	
		OTHER DETAILS OF ADVOCATES: NAVISH BHATI (NAVISHBHATI846@GMAIL.COM)(9319336122)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-125/2024)
39	CRL.M.C.-5636/2024	ANKIT V/s STATE NCT OF DELHI & ANR.	SHUBHAM SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL PAYAL(ANILPAYAL123@GMAIL.COM)(7678614106)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SEEMA PURI-129/2023)
40	CRL.M.C.-5810/2024 CRL.M.A. 22206/2024	MEHER CHAND TANWAR & ORS. V/s THE STATE & ORS.	MANISH VERMA	
		OTHER DETAILS OF ADVOCATES: MANISH VERMA(ADVOCATEMANISHVERMA349@GMAIL.COM)(9871434840)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HAUZ KHAS-253/2012)
41	CRL.M.C.-5826/2024 CRL.M.A. 22260/2024	SANGRAM PATNAIK V/s THE STATE OF NCT OF DELHI & ANR.	SWAYAMISIDHA PATNAIK, SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: MRITUNJAU KUMAR SINGH(MAIL@PATNAIKANDASSOCIATES.COM)(9818322192)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)		
42	CRL.M.C.-5865/2024	PRABHAT RATHORE @BIRU & ORS. V/s STATE OF NCT, DELHI & ANR.	ABHAY SINGH	
		OTHER DETAILS OF ADVOCATES: ABHAY SINGH (SINGH.ABHAY95211@GMAIL.COM)(7389444445)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHASTRI PARK-159/2024)
43	CRL.M.C.-5949/2024	YAMITA RAI ASTHANA V/s ASHUTOSH RAI ASTHANA	AYUSH GAUR	
		OTHER DETAILS OF ADVOCATES: SHRUTI GUPTA (ADVOCATESHRUTIGUPTA@GMAIL.COM)(9871650026)(PETITIONER)		



		PIYUSH (GUPTAPIYUSH@LIVE.COM)(0)(RESPONDENT)		
44	CRL.M.C.-6032/2024 CRL.M.A. 23013/2024	AIR CUSTOMS V/s DAVALATJON DADABEAV	ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CUSTOMS-VIII(AP)10P AND I/4215-D/ARRIV)
45	CRL.M.C.-6210/2024 CRL.M.A. 23709/2024	SACHIN ARORA V/s DEEPANSHU GOEL	RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES:		
46	CRL.M.C.-6749/2024 CRL.M.A. 25784/2024	M/S PARIDHI ENTERPRISES THROUGH ITS PROPRIETOR M R. SANJAY AGARWAL V/s AKASH FILE WORK THROUGH ITS PROPRIETOR MR. AKASH	TUSHARJEET SINGH	
		OTHER DETAILS OF ADVOCATES: AASHUL AGARWAL(SINGHTUSHARJEET@GMAIL.COM)(9821795027)(PETITIONER)		
47	CRL.M.C.-6816/2024 CRL.M.A. 26031/2024	SUSHIL KUMAR & ORS. V/s STATE (NCT) OF DELHI & ANR.	SACHIN RATHOUR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR-359/2016) BAIL APPLN. 1841/2016 FILED BY C HANDEDR SHEKHAR RAY (DISPOSED ON : 2016-09-08 ) BAIL APPLN. 1960/2024 FILED BY CHANDRA SHEKHAR ROY @ BHEEM (DISPOSED ON : 2024-08-07 )  P.S.-FIR NO. :(UTTAM NAGAR-359/2016)
48	CRL.M.C.-6852/2024 CRL.M.A. 26186/2024	SH. CHETRAM AGGARWAL AND ORS V/s THE STATE (NCT OF DELHI) AND ANR.	VINEET AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANYOG KUMAR(SANYOGKUMAR303@GMAIL.COM)(0)(PETITIONER) SUSHANT DOGRA (SUSHANTDOGRA1995@GMAIL.COM)(8587898272)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANAK PURA-4/2023) BAIL APPLN. 664/2023 FILED BY PAWAN KUMAR GUPTA (DISPOSED ON : 2023-10-17 )  P.S.-FIR NO. :(NANAK PURA-4/2023)
49	CRL.M.A. 4183/2025 In CRL.M.C.-7205/2024	RAGHURAJ PRATAP SINGH V/s BHANVI KUMARI SINGH	DHRUV GUPTA, ATUL KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA (OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) ATUL SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(PETITIONER) DHRUV GUPTA(OFFICEDHRUVGUPTA.G@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(RESPONDENT)		
50	CRL.M.C.-7823/2024 CRL.M.A. 29845/2024	ANUJ TYAGI V/s GIRISH REHANI & ANR.	DEEPAK KOHLI	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI (DEEPAK_ADV@YAHOO.CO.IN)(9811376026)(PETITIONER)		
51	CRL.M.C.-8063/2024 CRL.M.A. 30820/2024 WITH CRL.M.C. 9329/2024	LALIT KUMAR JOSHI V/s MUKESH AGGARWAL	UDIT CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9953744141)(PETITIONER) AKASH SINHA(AKASHSINHA9328@GMAIL.COM)(0)(RESPONDENT)		
52	CRL.M.C.-9329/2024 CRL.M.A. 35738/2024	MR GAURAV DUTT JOSHI V/s MUKESH AGGARWAL	UDIT CHAUHAN	

		OTHER DETAILS OF ADVOCATES: UDIT CHAUHAN (ADITYA.JADELEX@GMAIL.COM)(9953744141)(PETITIONER) PHOTOSTAT PANKAJ (QUALITYPHOTOSTATE79@GMAIL.COM)(0)(RESPONDENT)		
53	CRL.M.A. 1871/2025 In CRL.M.C.-8420/2024(Disposed off case)	VIJAY KAPOOR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VIJAY KAPOOR	
		OTHER DETAILS OF ADVOCATES: KAPOOR(KAPOORV142@GMAIL.COM)(9953841972)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIJAY KAPOOR(KAPOOR142@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TUGLAQ ROAD-33/2012) BAIL APPLN. 653/2012 FILED BY GOPI CHAND (DISPOSED ON : 2012-07-20 ) CRL.M.C. 1955/2016 FILED BY VIJAY KAPOOR (DISPOSED ON : 2016-05-27 ) CRL.M.C. 7418/2023 FILED BY VIJAY KAPOOR (DISPOSED ON : 2023-10-11 )  P.S.-FIR NO. :(TUGLAQ ROAD-33/2012)
54	CRL.M.C.-8691/2024	SUBODH KUMAR AND OTHERS V/s STATE GOVT N.C.T. DELHI AND ANOTHER	ANIL KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR (AKYADAV26@GMAIL.COM)(9999000366)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-432/2016)
55	CRL.M.C.-8902/2024	CENTRAL BUREAU OF INVESTIGATION V/s AJAY KUMAR DIXIT & ANR.	PRAKARSH AIRAN, SHIVESH P SINGH	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA (ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) SHIVESH P SINGH(SHIVACELEGAL@YAHOO.IN)(9873901278)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2011-A-0005)
56	CRL.M.C.-9174/2024	OM PARKASH & ORS. V/s GOVT.OF NCT OF DELHI AND ORS.	ASHUTOSH RANA	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH RANA(ADV.ASHUTOSHRANA8381@GMAIL.COM)(7838463577)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
57	CRL.M.C.-9410/2024 CRL.M.A. 36080/2024	SAURABH KUMAR PANDEY V/s GOVT OF NCT OF DELHI & ANR.	POOJA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SUGAM MISHRA(ADVSUGAMMISHRA@GMAIL.COM)(9999212420)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-141/2024)
58	CRL.M.C.-9546/2024	RITIK SHUKLA V/s THE STATE (N.C.T. OF DELHI) & ORS.	ASTHA	
		OTHER DETAILS OF ADVOCATES: ASTHA()(9582365646)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION WEST-40/2023)
59	CRL.M.C.-9751/2024 CRL.M.A. 37381/2024	JAGDISH PRASAD GARG V/s CENTRAL BUREAU OF INVESTIGATION	PANKUSH GOYAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BHARDWAJ(SIDBHARDWAJ1397@GMAIL.COM)(9690654927)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-7-A-2018)
60	CRL.M.C.-10067/2024 CRL.M.A. 38600/2024	MR TAJ MOHAMMAD V/s STATE OF NCT OF DELHI & ANR.	TARA NARULA	
		OTHER DETAILS OF ADVOCATES: TARA NARULA (TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		P.S.-FIR NO. :(SANGAM VIHAR-166/2024)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	CRL.M.C.-859/2025	RAJWANTI V/s STATE OF NCT OF DELHI THROUGH SHO & ORS.	AAYUSH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: AJAY KANOJIYA(MALIKGUPTA375@YAHOO.IN)(7838453371)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
62	W.P.(CRL)-491/2025	AFROZ MEHBOOB KHAN V/s STATE NCT OF DELHI	HUM NASHIN AHMED, TARUN CHHABRA	
		OTHER DETAILS OF ADVOCATES: HUM NASHIN (GENTIUMLEX@REDIFFMAIL.COM)(8588891694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(PETITIONER) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-505/2021) CRL.M.C. 2075/2024 FILED BY KASHIF KHAN & ANR. (DISPOSED ON : 2024-09-19 ) CRL.M.C. 5246/2024 FILED BY KASHIF KHAN & ANR. (DISPOSED ON : 2024-09-19 ) CRL.REV.P. 42/2025 FILED BY AFROZ MEHBOOB KHAN (DISPOSED ON : 2025-02-03 )  P.S.-FIR NO. :(MEHRAULI-505/2021)
<b>FOR CONSIDERATION</b>				
63	CRL.M.C.-4720/2024 CRL.M.A. 17629/2024	IC COMMUNICATIONS PVT LTD V/s STATE NCT OF DELHI AND ANR	BIBHUTI KRISHNA	
		OTHER DETAILS OF ADVOCATES: MOHD FAIZ(LAWYERMFK@GMAIL.COM)(9818331923)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 32  
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

- 1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.
- 2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.
- 3.NOTE: THE CASES PERTAINS TO QUASHING OF FIR ON JOINT REQUEST, OF ADVANCE LIST, WILL BE TAKEN AT 02:30 P.M.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : [courtmaster09@gmail.com](mailto:courtmaster09@gmail.com)

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-1406/2024 CRL.M.(BAIL) 677/2024	MANU WAHDWA @ MOHIT V/s THE STATE, GOVT. OF NCT OF DELHI	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA (HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-116/2021) BAIL APPLN. 3523/2023 FILED BY MANU WAHDWA @ MOHIT (DISPOSED ON : 2024-04-10 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING-116/2021)
2	BAIL APPLN.-2931/2024	SANDEEP @ BUNTY V/s THE STATE GOVT OF NCT OF DELHI	KARAN KAPOOR	
		OTHER DETAILS OF ADVOCATES: KAPOOR (KARAN.KAPOOR893@GMAIL.COM)(9582767512)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-487/2018) BAIL APPLN. 2630/2020 FILED BY SHEKHAR (DISPOSED ON : 2020-11-20 ) BAIL APPLN. 4020/2021 FILED BY SHEKHAR (DISPOSED ON : 2021-11-23 ) BAIL APPLN. 917/2023 FILED BY SAGAR @ GOLU (DISPOSED ON : 2023-04-21 )  P.S.-FIR NO. :(BAWANA-487/2018)
3	BAIL APPLN.-3050/2024 CRL.M.(BAIL) 140/2025 CRL.M.A. 1842/2025	VIPUL KUMAR NAYEE V/s CUSTOMS	AMJAD KHAN, SURAJ PRAKASH SHARMA, ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL		P.S.-FIR NO. :(CUSTOMS-VIII(AP)(10)D AND 4102-B/ARRIV)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SURAJ PRAKASH (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARUN KHATRI(ARUNKHATRILAWYER@GMAIL.COM)(9811821180)(RESPONDENT)		
4	BAIL APPLN.-3074/2024 CRL.M.(BAIL) 1445/2024	RAHUL @ KALE V/s STATE NCT OF DELHI	PARAS JOSHI	
		OTHER DETAILS OF ADVOCATES: URVASHI BHATIA (URVASHIBHATIA.95@GMAIL.COM)(9899905773)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-55/2023) BAIL APPLN. 959/2023 FILED BY RAVI (DISPOSED ON : 2023-09-26 ) BAIL APPLN. 960/2023 FILED BY SAHIL (DISPOSED ON : 2023-09-26 ) BAIL APPLN. 1558/2023 FILED BY VIKRAM (DISPOSED ON : 2023-09-26 ) BAIL APPLN. 1733/2023 FILED BY RAHUL (DISPOSED ON : 2023-09-26 ) BAIL APPLN. 94/2024 FILED BY VIKRAM (DISPOSED ON : 2024-02-26 ) CRL.REV.P. 340/2024 FILED BY MAMTA (D. OF HEARING : 2025-03-12 ) CRL.REV.P. 9/2025 FILED BY ABHILASHA & ORS. (D. OF HEARING : 2025-03-12 )  P.S.-FIR NO. :(PUNJABI BAGH-55/2023)
5	BAIL APPLN.-4767/2024	AMANAT ALI V/s GOVT OF NCT OF DELHI ANR ORS	NARENDRA KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: NKSRIV (NKSRIVDELHI@GMAIL.COM)(9811235694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-337/2022)
6	BAIL APPLN.-589/2025	DHARA SINGH V/s STATE THROUGH SHO, SAKET PS	VARUN GARG	
		OTHER DETAILS OF ADVOCATES: SHUBHAM PALIWAL(SHUBHAM@SARVOTTAMLAW.COM)(9624786054)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAKET-301/2024)
7	BAIL APPLN.-741/2025 CRL.M.A. 7314/2025 CRL.M.A. 7315/2025	MR RAVINDER MALIK V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KLAD & CO(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-1335/2024)
<b>SUSPENSION OF SENTENCE</b>				
8	CRL.A.-846/2019 CRL.M.(BAIL) 8262/2020 CRL.M.A. 17179/2020 CRL.M.(BAIL) 351/2022	HARSHAD ALAM @ ARSHAD ALAM V/s STATE	KAVITA JHA (DHCLSC), KAVITA JHA, UDITI BALI	Listing Remarks: FOR DISPOSAL
		OTHER DETAILS OF ADVOCATES: KAVITA JHA (DHCLSC)(9818174307)(PETITIONER) KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAVITA JHA(9818174307)(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDITI BALI(ADVUDITIBALI@GMAIL.COM)(9910413782)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-71/2009) CRL.M.C. 264/2011 FILED BY HONEY SHARMA (DISPOSED ON : 2011-01-31 ) BAIL APPLN. 1045/2011 FILED BY SACHIN SHARMA (DISPOSED ON : 2012-04-16 ) BAIL APPLN. 677/2012 FILED BY HONEY SHARMA (DISPOSED ON : 2012-11-02 ) CRL.A. 484/2012 FILED BY STATE (DISPOSED ON : 2014-07-24 ) BAIL APPLN. 252/2013 FILED BY HARSHAD ALAM

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	(DISPOSED ON : 2013-03-15 ) BAIL APPLN. 1748/2012 FILED BY SACHIN SHARMA (DISPOSED ON : 2012-12-14 ) BAIL APPLN. 1809/2014 FILED BY SACHIN SHARMA (DISPOSED ON : 2014-08-27 ) BAIL APPLN. 1483/2015 FILED BY SACHIN SHARMA (DISPOSED ON : 2015-12-07 ) W.P.(CRL) 3093/2017 FILED BY VIPIN SHARMA (DISPOSED ON : 2017-11-28 ) BAIL APPLN. 2043/2018 FILED BY VIPIN SHARMA (DISPOSED ON : 2018-08-31 ) W.P.(CRL) 2591/2018 FILED BY VIPIN SHARMA (DISPOSED ON : 2018-08-31 ) BAIL APPLN. 1646/2018 FILED BY HONEY SHARMA (DISPOSED ON : 2018-07-17 ) BAIL APPLN. 2798/2018 FILED BY SACHIN SHARMA (DISPOSED ON : 2018-12-20 ) BAIL APPLN. 1618/2018 FILED BY VIPIN SHARMA (DISPOSED ON : 2018-07-17 ) BAIL APPLN. 3024/2018 FILED BY HONEY SHARMA (DISPOSED ON : 2018-12-20 ) BAIL APPLN. 999/2019 FILED BY VIPIN SHARMA (DISPOSED ON : 2019-05-21 ) W.P.(CRL) 1133/2019 FILED BY VIPIN SHARMA (DISPOSED ON : 2019-05-20 ) CRL.A. 751/2019 FILED BY BHUPENDER SINGH@SIDHU (D. OF HEARING : 2025-05-05 ) CRL.A. 750/2019 FILED BY HONEY SHARMA (D. OF HEARING : 2023-03-27 ) CRL.A. 747/2019 FILED BY SACHIN SHARMA (D. OF HEARING : 2021-04-12 ) CRL.A. 746/2019 FILED BY AMAN ALAM (D. OF HEARING : 2019-12-09 ) CRL.A. 754/2019 FILED BY VIPIN SHARMA (D. OF HEARING : 2023-03-27 ) BAIL APPLN. 922/2019 FILED BY HONEY SHARMA (DISPOSED ON : 2019-05-21 )  P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-71/2009)
<b>PAROLE/FURLOUGH</b>			
9	W.P.(CRL)-3499/2024	MOHD ALAM V/s STATE OF NCT OF DELHI	SATYAM THAREJA (DHCLSC)
		OTHER DETAILS OF ADVOCATES: SATYAM THAREJA(OFFICE@STHAREJA.IN)(7428811529)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-105/2010) BAIL APPLN. 375/2011 FILED BY MOHD.SADDAM @ KALIA (DISPOSED ON : 2012-01-06 ) CRL.A. 1444/2012 FILED BY MOHD. ALAM (DISPOSED ON : 2018-09-24 ) CRL.A. 144/2016 FILED BY MOHD. IQHLAK @ ASIF (DISPOSED ON : 2018-09-24 )  P.S.-FIR NO. :(SHALIMAR BAGH-105/2010)
10	W.P.(CRL)-3887/2024	GANGA SAHAY V/s STATE OF NCT OF DELHI	RUCHIRA GOEL(DHCLSC)
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-169/2012) CRL.A. 803/2013 FILED BY GANGA SAHAY (DISPOSED ON : 2014-07-30 ) W.P.(CRL) 2373/2014 FILED BY GANGA SAHAY (DISPOSED ON : 2015-02-19 ) W.P.(CRL) 1054/2017 FILED BY GANGA SAHAI (DISPOSED ON : 2017-04-13 ) W.P.(CRL) 563/2018 FILED BY GANGASAHAI

				(DISPOSED ON : 2018-02-21 ) W.P.(CRL) 2550/2018 FILED BY GANGA SAHAI (DISPOSED ON : 2019-02-14 ) W.P.(CRL) 3365/2019 FILED BY GANGA SAHAY (DISPOSED ON : 2019-12-03 ) W.P.(CRL) 719/2020 FILED BY GANGA SAHAI (DISPOSED ON : 2020-03-16 )  P.S.-FIR NO. :(VIJAY VIHAR-169/2012)
<b>FOR ADMISSION</b>				
11	W.P.(CRL)-950/2024 CRL.M.A. 9070/2024	SH. HARMEET SINGH & ANR. V/s STATE & ANR.	SIDDHARTH NARANG	
		OTHER DETAILS OF ADVOCATES: ALOK(ADVOCATEALOK1975@GMAIL.COM)(9654554644)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-789/2023)
<b>AFTER NOTICE MISC. MATTERS</b>				
12	CRL.REV.P.-104/2018	STATE (NCT OF DELHI) V/s JAI BHAGWAN	AMIT CHADHA	
		OTHER DETAILS OF ADVOCATES: AMIT CHADHA()(9911116613)(PETITIONER)		P.S.-FIR NO. :(DABRI-484/1997)
13	W.P.(CRL)-50/2024 CRL.M.A. 8917/2024	PRIYANKA KUMARI V/s GOVT. OF NCT AND ORS. & ORS.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH (ROHITSINGHADVOCATE2016@GMAIL.COM)(8896559667)(PETITIONER) SANJAY ARORA (SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROHIT SINGH ()(8896559667)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	W.P.(CRL)-146/2024	SAMUEL AKUJUOBI V/s UNION OF INDIA & ORS.	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA (ADVOCATEANOOPGUPTA@GMAIL.COM)(8368305620)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(MAIDAN GARHI-198/2020)
15	W.P.(CRL)-271/2024 CRL.M.A. 2416/2024 CRL.M.A. 7976/2024 CRL.M.A. 9423/2024	ANUBHAV GUPTA V/s UNION OF INDIA & ORS.	PURTI MARWAHA, JYOTI TANEJA, VENKET RAO, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(ADVANKITAR@GMAIL.COM)(9999500069)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VENKET RAO (SERVICECOPY@INTGRAT.COM)(9599002354)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
16	W.P.(CRL)-433/2024 CRL.M.A. 3988/2024	BETULLAKHAN A PATHAN V/s CENTRAL BUREAU INVESTIGATION & ANR.	SAMRIDHI, RADHIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: KAUSHK CHATTERJEE (CKAUSIK11@GMAIL.COM)(9654713565)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) RADHIKA GUPTA(RADHIKAGUPTA144@GMAIL.COM)(9958387755)(PETITIONER)		P.S.-FIR NO. :(CBI-050-2023-A-0008)

17	W.P.(CRL)-459/2024	MEHAR SINGH & ANR. V/s STATE & ORS.	MANISH KUMAR, VIBHU ANSHUMAN	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR (MANISH@XANDERLEGALSOLUTIONS.COM)(9873079397)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIBHU ANSHUMAN(VIBHU.ANSHUMAN@GMAIL.COM)(9911012008)(RESPONDENT)		P.S.-FIR NO. :(SAKET-493/2023)
18	W.P.(CRL)-923/2024 CRL.M.A. 8810/2024 WITH W.P.(CRL) 1374/2024	HARYANA POLYCHEM THROUGH ITS PROPRIETOR MR SAHIL JINDAL V/s STATE OF GUJARAT & ORS.	LAKSHAY AGARWAL, K&T LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: LAKSHAY AGARWAL(LAKSHAYAGARWAL.INFO@GMAIL.COM)(8800250488)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) (})(RESPONDENT)		
19	W.P.(CRL)-1374/2024 CRL.M.A. 13508/2024	RAJ OVERSEAS THROUGH ITS PROPRIETOR MR MUDIT GUPTA V/s STATE OF GUJARAT MINISTRY OF HOME AFFAIRS THROUGH THE SUPERINTENDANT OF POLICE STATE CYBER CRIME CELL CID CRIME GANDHINAGAR & ORS.	LAKSHAY AGARWAL	
		OTHER DETAILS OF ADVOCATES: LAKSHAY AGARWAL (LAKSHAYAGARWAL.INFO@GMAIL.COM)(8800250488)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	W.P.(CRL)-1288/2024 CRL.M.A. 12577/2024 WITH W.P.(CRL) 1754/2024	PRAVEEN KUMAR V/s STATE GNCTD & ORS.	GYANENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-675/2023) CRL.M.C. 8620/2023 FILED BY HEMANT KUMAR SHARMA & ANR. (DISPOSED ON : 2023-11-24 ) CRL.M.C. 614/2024 FILED BY NARSINGH SHAH (DISPOSED ON : 2024-04-29 ) W.P.(CRL) 747/2024 FILED BY KALI CHARAN SHARMA (DISPOSED ON : 2024-05-29 ) W.P.(CRL) 1754/2024 FILED BY SATISH CHANDRA (D. OF HEARING : 2025-03-07 ) W.P.(CRL) 1602/2024 FILED BY CHANDAN SINGH (DISPOSED ON : 2024-05-29 )  P.S.-FIR NO. :(KALINDI KUNJ-675/2023)
21	W.P.(CRL)-1754/2024 CRL.M.A. 17086/2024	SATISH CHANDRA V/s STATE GNCTD & ORS. & ORS.	GYANENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: GYANENDRA SINGH(SRCGSC@GMAIL.COM)(9350313546)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-675/2023) CRL.M.C. 8620/2023 FILED BY HEMANT KUMAR SHARMA & ANR. (DISPOSED ON : 2023-11-24 ) CRL.M.C. 614/2024 FILED BY NARSINGH SHAH (DISPOSED ON : 2024-04-29 ) W.P.(CRL) 747/2024 FILED BY KALI CHARAN SHARMA (DISPOSED ON : 2024-05-29 ) W.P.(CRL) 1602/2024 FILED BY CHANDAN SINGH (DISPOSED ON : 2024-05-29 ) W.P.(CRL) 1288/2024 FILED BY PRAVEEN KUMAR (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(KALINDI KUNJ-675/2023)



22	W.P.(CRL)-1720/2024	DEEPAK KUMAR BUDHIRAJA V/s STATE NCT OF DELHI & ANR.	NISHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: INDERJEET DAGAR(ADVINDERJEETDAGAR@GMAIL.COM)(9717741717)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASHANT VIHAR-419/2018) W.P.(CRL) 3493/2018 FILED BY AJAY CHOPRA & ORS. (DISPOSED ON : 2019-10-16 )  P.S.-FIR NO. : (PRASHANT VIHAR-419/2018)
23	W.P.(CRL)-1910/2024 CRL.M.A. 18533/2024	YOGITA & ANR. V/s STATE(GOVT OF NCT OF DELHI) AND ORS	GAURAV CHAUDHRY, ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR ARTYA(PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) PRADEEP KUMAR ARYA (PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) PRADEEP KUMAR ARYA (PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND KUMAR(ARVINDKUMAR2003@GMAIL.COM)(9868001254)(RESPONDENT)		
24	W.P.(CRL)-2627/2024	RAVI SAROHA V/s GOVT OF NCT OF DELHI	DEVENDRA KUMAR YATI	
		OTHER DETAILS OF ADVOCATES: D.K YATI (CHAMBERSOFDKYATI@GMAIL.COM)(999950586)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (VIGILANCE-14/2014)
25	W.P.(CRL)-3123/2024	VIKAS SINGHAL AND ANR V/s STATE OF DELHI AND ORS	LAV DHAWAN, ATUL AGARWAL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: MRIDUL ARORA(JURISASSOCIATESANDSOLICITORS@GMAIL.COM)(9667055391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ATUL AGARWAL(AAGARWALLAWYER@GMAIL.COM)(9899711304)(PETITIONER)		P.S.-FIR NO. : (BABA HARI DASS NAGAR-498/2023)
26	W.P.(CRL)-3409/2024	M/S RS IMPEX V/s THE STATE NCT OF DELHI & ORS.	RAHUL RAHEJA, SHIVAM KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA (RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIVAM KUMAR(ADV.SHIVAM.KR@GMAIL.COM)(7258010113)(RESPONDENT)		P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-421/2024)
27	W.P.(CRL)-3551/2024 CRL.M.A. 34037/2024	JAI PRAKASH JALAN V/s DIRECTORATE GENERAL OF GST INTELLIGENCE & ANR.	PRAVESH BAHUGUNA	
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL (JITIN.SINGHAL@SAGELWAFIRM.IN)(9999919168)(PETITIONER) HARPREETG(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. : (DIRECTORATE GENERAL OF GST INTELLIGENCE-DGGI/INV/GST/4312/2023/GR-C/72)
28	W.P.(CRL)-3852/2024	VIBHA PANDEY V/s COMMISSIONER OF POLICE & ORS.	KAMAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: KAMAL CHAUHAN(KAMAL10041992@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (MANGOLPURI-390/2016)

29	CRL.M.A. 37598/2024 In W.P.(CRL)-3895/2024	BHAGWAN SHAY AND ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	POONAM LAU	
		OTHER DETAILS OF ADVOCATES: CHIRANJIV KUMAR(KUMARCHIRANJIVI555@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CHANKYA PURI-3/2024)
30	W.P.(CRL)-3964/2024 CRL.M.A. 38305/2024	S V NATARAJAN AND ORS V/s GOVERNMENT OF NCT OF DELHI AND ANR	SHASHANK DEO SUDHI	
		OTHER DETAILS OF ADVOCATES: SHASHANK(CONSULT@ASSOCIATESANDSOLICITORS.COM)(8800217223)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-202/2024)
31	W.P.(CRL)-614/2025	SURJEET @ AJAY @ PAYYU @ SANJAY V/s STATE(GOVT. OF NCT OF DELHI)	ANURAG JAIN	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-942/1997) CRL.A. 75/2001 FILED BY JOGINDER (DISPOSED ON : 2009-09-16 ) CRL.A. 151/2001 FILED BY SHAMIM (DISPOSED ON : 2009-09-16 ) CRL.A. 214/2001 FILED BY SURJIT SINGH (DISPOSED ON : 2009-09-16 ) CRL.A. 543/2001 FILED BY VIJAY (DISPOSED ON : 2009-09-16 ) W.P.(CRL) 1333/2013 FILED BY JOGINDER (DISPOSED ON : 2013-08-23 ) W.P.(CRL) 288/2019 FILED BY SURJEET @ AJAY @ PHAIYU @ SANJAY (DISPOSED ON : 2019-05-22 ) W.P.(CRL) 236/2020 FILED BY JOGINDER (DISPOSED ON : 2020-02-05 ) W.P.(CRL) 1914/2020 FILED BY SHAMIM @ MUNNA (DISPOSED ON : 2020-11-19 ) W.P.(CRL) 1328/2020 FILED BY VIJAY (DISPOSED ON : 2020-10-15 ) W.P.(CRL) 66/2021 FILED BY VIJAY (DISPOSED ON : 2021-01-14 ) W.P.(CRL) 716/2021 FILED BY VIJAY (DISPOSED ON : 2021-06-14 ) W.P.(CRL) 35/2022 FILED BY SHAMIM @ MUNNA (DISPOSED ON : 2023-02-20 ) W.P.(CRL) 2471/2022 FILED BY VIJAY RAI (DISPOSED ON : 2022-12-02 ) W.P.(CRL) 2835/2023 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2023-12-20 ) W.P.(CRL) 232/2024 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2024-01-23 ) W.P.(CRL) 1200/2024 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2024-04-22 ) W.P.(CRL) 3901/2024 FILED BY SURJEET @ AJAY @ PAYYU @SANJAY (D. OF HEARING : 2025-04-16 ) W.P.(CRL) 4056/2024 FILED BY VIJAY RAI (DISPOSED ON : 2025-01-10 ) W.P.(CRL) 318/2025 FILED BY JOGINDER KUMAR (DISPOSED ON : 2025-01-31 )  P.S.-FIR NO. :(RAJOURI GARDEN-942/1997)

CONNECTED MATTERS (ANMM)				
32	W.P.(CRL)-2532/2024 CRL.M.A. 24687/2024 CRL.M.A. 30003/2024 WITH W.P.(CRL) 2755/2024 W.P.(CRL) 3278/2024 W.P.(CRL) 3290/2024 W.P.(CRL) 3291/2024 W.P.(CRL) 3519/2024 W.P.(CRL) 3528/2024 W.P.(CRL) 3529/2024 W.P.(CRL) 3530/2024	SAQUIB ABDUL HAMID NACHAN V/s NATIONAL INVESTIGATING AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(0)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT) PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(0)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 ) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 ) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 ) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 ) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 ) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20 ) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18 )  P.S.-FIR NO. :(NIA-29/2023)
33	W.P.(CRL)-2755/2024 CRL.M.A. 26992/2024	FARHAN ANSAR SUSE V/s NATIONAL INVESTIGATION AGENCY	ATUL GULERIA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA (MAILS@ATULGULERIA.COM)(9899183282)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 ) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 ) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 ) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 ) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 ) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20 ) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL

				<p>HAMID NACHAN (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA &amp; ANR. (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN &amp; ANR. (D. OF HEARING : 2025-03-18 )</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>
34	<p>W.P.(CRL)-3278/2024  CRL.M.A. 31646/2024  WITH W.P.(CRL) 3290/2024  W.P.(CRL) 3291/2024  W.P.(CRL) 3519/2024  W.P.(CRL) 3528/2024  W.P.(CRL) 3529/2024  W.P.(CRL) 3530/2024</p>	<p>KASHIF SATTAR BALERE  V/s NATIONAL INVESTIGATION AGENCY</p>	<p>PRADEEP CHHINDRA</p>	<p>Listing Remarks:  AT 4:00PM</p>
		<p>OTHER DETAILS OF ADVOCATES:  PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER)  NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023)  W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 )  CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 )  CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 )  CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 )  CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 )  CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20 )  W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA &amp; ANR. (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 )  W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN &amp; ANR. (D. OF HEARING : 2025-03-18 )</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>

35	W.P.(CRL)-3290/2024 CRL.M.A. 31742/2024	HASEEB ZUBER MULLA & ANR. V/s NATIONAL INVESTIGATING AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) NATIONAL INVESTIGATING AGENCY (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 ) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 ) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 ) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 ) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 ) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20 ) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-03-18 )  P.S.-FIR NO. :(NIA-29/2023)
36	W.P.(CRL)-3291/2024 CRL.M.A. 31744/2024	YAHYA RAVISH KHOT V/s NATIONAL INVESTIGATING AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA (PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 ) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 ) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 ) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 ) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 ) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20 ) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18 )

				<p>W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN &amp; ANR. (D. OF HEARING : 2025-03-18 )</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>
37	W.P.(CRL)-3519/2024 CRL.M.A. 33722/2024	FIROZ DASTGIR KUWARI V/s NATIONAL INVSTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		<p>OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023)</p> <p>W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 )</p> <p>CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 )</p> <p>CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 )</p> <p>CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 )</p> <p>CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 )</p> <p>CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20 )</p> <p>W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA &amp; ANR. (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 )</p> <p>W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN &amp; ANR. (D. OF HEARING : 2025-03-18 )</p> <p>P.S.-FIR NO. :(NIA-29/2023)</p>
38	W.P.(CRL)-3528/2024 CRL.M.A. 33781/2024	MUKHLIS MAQBOOL NACHAN V/s NATIONAL INVSTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		<p>OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023)</p> <p>W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 )</p> <p>CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 )</p> <p>CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 )</p> <p>CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 )</p>

				<p>CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 )                  CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQE SUSE (DISPOSED ON : 2024-12-20 )                  W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA &amp; ANR. (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 )                  )                  W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN &amp; ANR. (D. OF HEARING : 2025-03-18 )                  )                  P.S.-FIR NO. :(NIA-29/2023)</p>
39	W.P.(CRL)-3529/2024 CRL.M.A. 33784/2024	SHAGAF SHAFIQUE DIVKAR V/s NATIONAL INVSTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		<p>OTHER DETAILS OF ADVOCATES:                  PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER)                  KAPIL                  SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2023)                  W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 )                  CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 )                  CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 )                  CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 )                  CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 )                  CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQE SUSE (DISPOSED ON : 2024-12-20 )                  W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA &amp; ANR. (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 )                  W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 )                  )                  W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN &amp; ANR. (D. OF HEARING : 2025-03-18 )                  )                  P.S.-FIR NO. :(NIA-29/2023)</p>

40	W.P.(CRL)-3530/2024 CRL.M.A. 33786/2024	RAZIL ABDUL LATEEF NACHAN & ANR. V/s NATIONAL INVSTIGATION AGENCY	PRADEEP CHHINDRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03 ) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11 ) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08 ) CRL.A. 480/2024 FILED BY MOHD RIZWAN ASHRAF (D. OF HEARING : 2025-04-04 ) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20 ) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20 ) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-03-18 ) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-03-18 )  P.S.-FIR NO. :(NIA-29/2023)
<b>FOR FINAL HEARING</b>				
41	W.P.(CRL)-1127/2024 CM APPL. 18996/2023	SATYA PRAKASH V/s UNION OF INDIA AND ANR	DEVANAND RAY	
		OTHER DETAILS OF ADVOCATES:		
<b>FOR CONSIDERATION</b>				
42	W.P.(CRL)-1320/2024(Disposed off case)	REKHA TYAGI AND ANR V/s THE STATE GOVT N.C.T.OF DELHI AND ANR.	VIKRANT SINGH BAIS	
		OTHER DETAILS OF ADVOCATES: VIKRANT SINGH BAIS (VIKRANTBAIS@GMAIL.COM)(9891505795)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-13/2021)



COURT NO. 08  
HON'BLE MR.JUSTICE SACHIN DATTA

CLICK HERE TO JOIN V.C.

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[sachin.sharma@dhc.nic.in](mailto:sachin.sharma@dhc.nic.in)

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE  
 POST LUNCH SESSION ( 02:30 P.M. ONWARDS )

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	CM APPL. 12321/2025 CM APPL. 12329/2025 In W.P.(C)-7456/2023  WITH W.P.(C) 7484/2023	RAGHU RAMA KRISHNA RAJU V/s UNION OF INDIA & ORS.	ANIRUDH WADHWA	
		OTHER DETAILS OF ADVOCATES: ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) HSHSO(HSHSO@NIC.IN, UIDHC@GMAIL.COM, FRRODLI@NIC.IN, CHAIRMAN@SBI.CO.IN)()(RESPONDENT) SBI(MD.CR@SBI.CO.IN, INFO@BATTALLAW.COM, SLGUPTA@BATTALLAW.COM, DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HSHSO(HSHSO@NIC.IN)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER)		
2	CM APPL. 12320/2025 CM APPL. 12331/2025 In W.P.(C)-7484/2023	RAGHU RAMA KRISHNA RAJU V/s UNION OF INDIA & ORS.	ANIRUDH WADHWA, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) INDIAN BANK(HOACCOUNTS@INDIANBANK.CO.IN, DLACBIDHC@GMAIL.COM)()(RESPONDENT) HSHSO(HSHSO@NIC.IN, UIDHC@GMAIL.COM, FRRODLI@NIC.IN, ZODELHICENTRAL@INDIANBANK.CO.IN)()(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) HSHSO(HSHSO@NIC.IN)()(RESPONDENT) ANIRUDH WADHWA()(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANIRUDH WADHWA()(9910612299)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(RESPONDENT)		
<b>FOR ADMISSION</b>				
3	W.P.(C)-4083/2023 CM APPL. 15889/2023	PNC INFRA TECH LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	VIJAYA SINGH, SINGHANIA & PARTNERS LLP	
		OTHER DETAILS OF ADVOCATES: NILAVA BANDHOPADHYAY(NILAVA@SNALAWOFFICES.COM)(9560733323)(PETITIONER) MADHU(MADHU@SINGHANIA.IN)()(RESPONDENT) ()()(RESPONDENT)		

4	W.P.(C)-11556/2024 CM APPL. 47937/2024	RAJOKARI PAHARI BASTI UNION V/s GOVERNMENT OF NCT OF DELHI AND ORS	KAOLIANGPOU KAMEI, AJAY VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	W.P.(C)-4182/2022	MADINA BANO V/s UNION OF INDIA & ORS.	AKSHAY ANAND, AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: AKSHAY ANAND(ARCH2008DELHI@GMAIL.COM)(9910033202)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT)		
6	W.P.(C)-9422/2022	MS. X V/s UNION OF INDIA AND ORS.	LATIKA CHOUDHURY, VYOM RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: MS. LATIKA CHOUDHAURY(LATIKACHOUDHURY@GMAIL.COM)(9899919409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RAJESH KUMAR(RAJESHKUMAR@IOBNET.CO.IN, RAHULMEENA@IOBNET.CO.IN)(RESPONDENT) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN ) (9650768199)(PETITIONER)		
7	W.P.(C)-12811/2022	SECURITAS AB V/s THE REGIONAL DIRECTOR, MINISTRY OF CORPORATE AFFAIRS AND ORS	PRITHVI SINGH	
		OTHER DETAILS OF ADVOCATES: FIDUS LAW CHAMBERS()(9911167179)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-13880/2022 CM APPL. 42405/2022	ROBIN RAJPUT V/s GOVERNMENT OF NCT OF DELHI AND ORS.	KAOLIANGPOU KAMEI	
		OTHER DETAILS OF ADVOCATES: KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM)(9899754667)(PETITIONER) KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM)(9899754667)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DCWEST PUNSDM(DCWEST@NIC.IN, PUNSDM@NIC.IN)(RESPONDENT)		
9	W.P.(C)-16972/2022 CM APPL. 53774/2022 CM APPL. 52620/2023	M/S THIRD WAVE SERVICES PRIVATE LIMITED V/s ENGINEER IN CHIEF & ANR.	SUJIT KUMAR GHOSH, VINEET DHANDA, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH()(9871706348)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUJIT(SUJIT@LAWCHAMBERSOFSG.COM)(PETITIONER) VINEET DHADHA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
10	W.P.(C)-17678/2022 CM APPL. 56497/2022	SMT RAJ RANI V/s SMT GAYATRI GUPTA & ORS.	JITENDER KUMAR, NIPUN KUMAR	
		OTHER DETAILS OF ADVOCATES: NEERAJ BHARDWAJ(NEERAJLAWX@GMAIL.COM)(9953091927)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NIPUN KUMAR (ADV.NIPUNGARUD@GMAIL.COM)(8802277443)(PETITIONER)		

11	W.P.(C)-17743/2022	SARJEET SINGH AND ORS V/s GOVT OF NCT OF DELHI AND ANR	GAURAV JAIN, ANUPAM SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(GAURAVCYCLEWALLA@GMAIL.COM)(7065770239)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT) ANUPAM SRIVASTAVA(MAIL@TCL-INDIA.NET)(9310283790)(RESPONDENT)		
12	W.P.(C)-233/2023 CM APPL. 48772/2023	SANDEEP V/s UNION OF INDIA & ORS.	KUNAL ANAND, SUNIL SATYARTHI	
		OTHER DETAILS OF ADVOCATES: RICHA KAPOOR (OFFICE@MARKLEGAL.CO.IN)(8447226339)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SUNIL SATYARTHI(SUNILSATYARTHI@YAHOO.CO.IN)(9811060737)(PETITIONER) BARCOUNCIL(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) DLA(SECYLAW-DLA@NIC.IN)()(RESPONDENT) MANAN KUMAR MISHRA(MANANKUMARMISHRA@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-429/2023 CM APPL. 1706/2023 WITH W.P.(C) 3482/2023	SAHIL ARORA V/s COMMISSIONER OF EXCISE, ENTT. AND LUXURY GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI AND ORS.	SAHARSH JAUHARI, TUSHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: LAWMEN AND WHITE(OFFICE@LAWMENANDWHITE.COM)(9910173226)(PETITIONER) DCEXCISE(DCEXCISE@NIC.IN, TEHSILWAZIRABAD@GMAIL.COM, SURENDRA.RAI54@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TUSHAR SHARMA(TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(RESPONDENT)		
14	W.P.(C)-5023/2023 CM APPL. 28097/2023	DR. UPENDER KISHORE V/s MAULANA AZAD MEDICAL COLLEGE & ORS.	UPENDER KISHORE, PAYAL BAHL, HARSIMRAN SINGH DUGGAL, GAURAV SINGH	
		OTHER DETAILS OF ADVOCATES: UPENDER KISHORE(UPENDER.KISHORE@YAHOO.IN, DRUPENDERKISHORE@GMAIL.COM)(9971803027)(PETITIONER) UPENDER KISHORE(UPENDER.KISHORE@YAHOO.IN, DRUPENDERKISHORE@GMAIL.COM)(9971803027)(PETITIONER) DR. UPENDER KISHORE(UPENDER.KISHORE@YAHOO.IN)(9971803027)(PETITIONER) SECY(SECY-HEALTH@DELHI.GOV.IN)(9811922729)(RESPONDENT) SUBHASH VIJYRAN(DRSUBHASHVIJAYRAN@GMAIL.COM)(8920086150)(RESPONDENT) SREENIVAS()(9968604260)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEAN(DEANMAMC.2012@GMAIL.COM)(9811922729)(RESPONDENT) SECY(SECY-HEALTH@DELHI.GOV.IN)(9968604417)(RESPONDENT) SREENIVAS(DRSREENIVAS.MAMC@GMAIL.COM)(8368116886)(RESPONDENT) SREENIVAS()(9968604260)(RESPONDENT) DEAN(DEANMAMC.2012@GMAIL.COM)(9968604260)(RESPONDENT) VAISAKH SANAL(FMT.VAISAKH.2020@GMAIL.COM, VAISAKHSANALRAJ@GMAIL.COM)(9745362205)(RESPONDENT) UTKARSH(RAJATFORCHILLZ@GMAIL.COM)(8299010307)(RESPONDENT) STANDING COUNSEL FOR GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM, DEANMAMC.2012@GMAIL.COM)()(RESPONDENT) VAISAKH SANAL(FMT.VAISAKH.2020@GMAIL.COM, VAISAKHSANALRAJ@GMAIL.COM)(9745362205)(RESPONDENT) SUBHASH VIJAYRAN(DRSUBHASHVIJAYRAN@GMAIL.COM)(8920086150)(RESPONDENT) UTKARSH(RAJATFORCHILLZ@GMAIL.COM)(8299010307)(RESPONDENT) MAULANA AZAD MEDICAL COLLEGE(DEANMAMC.2012@GMAIL.COM, DRSUBHASHVIJAYRAN@GMAIL.COM, SECY- HEALTH@DELHI.GOV.IN)(8920086150)(RESPONDENT) SREENIVAS(DRSREENIVAS.MAMC@GMAIL.COM)(8368116886)(RESPONDENT)		

		AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) DR. VAISAKH SANAL & MS. PAYAL BAHL(ABHI@ABHIMISHRA.IN)(9910860430)(PETITIONER) SUBHASH(DRSUBHASHVIJAYRAN@GMAIL.COM)()(RESPONDENT) UPENDER KISHORE(DRUPENDERKISHORE@GMAIL.COM, UPENDER.KISHORE@YAHOO.IN, RAJATFORCHILLZ@GMAIL.COM)()(RESPONDENT) HARSIMRAN SINGH DUGGAL(HARSIMRANDUGGAL21@GMAIL.COM)(9711290620)(PETITIONER) GAURAV SINGH(GSINGH288@GMAIL.COM)(9958740033)(RESPONDENT)		
15	W.P.(C)-5375/2023 CM APPL. 21014/2023 CM APPL. 57053/2023 CM APPL. 16420/2024	UTTAR PRADESH KHO KHO ASSOCIATION V/s KHO KHO FEDERATION OF INDIA AND ORS	VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) KHOKHO FEDERATION(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM, SECY-SPORTS@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VRINDA BHAANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) KHOKH OF FEDERATION (KHOKHOFEDERATIONOFINDIA@GMAIL.COM)()(RESPONDENT) KHOKH(KHOKHOINDIA2017@GMAIL.COM)()(RESPONDENT) SPORT(SECY-SPORTS@NIC.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) VRINDA BHANDARI(MADHAVAGGARWAL.OFFICE@GMAIL.COM)(9999997369)(PETITIONER) VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) KHOKHO FEDERATION OF INDIA(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM)()(RESPONDENT) SECY SPORT, UNION OF INDIA, ANUJ TYAGI(SECY-SPORTS@NIC.IN, UOIDHC@GMAIL.COM, ANUJTYAGI.LAW@GMAIL.COM)()(RESPONDENT) SECY SPORT, UNION OF INDIA, ANUJ TYAGI(SECY-SPORTS@NIC.IN, UOIDHC@GMAIL.COM, ANUJTYAGI.LAW@GMAIL.COM)(1123384193)(RESPONDENT) KHOKHO FEDERATION OF INDIA(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-11010/2023 CM APPL. 42710/2023	PAPER MATE PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SHIVAANG GUPTA	
		OTHER DETAILS OF ADVOCATES: DHRUV PANDE AND SHIVAANG GUPTA()(8181811881)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) NOOR MOHAMMAD()(9871868518)(RESPONDENT)		
17	W.P.(C)-11145/2023	MEHNATKASH KALAKAR SAMITI V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	JEPI Y CHISHO, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: JEPI Y CHISHO AND KAOLIANGPOU KAMEI(JEPI@HRLN.ORG)(9315099368)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SWETANK SHANTANU(SWETANKSTER@GMAIL.COM)(9818058809)(RESPONDENT)		
18	W.P.(C)-16497/2023 CM APPL. 66469/2023	LA POLO INTERNATIONAL PVT. LTD. & ANR. V/s NATIONAL GALLERY OF MODERN ART	PRATEEK KHANNA	
		OTHER DETAILS OF ADVOCATES: JVK AND ASSOCIATES(PRATEEK@JVKASSOCIATES.COM)(9971586998)(PETITIONER) NATIONAL GALLERY OF MODERN ART(DGNGMA@GMAIL.COM, JYOTI.NGMA@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-2908/2024 CM APPL. 11987/2024	BEYOND DESIGNS BISTRO V/s UNION OF INDIA AND ORS	ACM LEGAL, PRATEEK KHANNA	
		OTHER DETAILS OF ADVOCATES: ACM LEGAL(MAIL@ACMLEGAL.ORG)(9650536787)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

		UNION OF INDIA(DGNGMA@GMAIL.COM, MANINDER.SETHI@LAPOL.IN, ))(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT) PRATEEK KHANNA(PRATEEK@JVKASSOCIATES.COM)(9971586998)(RESPONDENT)		
20	W.P.(C)-6205/2024	ANANYA RAWAT THROUGH ITS LEGAL GUARDIAN FATHER RAM RAWAT V/s UNION OF INDIA AND ANR	AAKANKSHA KAUL, BHUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT) BHUPENDRA PRATAP SINGH(OFFICEBPSINGH.DL@GMAIL.COM)(9999636287)(PETITIONER)		
21	W.P.(C)-10354/2024	SHRI MANGE RAM V/s THE OFFICE OF LT. GOVERNOR & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N S DALAL AND ALOK KUMAR AND RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
22	CM APPL. 64639/2024 In W.P.(C)-10434/2024	DELHI PUBLIC SCHOOL DWARKA V/s NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS AND ORS	RUPENDRA PRATAP SINGH, SANDEEP GUPTA, ABHAID PARIKH	
		OTHER DETAILS OF ADVOCATES: RUPRENDRA PRATAP SINGHM SAKSHI MENDIRATTA(SAKSHI@PUNEETMITTAL.IN)(9717889462)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMDWARKASW@GMAIL.COM, DCSW@NIC.IN, )(0)(RESPONDENT) NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS(REGISTRAR.NCPCR@NIC.IN, DCP-DWK-DL@DELHIPOLICE.GOV.IN, DIREDU@NIC.IN, SCGNCTD@GM)(0)(RESPONDENT) HITENDRA KR NAHATA(ADVOCATEMANISHGAUTAMINDIA@GMAIL.COM)(9910290400)(PETITIONER) DP SDWARKA(MAIL@DPSDWARKA.COM,SAKSHI@PUNEETMITTAL.IN)(0)(RESPONDENT) HITENDRA KR NAHATA()(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(PETITIONER)		
23	W.P.(C)-11655/2024 CM APPL. 48408/2024	KALU RAM AND ORS V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	SUMIT CHANDER, AJAY VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) PARVINDER CHAUHAN, SANTOSH KUMAR TRIPATHI, (PARVINDERCHAUHAN.ADV@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT CHANDER()(9310024126)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) SUMIT CHOUDHARY()(9310024126)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)		
24	W.P.(C)-14780/2024 CM APPL. 62095/2024 CM APPL. 62096/2024	BHARAT TELEMATICS PVT LTD V/s GOVERNMENT OF NCT OF DELHI THROUGH TRANSPORT DEPARTMENT & ORS.	RAKESH KUMAR, MANISH SHANKER, AJIT WARRIER	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR/ PREET KASHYAP/ ANKIT SHARMA(INFO@CREDENCELAW.COM, RAKESH@CREDENCELAW.COM)(1141088222)(PETITIONER) SANTOSH KUMAR TRIPATHI, PREET JAIN(STANDINGCOUNSELGNCTD@GMAIL.COM, PREETI.JAIN@DIMTS.IN)(9868250806)(RESPONDENT) SHIVANGI, IDFC FOUNDATION(SHIVANGI.MISTRY@IDFCLIMITED.COM, HO@IDFCFOUNDATION.COM)(0)(RESPONDENT) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(PETITIONER) AJIT WARRIER(AJIT.WARRIER@AMSSHARDUL.COM)(9810098339)(RESPONDENT)		

25	W.P.(C)-16917/2024	ANAND NVH PRODUCTS PVT LTD V/s UNION OF INDIA & ANR.	SHWETA JAIN	
		OTHER DETAILS OF ADVOCATES: SHWETA JAIN(SHWETA@RSALEGALSOLUTIONS.COM)(9891122735)(PETITIONER) NSEZ, KASHYAP, NSEZ(DDC3@NSEZ.GOV.IN, KASHYAP@NSEZ.GOV.IN, STENO4@NSEZ.GOV.IN)(0)(RESPONDENT) DGFT, UNION OF INDIA(DGFT@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
26	W.P.(C)-12184/2022 CM APPL. 36434/2022 CM APPL. 8957/2023 CM APPL. 24452/2023 CM APPL. 27019/2023 CM APPL. 40753/2023	MS PARIDHI SHARMA V/s UNION OF INDIA & ORS.	ROHIT MADAN, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ROHIT MADAN (RAVI.AKSHAY1918@GMAIL.COM)(8448826400)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(233)(RESPONDENT) ROHIT MADAN AND AKSHAY RAVI(NKRAM2020@GMAIL.COM)(9555431611)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJESH KUMAR GOGNA(RAJESH@GOGNA.CO.IN)(9911222261)(RESPONDENT) ROHIT MADAN(RAVI.AKSHAY1918@GMAIL.COM)(8448826400)(PETITIONER) UNION OF INDIA, RAJESH GOGNA(UOIDHC@GMAIL.COM, RAJESH@GOGNA.CO.IN)(1123384193)(RESPONDENT) ROHIT MADAN(ROHITMDA@GMAIL.COM)(8178373118)(PETITIONER) BABBU SINGH(BSSVKZOREX@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(PETITIONER)		
27	W.P.(C)-3175/2024 CM APPL. 13091/2024 CM APPL. 21209/2024	LA POLO INTERNATIONAL PRIVATE LIMITED & ANR. V/s NATIONAL GALLERY OF MODERN ART & ANR.	PRATEEK KHANNA	
		OTHER DETAILS OF ADVOCATES: JVK AND ASSOCIATES(PRATEEK@JVKASSCIATES.COM)(9810090901)(PETITIONER) SACHIN GUPTA(SACHIN.BEYONDDDESIGNS@GMAIL.COM)()(RESPONDENT) NATIONALGALLERY OF MODERN ART(DGNGMA@GMAIL.COM, JYOTI.NGMA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) JVK & ASSOCIATES(PRATEEK@JVKASSOCIATES.COM)(9971586998)(PETITIONER) DGNGMA, SACHIN GUPTA(DGNGMA@GMAIL.COM, SACHIN.BEYONDDDESIGNS@GMAIL.COM)()(RESPONDENT)		

COURT NO. 10  
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'  
 AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE  
 ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF  
 COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpooja.dhc@gov.in](mailto:cmpooja.dhc@gov.in)

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES INVOLVING DIFFERENTLY-ABLED PERSONS</b>				
1	MAC.APP.-630/2024	VISHAL V/s HDFC ERGO GIC LTD & ORS.	ARIHANT JAIN	
		OTHER DETAILS OF ADVOCATES: V K VASHISTHA (ARIHANT1992@HOTMAIL.COM)(7048949011)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)(0)(RESPONDENT)		
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
2	C.R.P.-56/2025 CM APPL. 9907/2025 CM APPL. 9908/2025 CM APPL. 9909/2025	VANDANA SODHI V/s RAAJIV YADUVANSHI	VIVEK KUMAR NASA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES:		
3	MAC.APP.-116/2025 CM APPL. 8892/2025	SANJEEV KUMAR DABAS V/s SMT SUSHILA DEVI AND ORS.	AMAYA M NAIR	
		OTHER DETAILS OF ADVOCATES: MAHIPAL MALIK (MAHIPALRAJPUTADV@GMAIL.COM)(9810955280)(PETITIONER) YOGESH KUMAR(YOGIADVOCATE1@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
4	C.R.P.-183/2022	SHYAM LAL V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	RACHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: RACHIT GUPTA(GUPTAR_RACHIT@YAOO.IN)(9953945544)(PETITIONER) MUNICIPAL(COMMISSION@MCD.NIC.IN)()(RESPONDENT) DEPUTY(ZONESP6@GMAIL.COM)()(RESPONDENT) DHO(DHOCITYZONE@GMAIL.COM)()(RESPONDENT)		
5	C.R.P.-246/2024 CM APPL. 48023/2024 CM APPL. 48024/2024 CM APPL. 67742/2024 CM APPL. 67743/2024	SUSHMA GAUR SHARMA V/s MANISH GOYAL & ORS.	MANOJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: GARG & ASSOCIATES(GARGLAWNEWDELHI@YAHOO.CO.IN)(9811080423)(PETITIONER) SUSHMA GAUR(SUSHMAGAUR8289@GMAIL.COM)(9310999253)(PETITIONER)		

		SAVITA()(9650168920)(RESPONDENT) MANISH GOYAL()(9871187511)(RESPONDENT) MANOJ GAUR()(9818542339)(RESPONDENT) MAONJ KUMAR GARG(GARGLAWNEWDELHI@YAHOO.CO.IN)(9811080423)(PETITIONER)	
6	C.R.P.-339/2024	AZAZ AHMAD ALIAS AJAJ AHMAD V/s RAJEEV ARORA	ASHISH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR(ASHISHSHARMA379@GMAIL.COM)(9313471929)(PETITIONER)	
<b>AFTER NOTICE MISC. MATTERS</b>			
7	CM APPL. 71986/2024(CM For Restoration) In C.R.P.-106/2023(Disposed off case)	ATTAR SINGH V/s NITIN SHOKEEN & ANR.	PANKAJ KUMAR SRIVASTAV
		OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV()(9560838391)(PETITIONER)	
8	C.R.P.-289/2023 CM APPL. 52827/2023	SMT LOVELY @ NAINA V/s ASHISH TRIPATHI	ANUBHAV SINGH, SANJAY MISHRA
		OTHER DETAILS OF ADVOCATES: ANUBHAV SINGH(ANUBHAVJANGHU@GMAIL.COM)(9999355333)(PETITIONER) ANUBHAV SINGH(ANUBHAVJANGHU@GMAIL.COM)(9999355333)(PETITIONER) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(RESPONDENT)	
9	C.R.P.-314/2024 CM APPL. 63266/2024 CM APPL. 63268/2024	OM PRAKSH MALHOTRA & ANR. V/s SACHIN MALHOTRA	TUSHAR ANAND
		OTHER DETAILS OF ADVOCATES: TUSHAR ANAND & ASEEM NAYYAR(ADV.TUSHARANAND@GMAIL.COM)(9999342007)(PETITIONER) PURVESH(PURVESHBUTTAN@GMAIL.COM)(0)(RESPONDENT) PURVESH(PURVESHBUTTAN@GMAIL.COM)(0)(RESPONDENT)	
10	C.R.P.-374/2024 CM APPL. 72232/2024	DINESH SINGHAL V/s DEEPAK JAIN & ANR.	RAKESH AGRAWAL, PRADEEP KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: AGRAWAL BROTHER(ABCLEGAL@GMAIL.COM)(9891903838)(PETITIONER) DEEPAK(DEEPAKJAINLEO@YAHOO.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) PRADEEP KUMAR SHARMA(PKADVOCATE64@GMAIL.COM)(9990148880)(PETITIONER)	
11	MAC.APP.-888/2018 CM APPL. 41410/2018 CM APPL. 9052/2024	THE ORIENTAL INSURANCE CO LTD V/s SANTOSH GUPTA & ORS	PANKAJ SETH, SUBHASH CHANDRA LOCHAKIA
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH()(9811912254)(PETITIONER) JITENDRA KUMAR(JANDKAK@GMAIL.COM)(9873543120)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)	
12	MAC.APP.-1027/2018	ARUN V/s SHEELA RANI & ORS(IFFCO TOKIO INSURANCE CO LTD)	LAVE KUMAR SHARMA, SOURABH PAHWA, LUCKY TIWARI, VRINDA BHANDARI, DEVA NAND
		OTHER DETAILS OF ADVOCATES: LAVE KUMAR SHARMA()(9211344313)(PETITIONER) LUCKY TIWARI(ADVLUCKY197@GMAL.COM)(9015829924)(PETITIONER) VRINDA BHANDARI(VRINDABHANDARI89@GMAIL.COM)(9711680348)(PETITIONER) DEVA NAND(ANANDDEV2011@YAHOO.COM)(7982469008)(PETITIONER)	
13	MAC.APP.-569/2023 CM APPL. 66306/2023	BABY SACHI V/s SH DEVI DUTT & ORS.	ASHISH CHAUHAN
		OTHER DETAILS OF ADVOCATES: A K ASSOCIATES(OFFICE@AKASSOCIATES.ORG.IN)(9999448797)(PETITIONER) APEX(APEXLAW@HOTMAIL.COM)(0)(RESPONDENT)	



14	MAC.APP.-317/2024 CM APPL. 36821/2024	M/S NATIONAL INSURANCE COMPANY LTD V/s MS. RITU PANWANDA & ORS.	HETU ARORA SETHI, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
15	MAC.APP.-467/2024 CM APPL. 51261/2024 CM APPL. 59443/2024 (CROSS OBJ.)	SBI GENERAL INSURANCE COMPANY LIMITED V/s MS MEHJANBEEN & ORS.	SAMEER NANDWANI, MANISH MAINI, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)(0)(PETITIONER) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT)		
16	MAC.APP.-555/2024 CM APPL. 61692/2024	RELIANCE GENERAL INSURANCE CO. LTD. V/s SUMITRA DEVI AND ORS	BRIJESH BAGGA	
		OTHER DETAILS OF ADVOCATES: BRIJESH BAGGA & ASSOCIATES(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) ARCHANA(ARCHANAGAUTAM13683@GMAIL.COM)(9873974124)(RESPONDENT)		
17	MAC.APP.-561/2024 CM APPL. 63115/2024 CM APPL. 63116/2024	NAVEEN KUMAR V/s ASSISTANT MANAGER IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED & ORS.	SANGRAM SINGH	
		OTHER DETAILS OF ADVOCATES: SANGRAM SINGH & ASSOCIATES(ADVSANGRAMSINGH25@GMAIL.COM)(9990785147)(PETITIONER) SANGRAM SINGH & ASSOCIATES(ADVSANGRAMSINGH25@GMAIL.COM)(9990785147)(PETITIONER) SANGRAM SINGH & ASSOCIATES(ADVSANGRAMSINGH25@GMAIL.COM)(9990785147)(PETITIONER) ASSISTANT MANAGER(INFO@IFFCOTOKIO.CO.IN)(0)(RESPONDENT) KAVITA()(9808865372)(RESPONDENT) IFFCO (INFO@IFFCOTOKIO.CO.IN)(0)(RESPONDENT) KAVITA()(9808865372)(RESPONDENT) ASSISTANT MANAGER(INFO@IFFCOTOKIO.CO.IN)(0)(RESPONDENT) KAVITA()(9808865372)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
18	CM(M)-84/2020 CM APPL. 3039/2020 WITH C.R.P. 90/2019	CHANDER MOHAN KHANDLWAL V/s HEMANT WADHWA	RAJEEV KUMAR & ASSOCIATES, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR & ASSOCIATES()(9868592272)(PETITIONER) SUNIL KUMAR(SUNIL20061994K@GMAIL.COM)(9958574284)(PETITIONER)		
19	MAC.APP.-327/2015 CM APPL. 6325/2015 CM APPL. 6326/2015 WITH MAC.APP. 868/2015	RELIANCE GEN INS CO LTD V/s RASHID ALI & ORS	SHANTHA DEVI RAMAN, O P MANNIE AND MANISH MAINI	
		OTHER DETAILS OF ADVOCATES:		
20	MAC.APP.-868/2015	RASHID ALI V/s RELIANCE GENERAL INSURANCE CO LTD & ORS	O P MANNIE, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES:		
21	MAC.APP.-969/2018 CM APPL. 45771/2018 WITH MAC.APP. 190/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s CHANDER @ MONU & ORS	SHANTHA DEVI RAMAN, YASH PAL LAROYA, BRIJESH BAGGA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER)		

22	MAC.APP.-190/2019 WITH MAC.APP. 969/2018	CHANDER @ MONU V/s IFFCO TOKIO GENERAL INSURANCE COMPANY & ORS	Y P LAROYA, BRIJESH BAGGA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
23	MAC.APP.-73/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD V/s BABLU & ORS.	ANKIT KALRA	
		OTHER DETAILS OF ADVOCATES: ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)(9313121222)(PETITIONER)		
24	MAC.APP.-323/2023	BILAS MANDAL V/s RAJ PAL AND ORS (UNITED INSURANCE CO. LTD.)	ARUN YADAV, NEERJA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(PETITIONER) PRATAP SINGH , ARUN YADAV(PRATAP.SINGYADAV@YAHOO.COM)(9911099902)(PETITIONER) RAJEEV KUMAR(RAJEEVKUMAR51082@GMAIL.COM)()(RESPONDENT) NEERJA SACHDEVA(NEERJASACHDEVA@GMAIL.COM)(9810835738)(PETITIONER)		
25	MAC.APP.-402/2023 CM APPL. 44184/2023	ROHTASH KUMAR V/s SANGEETA VERMA & ORS.	SHIV PRAKASH PANDEY, MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIV PRAKASH PANDEY(SHARMISTHA11111@GMAIL.COM)()(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANOJ KUMAR (MANOJRAJPUT.COM@GMAIL.COM )(8527829773)(RESPONDENT)		
26	MAC.APP.-524/2023 CM APPL. 61071/2023	SUSHILA V/s SHRIRAM GENERAL INSURANCE COMPANAY LIMITED	NAGENDRA KASANA, KSHITIJ MITTAL, YASHARTH KANT	
		OTHER DETAILS OF ADVOCATES: NAGENDRA KASANA()(9818518620)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) KSHITIJ MITTAL(ADV.KSHITIJMITTAL@GMAIL.COM)(9461609441)(RESPONDENT) YASHARTH KANT(YASHARTHKANT@GMAIL.COM)(9868764863)(PETITIONER)		
<b>FOR ARGUMENT</b>				
27	C.R.P.-237/2024 CM APPL. 45090/2024	SHRI REWATI PRASAD V/s SHRI RATTAN LAL & ORS.	DHRUV KUMRA, RAJINDER MATHUR	
		OTHER DETAILS OF ADVOCATES: DHRUV KUMRA AND ASSOCIATES(DHRUVKUMRA@GMAIL.COM)(9871195870)(PETITIONER) RAJINDER MATHUR(RAJINDERMATHURADVOCATE@GMAIL.COM)(9810085889)(RESPONDENT)		
28	FAO-165/2023 CM APPL. 35362/2023 CM APPL. 35363/2023	MS POOJA ARORA & ANR. V/s MEENAKSHI GUPTA	ANIL SHARMA, DHIRAJ SACHDEVA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA, PROMD SAIGAL(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) ANIL SHARMA , PRAMOD SAIGAL(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) RRLEGAL(INFO@RRLEGAL.IN)()(RESPONDENT) MEENAKSHI GUPTA()(9810649372)(RESPONDENT) DHIRAJ SACHDEVA(SACHDEVA.DHIRAJ@GMAIL.COM)(9818114050)(PETITIONER)		
29	MAC.APP.-271/2019 CM APPL. 8300/2019 WITH MAC.APP. 408/2019	NATIONAL INSURANCE CO LTD V/s RAIS AHMED & ORS	PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR()(9810081811)(PETITIONER)		

30	MAC.APP.-408/2019	RAIS AHMED & ANR V/s NATIONAL INSURNACE CO LTD & ORS	RAJ KUMAR, PRADEEP GAUR & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR()(9871698896)(PETITIONER)		
31	MAC.APP.-184/2024 CM APPL. 18478/2024	IFFCO TOKIO GENERAL INSURANCE CO. LTD V/s MS RAJNI AND OTHERS	BRIJESH BAGGA	
		OTHER DETAILS OF ADVOCATES: BRIJESH BAGGA & ASSOCIATES(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) SANJEEV(SANJEEVKPALLA@GMAIL.COM)()(RESPONDENT)		
32	MAC.APP.-273/2024 CM APPL. 30878/2024 CM APPL. 46302/2024 WITH MAC.APP. 428/2024	MAGMA HDI GIC LTD V/s BEBI DEVI & ORS.	VED VYAS TRIPATHI, PANKAJ GUPTA, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: VED VYAS TRIPATHI(VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER) T R KASHYAP()(9810893027)(RESPONDENT) VED TRIPATHI(VEDTRIPATHI@LIVE.COM)(0)(PETITIONER) PANKAJ GUTPA (ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT)		
33	MAC.APP.-428/2024 CM APPL. 46131/2024	SMT BABI DEVI AND ANOTHER V/s NEERAJ AND ANOTHER	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 15  
HON'BLE MR. JUSTICE SAURABH BANERJEE

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[prakash.aggarwal@dhc.nic.in](mailto:prakash.aggarwal@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CONT.CAS(C)-1864/2024 WITH RFA 197/2022	1. SHELLY KAPUR V/s PROMIL KAPOOR & ORS.	KAJAL CHANDRA	
		OTHER DETAILS OF ADVOCATES: KAJAL CHANDRA (KAJAL.CHANDRA@YAHOO.COM)(8287386432)(PETITIONER) HARSHVARDHAN (HARSHVARDHAN@DUCK.COM)(0)(RESPONDENT)		
2	CM APPL. 76061/2024 CM APPL. 76062/2024 CM APPL. 5228/2025 In RFA-197/2022 WITH CONT.CAS(C) 1864/2024	SHELLY KAPUR V/s PROMIL KAPOOR & ANR.	RAHUL BINDAL, KAJAL CHANDRA, SHWETA KAPOOR, SUMIT NAGPAL, KAJAL CHANDRA, HARSHVARDHAN PANDEY, ASLAM AHMED JAMAL, SUMIT NAGPAL	
		OTHER DETAILS OF ADVOCATES: KATHPALIA ASSOCIATES(KATHPALIA.ASSOCIATES@YAHOO.COM)(9818780225)(PETITIONER) PM LAW(PMLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) KAJAL CHANDRA , PRERNA CHOPRA (KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) KAJAL CHANDRA (KAJAL.CHANDRA@YAHOO.COM)(9667489743)(PETITIONER) HARSHVARDHAN(HARSHVARDHAN@DUCK.COM)()(RESPONDENT) KAJAL CHANDRA , PRERNA CHOPRA(KAJAL.CHANDRA@YAHOO.COM)(8287386432)(PETITIONER) HARSHVARDHAN(HARSHVARDHAN@DUCK.COM)(0)(RESPONDENT) PROMIL KAPUR(PROMILKAPUR@GMAIL.COM)(0)(RESPONDENT) RISHI(RISHI.KB@GMAIL.COM)(0)(RESPONDENT) KB KAPUR(KBKAPUR@VSNL.COM)(0)(RESPONDENT) SHWETA KAPOOR(ADV.SHWETAKAPOOR@GMAIL.COM)(9810138025)(PETITIONER) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(0)(RESPONDENT) SUMIT NAGPAL(MAIL@NAGPAL.LAW)(9911995000)(PETITIONER) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(0)(RESPONDENT) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) HARSHVARDHAN PANDEY(ADV.HARSH10@GMAIL.COM)(9953134789)(PETITIONER) ASLAM AHMED JAMAL(ASLAM.AHMED.LAW@GMAIL.COM)(9891471551)(RESPONDENT) SUMIT NAGPAL(SUMIT@NAGPAL.LAW)(9911995000)(RESPONDENT)		
3	LA.APP.-297/2024	UNION OF INDIA V/s SH. KISHAN CHAND & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) MADAN(MADANPANDEY6680@GMAIL.COM)(0)(RESPONDENT) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

4	LA.APP.-306/2024	UNION OF INDIA V/s SH. NARESH KUMAR & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) MC(MCVERMA74@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
5	LA.APP.-307/2024	UNION OF INDIA V/s SMT. ANITA & ORS.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS (RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
6	LA.APP.-308/2024	UNION OF INDIA V/s SH. KRISHAN KUMAR & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) RS(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
7	RFA-38/2020	IRFAN SAIFI V/s ASHOK BIDHURI & ORS	D S CHAUHAN, NAGENDRA KASANA	
		OTHER DETAILS OF ADVOCATES: D S CHAUHAN()(9958988110)(PETITIONER) NAGENDRA KASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(RESPONDENT)		
8	RFA-242/2020 CM APPL. 25169/2020 CM APPL. 28465/2020	M/S AMBER ELECTROTECH LTD. AND ANR V/s M/S DOLLAR SECURITY AND SUPPORT SERVICES	ANEESH SHARMA, NAGENDRA KASANA, RAHUL KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: M/S AMBER ELECTROTECH LTD. AND ANR(AMBERELECTROTECH@GMAIL.COM)(9911198911)(PETITIONER) ANEESH SHARMA(ANEESH1978SHARMA@GMAIL.COM, DPANDEY452@GMAIL.COM)(9811828628)(PETITIONER) M/S DOLLAR SECURITY AND SUPPORT SERVICES(DAGARSEC_SERVICES@YAHOO.COM)(8447754968)(PETITIONER) DOLLAR SECURITY AND SUPPORT SERVICES(DAGARSEC_SERVICES@YAHOO.COM)()(RESPONDENT) ANEESH SHARMA(ANEESH1978SHARMA@GMAIL.COM)()(RESPONDENT) NAGENDRAKASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(PETITIONER) ANEESH SHARMA(ANEESH1978@SHARMA@GMAIL.COM)()(PETITIONER) NAGENDRA KASANA(KASANA.NAGENDRA@GOOGLEMAIL.COM)(9818518620)(RESPONDENT) RAHUL KUMAR JAIN(RAHULKUMARJAIN.1995@GMAIL.COM)(8447321347)(PETITIONER)		
9	W.P.(C)-15430/2006	JAY PEE HOTELS LTD. V/s MURARI LAL	ARUN BIRBAL, SURYA KANT SINGLA, SANTO MUKHERJEE, LEGAL VISTAS, SONIA ARORA, RAAVI BIRBAL, KRISHNA DEV PANDEY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) SONIA ARORA(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(PETITIONER) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(PETITIONER) KRISHNA DEV PANDEY( <a href="mailto:KRISHNADEV BHU@GMAIL.COM">KRISHNADEV BHU@GMAIL.COM</a> )(9810368562)(RESPONDENT)		

10	CM APPL. 56922/2023 In W.P.(C)-2962/2010	DELHI JAL BOARD V/s MEHMOOD AHMED & ORS.	ARVIND VERMA, SHER AFGON, SARFARAJ HUSAIN, SHER AGGON	
		OTHER DETAILS OF ADVOCATES: SHER AFGON(SHERAFGON@GMAIL.COM)(9811650754)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
11	RFA-127/2020 CM APPL. 6847/2020	BALVINDER SINGH V/s GURVINDER KAUR & ORS	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR()(9891010535)(PETITIONER)		
12	RFA-1/2021 CM APPL. 103/2021 CM APPL. 104/2021	BABITA & ANR. V/s HUKUM CHAND	SAKSHAM GUPTA, SAKSHAM GUPTA	
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA(NARENDERSHARMA634@GMAIL.COM)(9811480411)(PETITIONER) ARUN(ARUNYADAV8677@GMAIL.COM)()(RESPONDENT) PARTAP(PARTAP.SINGYADAV@YAHOO.COM)()(RESPONDENT) PSA LEGAL COUNSELLORS()(9871200289)(PETITIONER)		
13	W.P.(C)-6999/2002	UMA SHANKAR SHARMA V/s STATE (GOVT. OF NCT) & ANR.	ATUL KUMAR, SK JAIN, M I CHOUDHARY, AK TRIVEDI, ANJU BHATTACHARYA, HARSHIT SANWAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
14	W.P.(C)-8868/2009	NARESH CHAND GUPTA V/s SBI	PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-632/2010 CM APPL. 240/2018 CM APPL. 9565/2020 WITH W.P.(C) 633/2010 W.P.(C) 1848/2010	ASHOK HOTEL(ITDC) V/s ASHOK HOTEL MAZDOOR JANTA UNION AND ORS	RAVI SIKRI, PRAMOD KUMAR, PRATABHA SINHA, SIKRI & COMPANY, ATUL NAGARAJAN	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR()(9810154103)(PETITIONER) PRATABHA SINHA()(9711401792)(RESPONDENT) ATUL NAGARAJAN(ATUL@ATULNAGARAJAN.IN)(9811169087)(RESPONDENT)		
16	W.P.(C)-1848/2010 CM APPL. 46809/2024	ASHOK HOTEL(ITDC) V/s WORKMEN AND ORS	RAVI SIKRI, GAJENDRA GIRI, MAYA RAM, RAVINDRA S GARIA	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-633/2010 CM APPL. 1332/2010 CM APPL. 4813/2010 CM APPL. 5618/2012	ASHOK HOTEL (ITDC) V/s ASHOK HOTEL MAZDOOR JANTA UNION	RAVI SIKRI, S.S.UPADHYAYA	
		OTHER DETAILS OF ADVOCATES:		
<b>FOR HEARING</b>				
18	RFA-249/2020 CM APPL. 26752/2020 CM APPL. 33446/2021 WITH RFA 253/2020 RFA 254/2020 RFA 3/2021 RFA 4/2021	RENU ANAND V/s HABITAT DESIGN AND ARTS PRIVATE LIMITED	LOKESH BHOLA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: RENU ANAND(LOKESH@LEGALICONS.IN)()(RESPONDENT) RENU ANAND(LOKESH@LEGALICONS.IN)(9999410660)(RESPONDENT) LOKESH BHOLA, KARAN GORVER(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER) LOKESHBHOLA(LOKESHBHOLA@GMAIL.COM)(9999410660)(PETITIONER) HABITAT DESIGN AND ARTS PRIVATE LIMITED(LOKESH@LEGALICONS.IN)()(PETITIONER) HABITAT DESIGN AND ARTS PRIVATE LIMITED(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER)		

		RITU, AJAY JAIN(RITUPR77@GMAIL.COM, AJAYJAIN.ARCHITECT@GMAIL.COM)(9315829565)(RESPONDENT) HRISHIKESH BAURAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT) HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(RESPONDENT)		
19	RFA-253/2020 CM APPL. 26916/2020	ARUN ANAND V/s HABITAT DESIGN AND ARTS PRIVATE LIMITED	LOKESH BHOLA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: LOKESH BHOLA, KARAN GROVER & SANCHIT GAWRI(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER) HABITAT DESIGN & ARTS PVT LTD(RITUPR77@GMAIL.COM)(9315829565)(RESPONDENT) HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(RESPONDENT)		
20	RFA-254/2020 CM APPL. 26924/2020 CM APPL. 33447/2021	ARUN ANAND V/s HABITAT DESIGN AND ARTS PRIVATE LIMITED	LOKESH BHOLA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: LOKESH BHOLA, KARAN GROVER(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER) HABITAT DESIGN & ART PVT LTD(RITUPR77@GMAIL.COM)(9315829565)(RESPONDENT) HRISHIKESH BAURAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT) HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(RESPONDENT)		
21	RFA-3/2021	MS. HABITAT DESIGN AND ARTS PRIVATE LIMITED V/s ARUN ANAND	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(PETITIONER) HRISHIKESH BARUAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM, RADHIKAGUPTA144@GMAIL.COM)(9810671087)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT) ARUN()(9953021511)(RESPONDENT)		
22	RFA-4/2021	MS. HABITAT DESIGN AND ARTS PRIVATE LIMITED V/s RENU ANAND	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(PETITIONER) HRISHIKESH BARUAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM, RADHIKAGUPTA144@GMAIL.COM)(9958387755)(PETITIONER) LOKESH(LOKESH@LEGALICONS.IN)()(RESPONDENT)		

07.03.2025

ADVANCE CAUSE LIST

COURT NO. 28  
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[mahendra.kadian@dhc.nic.in](mailto:mahendra.kadian@dhc.nic.in)

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-786/2025	MANOJ @ BIHARI V/s STATE OF NCT OF DELHI	SWARAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SWARANDEEP SINGH (ADVOCATESWARANDEEPSINGH@GMAIL.COM)(9821510040)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021) BAIL APPLN. 3591/2023 FILED BY SH. MANOJ @ BIHARI (DISPOSED ON : 2024-07-15 ) BAIL APPLN. 787/2025 FILED BY MANOJ @ BIHARI (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021)
2	BAIL APPLN.-787/2025	MANOJ @ BIHARI V/s STATE OF NCT OF DELHI	SWARAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SWARANDEEP SINGH (ADVOCATESWARANDEEPSINGH@GMAIL.COM)(9821510040)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021) BAIL APPLN. 3591/2023 FILED BY SH. MANOJ @ BIHARI (DISPOSED ON : 2024-07-15 ) BAIL APPLN. 786/2025 FILED BY MANOJ @ BIHARI (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021)
<b>SUSPENSION OF SENTENCE</b>				
3	CRL.M.(BAIL) 1226/2024 In CRL.A.-649/2024	VINAY KUMAR V/s STATE OF DELHI	ISHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: ISHWAR SINGH(ISHWARSINGH.DELHI@GMAIL.COM)(9212727374)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-267/2018)
4	CRL.M.(BAIL) 1332/2024 In CRL.A.-716/2024	RAJ KISHORE @ KISHORE V/s STATE (NCT OF DELHI)	TUSHAR GUPTA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARINAY GUPTA(PARINAYGUPTA24@GMAIL.COM)(7042805393)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-260/2016)
5	CRL.M.(BAIL) 1662/2024 In CRL.A.-925/2024	RAVINDER SINGH V/s STATE (NCT) OF DELHI	VIKAS PADORA	
		OTHER DETAILS OF ADVOCATES: VIKAS PADORA (VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-425/2010) CRL.M.C. 1953/2011 FILED BY MAHENDER SINGH (DISPOSED ON : 2011-10-10 ) BAIL APPLN. 1626/2011 FILED BY RAVINDER SINGH (DISPOSED ON : 2012-03-02 )



				BAIL APPLN. 1294/2012 FILED BY MAHENDER SINGH & ANR. (DISPOSED ON : 2012-12-20 ) BAIL APPLN. 1751/2012 FILED BY PARMINDER SINGH (DISPOSED ON : 2012-12-20 ) CRL.REV.P. 613/2013 FILED BY MAHENDER SINGH (DISPOSED ON : 2014-10-13 ) CRL.REV.P. 578/2013 FILED BY MAHENDER SINGH (DISPOSED ON : 2014-10-13 ) CRL.M.C. 4095/2018 FILED BY MAHENDER SINGH (DISPOSED ON : 2020-02-06 )  P.S.-FIR NO. :(MEHRAULI-425/2010)
6	CRL.M.(BAIL) 2145/2024 In CRL.A.-1190/2024	SONU S/O SHRI BEN SINGH V/s STATE OF NCT OF DELHI	MANIKA TRIPATHY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: GAURAV BHATTACHARAYA(GAURAV.ADVBHATTACHARYA@GMAIL.COM)(9891959694)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-696/2017)
<b>PAROLE/FURLOUGH</b>				
7	W.P.(CRL)-591/2025 CRL.M.A. 5369/2025	JAGDISH V/s STATE OF NCT OF DELHI	ABHINAV BAJAJ	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAHINDRA PARK-989/2015) BAIL APPLN. 1682/2016 FILED BY JAGDISH (DISPOSED ON : 2016-10-19 ) BAIL APPLN. 39/2019 FILED BY JAGDISH PRASAD (DISPOSED ON : 2019-04-24 ) CRL.A. 1373/2019 FILED BY JAGDISH (DISPOSED ON : 2023-06-26 )  P.S.-FIR NO. :(MAHINDRA PARK-989/2015)
8	W.P.(CRL)-601/2025 CRL.M.A. 5572/2025	GHANSHYAM @JAVED V/s STATE NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: SHUNNU BAGHEL(ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-7/2001) CRL.A. 885/2005 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2009-09-01 ) W.P.(CRL) 603/2010 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2010-07-22 ) W.P.(CRL) 496/2011 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2011-04-20 ) W.P.(CRL) 298/2013 FILED BY KISHOR KUMAR (DISPOSED ON : 2013-04-01 ) W.P.(C) 3631/2013 FILED BY GHANSHYAM @ JAVED (D. OF HEARING : 2013-05-28 ) W.P.(CRL) 928/2013 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2013-07-24 ) W.P.(CRL) 750/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-05-22 ) W.P.(CRL) 1283/2014 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2014-09-17 ) W.P.(CRL) 2503/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-12-17 ) W.P.(CRL) 920/2015 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2016-12-02 ) W.P.(CRL) 918/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-05-12 ) W.P.(CRL) 1720/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-08-14 ) W.P.(CRL) 25/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-03-15 ) W.P.(CRL) 2736/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-11-18 )

				<p>W.P.(CRL) 285/2017 FILED BY KISHORE KUMAR (DISPOSED ON : 2017-03-24 )  W.P.(CRL) 3295/2016 FILED BY GHANSHYAM (DISPOSED ON : 2016-12-06 )  W.P.(CRL) 706/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-05-02 )  W.P.(CRL) 2911/2018 FILED BY KISHORE KUMAR (DISPOSED ON : 2018-11-22 )  W.P.(CRL) 170/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-02-19 )  W.P.(CRL) 3384/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-11-02 )  W.P.(CRL) 3071/2019 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2019-11-01 )  W.P.(CRL) 89/2020 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2020-05-21 )  W.P.(CRL) 3335/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-11-29 )  W.P.(CRL) 973/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-05-07 )  W.P.(CRL) 1068/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-10-18 )  W.P.(CRL) 2162/2021 FILED BY GHANSHYAM@JAVED (D. OF HEARING : 2025-07-16 )  W.P.(CRL) 2462/2021 FILED BY GHANSHAYM @ JAVED (DISPOSED ON : 2023-05-01 )  W.P.(CRL) 1232/2022 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2022-05-25 )  W.P.(CRL) 1077/2023 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-09-10 )  W.P.(CRL) 2242/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2024-08-06 )  W.P.(CRL) 1578/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2023-05-29 )  W.P.(CRL) 3243/2023 FILED BY GHANSHYAM @ JAVED S/O KISHAN LAL (DISPOSED ON : 2025-02-10 )  W.P.(CRL) 489/2024 FILED BY GHANSHYAM @ JAVED S/O LATE KISHAN LAL (DISPOSED ON : 2024-04-01 )  W.P.(CRL) 1438/2024 FILED BY GHANSHYAM @ JAVED &amp; ORS. (DISPOSED ON : 2024-05-09 )  W.P.(CRL) 3309/2024 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-11-12 )  W.P.(CRL) 105/2025 FILED BY GHANSHYAM @ JAVED (D. OF HEARING : 2025-04-03 )</p> <p>P.S.-FIR NO. :(CIVIL LINES-7/2001)</p>
<b>FOR ADMISSION</b>				
9	CRL.M.C.-5064/2023	JAINOOR V/s STATE & ANR.	DHEERAJ KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: NITISH NENIWAL (NITISHKUMAR66457@GMAIL.COM)(9999862814)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-70/2018)
<b>AFTER NOTICE MISC. MATTERS</b>				
10	CRL.M.(BAIL) 416/2025 In BAIL APPLN.- 3684/2024(Disposed off case)	PRAVEEN @ SITU V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARVEEN DABAS (PARVDABAS@GMAIL.COM)(9899914199)(PETITIONER) VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER)		P.S.-FIR NO. :(NARELA-439/2021)

11	CRL.A.-433/2024 CRL.M.A. 13733/2024 CRL.M.A. 13734/2024	HEMA BAJAJ V/s STATE OF NCT OF DELHI & ANR.	KUNAL NEGI, CHAMAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL (KUNAL@RAGUELLAW.COM)(9999279361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHAMAN KUMAR SHARMA(CHAMANSHARMAADVOCATE1975@GMAIL.COM)(9811861348)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-1058/2021)
12	CRL.A.-689/2024 CRL.M.A. 22866/2024	MS X V/s STATE NCT OF DELHI AND ANR	JYOTI BABBAR, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: JYTOI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GAURAV KUMAR(CH.GAURAVDALAL@GMAIL.COM)(9891262268)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-111/2019) W.P.(CRL) 1229/2023 FILED BY XYZ (DISPOSED ON : 2023-05-01 )  P.S.-FIR NO. :(VASANT KUNJ NORTH- 111/2019)
13	CRL.A.-1146/2024 CRL.M.A. 36799/2024 CRL.M.A. 36800/2024	PS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: H.K SHEKHAR ( )(9810767301)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-292/2013) BAIL APPLN. 286/2014 FILED BY NAND KISHORE SHARMA (DISPOSED ON : 2014-03- 20 )  P.S.-FIR NO. :(HAUZ KHAS-292/2013)
14	CRL.M.A. 1700/2025 In CRL.A.-1194/2024	SOHEL @ BABLU @ BACCHAN KHAN V/s STATE (NCT OF DELHI)	ASHUTOSH KAUSHIK(DHCLSC), ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANILJARYAL THAKUR (ANILJARYAL@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-176/2017)
15	CRL.M.C.-2292/2023 CRL.M.A. 8638/2023 CRL.M.A. 8640/2023	MRS. SHILPA AGARWAL V/s THE STATE (NCT OF DELHI)	ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH THAKUR (ASHU2698@GMAIL.COM)(9717284820)(PETITIONER) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DEFENCE COLONY-77/2012) BAIL APPLN. 174/2013 FILED BY RAKESH KUMAR AGGARWAL & ANR. (DISPOSED ON : 2013-04-23 ) CRL.M.C. 234/2015 FILED BY RAKESH KUMAR AGARWAL & ORS (DISPOSED ON : 2015-07-29 )  P.S.-FIR NO. :(DEFENCE COLONY-77/2012)
16	CRL.M.C.-3515/2023 CRL.M.A. 13355/2023 CRL.M.A. 31371/2023	SURINDER KAUR GROVER V/s STATE (GOVT. OF NCT OF DELHI & ANR. & ORS.	RAHUL KUMAR SINGH, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: GAURI GUPTA(GATALEAGALASSOCIATES@YAHOO.CO.IN)( )(PETITIONER) GAURI GUPTA (GATALEGALASSOCIATES@YAHOO.CO.IN)(9811966887)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-42/2023)

17	CRL.M.C.-4645/2023	RAKESH GOYAL V/s BHUPINDER SHOKEEN	VIRENDRA SINGH, ASHOK KUMAR DHIRYAN	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR DHIRYAN(ASHOK111182@GMAIL.COM)(9871773326)(PETITIONER)		
18	CRL.M.C.-6642/2023 CRL.M.A. 24886/2023 WITH CRL.M.C. 7822/2023 CRL.M.C. 7823/2023 CRL.M.C. 8359/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHNAN (ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) ABHIJEET (ABHIJEET@SAMVADPARTNERS.COM)()(RESPONDENT) SANJEEV (ASANJEEV117@GMAIL.COM)()(RESPONDENT) ARJUN KRISHNAN(EMAIL@ARJUNKRISHNAN.NET)(9818368288)(PETITIONER) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER)		
19	CRL.M.C.-7822/2023 CRL.M.A. 29174/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKUR SINGH(ANKUR@SAMVADPARTNERS.COM)(9695100202)(PETITIONER) ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)()(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
20	CRL.M.C.-7823/2023 CRL.M.A. 29175/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) SANJAY(SANJAY@ORENDACORP.COM)()(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
21	CRL.M.C.-8359/2023 CRL.M.A. 31133/2023 CRL.M.A. 31134/2023	M.P. SOMANI V/s SHAHI REALTECH PRIVATE LIMITED & ORS.	ARJUN KRISHNAN, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKUR SINGH(ANKUR@SAMVADPARTNERS.COM)(9695100202)(PETITIONER) ARJUN KRISHNAN (ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) ARJUN KRISHNAN(ARJUN@SAMVADPARTNERS.COM)(9818368288)(PETITIONER) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(RESPONDENT)		
22	CRL.M.C.-7184/2023	TASNEEM MULLA SHABBIR BHAI MOAIYADI V/s AIR CUSTOMS	SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(PETITIONER) VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-VII(AP)10/P AND I/1551-B/ARRIV)
23	CRL.M.C.-7218/2023 CRL.M.A. 26931/2023 WITH CRL.M.C. 7784/2023	SULTAN & ORS. V/s STATE THROUGH SHO PS NEW ASHOK NAGAR NEW DELHI & ANR.	RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEKSHA (DEEKSHALAWFIRM2017@GMAIL.COM)(9871344440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-179/2017) CRL.M.C. 7784/2023 FILED BY ANITA VERMA & ANR. (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(NEW ASHOK NAGAR-179/2017)
24	CRL.M.C.-7784/2023 CRL.M.A. 28980/2023	ANITA VERMA & ANR. V/s STATE & ANR.	RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJESH AGGARWAL(DEEKSHALAWFIRM2017@GMAIL.COM)(9810179438)(PETITIONER) KAPIL SHARMA ( <a href="mailto:DHCPROSECUTIONDELHIPOLICE@GMAIL.COM">DHCPROSECUTIONDELHIPOLICE@GMAIL.COM</a> )(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-177/2017)

25	CRL.M.C.-30/2025 CRL.M.A. 156/2025	CORPORATE ADVISORY GROUP V/s M/S PIONEER INFRASTRUCTURE PVT LTD	AASTIK DHINGRA	
		OTHER DETAILS OF ADVOCATES: AASTIKDHINGRA(AASTIKDHINGRA@OUTLOOK.COM)(9873478231)(PETITIONER) RANDHEER (KRANDHIR@GMAIL.COM)(0)(RESPONDENT)		
26	W.P.(CRL)-393/2025	HARPAL SINGH V/s ST ATE OF NCT OF DELHI	SUDARSHAN RAJAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KHAIRWAL (SK.ADV30@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-58/2012) CRL.A. 1054/2015 FILED BY HARPAL SINGH (DISPOSED ON : 2018-02-07 ) W.P.(CRL) 1911/2018 FILED BY HARPAL SINGH (DISPOSED ON : 2018-07-17 ) W.P.(CRL) 2051/2019 FILED BY HARPAL SINGH (DISPOSED ON : 2019-07-26 )  P.S.-FIR NO. :(RANI BAGH-58/2012)
27	W.P.(CRL)-613/2025	RAUSHAN KHATOON & ANR. V/s UNION OF INDIA & ORS.	AKSHAY BEDI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BEDI (AKSHAY17BEDI@GMAIL.COM)(8826364726)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 21  
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[manish.prasad@dhc.nic.in](mailto:manish.prasad@dhc.nic.in)

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc014>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
1	W.P.(C)-3640/2011 CM APPL. 3287/2023 WITH W.P.(C) 3681/2011 W.P.(C) 3898/2011	DTC V/s SHRI BRAHAM PRAKASH	SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-3681/2011	DTC V/s ASHOK KUMAR	SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-1238/2014	ARVIND WADHWA V/s THE GENERAL MANGER (ENGINEERING) AIR INDIA LTD.	NITIN GAUR, M/S BHASIN & CO.	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-5834/2016	M/S SHREE ACIDS AND CHEMICALS LTD. V/s EMPLOYEES PROVIDENT FUND ORGANIZATION	JK CHAUDHARY, ABHIK MISHRA., DEEPAK GAUR, SUSHIL KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: DEEPAK GAUR(ADVOCATEDEEPAKGAUR@OUTLOOK.COM)(9990590642)(PETITIONER) SUSHIL KUMAR DUBEY( <a href="mailto:SUSHILDUBEY.ADV@GMAIL.COM">SUSHILDUBEY.ADV@GMAIL.COM</a> )(9910920692)(PETITIONER)		

5	W.P.(C)-8713/2017 CM APPL. 35715/2017 CM APPL. 35716/2017	SUKH PAL SINGH V/s DELHI TRANSPORT CORPORATION & ANR	S.N. PARASHAR, ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(RESPONDENT)		
6	W.P.(C)-1871/2018 CM APPL. 7778/2018 CM APPL. 46035/2018 CM APPL. 50262/2018	WRITER SAFEGUARD PRIVATE LIMITED V/s SECRETARY (LABOUR), GOVERNMENT OF NCT OF DELHI & ORS	AMIT SETH, RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT SETH()(9212549137)(PETITIONER) RAKESH KUMAR()(9818946602)(PETITIONER) RAKESH KUMAR()(9818946602)(PETITIONER)		
7	W.P.(C)-10547/2018	AROON AVIATION SERVICES PVT. LTD. V/s UNION OF INDIA AND ORS.	AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA()(9910847658)(PETITIONER)		
8	W.P.(C)-12922/2019 CM APPL. 52731/2019	ELENTEC INDIA PRIVATE LIMITED V/s YOGESH PAL SINGH	RAJESH K. PANDIT AND CO., ZAHID ALI	
		OTHER DETAILS OF ADVOCATES: RAJESH K. PANDIT AND CO.()(9810790787)(PETITIONER) ZAHID ALI(ADV.ZAHID76@GMAIL.COM)(9871099868)(PETITIONER)		
9	W.P.(C)-13019/2019 CM APPL. 53125/2019 CM APPL. 8613/2022 CM APPL. 23084/2022 CM APPL. 15299/2023	SOUTH DELHI MUNICIPAL CORPORATION V/s SUSHIL KUMAR	ARJUN BIRBAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: ARJUN BIRBAL()(9810029802)(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) RAJIV AGARWAL AND MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9841114275)(RESPONDENT) MR. ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM, ARUNBIRBAL@GMAIL.COM)(9810029802)(PETITIONER) RAJIV AGARWAL AND MEGHNA DE (RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJIV(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT)		
10	RFA-139/2023 CM APPL. 8536/2023 CM APPL. 51266/2023	SATYA PAL CHHABRA (SINCE DECEASED) THROUGH LRS & ORS. V/s PUSHPA LATA CHHABRA SINCE DECEASED THROUGH LRS	SOHIL SHARMA, LEENA TUTEJA, LEENA TUTEJA	
		OTHER DETAILS OF ADVOCATES: JAYANT TRIPATHI, HARDIK NAGPAL(TRIPATHI.JAYANT@GMAIL.COM, LEGAL.HARDIK@GMAIL.COM)(9891871186)(PETITIONER) SATYA PAL CHHABRA()(9820059894)(PETITIONER) VIKAS CHHABRA()(9810059894)(PETITIONER) ARCHANA CHHABRA()(9997699989)(RESPONDENT) JAYANT (TRIPATHI.JAYANT@GMAIL.COM)()(PETITIONER) LEENA TUTEJA , ISHITA KADYAN(OFFICE.LEENATUTEJA@GMAIL.COM)(9810049061)(RESPONDENT) HARDIK(LEGAL.HARDIK@GMAIL.COM)()(RESPONDENT) LEENA TUTEJA(LEENATUTEJA25@GMAIL.COM)(9810049061)(RESPONDENT)		
11	RFA-225/2023 WITH RFA 226/2023	RAKESH KUMAR V/s SH AJAY KUMAR & ORS.	SAKSHAM SAXENA, U M TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K SINGH BAJWA ()(9818675540)(PETITIONER) R()(9718389998)(RESPONDENT) R()(9718714949)(RESPONDENT) R()(9999364344)(RESPONDENT)		

		U M TRIPATHI(ADVOCATEUMTRIPATHI@GMAIL.COM)(9891363648)(PETITIONER)		
12	RFA-226/2023 CM APPL. 13344/2023 CM APPL. 13346/2023	RAKESH KUMAR & ANR. V/s SH. AJAY KUMAR	SAKSHAM SAXENA, U M TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K SINGH BAJWA & ASSOCIATES()(9818675540)(PETITIONER) RAKESH KUMAR()(9911625863)(PETITIONER) AJAY KUMAR()(9999364344)(RESPONDENT) U M TRIPATHI(ADVOCATEUMTRIPATHI@GMAIL.COM)(9891363648)(PETITIONER)		
13	RFA-958/2023 CM APPL. 15201/2024 (CROSS OBJ.) CM APPL. 15202/2024	SUSHILA V/s SUNIL KUMAR	AMAN PANWAR, VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: APLAW (APLAW.DELHI@GMAIL.COM)()(PETITIONER) V P RANA (VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(RESPONDENT)		
14	RFA-552/2024 CM APPL. 49354/2024 CM APPL. 49355/2024	RAJ KUMAR V/s ASHUTOSH KUMAR	GOVINDA JHA	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-815/2024 CM APPL. 68460/2024	SUNIL KUMAR TANDON V/s SMT. SHWETA YADAV & ORS.	DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK VOHRA (ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER) R()(952092054)(RESPONDENT) R()(9811050505)(RESPONDENT)		
16	W.P.(C)-6672/2024 CM APPL. 27745/2024 CM APPL. 2292/2025	MUNICIPAL CORPORATION OF DELHI V/s RAJE SINGH	DIVYA SWAMY, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER) RAJIV AGARWAL(RAJIV@RAJIVAGARWAL.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
17	W.P.(C)-13550/2023 WITH W.P.(C) 13552/2023 W.P.(C) 13564/2023 W.P.(C) 13569/2023 W.P.(C) 13570/2023 W.P.(C) 13573/2023	INDRAJIT CHOUDHURY V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SIBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) STATESMEN LTD.(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM)()(RESPONDENT) THE STATESMAN(DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) STATESMAN(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
18	W.P.(C)-13552/2023	KRITI NATH JHA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SIBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM)()(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) STATESMAN(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		



19	W.P.(C)-13564/2023	VIDHU JINDAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
20	W.P.(C)-13569/2023	PARVINDER KUMAR SHARMA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
21	W.P.(C)-13570/2023	KAILASH CHANDRA JUYAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
22	W.P.(C)-13573/2023	ARUN KUMAR MATHUR V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
23	W.P.(C)-13634/2023 WITH W.P.(C) 13550/2023	AVTAR KRISHAN MATHUR V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SH. GURMUKHLI SINGH(LABDLCNW.DELHI@GMAIL.COM ,DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
24	W.P.(C)-13749/2023	BISHAMBER PRASAD GHILDIYAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
25	W.P.(C)-13752/2023 WITH W.P.(C) 13550/2023	BIBEK BHATTACHARJEE V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SANTOSH KUMAR TRIPATHI(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
26	W.P.(C)-13753/2023	RAVI BABU GARG V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) LABDLCNW(LABDLCNW.DELHI@GMAIL.COM,		

		STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
27	W.P.(C)-14538/2023 CM APPL. 57616/2023	ATUL KUMAR SOOD V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
28	W.P.(C)-14539/2023 CM APPL. 57633/2023	ROHIT HANDA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
29	W.P.(C)-14540/2023 CM APPL. 57705/2023	BHARAT BHUSHAN SHARMA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-14541/2023 CM APPL. 57635/2023	V.K.SHARMA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SHRI GURUMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) BHAWANA CHOPRA()(9818309049)(RESPONDENT) BHAWANA CHOPRA()(9818309049)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
31	W.P.(C)-14546/2023 CM APPL. 57644/2023	MOHAN LAL BATRA V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN LTD(DELHI.STATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
32	W.P.(C)-14558/2023 CM APPL. 57751/2023	PRADEEP KUMAR SAIGAL V/s GURMUKH SINGH & ORS.	N A SEBASTIAN, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GURMUKH SINGH(LABDLCNW.DELHI@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATESMAN(DELHI.STATESMAN@GMAIL.COM, DELHISTATESMAN@GMAIL.COM)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		

COURT NO. 22  
HON'BLE MR. JUSTICE MANOJ JAIN

## Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

## Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[mjcourtmaster@gmail.com](mailto:mjcourtmaster@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	W.P.(C)-5928/2023 CM APPL. 57018/2023 CM APPL. 2232/2024 CM APPL. 2258/2024 CM APPL. 46541/2024	UMANG SAGAR V/s DDA AND ANR	ASHISH NEGI, RAJIV VIG, SURENDER PAL S. CHAUHAN, JASPREET SINGH	Listing Remarks: 5 MATTER
		OTHER DETAILS OF ADVOCATES: ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) MIANALI DISTRICT COOPERATIVE HOUSE(MIANWALISOCIETYDELHI@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) RAJIV VIG(RAJIVVIGADVOCATE@GMAIL.COM)(9811231233)(PETITIONER) RCS , ASHISH NEGI, TUSHAR CHAMBERS(RCOOP@NIC.IN, ASHISHNEGI@OUTLOOK.COM, TUSHARCHAMBERS@GMAIL.COM)()(RESPONDENT) JASPREET LAW(JASPREET.LAW@GMAIL.COM)()(RESPONDENT) ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) TUSHAR, JASPREET(TUSHARCHAMBERS@GMAIL.COM, JASPREET.LAW@GMAIL.COM)()(RESPONDENT) ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) TUSHAR CHAMBERS, ASPREET LAW(TUSHARCHAMBERS@GMAIL.COM, ASPREET.LAW@GMAIL.COM)(0)(RESPONDENT) JASPREET SINGH (JASPREET.LAW@GMAIL.COM)(9899641617)(RESPONDENT)		
<b>FOR ADMISSION</b>				
2	CONT.CAS(C)-1234/2024 CM APPL. 71396/2024 CM APPL. 71397/2024 WITH W.P.(C) 15186/2024	SHRI SUBHASH V/s DELHI DEVELOPMENT AUTHORITY DDA & ORS.	TUSHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SHARMA(TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SHOBHANA(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) THE SUB DIVISIONAL MAGISTRATE(CIVILSDM@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) TUSHAR SHARMA (TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) CIVIL SDM(CIVILSDM@NIC.IN)(0)(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)(0)(RESPONDENT) ANKIT MITTAL(MITTALSOLICITORS@GMAIL.COM)(0)(RESPONDENT)		

		CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-15186/2024 CM APPL. 63606/2024	BIRENDER SINGH NEGI & ORS. V/s DELHI DEVELOPMENT AUTHORITY	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V.P. RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	CONT.CAS(C)- 339/2008(Disposed off case)	J.K.MITTAL V/s K.S.MEHRA, COMMISSIONER OF MCD & ANR	J.K.MITTAL, ANUP, ANUP BAGAI, DEVENDRA NAUTIYAL, SUSHIL DUTT SALWANS, ANIL MOHAN, RAKESH MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
5	CONT.CAS(C)-693/2015 CM APPL. 17675/2015 CM APPL. 12638/2018	OM PRAKASH VERMA & ORS V/s VIDYA SAGAR & ORS	RISHI KESH, RAJIV DEWAN, POOJA MEHRA SAIGAL, SIMRAT SINGH PASAY	
		OTHER DETAILS OF ADVOCATES: RAJIV DEWAN()(9811673338)(PETITIONER) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(PETITIONER) SIMRAT SINGH PASAY(SSPASAY@GMAIL.COM)(8860318440)(RESPONDENT)		
6	CONT.CAS(C)-747/2015 CM APPL. 13449/2021 CM APPL. 75130/2024	PAVIT SINGH V/s PUNEET GOEL COMMISSIONER SOUTH DELHI MUNICIPAL CORPORATION & ORS	PETITIONER IN PERSON, ABHISHEK MISHRA, ABHINAV SHRIVASTAVA, M/S MALHOTRA & MALHOTRA, RAHUL CHOUDHARY, ADITYA MALHOTRA, ABHINAV SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MISHRA (ABHISHEK_MISHRA1993@HOTMAIL.COM)(9582788520)(PETITIONER) MUNEESH MALHOTRA(MUNEESHMALHOTRA@INDIATIMES.COM)()(RESPONDENT) SUMI ANAND(SUMI.ANAND@SUMITLAW.COM)()(RESPONDENT) ABHISHEK MISHRA(ABHISHEK_MISHRA1993@HOTMAIL.COM)(9582788520)(PETITIONER) ADITYA MALHOTRA(ADITYA@MALHOTRAANDMALHOTRA.COM)(9971274278)(PETITIONER) ABHINAV SHRIVASTAVA(GSLC@GSLC.IN)(9811954243)(PETITIONER)		
7	CONT.CAS(C)-369/2017	SARVENDRA SINGH V/s SATISH CHAHAR & ORS	AKHAND PRATAP SINGH, SHUCHISMITA, SHUCHISMITA OJHA, PURUSHOTTAM VASHISHT	
		OTHER DETAILS OF ADVOCATES: SHUCHISMITA (SHUCHISMITAOJHA11SOLICITOR@GMAIL.COM)(9899248041)(RESPONDENT)		
8	CONT.CAS(C)-98/2018 CM APPL. 5464/2018	CHANNO DEVI V/s KUSUM RANI	LEGAL ALLY, SOMESH ARORA	
		OTHER DETAILS OF ADVOCATES: LEGAL ALLY()(8800994493)(PETITIONER) SOMESH ARORA (SOMESH@LEGALALLY. ARUN@LEGALALLY.IN)(8800994493)(PETITIONER)		
9	CONT.CAS(C)-864/2019 CM APPL. 7145/2022 CM APPL. 7147/2022 CM APPL. 12306/2022 CM APPL. 12308/2022 CM APPL. 42034/2022 CM APPL. 24661/2023 CM APPL. 24662/2023	SUDEEP KUMAR V/s ASHOK KUMAR	VIPUL GOEL, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: VIPUL GOEL()(9810095300)(PETITIONER) VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) TUSHAR (TUSHARSANNU@GMAIL.COM)()(RESPONDENT) VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) TUSHAR(TUSHARCHAMBERS@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) VIPUL(VIPULGOEL_85@YAHOO.CO.IN)()(RESPONDENT)		

		VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) TUSHAR CHAMBERS(TUSHARCHAMBES@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT) VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)()(RESPONDENT) CLO SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
10	CONT.CAS(C)-602/2021 CM APPL. 28037/2024	MR. SAKET RAI & ANR. V/s MR. MAHESH TULSIANI, DIRECTOR M/S. TULSIANI CONTRUCTIONS AND DEVELOPERS PVT. LTD. & ANR.	AAYUSH PARANJPE	
		OTHER DETAILS OF ADVOCATES: KISHORE M GAJARIA(CHAMBERSKMG@GMAIL.COM)(9811149082)(PETITIONER) TCDL(INFO@TCDL.COM)()(RESPONDENT) KISHORE M GAJARIA(CHAMBERSKMG@GMAIL.COM)(8447023561)(PETITIONER) TCDL(INFO@TCDL.COM)()(RESPONDENT)		
11	CONT.CAS(C)-869/2021	CHATTER SINGH V/s MR. NEERAJ SEMWAL	LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MS LATIKA CHOUDHURY(RCCHARMA1821@GMAIL.COM)(9899194099)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
12	W.P.(C)-5781/2020 CM APPL. 20885/2020	KRISHAN KUMAR BASIA & ORS. V/s IDBI BANK LTD. & ORS.	RISHI KAPOOR	
		OTHER DETAILS OF ADVOCATES: RISHIKAPOOR(RUPESHKUMARKARN55@GMAIL.COM)(8375879588)(PETITIONER) RISHI KAPOOR & SATISH RAI(ADMIN@KAPOORANDCOMPANY.COM)()(PETITIONER) RBI(ADMIN@RBI.ORG.IN)(9810012444)(RESPONDENT) GEE ISPAT PVT LTD(GEEISPAT@GMAIL.COM)(2696650)(RESPONDENT) IDBI BANK LTD(BOARDSECRETARIAT@IDBI.CO.IN)(9899040660)(RESPONDENT)		
13	W.P.(C)-14914/2022 CM APPL. 45895/2022 CM APPL. 11535/2023 CM APPL. 58633/2023	J.S DUA AND ORS V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH, JAGJIT SINGH SAHNI	
		OTHER DETAILS OF ADVOCATES: DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) JSSAHNI (JSSAHNI.ADV@GMAIL.COM)(9350088666)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) DALIP SINGH(DALIPSINGH@GMAIL.COM)()(RESPONDENT)		
14	W.P.(C)-3406/2023 CM APPL. 13160/2023 WITH W.P.(C) 5172/2023	MR. KARAN GUPTA V/s STATE BANK OF INDIA & ANR.	SWECHCHA MISHRA, AVNISH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MS. SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9013851550)(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)()(RESPONDENT) AVNISH CHATURVEDI(AVNISH.CH10@GMAIL.COM)(8882170521)(PETITIONER)		
15	W.P.(C)-5172/2023 CM APPL. 20195/2023	MR. KAPIL GUPTA & ANR. V/s STATE BANK OF INDIA & ORS.	SWECHCHA MISHRA, AVNISH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) DELTRONIX(DELTRONIX@GMAIL.COM)()(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)()(RESPONDENT) AVNISH CHATURVEDI(AVNISH.CH10@GMAIL.COM)(8882170521)(PETITIONER)		

16	W.P.(C)-13138/2024	SHAYAN LAHIRI V/s DELHI DEVELOPMENT AUTHORITY & ANR.	KUSTUBH SINGH	
		OTHER DETAILS OF ADVOCATES: KUSTUBH SINGH(KUSTUBHSINGH@GMAIL.COM)(9718420107)(PETITIONER) SHAYAN LAHIRI(SHAYANLAHIRI91@GMAIL.COM)(9811065533)(PETITIONER) DELHI DEVELOPMENT AUTHORITY, RAJAT JAIN COOPERATIVE GROUP HOUSING SOCIETY(DDACHAMBERHC@DDA.ORG.IN, RAJAT_JAINCGHS@YAHOO.COM)(1123389451)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
17	CONT.CAS(C)-230/2011 CM APPL. 40033/2017 CM APPL. 8953/2020 CM APPL. 21965/2020 CM APPL. 24394/2024 CM APPL. 36225/2024 CM APPL. 60299/2024 CM APPL. 60307/2024 WITH CONT.CAS(C) 260/2017 CONT.CAS(C) 413/2017 CONT.CAS(C) 641/2020	ALL INDIA CPWD EMPLOYEES UNION V/s CS PRASAD DG CPWD	RK KAPOOR, RAJESH GOGNA, RAJESH KUMAR GOGNA, DEEPAK KHADARIA, DEEPAK KHADARIA, MANEESHA DHIR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA()(9911222261)(PETITIONER) DEEPAKKHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(RESPONDENT) GOGNA(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT) RAJESH GOGNA (OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT) DEEPAK (DEEPAKKHADARIA31@GMAIL.COM)()(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER) GOGNA(OFFICE@GOGNA.CO.IN)(0)(RESPONDENT) RAJESH GOGNA (OFFICE@GOGNA.CO.IN)(9911222261)(PETITIONER) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT) DEEPAK KHADARIA(DEEPAKKHADARIA31@GMAIL.COM)(9811057358)(PETITIONER)		
18	CONT.CAS(C)-260/2017 WITH CONT.CAS(C) 413/2017 CONT.CAS(C) 641/2020	JOGINDER KUMAR SHARMA V/s ABHAY SINHA & ANR	DEEPAK KHADARIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		
19	CONT.CAS(C)-413/2017 CM APPL. 20455/2020 CM APPL. 20456/2020 CM APPL. 20457/2020	VIRENDER SINGH & ORS V/s ABHAY SINHA & ANR	DEEPAK KHADARIA, DEEPAK KHADARIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHADARIA(DEEPAKKHANDARIA31@GMAIL.COM)(9811057358)(PETITIONER) DEEPAKKHADARIA(DEEPAKKHADARIA@ME.COM)(9811057358)(PETITIONER) MR. GOGNA(OFFICE@GOGNA.CO.IN)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		
20	CONT.CAS(C)-641/2020 WITH CONT.CAS(C) 230/2011 CONT.CAS(C) 260/2017 CONT.CAS(C) 413/2017	ALL INDIA CPWD EMPLOYEE UNION V/s SHRI VIVEK BANSAL DEPUTY DIRECTOR GENERAL CPWD	RAJ KUMAR KAPOOR, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJKAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) VINOD GOTHWAL(GOTHWAL.VINOD143@GMAIL.COM)(9899726875)(PETITIONER) SHRI VIVEK BANSAL DEPUTY DIRECTOR GENERAL CPWD(OFFICE@GOGNA.CO.IN)(9911222251)(PETITIONER) GOGNA(OFFICE@GOGNA.CO.IR)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(7703935727)(RESPONDENT)		

FOR FINAL HEARING				
21	CONT.CAS(C)-683/2020 CM APPL. 27042/2020 CM APPL. 63285/2024 WITH CONT.CAS(C) 572/2022	MRS. JAMNA DATWANI V/s MR. KISHIN DATWANI	DEEPAK KHOSLA, ANAND DATWANI, SANJAY RATHI, AAYUSHI JAIN, AKANSHA SOLANKI	Listing Remarks: AT 3.30 P.M
		OTHER DETAILS OF ADVOCATES: MRS. JAMNA DATWANI (JAMNAJDATWANI@GMAIL.COM)(9811032404)(RESPONDENT) DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) MR. KISHIN DATWANI(KDATWANI@GMAIL.COM)(19174761006)(PETITIONER) KISHAN DATWANI(KDATWANI@GMAIL.COM)(9174761006)(RESPONDENT) SANJAY RATHI , R K JAIN(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) VIVEK SHARMA(QUANTUMLEGALINDIA@GMAIL.COM)(0)(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8587890142)(PETITIONER) AKANSHA SOLANKI(AKANSHASOLANKI66@GMAIL.COM)(9999234101)(PETITIONER)		
22	CONT.CAS(C)-572/2022 CM APPL. 63291/2024 WITH CONT.APP.(C) 683/2020	JAMNA DATWANI V/s JANAK DATWANI	RAJIV KUMAR JAIN, ANAND DATWANI, AAYUSHI JAIN, SANJAY RATHI, AKANSHA SOLANKI, VINIT TREHAN	Listing Remarks: AT 3.30 P.M
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI , R K JAIN(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) JAMNA DATWANI(JAMNAJDATWANI@GMAIL.COM)(0)(RESPONDENT) JANAK DATWANI(JANAKFYEO@YAHOO.COM)(9810315252)(RESPONDENT) SANJAY RATHI (ADVSANJAYRATHI@GMAIL.COM)(9811427893)(PETITIONER) DATWANI JANAK(DATWANIJANAK@GMAIL.COM)(0)(RESPONDENT) JANAKFYEO(JANAKFYEO@YAHOO.COM)(0)(RESPONDENT) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8587890142)(PETITIONER) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) AKANSHA SOLANKI(AKANSHASOLANKI66@GMAIL.COM)(9999234101)(PETITIONER) VINIT TREHAN(TREHAN.VINIT@GMAIL.COM)(8588074107)(RESPONDENT)		
FOR COMPLIANCE				
23	CONT.CAS(C)-32/2010	KR SHARMA V/s ASHISH CHANDRA VERMA & ANR	MRIDULA RAY BHARDWAJ, N K SINHA	
		OTHER DETAILS OF ADVOCATES:		
24	CONT.CAS(C)-989/2019	SARYANSE KUMAR V/s TARUN KAPOOR	SOMESH CHANDRA JHA	
		OTHER DETAILS OF ADVOCATES: SOMESH CHANDRA JHA(9999374946)(PETITIONER)		

COURT NO. 16  
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[faisal.zaki@dhc.nic.in](mailto:faisal.zaki@dhc.nic.in)

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>

MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	CONT.CAS(C)-1426/2022 CM APPL. 21316/2023 CM APPL. 65197/2023	JAWAHAR NAGAR G BLOCK WELFARE ASSOCIATION (REGD.) V/s UNION TERRITORY OF DELHI AND ORS	RUCHI GUPTA, NAGENDRA KUMAR SAHOO	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9811371398)(PETITIONER) SHO(SHO-ROOPNAGAR-DL@NIC.IN)()(RESPONDENT) N K SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER) RUCHI GUPTA(RUCHIRBHATIA210@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) N K SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER) RUCHIR GUPTA(RUCHIGUPTA.ADVOCATE@GMAIL.COM)()(RESPONDENT) NAGENDRA KUMAR SAHOO(NS32009@GMAIL.COM)(9212544565)(PETITIONER)		
<b>FOR ADMISSION</b>				
2	CONT.CAS(C)-1009/2024	SMT.SADHNA SHARMA @ SUDHA V/s SMT MADHU SHARMA & ORS.	SANJAY PADAM JAIN	
		OTHER DETAILS OF ADVOCATES:		
3	CM APPL. 8101/2025 In CONT.CAS(C)-1419/2024	PEKHNA SETHI V/s JASKIRAT SINGH SETHI AND ORS	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ, VIDUR MARWAH, ADITI(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) PEKHNA SETHI(PEKHNASETHI@GMAIL.COM)(9667038774)(PETITIONER) JASKIRAT SINGH(JASKIRATSETHI@YAHOO.COM)(9811219999)(RESPONDENT) JASVINDER() (9811411999)(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(0)(RESPONDENT)		
4	CONT.CAS(C)-1632/2024 CM APPL. 60414/2024	DR SHANTI TALWAR V/s SHRI ASHWINI KUMAR & ORS.	ANURAG KUMAR TIWARY, MANISH RAGHAV	
		OTHER DETAILS OF ADVOCATES: ANURAG TIWARY(ANURAGTIWARY66@GMAIL.COM)(9582424922)(PETITIONER) ANURAG TIWARY(ANURAGTIWARY66@GMAIL.COM)(9582424922)(PETITIONER) SHANTI(DRSHANTI38@GMAIL.COM)(9810075246)(PETITIONER) SHANTI(DRSHANTI38@GMAIL.COM)(9810075246)(PETITIONER) VC(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) VCDDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT)		



		MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) SATINDER()(9013504655)(RESPONDENT) SUBHASHISH PANDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) ASHWAINI(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(RESPONDENT)	
5	CONT.CAS(C)-1656/2024	RAMESH CHAND V/s ASHWANI KUMAR & ANR.	MANU SISHODIA
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
6	CONT.CAS(C)-1670/2024	SEEMA RANI V/s UMESH KUMAR TREHAN	PARINAV GUPTA
		OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA, PARINAV GUPTA, MANSI(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) PETUMAL(PETUMALCATERERS@GMAIL.COM)(0)(RESPONDENT)	
7	CONT.CAS(C)-1705/2024	KANTI DEVI V/s SUBHASHISH PANDA	PUSHPA SINGH
		OTHER DETAILS OF ADVOCATES: DILIP SINGH LAW OFFICE(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA(DDACHAMBERHC@DDA.GOV.IN)(0)(RESPONDENT)	
<b>AFTER NOTICE MISC. MATTERS</b>			
8	CONT.CAS(C)-33/2022 WITH CONT.CAS(C) 133/2022 CONT.CAS(C) 172/2022	DEEPAK SHEKHAR V/s BVR SUBRAHMANYAM, IAS	KRIPA SHANKAR PRASAD, LAYAK RAM KHATANA
		OTHER DETAILS OF ADVOCATES: KRIPASHANKAR PRASAD(KRIPA_P_IN@YAHOO.CO.IN)(9213208328)(PETITIONER) CS OFFICE(CSOFFICE@NIC.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) LR KHATANA(LRKHATANA@GMAIL.COM)()(RESPONDENT) LAYAK RAM KHATANA(LRKHATANA@GMAIL.COM)(9811303050)(RESPONDENT)	
9	CONT.CAS(C)-133/2022	ANAND KISHORE V/s BVR SUBRAHMANYAM & ANR.	KRIPA SHANKAR PRASAD, LAYAK RAM KHATANA
		OTHER DETAILS OF ADVOCATES: KRIPASHANKAR PRASAD(KRIPA_P_IN@YAHOO.CO.IN)(9213208328)(PETITIONER) B V R SUBRAHMANYAM(CSOFFICE@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) S KISHORE(SSOFFICE-DOC@GOV.IN)(23062660)(RESPONDENT) IR KHATANA(IRKHATANA@GMAIL.COM)()(RESPONDENT) LAYAK RAM KHATANA(LRKHATANA@GMAIL.COM)(9811303050)(RESPONDENT)	
10	CONT.CAS(C)-172/2022 CM APPL. 32002/2022	RAJIV RAIZADA V/s SHRI S.KISHORE & ORS.	LUV, LAYAK RAM KHATANA
		OTHER DETAILS OF ADVOCATES: L.K. SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) DIWAKAR NATH(DIWAKAR.MISRA@NIC.IN)()(RESPONDENT) DIWAKAR NATH MISRA(DIRECTOR@EICINDIA.GOV.IN)()(RESPONDENT) S. KISHORE(SSOFFICE.DOC@GOV.IN)()(RESPONDENT) B.V.R. SUBRAHMANYAM(CSOFFICE@NIC.IN)()(RESPONDENT) L.K. SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) LAYAK RAM KHATANA(LRKHATANA@GMAIL.COM)(9811303050)(RESPONDENT)	
11	CONT.CAS(C)-508/2022 CM APPL. 4220/2023 CM APPL. 6451/2023 CM APPL. 8254/2023 CM APPL. 56877/2023	SHEEBA NARAIN V/s PRIYANK BADOLA	SUMATI SHARMA, SAMDARSHI SANJAY, SAMDARSHI SANJAY, GAURAV KUMAR
		OTHER DETAILS OF ADVOCATES: RAJESH SEHRAWAT & ASSOCIATES(ADV.RAJESHSEHRAWAT@GMAIL.COM)(9818008272)(PETITIONER) RAJESH SEHRAWAT(ADV.RAJESHSEHRAWAT@GMAIL.COM)(9818008272)(PETITIONER)	

		PRIYANKA(PRIYANKBADOLA@GMAIL.COM)()(RESPONDENT) PRIYANKA BADOLA(PRIYANKBADOLA@GMAIL.COM)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(PETITIONER) SUMATI(SUMATI_SHARMA_IN@YAHOO.COM)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(PETITIONER) SUMATI (SUMATI_SHARMA_IN@YAHOO.COM)()(PETITIONER) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM')(9811585062)(RESPONDENT) RAJESH SEHRAWAT(ANEGIADV22@GMAIL.COM)(8076435707)(PETITIONER) RAJESH SEHRAWAT(ANEGIADV22@GMAIL.COM)(8076435707)(PETITIONER) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)()(RESPONDENT) SAMDARSHI(SAMDARSHI.SANJAY@GMAIL.COM)()(RESPONDENT) ASHISH(365DAYSASHISH@GMAIL.COM)()(RESPONDENT) ASHISH(365DAYSASHISH@GMAIL.COM)()(RESPONDENT) RAJESH SEHRAWAT(ADV.RAJESHSEHRAWAT@GMAIL.COM)(9818008272)(PETITIONER) SAMDARSHI(SAMDARSHI.SANJAY@GMAIL.COM)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDENT) GAURAV KUMAR (GHOSEGAURAV23@GMAIL.COM)(9811466102)(RESPONDENT)		
12	CONT.CAS(C)-759/2022	SONIA KUKREJA V/s AMIT KUKREJA	VIPIN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR YADAV (ADVOCATEVIPINYADAV@GMAIL.COM)(9810155677)(PETITIONER) AMIT KUKREJA (AMITKUKREJA05@GMAIL.COM)()(RESPONDENT)		
13	CONT.CAS(C)-789/2022 CM APPL. 8672/2023	KARAN MEHTA V/s NEHA DARBARI MEHTA	SAMARTH SHANDILYA, KARTIKEYA SINGH, RAM AVTAR SHARMA, RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES: KARTIKEYA SINGH , SAMARTH SHANDILYA(KARTIKEYA.SINGH91@GMAIL.COM)(9871093932)(PETITIONER) KAND K ASSOCIATES(VKUMAR@KANDKASSOCIATES.IN)()(RESPONDENT) NEHA MEHTA(MEHTANEHA2406@GMAIL.COM)()(RESPONDENT) KARTIKEYA SINGH & SAMARTH SHANDILYA(KARTIKEYA.SINGH91@GMAIL.COM)(9871093932)(PETITIONER) AAKRITI(AAKRITI@ARESLAWOFFICES.COM)()(RESPONDENT) RAM AVTAR SHARMA(SHRIRAMLAWASSOCIATES@GMAIL.COM)(9818479755)(RESPONDENT) RAJPAL SINGH (MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER)		
14	CONT.CAS(C)-810/2022	BAL KISHAN (SINCE EXPIRED) THR LRS V/s GOVT. OF NCT THROUGH MRS. NAHARIKA RAI & ORS.	SAIFUL ISLAM, MANIKA TRIPATHY, RIZWAN	
		OTHER DETAILS OF ADVOCATES: SAIFUL ISLAM(SAIF.ISLAM@REDIFFMAIL.COM)(9811114250)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER)		
15	CONT.CAS(C)-1075/2022	SUSHIL KUMAR GUPTA V/s SHRI KULDEEP SINGH TEHSILDAR	JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) KAP DEVELOPMENTS (KAPDEVELOPMENTS@GMAIL.COM)()(RESPONDENT)		
16	CONT.CAS(C)-1204/2022	NARESH CHAUHAN V/s GOVERNMENT OF NCT OF DELHI & ORS.	PRASHANT CHAUHAN, JOGINDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: SUNDEEP SEHGAL(INFILEGAL@GMAIL.COM)(9810005572)(PETITIONER) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) AUTO(AUTODOCKCARCARE1@GMAIL.COM)()(RESPONDENT) JOGINDER PAL SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(RESPONDENT)		

17	CONT.CAS(C)-1266/2022	MS. SAKSHI MISHRA V/s MS. SHIVANGI KATIYAR & ORS.	RAJEEV RANJAN PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJEEV RANJAN PANDEY & KIRTI YADAV(ADRCARE1@GMAIL.COM)(9871996928)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
18	CONT.CAS(C)-1413/2022	SAPNA GOYAL V/s VIKAS GOYAL	AJAY CHAUDHARY, AJAY CHAUDHARY, LALIT KUMAR SHARMA, SACHIN LUTHRA, BRIJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DR AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) VIKAS GOYAL()(9897339270)(RESPONDENT) AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) LALIT KUMAR SHARMA(LALITSP.2007@GMAIL.COM)(9818482061)(RESPONDENT) SACHIN LUTHRA(LUTHRA.LAWYER@GMAIL.COM)(8285313991)(RESPONDENT) BRIJESH KUMAR(ADVBRIJESHKUMAR02@GMAIL.COM)(9871864925)(RESPONDENT)		
19	CONT.CAS(C)-119/2023	BABU LAL V/s R. K. CHOUDHARY, DEPUTY DIRECTOR, DDA	PRADEEP KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ABHEY PANDEY(PRADIPSATYA@GMAIL.COM)(9958760086)(PETITIONER) PANTAR(PANTARJUN@REDIFFMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
20	CONT.CAS(C)-170/2023 CM APPL. 7224/2023 CM APPL. 51937/2023	VINEET SEHGAL V/s DR SUJOY LAL THOUSEN & ANR.	DEEPAK PRAKASH	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH(SOLICITORSINDIA@YAHOO.COM)(9810903376)(PETITIONER) A K SHARMA(SHQSLC@BSF.NIC.IN)()(RESPONDENT) DR SUJOY LAL THOUSEN(DG@CRPF.GOV.IN)()(RESPONDENT) DEEPAK PRAKASH(ADVDEEPAKPRAKASH@GMAIL.COM)(9990727638)(PETITIONER) EDPDTE(EDPDTE@BSF.NIC.IN)()(RESPONDENT) DG(DG@CRPF.GOV.IN)()(RESPONDENT) SHQSLC(SHQSLC@BSF.NIC.IN)()(RESPONDENT)		
21	CONT.CAS(C)-189/2023	CLARIDGES HOTEL PVT LTD V/s MR. RAJDEEP SHARMA & ANR.	ADITYA MALHOTRA, JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ADITYA MALHOTRA, MANPREET KAUR(ADITYA@MALHOTRAANDMALHOTRA.COM)(9971274278)(PETITIONER) RAJDEEP(INFO@RAJDEEPANDCOMPANY.COM)()(RESPONDENT) JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(RESPONDENT)		
22	CONT.CAS(C)-803/2023	MRS.ANJU BANSAL V/s ARUN KUMAR BANSAL	RITIK SHAH	
		OTHER DETAILS OF ADVOCATES: RITIK SHAH(RITIK.LAWFAC@GMAIL.COM)(8804088748)(PETITIONER) R()(8130585633)(RESPONDENT)		
23	CONT.CAS(C)-804/2023	KONE ELEVATORS INDIA PRIVATE LIMITED V/s ODEON BUILDERS PRIVATE LIMITED THROUGH ITS DIRECTOR MR RAM NIWAS BANSAL & ANR.	KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER (ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) MUKESHGPT(MUKESHGPT@YAHOO.CO.IN)()(RESPONDENT) KARUNESH (KARUNESHTANDON@GMAIL.COM)()(RESPONDENT)		
24	CONT.CAS(C)-857/2023	VIRENDRA KUMAR V/s UNION OF INDIA AND ANR	SAROJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SAROJ KUMAR JHA()(9818701001)(PETITIONER)		

		MANOJ(MANOJ@MONOJADVOCATE.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) ASHOK(WEBMASTER.FCI@GOV.IN)()(RESPONDENT)	
25	CONT.CAS(C)-883/2023 WITH CONT.CAS(C) 887/2023	NAMINATH HOMEOPATHIC MEDICAL COLLEGE HOSPITAL AND RESEARCH CENTRE V/s PROF. DR. A.K.SINGH & ORS.	ANIMESH KUMAR
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR, NISHANT KUMAR APARJITA, AYUSH KUMAR CHARU MODI(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) DHARMENDRA(DHARMENDRA.MGGAU@GMAIL.COM)()(RESPONDENT) MGGA(VC@MGGAUGKP.AC.IN)()(RESPONDENT) RB SINGH(RBSINGH4478@GMAIL.COM)()(RESPONDENT) P SAYUSH(PSAYUSHSR@GMAIL.COM)()(RESPONDENT)	
26	CONT.CAS(C)-887/2023	BAKSON HOMEOPATHIC MEDICAL COLLEGE AND HOSPITAL V/s PROF. DR. A.K.SINGH & ORS.	ANIMESH KUMAR
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR, NISHANT KUMAR APARJITA, AYUSH KUMAR CHARU MODI(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) ANIMESH KUMAR , NISHANT KUMAR, APARAJITA(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) P SAYUSH(PSAYUSHSR@GMAIL.COM)()(RESPONDENT) DHARMENDRA(DHARMENDRA.MGGAU@GMAIL.COM)()(RESPONDENT) MGGA(VC@MGGAUGKP.AC.IN)()(RESPONDENT) HIMANSHU(HIMANSHU.MGGAU@GMAIL.COM)()(RESPONDENT) RB SINGH(RBSINGH4478@GMAIL.COM)()(RESPONDENT)	
27	CONT.CAS(C)-1017/2023	PRAHLAD SINGH V/s GOVERNMENT OF NCT OF DELHI AND ANR	YASH KARAN JAIN
		OTHER DETAILS OF ADVOCATES: YASH KARAN JAIN(YASHKARANJAIN@GMAIL.COM)(9953796954)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)	
28	CONT.CAS(C)-1111/2023	MR. RAKESH RAZDAN AND ORS V/s DR. ASHOK KUMAR NAGWAT AND ORS	KUNAL SETH
		OTHER DETAILS OF ADVOCATES: KUNAL SETH(ADVOCATEKUNALSETH@GMAIL.COM)(8800389997)(PETITIONER) DSEU(ADMIN@DSEU@DSEU.AC.IN)()(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT)	
29	CONT.CAS(C)-1133/2023 WITH CONT.CAS(C) 1135/2023 CONT.CAS(C) 1138/2023	S.JASPAL SINGH & ANR. V/s AMARJEET SINGH VEERU & ANR.	RAJAT ANEJA
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)()(PETITIONER) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT)	
30	CONT.CAS(C)-1135/2023	KAWALJEET SINGH & ANR. V/s DR VINEET KAUR SODHI & ANR.	RAJAT ANEJA
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)()(PETITIONER) ABINASH KUMAR MISHRA (ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT)	
31	CONT.CAS(C)-1138/2023	SATWINDER KAUR & ORS. V/s MANINDER KAUR & ANR.	RAJAT ANEJA
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)()(PETITIONER) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)()(RESPONDENT)	
32	CONT.CAS(C)-1198/2023	NASIM AHMED SALIM V/s MIS. MALIHA REALTORS PRIVATE LIMITED & ORS.	MD QUAMAR ALI
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN, I M KHAN(SITHYA@GMAIL.COM)(9650075050)(PETITIONER)	

		AVOS(AVOSYSSAMI@GMAIL.COM)(9971200189)(RESPONDENT) TARUN RAGHAV(TAJHEIGHTSUPDATESTEAM@GMAIL.COM)(9871280103)(RESPONDENT) MALIHA REALTORS PVT LTD(TAJHEIGHTSUPDATESTEAM@GMAIL.COM)()(RESPONDENT) S SINGH(S.SINGH@APEKSHA.CO.IN)(9810888988)(RESPONDENT)	
33	CONT.CAS(C)-1313/2023	SUNNY V/s MS . PRIYA KUMARI	BHARAT
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA & ASSOCIATES(BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) PRIYA KUMARI()(9871795195)(RESPONDENT)	
34	CONT.CAS(C)-1452/2023	BHARTI V/s PRADEEP KUMAR GAUR	MEERA KAURA PATEL
		OTHER DETAILS OF ADVOCATES: MEERA KAUR PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) BHARTI()(7289972210)(PETITIONER) PRADEEP()(9582004166)(RESPONDENT)	
35	CONT.CAS(C)-1690/2023	JASPAL V/s MANOJ CHAUHAN & ORS.	AMIET ANDLAY
		OTHER DETAILS OF ADVOCATES:	
36	CONT.CAS(C)-1702/2023	ONWARD COWORKX PVT LTD V/s VINEET KUMAR & ANR.	DEEPAK VOHRA
		OTHER DETAILS OF ADVOCATES: SIDDHANT JAIN(SID@RICKYCHOPRA.IN)(9650348008)(PETITIONER) ONWARD COWORKX PVT LTD(SUVRATJAIN@ONWARDWORKSPACES.COM)()(PETITIONER) VINEET(VINEET.K@ASCENTRIA-SERVICES.COM)()(RESPONDENT)	
37	CONT.CAS(C)-1733/2023	HEENA TANGRI V/s AMAN NAGPAL & ORS.	KANHAIYA SINGHAL
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9242474765)(PETITIONER) ANAGPAL(ANAGPAL844788@GMAIL.COM)(8377844788)(RESPONDENT)	
38	CONT.CAS(C)-1739/2023	LAKSHMI CHAND SINGH V/s WASIM AKRAM	SHILPINDER SINGH SOBTI
		OTHER DETAILS OF ADVOCATES:	
39	CONT.CAS(C)-1780/2023 CM APPL. 62205/2023	DEVINDER KUMAR SHERAWAT V/s PRANAV KUMAR SINGH	SATYA RANJAN SWAIN
		OTHER DETAILS OF ADVOCATES: SATYA RANJAN SWAIN(THECHAMBERS.SRS@GMAIL.COM)(8860189238)(PETITIONER) DEVINDER KUMAR SHERAWAT(COL.SEHRAWAT@GMAIL.COM)(9999283293)(PETITIONER) PRANAV KUMAR SINGH(SINGH.PRANAV445@GMAIL.COM)(9544111118)(RESPONDENT)	
40	CONT.CAS(C)-1782/2023	VARUN PAHWA V/s PRIYA PAHWA	RAYMON SINGH, AYUSH PURI
		OTHER DETAILS OF ADVOCATES: KRED JURE(RAYMON.SINGH@KRED-JURE.IN)(9873839482)(PETITIONER) PRIYA(PRIYA22_BAJAJ@YAHOO.COM)()(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)	
41	CONT.CAS(C)-1915/2023	DR. (MRS) PUSH P LATA JAIN V/s RAJINDER SINGH AND ORS.	ANKIT KUMAR, GAURAV ARORA, VIKAS GACHLI
		OTHER DETAILS OF ADVOCATES: ABHAY DIXIT & AKHILESH ()(9654452476)(PETITIONER) RAJINDER()(7011169077)(RESPONDENT) GAURAV	

		ARORA(GAURAVARORALAWYER@GMAIL.COM)(8800272829)(RESPONDENT) VIKAS GACHLI(GACHLIVIKAS@GMAIL.COM)(9540863630)(PETITIONER)	
42	CONT.CAS(C)-40/2024 CM APPL. 1541/2024 WITH CONT.CAS(C) 279/2024	DINESH P RAJBHAR, ADVOCATE, PETITIONER- IN-PERSON V/s SAURABH GARG (IAS), SECRETARY, DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT, GOVERNMENT OF INDIA & ORS.	DINESH PRASAD RAJBHAR, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: DINESH P RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
43	CONT.CAS(C)-279/2024	SRI SALEK CHAND JAIN V/s SAURABH GARG, IAS, SECRETARY, DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT, GOI, NEW DELHI & ORS.	DINESH PRASAD RAJBHAR, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: DINESH RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(PETITIONER) ANIL(SECY-TRIBAL@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SAURABH(SECYWEL@NIC.DOT.IN)()(RESPONDENT) RAJAN(DWBDNC-MSJE@GOV.IN)()(RESPONDENT) S D SHARMA(SHARMA.SD@NIC.IN)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
44	CONT.CAS(C)-186/2024	KUSUM SINGH V/s SHRI AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)	
45	CONT.CAS(C)-265/2024	IARC & ANR. V/s AVEENA MILK PRODUCTS & ANR.	PRASOUK JAIN
		OTHER DETAILS OF ADVOCATES: LPJ & PARTNERS LLP(OFFICE@LPJPARTNERS.COM)(9899314700)(PETITIONER) CMD(CMD@AVEENAMILK.COM)()(RESPONDENT)	
46	CONT.CAS(C)-384/2024 CM APPL. 25627/2024 CM APPL. 29459/2024 CM APPL. 33467/2024 CM APPL. 45944/2024 CM APPL. 65753/2024	SAKSHI NAGRATH V/s TARUN ARORA	PRASHANT MENDIRATTA, NIDHI MOHAN PARASHAR
		OTHER DETAILS OF ADVOCATES: PM LAW(PMLAWCHAMBERS@GMAIL.COM)()(PETITIONER) NIDHI MOHAN PARASHAR (NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT) PRASHANT MENDIRATTA (PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) PRASHANT MENDIRATTA (PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) TARUN(TARUNARORA@HOTMAIL.CO.UK)()(RESPONDENT) TARUN ARORA (TARUNARORA@HOTMAIL.COM)()(RESPONDENT) NIDHI (NIDHIMOHANPARASHAR@GMAIL.COM)()(RESPONDENT) TARUN(TARUNARORA@HOTMAIL.CO.UK)()(RESPONDENT) NIDHI(NIDHIMOHANPARASHAR@GMAIL.COM)()(RESPONDENT) PRASHANT MENDIRATTA , POONAM MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER) TARUN (TARUNARORA@HOTMAIL.COM)()(RESPONDENT) NIDHI(NIDHIMOHANPARASHAR@GMAIL.COM)()(RESPONDENT) NIDHI MOHAN PARASHAR (NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(RESPONDENT) PMLAW CHAMBERS(PMLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT)	

47	CONT.CAS(C)-548/2024	JOHNSON CONTROLS-HITACHI AIR CONDITIONING INDIA V/s MS SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED & ORS.	PRAVEEN MAHAJAN, BABIT SINGH JAMWAL	
		OTHER DETAILS OF ADVOCATES: PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(PETITIONER) BABIT(BABIT.JAMWAL@SHAPOORJI.COM)()(RESPONDENT) BABIT SINGH JAMWAL(BABIT.JAMWAL@GMAIL.COM)(9891331142)(RESPONDENT)		
48	CONT.CAS(C)-699/2024	NITIN SHARMA V/s NITIN JAIN	JAI VARDHAN	
		OTHER DETAILS OF ADVOCATES: JAI VARTHAN AND K S REKHI(ADVOCATEJAIIVARDHAN@GMAIL.COM)(9899053543)(PETITIONER) NITIN()(9899235554)(PETITIONER) NITIN JAIN()(7042729406)(RESPONDENT)		
49	CONT.CAS(C)-1094/2024 CM APPL. 40270/2024	SINU GUPTA AND ANR. V/s ICICI BANK AND ANR	SAMMAN VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: SAMMAN VARDHAN GAUTAM(OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)()(RESPONDENT) KUNAL(SHARMA.KUNAL@ICICIBANK.COM)()(RESPONDENT)		
50	CONT.CAS(C)-1669/2024 CM APPL. 62350/2024	NITIN ARORA AND ANR V/s UMESH KUMAR TREHAN	PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA, PARINAV GUPTA, MANSI(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) PETUMAL(PETUMALCATERERS@GMAIL.COM)()(RESPONDENT)		
51	CONT.CAS(C)-1674/2024	MANJIT KAUR V/s SH HARMEET SINGH KALKA & ORS.	ANKIT SINGH, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) HARMEET SINGH(INFO@DSGMC.IN)()(RESPONDENT) SATVINDER(GHPSHC@GMAIL.COM)()(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
52	CONT.CAS(C)-1719/2024	KARAN BACHHNIYA V/s SONIYA	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: HARISH KOHLI(LEXNEXUSVKM@GMAIL.COM)(9650795147)(PETITIONER)		
53	CONT.CAS(C)-1725/2024 WITH CONT.CAS(C) 1726/2024	SHAKUNTALA V/s DDA AND ORS	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(LAWYERTELECOM@GMAIL.COM)(9891677555)(PETITIONER) VCDDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT)		
54	CONT.CAS(C)-1726/2024	SHEELA DAHIYA V/s DELHI DEVELOPMENT AUTHORITY AND ORS	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(LAWYERTELECOM@GMAIL.COM)(9891677555)(PETITIONER) SUBHASISH PANDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) CS(CSDELHI@NIC.IN)()(RESPONDENT) SD(SDMALIPUR@GMAIL.COM)(9868704970)(RESPONDENT) DDA(DDACHAMBERHC@DDA.GOV.IN)()(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
55	CONT.CAS(C)-1739/2024	DEEPAK MADAN V/s RADHEY SHYAM & ANR.	ARPIT BHALLA
		OTHER DETAILS OF ADVOCATES: ARPIT BHALLA(ADVOCATEARPITBHALLA@GMAIL.COM)(9990766666)(PETITIONER) NEETU()(9625503345)(RESPONDENT) SHO(SHO.PASCHIMVHR@DELHIPOLICE.GOV.IN)(0)(RESPONDENT)	
56	CONT.CAS(C)-1779/2024	S C WADHWA AND SONS HUF V/s GTL INFRASTRUCTURE LTD. & ORS.	GAURAV ARORA
		OTHER DETAILS OF ADVOCATES: UJJWAL MALHOTRA, GAURAV(GAURAVARORA358@GMAIL.COM)(9560019879)(PETITIONER)	
57	FAO-421/2017 CM APPL. 38862/2017 CM APPL. 51274/2022 CM APPL. 51275/2022 CM APPL. 53335/2022	SONIA MENDIRATTA V/s THE STATE & ORS	GURMEET SINGH, KALPANA, JOGINDER PAL SINGH
		OTHER DETAILS OF ADVOCATES: KALPANA (ADV KALPANA11@GMAIL.COM)(8802713020)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KALPANA (ADV KALPANA11@GMAIL.COM)()(PETITIONER) KALPANA (ADV KALPANA11@GMAIL.COM)(8802713020)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ADV(ADV.JOGINDER@GMAIL.COM)()(RESPONDENT) JOGINDER PAL SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(PETITIONER)	
58	FAO-428/2018	RADHA DEVI & ORS V/s UNION OF INDIA & ANR	S K VASHISTA, GURKIRAT KAUR
		OTHER DETAILS OF ADVOCATES: S K VASHISTA()(9811685334)(PETITIONER)	
59	FAO-461/2018 CM APPL. 40605/2018	SUMANT RAI DEEWAN V/s M/S INDIAN HANDICRAFTS & ORS	VIKAS ARORA, M TABISH ZIA, SHALINI SHARMA
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER) SHALINI SHARMA(SHALINISH204@GMAIL.COM)(9818825567)(PETITIONER)	
60	FAO-25/2020 CM APPL. 1911/2020 WITH FAO 125/2021	DEEPA DEVI & ORS V/s UNION OF INDIA	RAJAN SOOD
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD()(9311903346)(PETITIONER)	
61	FAO-125/2021 CM APPL. 12966/2021	PARVATI & ORS. V/s UNION OF INDIA	RAJAN SOOD & ASHIMA SOOD
		OTHER DETAILS OF ADVOCATES: SOOD & SOOD LAW ASSOCIATES(RAJAN- SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)	
62	FAO-69/2021 CM APPL. 6680/2021	UNITED INDIA INSURANCE COMPANY LTD. V/s SH. DIGAMBAR, & ANR.	RAVI SABHARWAL, RAVI SABHARWAL, SOMNATH PARASHAR, NAVEEN
		OTHER DETAILS OF ADVOCATES: RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(PETITIONER) SATYA PRAKASH PANDEY()(8882206148)(RESPONDENT) DIGAMBER()(7838283582)(RESPONDENT) NAVEEN (ADVOCATENAveen7777@GMAIL.COM)(9711937777)(RESPONDENT)	



63	FAO-205/2021 CM APPL. 28279/2021	MRINAL CHOWDHURY & ORS. V/s STATE & ORS.	ASHISH BHAGAT, ASHISH BHAGAT	
		OTHER DETAILS OF ADVOCATES: R L BHAGAT (RLBAJURIST@GMAIL.COM)(9717861402)(PETITIONER) AS LAW (ASLAWASSOCIATES.AS@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
64	FAO-321/2022 CM APPL. 54399/2022 CM APPL. 54401/2022	THE ORIENTAL INSURANCE CO LTD V/s SH. SUKHVEER SINGH AND ORS	PRADEEP GAUR, RAM KANWAR NAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR & ASSOCIATES(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) RK NAIN(RK_NAIN@HOTMAIL.COM)()(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT)		
65	FAO-335/2022 CM APPL. 56137/2022	AZAD SINGH KHATRI V/s SUSHMA AGGARWAL & ANR.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANJAY(SANJAY_GUPTA@SNGPARTNERS.IN)()(RESPONDENT) SANJAY SHARMA()(9811035509)(RESPONDENT)		
66	FAO-41/2023 CM APPL. 8470/2023	INDERJEET KAUR V/s SANJAY AGGARWAL & ANR.	GURMEET SINGH NARULA, MOHIT GUPTA, UTKARSH MATHUR	
		OTHER DETAILS OF ADVOCATES: G S NARULA (RK.SHARMA1595@GMAIL.COM)(9811067017)(PETITIONER) MOHIT ADV(MOHITADV@YAHOO.COM)()(RESPONDENT) VSRV CONSULTANTS(VSRVCONSULTANTS.LEGAL@GMAIL.COM)()(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT) UTKARSH MATHUR(UTKARSHMATHUR.LAWYER@GMAIL.COM)(9899858596)(RESPONDENT)		
67	FAO-48/2023 CM APPL. 10236/2023 CM APPL. 37481/2023	BASANTI MAHAR V/s CHANCHAL MAHAR & ORS.	ARABINDA NAYAK	
		OTHER DETAILS OF ADVOCATES: BASANTI()(9868899750)(PETITIONER) ARABINDA NAYAK(ARABINDANAYAKADVOCATE@YAHOO.COM)(8527665316)(PETITIONER) ANJU()(9711410800)(RESPONDENT) CHANCHAL MAHAR()(9311227982)(RESPONDENT) PRADEEP()(7252815903)(RESPONDENT) ARABINDA NAYAK(ARABINDANAYAKADVOCATE@YAHOO.COM)(8527665316)(PETITIONER) CHANCHAL(CHANCHAL.MAHAR@GMAIL.COM)()(RESPONDENT) MANDEEP KUMAR(MANDEEP321@GMAIL.COM)()(RESPONDENT)		
68	FAO-302/2024 CM APPL. 56038/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: M/S PS IT SUPPLIES PVT LTD(PUNEET@PIONEER- ENTERPRISES.COM)(9810048176)(PETITIONER) DMRC(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
69	FAO-303/2024 CM APPL. 56072/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH(AMITABHMARWAH@OUTLOOK.COM)(9911116071)(PETITIONER) PS IT SUPPLIES PVT LTD(PUNEET@PIONEER- ENTERPRISES.COM)(9810048176)(PETITIONER) DELHI METRO RAIL ( <a href="mailto:PUSHKARSOOD03@GMAIL.COM">PUSHKARSOOD03@GMAIL.COM</a> )(9810010790)(RESPONDENT)		

70	FAO-304/2024 CM APPL. 56075/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH(AMITABHMARWAH@OUTLOOK.COM)(9911116071)(PETITIONER) PUNEET(PUNEET@PIONEER-ENTERPRISES.COM)(9810048176)(PETITIONER) DMRC(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
71	FAO-305/2024 CM APPL. 56078/2024	M/S PS. IT SUPPLIES PVT .LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH(AMITABHMARWAH@OUTLOOK.COM)(9911116071)(PETITIONER) PS IT SUPPLIES PVT LTD(PUNEET@PIONEER- ENTERPRISES.COM)(9810048176)(PETITIONER) DMRC(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
<b>FOR DIRECTIONS</b>				
72	CONT.CAS(C)- 1305/2024(Disposed off case)	NATASHA GUJRAL V/s SIDDHARTH GUJRAL	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: SIMRAN KHURANA(KHURANA.SIMRAN0211@GMAIL.COM)(8800573786)(PETITIONER) SIDDHARTH(S.GUJRAL@YAHOO.CO.IN)(9911271415)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
73	FAO-113/2023	KAVITA & ANR. V/s UNION OF INDIA	SUMIT SINGH, PRADEEP SINGH NEGI, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: SUMIT SINGH , KETAN BHUTANI(SUMITSINGH2505@GMAIL.COM)(9675916495)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRADEEP SINGH NEGI(ADVPRADEEPNEGI@GMAIL.COM)(8882221826)(PETITIONER) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)		
74	FAO-247/2024 CM APPL. 43287/2024 CM APPL. 43288/2024	AMARDEEP KAUR & ANR. V/s HARBHAJAN KAUR SINCE DECEASED	VANDANA SHARMA	
		OTHER DETAILS OF ADVOCATES: VANDANA S BHANDARI(VANDUADV06@REDIFFMAIL.COM)(9811088182)(PETITIONER) VIKAS(VIKASMANCHANDA98@GMAIL.COM)(0)(RESPONDENT) MR SINGH(MRSINGH1346@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR HEARING</b>				
75	FAO-350/2018	M/S PS IT SUPPLIES PVT LTD V/s DELHI METRO RAIL CORPORATION LTD	AMITABH MARWAH, MANVEDRA VERMA	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH()(9911116071)(PETITIONER)		
<b>FOR FINAL DISPOSAL</b>				
76	CONT.CAS(C)-1282/2022	HEMANT WALIA V/s HIMANI WALIA	NIMITA KAUL, NIMITA KAUL, ARUN KUMAR SHARMA, GAUTAM KHURANA	
		OTHER DETAILS OF ADVOCATES: ZEBA KHAIR , SHIVAMBIKA SINHA, NIMITA KAUL(ASSOCIATE@LEGESWORLD.COM)(9810602612)(PETITIONER) NIMITA KAUL , ZEBA KHAIR , SHIVAMBIKA SINHA(ASSOCIATE@LEGESWORLD.COM)(9810602612)(PETITIONER) HIMANI WALIA(WALIA_HIMANI@HOTMAIL.COM)()(RESPONDENT) HIMANI WALIA(WALIA_HIMANI@HOTMAIL.COM)()(RESPONDENT) NIMITA KAUL(NIMITA.KAUL@GMAIL.COM)(9873246486)(PETITIONER) ARUN KUMAR SHARMA(ARUNASMA23@GMAIL.COM)(9891685368)(RESPONDENT) GAUTAM KHURANA(OFFICE@INDIALAWOFFICES.COM)(9667395761)(RESPONDENT)		

77	FAO-297/2024	ROHAN LAL & ANR. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD, ASHIMA SOOD(RAJAN-SOOD@HOTMAIL.COM, ASHIMA.SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PORCTD(PORCTDLI2022@GMAIL.COM)(0)(RESPONDENT)		
78	W.P.(C)-6252/2022 CM APPL. 18779/2022 CM APPL. 36376/2024	NALWA SONS INVESTMENTS LIMITED & ANR. V/s DELHI DEVELOPMENT AUTHORITY	NAMAN JOSHI	
		OTHER DETAILS OF ADVOCATES: NAMAN JOSHI AND GUNEET SIDHU(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER)		
<b>PART-HEARD MATTERS</b>				
79	W.P.(C)-9877/2024 CM APPL. 40551/2024 CM APPL. 46471/2024	EVAAN HOLDINGS PRIVATE LIMITED V/s RESERVE BANK OF INDIA AND ORS	ANNIRUDH SHARMA, KESHAV SEHGAL, KESHAV SEHGAL, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: ANNIRUDH SHARMA(OFFICE@ASHARMA.IN)(9999080715)(PETITIONER) H S PARIHAR(HAMELPAHAR@REDIFFMAIL.COM)(0)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER) EVAAN HOLDINGS, ANIRUDH SHARMA(ACCOUNTS@EVAANHOLDINGS.COM, OFFICE@ASHARMA.IN)(0)(PETITIONER) EVAAN HOLDINGS, ANIRUDH SHARMA, RAMESH(ACCOUNTS@EVAANHOLDINGS.COM, OFFICE@ASHARMA.IN, RAMESH@LEXORBIS.COM)(0)(RESPONDENT) RAMESH, RAJEEV, MK CHARY(RBABUMR@GMAIL.COM, RAJEEVUBEROI1957@GMAIL.COM, MKCHARY999@GMAIL.COM)(0)(RESPONDENT) SAMBHARIA OM, HARVINDER(SAMBHARIAOM@YAHOO.COM, SINGH.HARVINDER1702@GMAIL.COM)(0)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT) (0)(RESPONDENT)		
80	W.P.(C)-13366/2024 CM APPL. 55828/2024	SAMMAAN CAPITAL LIMITED V/s INDIAN BANK & ORS.	SONDHI NARULA DALAL AND ASSOCIATES, SANTOSH KUMAR ROUT, ANUSH RAAJAN V	
		OTHER DETAILS OF ADVOCATES: SANGEETA SONDHI(INFO@SNDLAWYERS.COM)(1143553451)(PETITIONER) INDIAN BANK, SARA ESTATE PVT. LTD.(SKRLAWFIRMS@GMAIL.COM, COMPLIANCE@AMBIENCEISLAND.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INDIAN BANK(SOUTHEXTENSION@INDIANBANK.CO.IN)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) ANUSH RAAJAN V(OFFICE@ANUSHRAAJAN.COM)(8800247055)(RESPONDENT)		
81	W.P.(C)-13454/2024 CM APPL. 56232/2024	RAJBHUSHAN OMPRAKASH DIXIT V/s PUNJAB NATIONAL BANK THROUGH CHAIRMAN & ORS.	HEMANT SHAH, VYOM RAGHUVANSHI, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: HEMANT SHAH(SHAH.HEMANT.MAIL@GMAIL.COM)(9873966678)(PETITIONER) SKR LAW FIRM, SK ROUT, VARUN(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, ADVARUN36@GMAIL.COM)(0)(RESPONDENT) RAJAT, VINOD GUPTA, OP GAGGAR(RAJAT132NOIDA@YAHOO.CO.IN, VINODGUPTA501@GMAIL.COM, OPGAGGAR@GMAIL.COM)(0)(RESPONDENT) SID VARUA, CP ADU, KAMAL AND CO.(SIDBARUA@GMAIL.COM, CPADU79@GMAIL.COM, KAMALNCO@GMAIL.COM)(0)(RESPONDENT) PRADEEP, SARFARAZ(PRADEEP@RADNPARTNERS.COM, SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT) RAJIV, CHANDRA PRAKASH(RAJIV@RPKAPUR.COM, CPADV79@GMAIL.COM)(0)(RESPONDENT) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN (9650768199)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(PETITIONER)		

END OF THE BOARD MATTERS				
82	FAO-77/2022 CM APPL. 14798/2022	PHOOLI DEVI V/s UNION OF INDIA	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHACHAMBER@GMAIL.COM)(9811185863)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
FOR COMPLIANCE				
83	CONT.CAS(C)-754/2023	RASHTRIYE BHAWAN NIRMAN SANGH THROUGH ITS GENERAL SECRETARY KHALID RAZA KHAN V/s DELHI BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD LABOUR DEPARTMENT THROUGH SECRETARY	VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
84	CONT.CAS(C)-870/2024(Disposed off case)	MANOJ KUMAR V/s SHRI GYANESH BHARTI & ORS.	MOHAR SINGH JADHAV	
		OTHER DETAILS OF ADVOCATES: M S JADHAV(STOICJADHAV@YAHOO.CO.IN)(9213173678)(PETITIONER) NAZIA PARVEEN(NAAZANSARI81@GMAIL.COM)(9278693022)(RESPONDENT) A ANBARASU(CEDELHI.DJB@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN){}(RESPONDENT) SANGEETA(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) AMAL(AMALSINHA@BSEDELHI.COM)(9891639491)(RESPONDENT)		

COURT NO. 24  
HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC:

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt04>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[cmnegi93@gmail.com](mailto:cmnegi93@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	CM APPL. 65218/2024 CM APPL. 65219/2024 In CM(M)-3545/2024(Disposed off case)	MRS SUSHMA NANDA & ORS. V/s AXIS BANK LIMITED & ORS.	ARJUN SYAL	
		OTHER DETAILS OF ADVOCATES: ARJUN SYAL AND RAGHUVVEER KAPUR (SYALANDCOMPANY@GMAIL.COM)(9899328630)(PETITIONER) ARJUN SYAL AND RACHUVEER KAPUR(SYALANDCOMPANY@GMAIL.COM)(9899328630)(PETITIONER) SUSHMA(LEGAL@NIRVIKARFILMS.COM)(9999491209)(PETITIONER) NIKHIL(NIKHIL@NIRVIKARFILMS.COM)(9811101809)(PETITIONER) ARJUN SYAL AND RAGHVEER(SYALANDCOMPANY@GMAIL.COM)(9899328630)(PETITIONER) NEETI(NEETISIMOE@YAHOO.COM)(0)(RESPONDENT) PREETI(PREETSIMOE@YAHOO.COM)(9870403548)(RESPONDENT) AXIS BANK LTD(CIRCLNODALOFFICER.DELHI2@AXISBANK.COM)(0)(RESPONDENT) PREET(PREETSIMOE@YAHOO.COM)(9870403548)(RESPONDENT) CIRCLNODAL OFFICER(CIRCLNODALOFFICER.DELHI2@AXISBANK.COM)(0)(RESPONDENT) PREET SIMOE(PREETSIMOE@YAHOO.COM)(0)(RESPONDENT) NEETI SIMOE(NEETISIMOE@YAHOO.COM)(0)(RESPONDENT) NEETI(NEETISIMOE@YAHOO.COM)(9870403548)(RESPONDENT) ARJUN SYAL (SYALANDCOMPANY@GMAIL.COM)(9971322560)(PETITIONER) CIRCLNODAL OFFICER(CIRCLNODALOFFICER.DELHI2@AXISBANK.COM)(0)(RESPONDENT) TRINITY LAW (TRINITYLAW10190@GMAIL.COM)(0)(RESPONDENT) PREET SIMOE(PREETSIMOE@YAHOO.COM)(0)(RESPONDENT) HARNEET (HARNEET46@GMAIL.COM)(0)(RESPONDENT) NEETISIMOE(NEETISIMOE@YAHOO.COM)(0)(RESPONDENT) ADITYA SIKKA(ADITYA.SIKKA@TVASHTALAW.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
2	CM APPL. 46671/2024 In CM(M)-1721/2023	M/S JAI DURGA INDUSTRIES V/s M/S PHOOL CHAND BHAGAT SINGH	KARAN GUPTA, AMAR NATH SAINI, AMIT KUMAR KHANDELWAL	
		OTHER DETAILS OF ADVOCATES: AMAR NATH SAINI(AMARSAINI97@GMAIL.COM)(9811440079)(PETITIONER) AMIT(ADVAMITKHANDELWAL09@GMAIL.COM)(0)(RESPONDENT) AMAN NATH SAINI(AMARSAINI97@GMAIL.COM)(9811440079)(PETITIONER) AMIT KHANDELWAL(ADVAMITKHANDELWAL09@GMAIL.COM)(0)(RESPONDENT) AMIT KUMAR KHANDELWAL <a href="mailto:ADVAMITKHANDELWAL09@GMAIL.COM">ADVAMITKHANDELWAL09@GMAIL.COM</a> (9711353209)(RESPONDENT)		

3	CM(M)-2370/2024 CM APPL. 22948/2024	SH. JOGINDER SINGH V/s HARMINDER SINGH CHOWDHARY AND ANR	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) CHOWDHARY(CHOWDHARYADVOCATE79@GMAIL.COM){}(RESPONDENT)		
4	CM(M)-2527/2024 CM APPL. 27505/2024	INDERJEET SINGH V/s BASANT LAL GULATI	PRAVEEN SURI, POOJA CHHABRA	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73.@GMAIL.COM)(9810928188)(PETITIONER) BASANT LAL GILATI(BASANTLALGMAIL.COM){}(RESPONDENT) POOJA CHHABRA(ADV.POOJACHHABRA@GMAIL.COM)(9999197580)(RESPONDENT)		
5	CM(M)-331/2025 CM APPL. 9654/2025	NAVIN M RAHEJA & ANR. V/s A MALATHI & ORS.	KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
6	CM(M)-1252/2022 CM APPL. 49726/2022	NEELAM ARYA & ANR. V/s ARUN KUMAR SRIVASTAVA & ANR.	MADHUR PRABHAT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: N.S. VASISHT(NSVASISHT117@GMAIL.COM)(9891105323)(PETITIONER) MUKESH(MUKESHKUMARVERMA1971@GMAIL.COM){}(RESPONDENT)		
7	CM(M)-1300/2022 CM APPL. 51033/2022 WITH CM(M) 1301/2022 CM(M) 1302/2022 CM(M) 1303/2022 CM(M) 1305/2022 CM(M) 1306/2022 CM(M) 1308/2022 CM(M) 1309/2022	DEEPAK VIG V/s ASHA RANI	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA (JYOTITANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT RKV(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
8	CM(M)-1301/2022 CM APPL. 51035/2022	DEEPAK VIG V/s ASHA RANI	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
9	CM(M)-1302/2022 CM APPL. 51040/2022	DEEPAK VIG V/s NIKUNJ GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
10	CM(M)-1303/2022 CM APPL. 51045/2022	DEEPAK VIG V/s NIKUNJ GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM){}(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		

11	CM(M)-1305/2022 CM APPL. 51049/2022	DEEPAK VIG V/s MANISHA GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
12	CM(M)-1306/2022 CM APPL. 51056/2022	DEEPAK VIG V/s LAXMI NARAIN GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA (JYOTI.TANEJA09@GMAIL.COM)()(PETITIONER) ANKIT RKV(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
13	CM(M)-1308/2022 CM APPL. 51064/2022	DEEPAK VIG V/s LAXMI NARAIN GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT RKV(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
14	CM(M)-1309/2022 CM APPL. 51066/2022	DEEPAK VIG V/s MANISHA GUPTA	JYOTI TANEJA, ANAND KUMAR	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) ANKIT(ANKITRKV@GMAIL.COM)()(RESPONDENT) ANAND KUMAR(ADVDELHI.ANAND@GMAIL.COM)(9873586880)(PETITIONER)		
15	CM(M)-32/2023 CM APPL. 1050/2023	DELHI STATE CIVIL SUPPLY CORPORATION V/s SMT POONAM GUPTA	DAYANAND SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVINDRA KANTH(ADVOCATEKANTH@GMAIL.COM)(9350873569)(PETITIONER) POONAM GUPTA(BKGUPTAADVO@GMAIL.COM)()(RESPONDENT)		
16	CM(M)-110/2023 CM APPL. 3591/2023	SH. RADHEY SHYAM AND ANR V/s SURESH SHARMA	KAMLESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHADV99@GMAIL.COM)(9899545623)(PETITIONER) SURESH SHARMA()(9810904319)(RESPONDENT)		
17	CM(M)-240/2023 CM APPL. 7125/2023	SMT. NITA BHAGAT V/s M/S TARINI HOSPITALITY SERVICES & ANR.	VINEET KUMAR	
		OTHER DETAILS OF ADVOCATES: VINEET KUMAR (KUMARVINT.K@GMAIL.COM)(9718784365)(PETITIONER) ABHIMANYU(ABHIMANYU.LEGAL@GMAIL.COM)()(RESPONDENT) R B SINGH(RBSINGH@EIL.CO.IN)()(RESPONDENT)		
18	CM(M)-474/2023 CM APPL. 14188/2023	SH SURENDER KUMAR ARORA V/s M/S DECISIVE EXPORT PVT LTD	PRAG CHAWLA	
		OTHER DETAILS OF ADVOCATES: PRAG CHAWLA, JASPREET KAUR(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) VK RATHI(ADV.RATHI.VK@GMAIL.COM)()(RESPONDENT)		

19	CM(M)-959/2023 CM APPL. 30558/2023	AMIT KATYAL V/s HENNA ALAGGH	RADHIKA GUPTA, SAHIL KHAJAN TOKAS	
		OTHER DETAILS OF ADVOCATES: RADHIKA GUPTA(OFFICEFRADHIKAGUPTA@GMAIL.COM)(9958387755)(PETITIONER) RITIKA(RITIKA.JHURANI@SNJANDPARTNERS.COM)()(RESPONDENT) SAHIL KHAJAN TOKAS(SAHILKTOKAS.ADV@GMAIL.COM)(9810980461)(RESPONDENT)		
20	CM(M)-1206/2023	KASTURI RAJAN & ORS. V/s VATSALA VESCIO & ORS.	VIRENDER GOSWAMI	
		OTHER DETAILS OF ADVOCATES: VIRENDER GOSWAMI(VGA@VGALEGAL.COM)(9899697706)(PETITIONER) AQIB BAIG(AQIBBG@GMAIL.COM)()(RESPONDENT) AVNEESH GARG(GARGAVNEESH@GMAIL.COM)()(RESPONDENT) ANCHS LTD(ANCHSLTD21@GMAIL.COM)()(RESPONDENT)		
21	CM(M)-1222/2023 CM APPL. 39054/2023 CM APPL. 46485/2023 WITH CM(M) 3626/2024	COSMOS MERCHANDISE PVT. LTD. AND ANR. V/s PRAMOD VIJAY	ADITYA PRAKASH ARORA, JATIN KAPUR	
		OTHER DETAILS OF ADVOCATES: RITVIK KUMAR(RITVIK.KUMAR@GMAIL.COM)()(PETITIONER) UDIT CHAUHAN, ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9958786148)(PETITIONER) COSMOS MECHANDISE PVT LTD(RAHUL@EKIONLINE.NET)(7003052889)(PETITIONER) PRAMOD(PRAMODEXPORTS37@GMAIL.COM)()(RESPONDENT) ADITYA JADELEX(ADITYA.JADELEX@GMAIL.COM)()(PETITIONER) A & M LEGAL(SHANTANU@ANMLEGAL.IN)(9818616958)(RESPONDENT)		
22	CM(M)-3626/2024 CM APPL. 61046/2024 CM APPL. 69236/2024	PRAMOD VIJAY V/s COSMOS MERCHANDISE PRIVATE LIMITED AND ANR	JATIN KAPUR, ADITYA PRAKASH ARORA	
		OTHER DETAILS OF ADVOCATES: A & M LEGAL(SHANTANU@ANMLEGAL.IN)(9818616958)(PETITIONER) RAHUL(RAHUL@RKIONLINE.NET)()(RESPONDENT) RITVIK(RITVIK.KUMAR@GMAIL.COM)()(RESPONDENT) ADITYA PRAKASH ARORA() (9953744141)(PETITIONER) JATIN KAPUR(JATIN@ANMLEGAL.IN)()(RESPONDENT) ADITYA PRAKASH ARORA(ADITYA.JADELEX@GMAIL.COM)(9953744141)(RESPONDENT)		
23	CM(M)-1287/2023	BHAWNA DWIVEDI V/s S. SANKAR & ANR.	ANCHIT SHARMA, PURNIMA JAIN, MOHIT SHARMA, KARAN VEER TYAGI	
		OTHER DETAILS OF ADVOCATES: ANCHIT SHARMA (ANCHITSHARMA01@GMAIL.COM)(9650208207)(PETITIONER) KARAN TYAGI (KARANTYAGI.LAWYER@GMAIL.COM)()(RESPONDENT) ARVIND GUPTA (ADVOCATEARVINDGUPTA@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PURNIMA JAIN(ADVPURNIMAJAIN@GMAIL.COM)(9873211671)(RESPONDENT) MOHIT SHARMA(MOHIT.SHARMA42@GMAIL.COM)(9711135584)(RESPONDENT) KARAN VEER TYAGI(KARANTYAGI.LAWYER@GMAIL.COM)(9999886360)(PETITIONER)		
24	CM(M)-1440/2023 CM APPL. 45953/2023	JAIDEEP SOLANKI V/s SMT. SUDHA	SUBEY SINGH PANWAR	
		OTHER DETAILS OF ADVOCATES: S S PANWAR & ASSOCIATES(SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) ASHISH KHATRI(A.KHATRI1213@YAHOO.COM)()(RESPONDENT) SANJEEV (SANJEEVSHARMA_ADV@YAHOO.COM)(9810215854)(RESPONDENT)		



25	CM(M)-1902/2023	AMARJIT KAUR V/s RAVINDER KUMAR JAIN & ANR.	SATYAM THAREJA, KUNAL AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KUNAL AGGARWAL(OFFICE@KUNAL.ORG.IN)(9999779516)(RESPONDENT)		
26	CM(M)-2335/2024 CM APPL. 21749/2024 CM APPL. 21751/2024	ANAND DIVINE DEVELOPERS PVT. LTD V/s SANJEEV KUMAR SINGH & ANR.	KARANJOT SINGH MAINEE, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: KSM CHAMBERS(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) ANAND DIVINEDEVELOPERS PVT LTD(HARSHA.VATS@ATSGREENS.COM)()(PETITIONER) SANJEEV(DIRECTOR@ARSINFRASTEEL.COM)(9810209509)(RESPONDENT) ARSIN(DIRECTOR@ARSINFRASTEEL.COM)()(RESPONDENT) AMIT KUMAR(AMIT_LAWGRD@YAHOO.COM)(9911239643)(RESPONDENT)		
27	CM(M)-2387/2024 CM APPL. 23373/2024	ABHAY KUMAR V/s PRIYA PRAKASH	HITENDRA NATH RATH, MAHAK RATHEE	
		OTHER DETAILS OF ADVOCATES: ABHAY(ABHAY.NITKKR@GMAIL.COM)(9650997396)(PETITIONER) HITENDRA NATH RATH(OFFICEHITENDRA@GMAIL.COM)(9990118668)(PETITIONER) PRIYA PRAKASH(PRIYA@RBI.ORG.IN)(9708017379)(RESPONDENT) MAHAK RATHEE(RATHEEMAHAK@GMAIL.COM)(7782044252)(RESPONDENT)		
28	CM(M)-2593/2024 CM APPL. 29362/2024	SH JEET RAM @ AJIT SINGH (SINCE DECEASED) THROUGH LRS AND ANR V/s RURAL SOCIAL WELFARE EDUCATIONAL SOCIETY AND ANR	L. B. RAI	
		OTHER DETAILS OF ADVOCATES: RAI & RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) HEMRAJ()(9990179855)(RESPONDENT) RURAL SOCIAL WELFARE()(9990442750)(RESPONDENT)		
29	CM(M)-2620/2024 CM APPL. 30399/2024	ASHOK SAXENA V/s SUNIL KUMAR ROY	RAJIV TAKBI, RASHIKA VED	
		OTHER DETAILS OF ADVOCATES: RAJIV TAKBI & MAMTA(RAJIVTAKBI@GMAIL.COM)(9015949544)(PETITIONER) ASHOK ()(9811566452)(PETITIONER) SUNIL()(9810410419)(RESPONDENT) RASHIKA VED(RASHIKAVED128@GMAIL.COM)(9958871701)(RESPONDENT)		
30	CM(M)-3018/2024 CM APPL. 41703/2024	PARMOD KUMAR JAIN V/s SEEMA GUPTA	ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA(ADVOCATEANKITG@GMAIL.COM)(9717134040)(PETITIONER)		
31	CM(M)-3049/2024 CM APPL. 42755/2024	SANJAY DUTT V/s DHRUV TANWAR	SACHIN BANSAL, PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: SACHIN BANSAL, ARTI (INSIGHTLEGAL99@GMAIL.COM)(9810186530)(PETITIONER) SANJAY DUTT()(9999023424)(PETITIONER) DHRUV TANWAR(ORAV.UNIFORMS@GMAIL.COM)(9911997665)(RESPONDENT) PANKAJ SHARMA(PK197618@GMAIL.COM)(9811152065)(RESPONDENT)		
32	C.R.P.-190/2024 CM APPL. 36470/2024	SH. PRAKASH SINGH V/s SMT. VINITA	MONIKA SHARMA	
		OTHER DETAILS OF ADVOCATES:		

FOR DIRECTION ON OFFICE NOTE				
33	CM(M)-1646/2023 WITH CM(M) 1835/2023	ARTHUR BOAZ V/s I.S.RAM(SINCE DECEASED)THROUGH HER LEGAL HEIRS	RAJAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: RAJAN CHAUDHARY & ASSOCIATES(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) I S RAM()(7701903869)(RESPONDENT)		
34	CM(M)-1835/2023	ARTHUR BOAZ V/s I.S. RAM (SINCE DECEASED) THROUGH HER LEGAL HEIRS	RAJAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: RAJAN CHAUDHARY & ASSOCIATES(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) I S RAM()(7701903869)(RESPONDENT)		
FOR DISPOSAL				
35	CM(M)-39/2022 CM APPL. 2139/2022	UNION OF INDIA V/s MAHINDER SINGH AND OTHERS	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA (SIDDHUPANDA@GMAIL.COM)(9891488088)(PETITIONER) DDA(DDACHAMBERHC@GMAI.COM)(8950510963)(RESPONDENT) RAJESH GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(RESPONDENT)		

**COURT NO.10**  
**HON'BLE MR.JUSTICE AMIT MAHAJAN**

**NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.**

**NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM [cmpooja.dhc@gov.in](mailto:cmpooja.dhc@gov.in) (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."**

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO CLICK HERE TO JOIN VC**  
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CONNECTED MATTERS (ANMM)</b>				
1	CO.A(SB)-4/2024 CO.APPL. 630/2024	NARENDRA KUMAR AND COMPANY THROUGH ITS PROPRIETOR MR. NARENDRA KUMAR V/s ELECTRONIC AND COMPUTER( I) LTD. ( IN LIQN.) THROUGH OFFICIAL LIQUIDATOR DELHI	ANSHUJ DHINGRA	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
2	CO.PET.-36/1980 CO.APPL. 2156/2013 CO.APPL. 1694/2015 CO.APPL. 866/2016 CO.APPL. 455/2018 CO.APPL. 1093/2018 CO.APPL. 28/2020 CO.APPL. 29/2020 CO.APPL. 30/2020 CO.APPL. 605/2020 CO.APPL. 167/2021 CO.APPL. 635/2021 CO.APPL. 973/2024	RE-M/S ELECTRONIC AND COMPUTERS (I) LTD. V/s ....	MAYANK KUMAR, HIMANSHU GUPTA, OFFICIAL LIQUIDATOR, DEBENDRA KUMAR SABAT, MAYANK KUMAR, MAREESH PRAVIR SAHAY, RUCHI KHURANA, ARJUN NANDA, ASHISH AGGARWAL, ANSHUJ DHINGRA, DK MALHOTRA, M/S AK SINGH & CO., ANILENDRA PANDEY	
		<b>OTHER DETAILS OF ADVOCATES:</b> DEBENDRA KUMAR SABAT(ADVSABAT@GMAIL.COM)(9871241800)(PETITIONER) MAYANK KUMAR(ADVMAYANKA@GMAIL.COM)(9810391946)(PETITIONER) ANILENDRA PANDEY(ASUREDLEWAFIRM@GMAIL.COM)(9868259532)() MAREESH PRAVIR SAHAY(MAREESH.SAHAY@GMAIL.COM)(9899000923)(PETITIONER)		
<b>CONNECTED MATTERS (ANMM)</b>				
3	CO.PET.-213/2012 OLR 279/2017 CO.APPL. 619/2017 OLR 90/2018 CO.APPL. 746/2020 CO.APPL. 373/2022 CO.APPL. 748/2022 WITH CO.PET. 353/2012	HARMUNY ENTERTAINMENT PVT LTD V/s MAHUAA MEDIA PVT LTD	INDRANIL GHOSH, GAURAV TANWAR, AMAN NANDRAJOG, OFFICIAL LIQUIDATOR, ARJUN NANDA, MANISH KAUSHIK, AALAM BIR SINGH NIJJAR, RANJAY KUMAR DUBEY	
		<b>OTHER DETAILS OF ADVOCATES:</b> ARJUN NANDA(ARJUNANDA1991@GMAIL.COM)(9811558580)(PETITIONER) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) AALAM BIR SINGH NIJJAR(AALAMNIJJAR@GMAIL.COM)(9958558661)(PETITIONER) RANJAY KUMAR DUBEY(RANJAYDUBEYCLC@GMAIL.COM)(8882166275)(PETITIONER)		
4	CRL.O.(CO.)-3/2018 WITH CO.PET. 213/2012	MAHUAA MEDIA PVT.LTD.(IN PROV.LIQN.) V/s P.K.TIWARI & ANR.	OFFICIAL LIQUIDATOR	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
<b>CONNECTED MATTERS (ANMM)</b>				
5	CO.PET.-204/2013 CO.APPL. 3431/2016 OLR 135/2024 CO.APPL. 107/2025	VINEET MADAN V/s M/S BRAVO GLOBAL LIMITED	SAKET SIKRI, OFFICIAL LIQUIDATOR, AMIT DUBEY, ADITYA RANJAN, MANAN BATRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> AMIT DUBEY(AMITJURIST@GMAIL.COM)(9910162280)(PETITIONER) ADITYA RANJAN(ADITYA.RANJAN5@GMAIL.COM)(9968454126)(PETITIONER)		

		MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT)	
6	CRL.O.(CO.)-16/2016	BRAVO GLOBAL LTD.(IN PROV.LIQN.) V/s ARUN THAMAN & ORS.	OFFICIAL LIQUIDATOR, MANAN BATRA
		<b>OTHER DETAILS OF ADVOCATES:</b> MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT)	
<b>AFTER NOTICE COMPANY MATTERS</b>			
7	CO.APPL. 161/2024 CO.APPL. 421/2024 CO.APPL. 424/2024 CO.APPL. 425/2024 CO.APPL. 426/2024 CO.APPL. 427/2024 CO.APPL. 428/2024 CO.APPL. 429/2024 CO.APPL. 430/2024 In CO.APPL.(M)-1/2023	V.K. SHARMA V/s JVG FINANCE LIMITED (IN LIQUIDATION) & ORS.	DHEERAJ GUPTA, RISHABH JAIN, ANUPAMA GUPTA, RIYA DUTTA
		<b>OTHER DETAILS OF ADVOCATES:</b>	
8	CO.PET.-368/2001 CO.APPL. 108/2025	IN THE MATTER OF M/S WESTON ELECTRONICS LTD. V/s .	RAVI DATA, OFFICIAL LIQUIDATOR, ANOOP BAGAI, INDRANI MUKHERJEE, MR.PC SEN, MR.VK GARG, MS.MANISHA TYAGI, AS CHADHA, MR.NA SABESTIAN, MR.RR RAJ, R.P. AGRAWAL, MANISHA DHIR
		<b>OTHER DETAILS OF ADVOCATES:</b>	
9	CO.PET.-389/2001 CO.APPL. 203/2010 CO.APPL. 204/2010 CO.APPL. 205/2010 CO.APPL. 2051/2011 OLR 65/2017 OLR 285/2019 CO.APPL. 547/2020 CO.APPL. 54/2023 CO.APPL. 82/2023 CO.APPL. 84/2023 OLR 107/2023 CO.APPL. 567/2023 CO.APPL. 842/2023 CO.APPL. 903/2023 CO.APPL. 917/2023 CO.APPL. 952/2023 CO.APPL. 955/2023 CO.APPL. 956/2023 CO.APPL. 990/2023 CO.APPL. 991/2023 CO.APPL. 470/2024 CO.APPL. 519/2024 CO.APPL. 569/2024 CO.APPL. 156/2025	RESERVE BANK OF INDIA V/s CRYSTAL CREDIT CORPN. LTD.	MANISHA, SIDHARTH JOSHI, RAVINDER KUMAR YADAV, SHANTWANU SINGH, AMAN NANDRAJOG, ASHOK KUMAR SINGH, OFFICIAL LIQUIDATOR, ABHISHEK PARUTHI, LOKESH BHARDWAJ, NARESH K DAKSH, NARESH K DAKSH, ASHOK, SANAT KUMAR, AK DASS, SANDEEP SHARMA, SAMEER AGGARWAL, RK SHARMA, AK MISHRA, ANURADHA MUKHERJEE, SK LUTHRA, YK SAXENA, SUBHIKSH VASUDEV, A K MISHRA, PUNEET BAJAJ, VAIBHAV VERMA, AMARENDRA PRATAP YADAV
		<b>OTHER DETAILS OF ADVOCATES:</b> ABHISHEKPARUTHI(PARUTHI.ABHISHEK@GMAIL.COM)(9899429611)(PETITIONER) PUNEET BAJAJ(BAJAJNBAJAJ@GMAIL.COM)(9811700978)(PETITIONER) VAIBHAV VERMA(VAIBHAV.VERMAADVOCATE@GMAIL.COM)(9874965091)(PETITIONER) AMARENDRA PRATAP YADAV(INDOPRATAP@GMAIL.COM)(8800781987)(PETITIONER)	
10	CO.PET.-510/2014 CO.APPL. 398/2023 CO.APPL. 696/2023 CO.APPL. 790/2024 CO.APPL. 1048/2024 CO.APPL. 1049/2024	SH. NARESH JAIN V/s M/S SHAURYA HOUSING LIMITED & ANR.	RAVI DUTT SHARMA, ATUL SHARMA, BRIJESH KUMAR TAMBER, AKSHIT SACHDEVA, AJIT RAJPUT, DILIP KUMAR, MARKANDEY, SABYASACHI MISHRA, PUSHPANDER KUMAR, PALLAVI PARMAR, PARAMVIR SINGH NARANG, MUSTAFA ALAM, SUMITRA KUMARI CHOUDHARY
		<b>OTHER DETAILS OF ADVOCATES:</b> DILIP KUMAR(DILIPKUMARADV20@GMAIL.COM)(9873987294)(RESPONDENT) MARKANDEY (MARKANDEYGUPTA@YAHOO.CO.IN)(9250950582)(RESPONDENT) SABYASACHI MISHRA(SABCOUNCILORS@GMAIL.COM)(9999699147)(PETITIONER) PUSHPANDER KUMAR(CHAUDHARY.PUSHPENDER@GMAIL.COM)(9873111052)(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(RESPONDENT) PARAMVIR SINGH NARANG(LAWANDHUMANRIGHTS@ICLOUD.COM)(9560055879)(PETITIONER) MUSTAFA ALAM(MUSTAFAALAM@MSAJURIECO.COM)(9999481786)(RESPONDENT) SUMITRA KUMARI CHOUDHARY(ADVSUMITRACHOUDHARY@GMAIL.COM)(8800556098)	
11	CO.PET.-842/2015 OLR 112/2024 CO.APPL. 852/2024	WIPRO LIMITED V/s SITRONICS INDIA PVT. LTD.	ANJALI SHARMA, OFFICIAL LIQUIDATOR, RUCHIR BHATIA, MOHD ZEESHAN ANSARI

		<b>OTHER DETAILS OF ADVOCATES:</b> MOHD ZEESHAN ANSARI(ADVOCATE.MZEESHAN@GMAIL.COM)(9971997379)(PETITIONER)	
12	CO.PET.-739/2016 CO.APPL. 3073/2016 CO.APPL. 3074/2016 CO.APPL. 104/2018 CO.APPL. 582/2019	FREEDOM PARK LIFE APARTMENT OWNERS ASSOCIATION V/s BUSINESS PARK MAINTENANCE SERVICES PRIVATE LIMITED	SANDEEP DEVASHISH DAS, MANISH SHARMA
		<b>OTHER DETAILS OF ADVOCATES:</b> MANISH SHARMA(MANISHSHARMAADV72@GMAIL.COM)(9871778879)(PETITIONER) SANDEEP DEVASHISH DAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER)	
13	CO.PET.-829/2016 CO.APPL. 3396/2016 OLR 319/2018 CO.APPL. 1208/2018 CO.APPL. 119/2019 CO.APPL. 120/2019 CO.APPL. 352/2019 CO.APPL. 353/2019 CO.APPL. 512/2019 CO.APPL. 679/2019 CO.APPL. 685/2019 CO.APPL. 810/2019 CO.APPL. 1199/2019 CO.APPL. 621/2020 CO.APPL. 622/2020 CO.APPL. 211/2021 CO.APPL. 212/2021 CO.APPL. 42/2022 CO.APPL. 350/2022 CO.APPL. 440/2022 CO.APPL. 656/2024 CO.APPL. 713/2024 CO.APPL. 714/2024 CO.APPL. 715/2024 CO.APPL. 716/2024 CO.APPL. 717/2024 CO.APPL. 718/2024 CO.APPL. 719/2024 CO.APPL. 720/2024 CO.APPL. 860/2024 CO.APPL. 861/2024 CO.APPL. 862/2024 CO.APPL. 863/2024 CO.APPL. 864/2024 CO.APPL. 865/2024 CO.APPL. 866/2024 CO.APPL. 867/2024 CO.APPL. 869/2024 CO.APPL. 870/2024 CO.APPL. 871/2024 CO.APPL. 1006/2024 CO.APPL. 115/2025 CO.APPL. 116/2025 CO.APPL. 160/2025	APPL INDUSTRIES LTD. V/s LUMAX AUTOMATIVE SYSTEM LTD.	AKASH VAJPAI, AVINASH MOHAPATRA, NIDISH GUPTA, KRISHAN KUMAR, AJAY BAHL, OFFICIAL LIQUIDATOR, MUDIT SHARMA, CHIRAG KHURANA, ANUPAM SRIVASTAVA, RUKMINI MUKHERJEE, HITESH SACHAR, SANTOSH NATH ROY, AMISH TANDON, MANISHA AGRAWAL, SIDDHARTH BATRA, ANUBHA AGRAWAL, RAMNI TANEJA, AKUL MEHANDRU
		<b>OTHER DETAILS OF ADVOCATES:</b> AJAY BAHL(BAHL_AJAY@HOTMAIL.COM)(9811222542)(PETITIONER) MUDIT SHARMA(MSSLAWOFFICE@GMAIL.COM)(9811843910)(PETITIONER) CHIRAG KHURANA(ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) ANUPAM SRIVASTAVA(MAIL@TCL-INDIA.NET)(9310283790)(PETITIONER) RUKMINI MUKHERJEE(RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(PETITIONER) CHIRAG KHURANA(ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) CHIRAG KHURANA(ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER) SANTOSH NATH ROY(SANTOSHNAHROY@GMAIL.COM)(9868620137)(PETITIONER) MANISHAAGRAWAL(MANISHA.LAW@GMAIL.COM)(9818427971)(PETITIONER) RUKMINI MUKHERJEE (RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(RESPONDENT) ANUBHA AGRAWAL(ANUBHA.ADVOCATE@GMAIL.COM)(9999750725)(RESPONDENT) RAMNI TANEJA(RAMNITANEJA@YAHOO.COM)(9811021886)(PETITIONER) AKUL MEHANDRU(AKUL.MEHANDRU@GMAIL.COM)(9873730409)(PETITIONER)	

\*\*\*\*\*

**HIGH COURT OF DELHI AT NEW DELHI**

No.: 123/Rules/DHC

Dated: 03.10.2024

**PRACTICE DIRECTIONS**

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order  
Sd/  
**(KANWAL JEET ARORA)**  
**REGISTRAR GENERAL**

**HIGH COURT OF DELHI: NEW DELHI****CIRCULAR**

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULAR

PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH  
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY  
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

NOTE

It is notified for information of all concerned that in compliance of the order dated 20.01.2025 passed in Ex.P. 9/2025, Hon'ble the Chief Justice has been pleased to order that the nomenclature of the Enforcement Petition filed in this Court in non-commercial Arbitration Petition u/s 17 or 36 of the Arbitration & Conciliation Act be given as "OMP(ENF)".



**COURT NO. 4****HON'BLE MR.JUSTICE NAVIN CHAWLA**

Click below to join the VC:

<https://delhihighcourt.webex.com/join/dhcecourtvc5>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[rajesh.malhotra@dhc.nic.in](mailto:rajesh.malhotra@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 48930/2024 In TEST.CAS.- 77/2018 (Disposed off case)	SHRI RAKESH KUMAR GHEI & ANR. V/s STATE & ORS.	RENU NARULA, AMIT PAL SINGH, ANUJ KAPOOR	

\*\*\*\*\*

**COURT NO.5**  
**HON'BLE MR. JUSTICE C.HARI SHANKAR**

**NOTE :** Learned Counsel are requested to provide electronic copies of compilations of judgments/written at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

To join hearing please click the link given below:-

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	REVIEW PET. 360/2024 In OMP (ENF.) (COMM.)- 9/2021 (Disposed off case)	SAPTRISHI BUILDERS PVT LTD V/s VEG SANCHAR VIHAR CGHS LTD	SHEKHAR NANAVATY, MOHAMMAD USMAN SIDDIQUI	

\*\*\*\*\*

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

**COURT NO. 41**  
**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE:"SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmnijeshnair@gmail.com](mailto:cmnijeshnair@gmail.com)

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 1075/2023 In O.M.P.(I) (COMM.)- 280/2019 (Disposed off case)	NEERU JAIN V/s JASMINE BUILDMART PVT. LTD.	MANU NAIR, BINA GUPTA	

\*\*\*\*\*

**COURT NO. 27**  
**HON'BLE MR. JUSTICE JASMEET SINGH**

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[pramod@dhc.nic.in](mailto:pramod@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>PART-HEARD MATTERS</b>				
1	EX.P.-58/2015 EX.APPL.(OS) 161/2015 EX.APPL.(OS) 763/2015 EX.APPL.(OS) 1186/2015 EX.APPL.(OS) 1187/2015 EX.APPL.(OS) 158/2016 EX.APPL.(OS) 277/2016 EX.APPL.(OS) 286/2016 EX.APPL.(OS) 868/2016 EX.APPL.(OS) 137/2017 EX.APPL.(OS) 1179/2024	VITOL S.A. V/s ASIAN NATURAL RESOURCES (INDIA) LIMITED	SUREKHA RAMAN, AXON PARTNERS, RAJIV KAPUR, SAYAN RAY, VINIT TREHAN, AKHIL SACHAR, SHIVANI LAL, ARVIND KUMAR GUPTA, KARTIKA SHARMA, AKHIL SACHAR	
2	O.M.P.(MISC.)(COMM.)- 606/2024 I.A. 44275/2024	M/S VIVA INFRAVENTURE PVT. LTD. V/s NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	KUMAR DEEPAJ, SAMEER JAIN	

\*\*\*\*

**COURT NO. 26**

**HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA**

**NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.**

**CLICK TO JOIN VC:**

**MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtvc1>**

**MEETING NUMBER: 2512 399 8226**

**PASSWORD: 1234**

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

**[cmpankaj.dhc@gov.in](mailto:cmpankaj.dhc@gov.in)**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	REVIEW PET. 104/2024 In CS(OS)- 412/2019	NAVEEN SAINI V/s OM PRAKASH SAINI & ORS.	T C SHARMA, MADAN LAL SHARMA, NISHANT RAJORA, ASHUTOSH KUMAR SINGH, RUBI KUMARI, VIJAY DATT GAHTORI, MUKESH KUMAR SAINI, J.K. JAIN, RUBI KUMARI, JINENDER KUMAR JAIN, PRIYA CHOUBEY	

\*\*\*\*\*

**COURT NO. 25**  
**HON'BLE MS.JUSTICE SWARANA KANTA SHARMA**

**CLICK HERE TO JOIN VC**

<https://delhihighcourt.webex.com/meet/dhcecourtvc>

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

[cmbharatgulati.dhc@gov.in](mailto:cmbharatgulati.dhc@gov.in)

<b>ITEM NUMBER</b>	<b>CASE NUMBER</b>	<b>PARTY NAME</b>	<b>ADVOCATE NAME</b>	<b>OTHER INFORMATION</b>
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 2848/2023 In CS(OS)- 2399/2014	JYOTI DEVI & ORS V/s KAVITA RANI & ORS	J K CHAWLA, VIDIT GUPTA, NISHANT MITTAL, PRANAV PROOTHI, SIDDHARTH MITTAL, VISHESH WADHWA, SANJIV BAHL, VISHESH WADHWA	

\*\*\*\*\*

**COURT NO. 36**  
**HON'BLE MR.JUSTICE VIKAS MAHAJAN**

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[dhcanilkumar@gmail.com](mailto:dhcanilkumar@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>PART-HEARD MATTERS</b>				
1	I.A. 6507/2017 In CS(OS)- 53/2017	PANKAJ OSWAL V/s ARUNA OSWAL & ORS	SONDHI NARULA DALAL, SANJIV KAKRA, AMAN JHA, AVIMUKT DAR, SANJIV KAKRA, BUTUL KHAN, ANOOP GEORGE, J SAGAR, AVIMUKT DAR	AT 4.00 P.M

\*\*\*\*\*

**COURT NO. 32**  
**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : [courtmaster09@gmail.com](mailto:courtmaster09@gmail.com)

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	REVIEW PET. 55/2025 In CS(OS)- 264/2023	SURESH KUMAR & ORS. V/s ASHOK KUMAR AGGARWAL & ORS.	VISHNU SHARMA, YUGANSH MITTAL, VISHNU SHARMA	
2	EX.APPL.(OS) 204/2025 In EX.P.-31/2022	ANIL KUMAR GUPTA V/s AJIT KUMAR	VIVEK AGGARWAL, ANMOL MEHTA, HEMLATA RAWAT, MANOJ KUMAR GAHLAUT, KARAN ARORA, ANMOL MEHTA, MUKUL BHIMANI, HEMLATA RAWAT	
<b>PART-HEARD MATTERS</b>				
3	CS(OS)-163/2022 I.A. 4263/2022 I.A. 4264/2022 I.A. 4265/2022	KAMAL KANT RACHHOYA V/s SMT KAUSHAL RACHHOYA AND ORS	SWASTIK SINGH SOLANKI	
4	CS(OS)-167/2022 I.A. 4370/2022	POONAM BATRA V/s ASHWANI KUMAR SHARMA & ORS.	YOGENDRA PAL SINGH, AYUSH SHRIVASTAVA	



07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

5	CS(OS)-6/2023 I.A. 38/2023 I.A. 39/2023 I.A. 8743/2023 I.A. 9174/2023	ALKA SINGHAL V/s PRADEEP JAIN & ORS.	SURESH CHAND SINGHAL, VARUN RAJPAL, SHEKHAR NANAVATY, VAIBHAV MEHRA, VISHAL GUPTA	
6	CS(OS)-357/2023 I.A. 10934/2023 I.A. 33313/2024 I.A. 36394/2024 I.A. 40691/2024 I.A. 4042/2025	LEOPARD INFRATECH PRIVATE LIMITED V/s DHL INFRATECH PRIVATE LIMITED AND ANR	VISHVENDRA SINGH, ARPIT SINGH ARORA, VISHVENDRA SINGH	

\*\*\*\*\*

**COURT NO. 8**  
**HON'BLE MR.JUSTICE SACHIN DATTA**

CLICK HERE TO JOIN V.C.

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[sachin.sharma@dhc.nic.in](mailto:sachin.sharma@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	OMP (ENF.) (COMM.)-31/2022 CCP(O) 74/2022 EX.APPL.(OS) 3059/2022 EX.APPL.(OS) 3635/2022 EX.APPL.(OS) 3657/2022	TESLA TRANSFORMERS LTD. V/s TECHNOFAB ENGINEERING LTD	KRISHAN KUMAR, DIVYAKANT LAHOTI	
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)</b>				
2	O.M.P. (COMM)- 321/2020	INDIAN FARMERS FERTILISER V/s THE HASSAN DISTRICT COOPERATIVE CENTRAL BANK LTD	SHAILESH, SUDHANSHU PRAKASH, ANJUM JAVED, PRIYA KUMAR	AT 4.00 P.M.
<b>PART-HEARD MATTERS</b>				
3	O.M.P. (COMM)- 542/2024 I.A. 48442/2024 I.A. 540/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S KURUKSHETRA EXPRESSWAY PRIVATE LTD	ASHOK KUMAR NIJHAWAN, AGARWAL LAW ASSOCIATES	

\*\*\*\*\*

**COURT NO. 44**  
**HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD**

**NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.**

**NOTE: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).**

**NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.**

**TO JOIN VC:**

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

[pankaj.shukla@dhc.nic.in](mailto:pankaj.shukla@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	CC(COMM) 1/2025 CC(COMM) 2/2025 CC(COMM) 3/2025 I.A. 41457/2024 I.A. 41458/2024 I.A. 41459/2024 I.A. 46396/2024 I.A. 46412/2024 I.A. 46413/2024 I.A. 46441/2024 I.A. 46442/2024 I.A. 46443/2024 I.A. 46448/2024 I.A. 46449/2024 I.A. 46450/2024 I.A. 46451/2024	ONKAR INFOTECH PVT. LTD. V/s DELHI INTERNATIONAL AIRPORT LTD. & ORS.	AMITABH CHATURVEDI, AGARWAL LAW ASSOCIATES, KARAN LUTHRA, AMITABH CHATURVEDI, IN COMPLIANCE OF ORDER DT. 18.12.2024	AT 10.00 A.M.

	I.A. 46523/2024 I.A. 46524/2024 I.A. 46525/2024 I.A. 46526/2024 I.A. 46527/2024 I.A. 46528/2024 I.A. 398/2025 In CS(COMM)- 660/2024			
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
2	ARB.P.-1178/2024	M/S SMARTSCHOOL EDUCATION PRIVATE LIMITED V/s M/S BADA BUSINESS PVT. LTD AND ORS	SACHIN DHAMIJA	
3	ARB.P.-2082/2024	ARKA FINCAP LIMITED V/s AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED & ANR.	RAJESH JANGRA	
4	O.M.P. (COMM)- 22/2018	PRASAD YALAMANCHI V/s TECHNOLOGY DEVELOPMENT BOARD & ORS.	RAKESH KUMAR SINGH, ATUL SAHI	
5	O.M.P. (COMM)- 534/2023	HYTRONICS INDIA PVT. LTD. V/s THE GENERAL MANAGER,NORTHERN RAILWAYS & ANR.	RAMESH KUMAR SHARMA	
6	CS(OS)-627/2016 I.A. 2005/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s BSES RAJDHANI POWER LIMITED & OTHERS	J SAGAR, K & T LAW OFFICES, AMIT KAPUR	

7	CS(OS)-677/2017 I.A. 15062/2017 CC 6/2022 I.A. 13/2024	ARUN AGGARWAL V/s MUKESH KUMAR	SULTAN SINGH KHATRI, VIVEK SINGH, VIVEK SINGH, FILED IN COMPLIANCE OF ORDER DT TENTH OF FEBRUARY TWO THOUSAND TWENTY TWO	
8	CS(OS)-44/2024 I.A. 1110/2024	MS KENT RO SYSTEMS LTD V/s THE ADVERTISING STANDARDS COUNCIL OF INDIA THROUGH ITS GENERAL SECRETARY & ORS.	AVNI SINGH, RUCHIRA GUPTA, RUCHIRA GUPTA	
9	CS(OS)-64/2025 I.A. 2496/2025 I.A. 2497/2025 I.A. 4512/2025	GOPAL MUKHERJEE V/s MUNICIPAL CORPORATION OF DELHI AND ANR	AMAN GUPTA	
10	CS(COMM)- 396/2017	M/S MODI STRATFORD ENTERPRISE MANAGEMENT PRIVATE LIMITED V/s BANK OF BARODA & ANOTHER	JOS CHIRAMEL, RAMESH KUMAR, RAJEEV K AGARWAL	
11	CS(COMM)- 397/2017	M/S MODI INNOVATIVE EDUCATION SOCIETY V/s BANK OF BARODA & ANOTHER	RAMESH KUMAR, RAJEEV K AGARWAL	
12	CS(COMM)- 125/2024 I.A. 3132/2024 I.A. 7583/2024 I.A. 8601/2024 I.A. 8602/2024 I.A. 32650/2024	TAKSHAKA INTERIORS PVT .LTD V/s MAN MOHAN SINGH AND ORS	SATYAJIT SARNA, RAHUL KUKREJA, RAJNEESH CHOPRA, ANKUR GUPTA, RAHUL KUKREJA, SATYAJIT SARNA	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

13	TEST.CAS.- 47/2012	HEM LATA V/s STATE & OTHERS	V K SABHARWAL, YOGESH, KAPIL GUPTA, BUTUL KHAN, VINAY KUMAR JAIN	
----	-----------------------	--------------------------------	--	--

\*\*\*\*\*

**COURT NO. 46**  
**HON'BLE MR.JUSTICE MANOJ KUMAR OHRI**

**CLICK TO JOIN VC**

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

**MEETING ID : 2528 229 8537**

**NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.**

**NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS**

**ITEM NO:-**

**CASE NO:-**

**NAME OF COUNSEL APPEARING FOR :-**

**MOB. NO:-**

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

[cmpankajgoel.dhc@gov.in](mailto:cmpankajgoel.dhc@gov.in)

[lalit.684@dhc.nic.in](mailto:lalit.684@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	ARB.P.-1262/2024 I.A. 3954/2025	SH. RAMESH KUMAR GUPTA V/s SH. JODHA RAM	VED PAL RANA	
2	ARB.P.-1647/2024	HARISH MITTAL V/s M/S GO4GARAGE PVT LTD & ORS.	SUNIL KUMAR	
3	ARB.P.-1760/2024	SUREKA INTERNATIONAL THROUGH ITS PARTNER ASHOK KUMAR SUREKA V/s UNION OF INDIA THROUGH DIRECTOR GENERAL CISF, NEW DELHI & ANR.	AKSHAY AMRITANSHU, BHAGWAT SWARUP MATHUR	

4	ARB.P.-1954/2024	MONEYWISE FINANCIAL SERVICES PVT. LTD V/s SPHAIRA TRANSPORT PVT LTD AND ORS.	NITESH KUMAR, RANJEET KUMAR	
5	ARB.P.-267/2025	CHROMA POWER SYSTEMS I PVT LTD V/s INDRAPRASTHA GAS LIMITED	ANURAG KUMAR TIWARY	
6	O.M.P.(I) (COMM.)- 225/2022 CRL.M.A. 24644/2022	DRIP CAPITAL INC V/s JASLON OVERSEAS	SIDDHANT TRIPATHI, SIDDHANT TRIPATHI	
7	O.M.P.(I) (COMM.)- 340/2024 I.A. 41190/2024	UNITED CONSTRUCTIONS V/s DTE GEN MD ACCOMMODATION PROJECT	M. TARIQUE SIDDIQUI	
8	O.M.P.(MISC.)(COMM.)- 37/2025 I.A. 843/2025	EXCELLING GEO AND ENGINEERING CONSULTANT PVT LTD V/s C S CONSTRUCTION COMPANY PVT LTD & ANR.	RAKESH KUMAR	
9	EX.P.-453/2014 EX.APPL.(OS) 246/2015 EX.APPL.(OS) 374/2015 EX.APPL.(OS) 76/2016 EX.APPL.(OS) 323/2019 EX.APPL.(OS) 207/2020 EX.APPL.(OS) 205/2021 EX.APPL.(OS) 2799/2022 EX.APPL.(OS) 3040/2022	SATISH KUMAR SETH & ANR V/s LATE JOGINDER KUMAR SETH & ORS	BHASKAR KR SHUKLA, BHASKAR KUMAR SHUKLA, PRIYANKA MARWAH, APOORAV KUMAR SHARMA, KARANJAWALA & CO, NISHANT AWANA, SHIV	



	EX.APPL.(OS) 3661/2022 EX.APPL.(OS) 3662/2022 EX.APPL.(OS) 3673/2022 EX.APPL.(OS) 3674/2022 EX.APPL.(OS) 3675/2022 EX.APPL.(OS) 3676/2022 EX.APPL.(OS) 3677/2022 EX.APPL.(OS) 1461/2024		GUPTA, R.S SHARMA, H K MONGA, PRANAY RAJ SINGH, NITIKA BHUTANI, NINAD DOGRA, NISHANT AWANA, NITIKA BHUTANI	
10	EX.P.-89/2024	UTTAM DAVE V/s SHALINI DAVE	NIDHI MOHAN PARASHAR	
11	O.M.P. (COMM)- 566/2016 I.A. 15422/2017 WITH O.M.P. (COMM) 100/2017	ALUPRO BUILDING SYSTEMS PVT. LTD. V/s SHENYANG YUANDA ALMINIUM INDUSTRY ENGINEERING CO. LTD. & ANR.	ARVIND GUPTA & SWATI SINGH, M. J. PAUL, MEHTA AND SINGHVI LAW OFFICES LLP	
12	O.M.P. (COMM)- 100/2017 I.A. 10717/2017	SHENYANG YUANDA ALUMINIUM INDUSTRY ENGINEERING CO LTD & ANR. V/s ALUPRO BUILDING SYSTEMS PVT LTD	MEHTA AND SINGHVI LAW OFFICES LLP, M. J. PAUL, ARVIND GUPTA, ARVIND GUPTA	
13	O.M.P. (COMM)- 114/2017 I.A. 3115/2020 WITH OMP (ENF.) (COMM.) 12/2020	DDA V/s M/S SPORTINA PAYCE INFRASTRUCTURE PVT LTD	SUMIT MISHRA, NIYATI KOHLI, CAUVERI BIRBAL, NITIN MISHRA, AJAY VERMA, KANIKA SINGH	

14	OMP (ENF.) (COMM.)- 12/2020 EX.APPL.(OS) 909/2020	SPORTINA PAYCE INFRASTRUCTURE PVT. LTD. V/s DELHI DEVELOPMENT AUTHORITY	NITIN MISHRA, AGARWAL LAW ASSOCIATES	
15	O.M.P. (COMM)- 150/2020 I.A. 6841/2023 I.A. 3322/2024 I.A. 3541/2024 I.A. 10950/2024 WITH OMP (ENF.) (COMM.) 93/2022	THE CENTRAL AGRICULTURAL UNIVERSITY V/s BHARGAVA & ASSOCIATES PVT LTD	GAUTAM ANAND, ABHIMANYU VERMA, RAHUL SHUKLA, ARVIND KUMAR SHARMA, PV DINESH, RAHUL SHUKLA	
16	OMP (ENF.) (COMM.)- 93/2022 EX.APPL.(OS) 776/2024	BHARGAVA AND ASSOCIATES V/s CENTRAL AGRICULTURAL UNIVERSITY	ARVIND KUMAR SHARMA, RAHUL SHUKLA	
17	O.M.P. (COMM)- 177/2020	UNION OF INDIA V/s M/S FEARLESS SECURITY & ANRS	VIPUL P SANGHI, ABHINAV SHARMA, PRERNA KUMARI	
18	O.M.P. (COMM)- 457/2020 I.A. 7609/2020	TATVADARSHI BANDHU PVT LTD V/s KANWARJEET SINGH SANDHU & ORS.	SHADAN FARASAT, KANIKA SINGH	
19	O.M.P. (COMM)- 512/2020	JAGDISH CHAND GUPTA V/s UNION OF INDIA	ANISH CHAWLA	
20	O.M.P. (COMM)- 233/2021 I.A. 10133/2021 WITH OMP (ENF.) (COMM.) 204/2021 O.M.P. (COMM)- 265/2024	PARSVNATH DEVELOPERS LIMITED V/s DELHI METRO RAIL CORPORATION LTD.	TARUN JOHRI, KNM & PARTNERS, LAW OFFICES	

21	OMP (ENF.) (COMM.)- 204/2021 CCP(O) 75/2022 EX.APPL.(OS) 3653/2022 EX.APPL.(OS) 1924/2024	DMRC. LTD, NEW DELHI V/s M/S PARSVNATH DEVELOPERS LTD	TARUN JOHRI, R V SINHA, KNM & PARTNERS, LAW OFFICES	
22	O.M.P. (COMM)- 280/2021 I.A. 12120/2021	DAHEJ STANDBY JETTY PROJECT UNDERTAKING V/s PETRONET LNG LIMITED	MAHESHWARI DIWAKAR, SUMIT R SHARMA	
23	O.M.P. (COMM)- 123/2022	PRAGATI CONSTRUCTION CONSULTANTS V/s UNION OF INDIA	PANKAJ GUPTA	
24	O.M.P. (COMM)- 372/2022 I.A. 49077/2024	MIRADOR COMMERCIAL PRIVATE LIMITED V/s POWER GRID CORPORATION OF INDIA LIMITED	ABIHA ZAIDI, ANSHU MAHAJAN, ANKIT KOHLI	
25	O.M.P. (COMM)- 15/2024	GLOBE CIVIL PROJECTS PVT. LTD. V/s UNION OF INDIA	RAHUL MALHOTRA	
26	O.M.P. (COMM)- 214/2024 I.A. 10706/2024 WITH OMP (ENF.) (COMM.) 111/2024	INDIAN SUGAR EXIM CORPORATION LIMITED V/s SAKUMA EXPORTS LIMITED	ANUSH RAAJAN V, TEJAS KARIA	
27	OMP (ENF.) (COMM.)- 111/2024	SAKUMA EXPORTS LIMITED V/s INDIAN SUGAR EXIM	ANUSH RAAJAN V	

		CORPORATION LIMITED		
28	O.M.P. (COMM)- 265/2024 I.A. 46085/2024	DELHI METRO RAIL CORPORATION LTD. V/s PARASVNATH DEVELOPERS LTD. & ANR.	MANISH KAUSHIK, TARUN JOHRI, KNM & PARTNERS, LAW OFFICES	
29	O.M.P. (COMM)- 285/2024 I.A. 33338/2024	M/S SAATVIK FOODS & ORS. V/s BIKANERVALA FOODS PVT. LTD.	PRERNA PRIYADARSHINI	
30	O.M.P. (COMM)- 383/2024 I.A. 38695/2024	MINISTRY OF ROAD TRANSPORT AND HIGHWAYS V/s MCL BEL JV	ALOK KUMAR JAIN	
31	O.M.P. (COMM)- 419/2024	M/S SACHI GEOSYNTHETICS PRIVATE LIMITED V/s MS SACHIN INFRA	KAPIL KHER	
32	O.M.P. (COMM)- 421/2024 I.A. 40621/2024 I.A. 40622/2024 WITH OMP (ENF.) (COMM.) 220/2024	M/S SOUL SUNSHINE FOODS LLP V/s BHAI SUNDER DASS SARDAR SINGH P LIMITED & ORS.	NATASHA GARG	
33	OMP (ENF.) (COMM.)- 220/2024 EX.APPL.(OS) 1561/2024 EX.APPL.(OS) 348/2025	M/S BHAI SUNDER DASS SARDAR SINGH (P) LTD. V/s M/S SOUL SUNSHINE FOODS LLP & ORS.	KISHAN RAWAT, NATASHA GARG	

34	O.M.P. (COMM)- 435/2024 I.A. 42140/2024 I.A. 42141/2024	AMAN KUMAR & ANR. V/s BHAI SUNDER DASS SARDAR SINGH P LIMITED & ANR.	NATASHA GARG	
35	O.M.P. (COMM)- 442/2024	PARVEEN NAGPAL V/s RAKESH NAGPAL & ANR.	SARTHAK CHUGH	
36	O.M.P. (COMM)- 444/2024 I.A. 42767/2024 I.A. 42768/2024	PNR SYSTEM PVT LTD V/s DHANI LOANS AND SERVICES LTD	KARANJAWALA & CO	
37	O.M.P. (COMM)-1/2025 I.A. 11/2025 I.A. 12/2025 I.A. 13/2025 I.A. 14/2025	UNION OF INDIA V/s M/S B.M. CONSTRUCTION COMPANY	HIMANSHU UPADHYAYA, OM PRAKASH	
38	O.M.P. (COMM)- 54/2025 I.A. 2722/2025	DBL TULJAPUR AUSA HIGHWAYS LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA PIU- NANDED	J. SAGAR ASSOCIATES	
39	OMP (ENF.) (COMM.)- 59/2019 I.A. 5502/2019 EX.APPL.(OS) 1704/2024	LARSEN & TOUBRO LIMITED V/s NORTH CENTRAL RAILWAY	ACM LEGAL, IN COMPLIANCE OF ORDER DT 19.03.2024	
40	OMP (ENF.) (COMM.)- 78/2019 EX.APPL.(OS) 59/2020 EX.APPL.(OS) 3770/2022 EX.APPL.(OS) 124/2025	CHIRAJ STOCK & SECURITIES PVT. LTD. V/s UNION OF INDIA	UMA PRASUNA BACHU, VIVEKANAND	

41	OMP (ENF.) (COMM.)- 215/2019 EX.APPL.(OS) 2965/2022 EX.APPL.(OS) 3740/2022 EX.APPL.(OS) 3743/2022 EX.APPL.(OS) 3744/2022 EX.APPL.(OS) 1955/2024	M/S GOWRA PETROCHEM PVT. LTD. V/s M/S ALFA CHEM & ORS.	DINESH KUMAR MONGA, LAXMAN, RAJIV DALAL, ABHISHEK SINGH, SUNIL KUMAR OJHA, RAJIV DALAL	
42	OMP (ENF.) (COMM.)- 94/2022 EX.APPL.(OS) 2867/2022 EX.APPL.(OS) 2868/2022 EX.APPL.(OS) 1197/2023	SHIV KUMAR V/s AJAY KUMAR & ORS.	SANJEEV	
43	OMP (ENF.) (COMM.)- 146/2024 EX.APPL.(OS) 1047/2024	HARYANA VIDYUT PRASARAN NIGAM LIMITED V/s INABENSA BHARAT PVT. LTD. & ANR.	APOORVA MAHESHWARI	
44	OMP (ENF.) (COMM.)- 276/2024	DHANI LOANS AND SERVICES LTD. V/s M/S PNR SYSTEM PVT LTD	ANKIT BANATI	

\*\*\*\*\*

**COURT NO. 45**  
**HON'BLE MR. JUSTICE AMIT BANSAL**

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[devender@dhc.nic.in](mailto:devender@dhc.nic.in)

CLICK HERE TO JOIN VC:-

<https://delhihighcourt.webex.com/meet/dhcecourtvc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	C.A.(COMM.IPD-PAT)-42/2023	DAICEL CORPORATION V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE	
2	C.O. (COMM.IPD-TM)-174/2022 WITH C.O. (COMM.IPD-TM) 694/2022	JINDAL INDUSTRIES PVT LTD. M/S YASHOBANTA SHARMA, DELHI ROAD, MODEL TOWN, HISSAR, HARYANA V/s JINDAL COMPOSITE TUBES PVT LTD. PLOT NO. 106, SECTOR-44, INDUSTRIAL AREA, GURGAON, HARYANA	SANJAY AGGARWAL, ROHAN ROHATGI, NIDHI RAMAN, SANJAY AGGARWAL	
3	C.O. (COMM.IPD-TM)-694/2022	M/S JINDAL INDUSTRIES PRIVATE LIMITED V/s ARVIND JINDAL AND ANR	SANJAY AGGARWAL, ROHAN ROHATGI, NIDHI RAMAN, SANJAY AGGARWAL	
4	C.O. (COMM.IPD-TM)-438/2022	ADVANCE MAGAZINE PUBLISHERS INC. V/s PANNA SAREES PVT LTD. & ANR	RAHUL CHAUDHRY, LALL LAHIRI	
5	C.O. (COMM.IPD-TM)-242/2024 I.A. 45344/2024	GTV ASSET MANAGEMENT SPOLKA Z OGRANICZONA ODPOWIEDZIALNOSCIA	SHRAVAN KUMAR BANSAL, URFEE ROOMI	

	I.A. 45345/2024 I.A. 45346/2024	V/s SHILPA NISCHAL GUPTA AND ANR.		
6	CS(COMM)- 1433/2016 I.A. 3701/2019 I.A. 13164/2019 I.A. 13870/2019 I.A. 13871/2019 I.A. 3495/2021	M/S BYRAM HOLDINGS V/s M/S EMINENT ENTERTAINMENT & ORS	SIDDHESH KOTWAL, SIDDHESH SHIRISH KOTWAL, JOSEPH, VIKAS KUMAR, JOSEPH & JOSEPH, MR. SIDDHESH KOTWAL	
7	CS(COMM)- 1560/2016 I.A. 25337/2023	DELTON CABLES LTD V/s DELTON TRADING PVT LTD	VIKAS MALHOTRA, H P SINGH, JIGYASA SHARMA, VARUN NISCHAL, SANJEEV MAHAJAN, ANJU AGRAWAL	
8	CS(COMM)- 567/2019 I.A. 14008/2019 I.A. 14501/2019	COLGATE PALMOLIVE COMPANY & ANR. V/s DABUR INDIA LTD.	MANISH KUMAR MISHRA, ACHUTHAN SREEKUMAR	
9	CS(COMM)- 573/2022	EDUSPARK INTERNATIONAL PRIVATE LIMITED V/s LAXMI PUBLICATIONS PRIVATE LIMITED	PRATEEK MEHTA, BIKASH GHORAI	
10	CS(COMM)- 95/2023 I.A. 3425/2023 I.A. 4341/2025 I.A. 4699/2025	SMITHKLINE BEECHAM LIMITED V/s GSKFINANCIAL.COM &ORS.	MADHURIMA SARANGI, MADHAV KHOSLA, RAMYA AGGARWAL, TEJAS KARIA, NEEL ANJAN MASON, K. G. GOPALAKRISHNAN, VISHAL SHARMA, URFEE ROOMI	
11	CS(COMM)- 186/2023 I.A. 45104/2024	KHADI AND VILLAGE INDUSTRIES COMMISSION,	SANJAY KUMAR, SAJJAN KUMAR SINGH, PRITHVI	



		V/s PRADEEP KUMAR SINGH AND OTHERS	SINGH	
12	CS(COMM)- 229/2023 I.A. 3085/2024 I.A. 3114/2024	DONGGUAN HUALI INDUSTRIES CO. LTD. V/s ANAND AGGARWAL AND ORS.	ABHISHEK CHANDRA MISHRA, DHRUV SURANA, YOGESH GOEL, ASHISH CHOUDHURY, YOGESH GOEL, DHRUV SURANA	
13	CS(COMM)- 816/2023	WOW MOMO FOODS PRIVATE LIMITED V/s ASHOK KUMAR/JOHN DOE & ORS.	GEETANJALI VISVANATHAN, R MAYA, ANKUR SANGAL	
14	CS(COMM)- 863/2023 I.A. 24144/2023 I.A. 8886/2024	ALKEM LABORATORIES LTD V/s MEDOX LIFESCIENCES & ORS.	SAHIL KAKKAR, SAGAR CHANDRA	
15	CS(COMM)- 207/2024 I.A. 8250/2024 I.A. 3966/2025 I.A. 4170/2025	ELI LILLY AND COMPANY PRIVATE LIMITED & ANR. & ANR. V/s ESKAYEF PHARMACEUTICALS LIMITED & ORS. & ORS.	KINNORI GHOSH, RIDHIE BAJAJ, NAMAN JOSHI, MANAN MONDAL	
16	CS(COMM)- 576/2024 I.A. 33395/2024 I.A. 40871/2024 I.A. 49660/2024	M S K EDUCATIONS PVT LTD V/s DRONA SHIKSHAN SAMITI & ORS.	DHARMENDRA KUMAR YADAV, AARZOO ANEJA	
17	CS(COMM)- 695/2024 I.A. 36643/2024	EXXON MOBIL CORPORATION V/s PRIDELUBRICANTS PRIVATE LIMITED & ORS.	NAMAN JOSHI, RAHUL CHAUDHRY	

18	CS(COMM)- 984/2024 I.A. 44322/2024	BENTLEY SYSTEMS INC & ANR. V/s MR THANGAVELU ARIVURAJA & ANR.	RISHUB KAPOOR, VAREESHA IRFAN	
19	CS(COMM)- 1024/2024 I.A. 45279/2024	GTV ASSET MANAGEMENT SPOLKA Z OGRANICZONA ODPOWIEDZIALNOSCIA V/s SHILPA NISCHAL GUPTA AND ORS.	SHRAVAN KUMAR BANSAL, URFEE ROOMI	
20	CS(COMM)- 1044/2024 I.A. 46023/2024	JOCKEY INTERNATIONAL INC. V/s APKSOS.COM & ORS.	NEEL ANJAN MASON, PRAJJWAL KUSHWAHA	
21	CS(COMM)- 1064/2024 I.A. 46762/2024 I.A. 46764/2024	MAMTA GARG & ANR. V/s PRAGYA BANSAL & ORS.	SHRAVAN KUMAR BANSAL, UMESH MISHRA	
22	I.A. 48034/2024 In CS(COMM)- 1114/2024	DABUR INDIA LIMITED V/s EMAMI LIMITED	ROOH-E-HINA DUA, PRABHU TANDON	
23	CS(COMM)- 1128/2024 I.A. 48448/2024	SANOFI & ANR. V/s SUNMETICS HEALTHCARE PVT. LTD & ANR.	RITESH KHATRI, V MOHINI	
24	W.P.(C)-IPD- 41/2024	NEERAJ JAIN V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARK & ANR.	N MAHABIR	

\*\*\*\*\*

**COURT NO. 47**

**HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV**

**NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.**

**NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO**

[daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)

**CLICK HERE TO JOIN VC:-**

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(OS)- 1767/2006 I.A. 10744/2024	HARI CHAND V/s SH. SATBIR & ORS.	RAJESH DAGAR, JAI PRAKASH, RS MAHLA, R S LATHWAL, VISHAL MAAN, D.K. SHARMA, RAJBIR SINGH	
2	CS(OS)- 2170/2006 I.A. 12980/2006 I.A. 464/2008 I.A. 8273/2008 I.A. 15013/2009 I.A. 34450/2024	KUMARI SEHEJ GUPTA & ANR. V/s SHRI M.L. GUPTA & ORS.	DEEPA GUPTA, ITI SHARMA, MEET MALHOTRA, JAGDEV, ARVIND MISHRA, R.S. SURI, SANJAY AGNIHOTRI, THAKUR SUMIT, VIVEK KISHORE, DESHPANDE & COMPANY, TARA NARULA, SACHIN	

			SAINI, SUNIL KUMAR, RIKKY GUPTA, BHARAT BHUSHAN BHATIA, MR. BHARAT BHUSHAN BHATIA, MR. R.S. SURI, SACHIN SAINI	
3	CS(OS)- 1416/2009 CRL.M.A. 620/2015 I.A. 23829/2023 I.A. 23830/2023 I.A. 24023/2023 WITH CS(OS) 3241/2011	SUBHASHINI MALIK V/s S K GANDHI & ORS.	SHIV KHORANA (CAVEATOR), ANU BAGAI, SAMAR, AADITYA V KUMAR, K.K.MANAN, AKSHAY MAKHIJA, VIPIN TYAGI, JEEVESH NAGRATH, ASTHA JOSHI, JUDY JAMES, SHIKHAR MITTAL, JATIN KAPUR, VIRMANI & VIRMANI, SAMAR BANSAL, GEETA GANDHI, PRASHANT	
4	CS(OS)- 3241/2011 CC 50/2012 I.A. 15225/2014 I.A. 18922/2022 I.A. 3519/2023 I.A. 3520/2023 I.A. 4095/2023 I.A. 5292/2023 I.A. 10412/2023 I.A. 10462/2023 I.A. 11589/2023 I.A. 11590/2023 I.A. 16789/2023 I.A. 16790/2023 I.A. 16805/2023 I.A. 16806/2023 I.A. 17315/2023 WITH CS(OS) 1416/2009	GEETA GANDHI V/s SUBHASHINI MALIK AND ORS	SAMAR BANSAL, AKSHAY MAKHIJA, PRASHANT KATARA, JEEVESH NAGRATH, ASTHA JOSHI, SHOBHAN MAHANTI, SHIKHAR MITTAL, JATIN KAPUR, AADITYA VIJAY KUMAR, VIPIN TYAGI AND SANDEEP DAS, JATIN KAPUR, REENA GUPTA, GEETA GANDHI	

5	CS(OS)- 2572/2013 I.A. 20716/2013 I.A. 5290/2014 WITH CS(OS) 3827/2014	KULWANT SINGH V/s HARVINDER SINGH	NIKHIL MEHRA, RAJEEV KUMAR, INDER BIR SINGH, PREET PAL SINGH, AMIT PUNJ	
6	CS(OS)- 3827/2014 CC 36/2016 I.A. 15422/2019	HARVINDER SINGH V/s KULWANT SINGH	NIKHIL MEHRA, INDER BIR SINGH, RAJEEV KUMAR	
7	CS(OS)- 2610/2013 I.A. 20920/2013 I.A. 24462/2014 I.A. 754/2015 I.A. 755/2015 I.A. 43327/2024 I.A. 43328/2024 I.A. 1348/2025 I.A. 1838/2025	EMBOSS REAL ESTATE PVT LTD V/s M/S AERENS ENTERTAINMENT ZONE PVT LTD & ORS	ARORA ADVOCATES, UCOL, ASHOK KUMAR JAIN, SURESH DUTT DOBHAL, AMIT KHEMKA, NEERAJ, ASHOK	
8	CS(OS)- 2611/2013 I.A. 20922/2013 I.A. 6424/2014 I.A. 19783/2014 I.A. 24481/2014 I.A. 749/2015 I.A. 751/2015 I.A. 43287/2024 I.A. 43288/2024 I.A. 1311/2025 I.A. 1840/2025	DRAK HOMEBUILD PVT LTD V/s M/S AERENS ENTERTAINMENT ZONE PVT LTD & ORS	ARORA ADVOCATES, UCOL, ASHOK KUMAR, SURESH DUTT DOBHAL, AMIT KHEMKA, NEERAJ, SURESH, KRISHAN, ASHOK	
9	CS(OS)- 2612/2013 I.A. 20924/2013 I.A. 5828/2014 I.A. 19784/2014 I.A. 24482/2014 I.A. 43285/2024 I.A. 43286/2024 I.A. 1349/2025 I.A. 1839/2025	DRAK PROBUIDL PVT LTD V/s M/S AERENS ENTERTAINMENT ZONE PVT LTD & ORS	ARORA ADVOCATES, UCOL, ASHOK KUMAR JAIN, SURESH DUTT DOBHAL, AMIT KHEMKA, SHRI KRISHAN, SURESH, ASHOK, NEERAJ	

10	I.A. 6669/2016 I.A. 6670/2016 I.A. 8802/2017 I.A. 8803/2017 In CS(OS)- 292/2014 (Disposed off case)	SUBASH CHANDER MEHTA V/s SAHDEV KUMAR MEHTA & ANR	MANISH KUMAR, KARTIK MITTAL, M AZEEM KHAN, MANISH KUMAR & ASSO	
11	CS(OS)-726/2014 I.A. 5769/2025 I.A. 5770/2025	GYAN PRAKASH GUPTA V/s VIJAY PRAKASH & ORS	RAKESH SRIVASTAVA, JAGMOHAN SINGH, M TARIQUE SIDDIQUI, JAI SAHAI ENDLAW, ARCHANA GUPTA, SHASHANK KHURANA, RAKESH CHANDER AGGARWAL, KAMAL MOHAN GUPTA, DEEPALI GUPTA	
12	CS(OS)-126/2020	HSIL LTD. & ANR. V/s ICICI SECURITIES LTD AND ORS.	RAVEENA RAI, KAPIL WADHWA, MANAV GUPTA	
13	CS(OS)-226/2020 I.A. 7232/2020 I.A. 5628/2024 I.A. 7068/2024 I.A. 2263/2025 I.A. 4881/2025	SURENDRA LAL MAHENDRA V/s LATE SH. B. LAL MAHENDRA THROUGH HIS LEGAL HEIRS & ORS.	SAURABH DEV KARAN SINGH	
14	CS(OS)-243/2021 I.A. 34696/2024 I.A. 35546/2024 I.A. 38990/2024	ANIL JAIN V/s PARITOSH JAIN & ANR.	RAJEEV MISHRA, MANDEEP SINGH VINAIK, RAJEEV MISHRA	
15	CS(OS)-678/2021 I.A. 16517/2021 I.A. 14253/2022 I.A. 867/2023 I.A. 22873/2023	TARUN KUMAR CHAWLA & ORS. V/s PREM KUMAR CHAWLA & ORS.	AMIT SANDUJA, SIDHARTH JOSHI, SIDHARTH JOSHI, AMIT SANDUJA	

16	CS(OS)-135/2024 I.A. 4111/2024 I.A. 4112/2024 I.A. 4113/2024 I.A. 43887/2024 I.A. 43888/2024 I.A. 5340/2025 I.A. 5341/2025	MS. NIRMALA KUMARI V/s SPINE INFRATECH & ORS.	VINEET TAYAL, KAMAKSHI SEHGAL, OM PRAKASH BANSAL, PARANGAT PANDEY, GAURAV CHAUHAN, PIYUSH PATHAK	
17	CS(OS)-167/2024 I.A. 4598/2024 I.A. 10369/2024 I.A. 44030/2024 I.A. 44031/2024	RAJ KUMAR KHURANA AND ORS. V/s INDER JEET ARORA AND ORS.	SHAILEN BHATIA, ALOK DEV, AMIT KUMAR, RAKESH KUMAR GARG, SHAILEN BHATIA, ALOK DEV	
18	CS(OS)-243/2024 I.A. 6659/2024 I.A. 37488/2024 I.A. 43700/2024	SANJAY TYAGI & ANR. V/s SATISH KUMAR TYAGI & ORS.	RAJAT MATHUR, AVINASH KUMAR TYAGI, RAJAT MATHUR	
19	CS(OS)-371/2024 I.A. 10546/2024 I.A. 10548/2024 I.A. 43787/2024	MRS PRATIMA TANDON V/s MR BALBIR S TANDON & ORS.	RAGHAV SHARMA	
20	CS(OS)-547/2024 I.A. 33386/2024 I.A. 33388/2024 I.A. 33389/2024 I.A. 45459/2024	SMT. SANGITA AND OTHER V/s MS. JYOTI @ JYOTIPANWAR AND OTHERS	SHIVEN KHURANA, SANJAY RATHI, MOHIT GUPTA, SANJAY RATHI	
21	CS(OS)-649/2024 I.A. 36792/2024 I.A. 36793/2024	MEERA DHAWAN AND ANR V/s MANDEEP DHAWAN AND ORS	KULDEEP KUMAR GURNANI, SHOBHANA TAKIAR	
22	CS(OS)-915/2024 I.A. 45614/2024 I.A. 45615/2024 I.A. 45616/2024	MEENA UPPAL V/s ANJU SALUJA & ORS.	MANSI BAJAJ, MALLIKA	
23	EX.P.-114/2024	PRAMOD GUPTA V/s CEMENT CORPORATION OF INDIA & ANR.	SUNIL KUMAR	

24	I.A. 3901/2021 I.A. 19213/2022 In TEST.CAS.- 15/2008 (Disposed off case)	SARDAR GURCHARANJIT SINGH & ORS. V/s STATE AND OTHERS	R K DEY, ANANYA MUKHERJEE, DIKSHA RANJAN, AMIT KHEMKA, AJAY KUMAR TANDON, AMIT KHEMKA	
25	TEST.CAS.- 14/2024 I.A. 4003/2024 I.A. 34702/2024	MR. JOGINDER PAL SINGH V/s THE STATE AND ORS	LAKSHAY DHAMIJA, SAKSHAM SAXENA, ZAFAR KHURSHID, LAKSHAY DHAMIJA	

**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)**

26	CS(OS)- 2208/1995 I.A. 20324/2013	THE HINDUSTAN TIMES LTD. V/s MR. VIPIN MALIK AND ANR.	MAN MOHAN, SEEMA SAPRA, RS SURI, CHANDER SHEKHAR, ROHIT AGGARWAL, ANURADHA BINDRA, SANDEEP MITTAL, RN KARANJAWALA, DHIRENDER NEGI, ANIL SAPRA, GURVINDER SURI, ANJU BHATTACHARYA, ANOOP BAGAI, C M SHROFF, SHROFF AND ASSO., SURI, KARANJAWALA & CO, RN KARANJAWALA	AT 3.30 P.M.
----	---	--	--	--------------



07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

27	CS(OS)-971/1998 I.A. 16373/2009	VIPIN MALIK V/s THE HINDUSTAN TIMES LIMITED	ANOOP BAGAI, ARFAN BOBDE, R.S.SURI, ARVIND KUMAR, SANDEEP MITTAL, VISHAKHA, C M SHROFF, SURI, KARANJAWALA & CO, MANISH KOHLI, C.M. SHROFF & ASSOCIATES	AT 3.30 P.M.
----	------------------------------------	---	---	--------------

\*\*\*\*\*

**COURT NO. 48**  
**HON'BLE MS. JUSTICE MINI PUSHKARNA**

**NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:**

[n.shubhankar@dhc.nic.in](mailto:n.shubhankar@dhc.nic.in)

**MEETING LINK**

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	C.O.(COMM.IPD-PAT)-4/2023 I.A. 6721/2023 I.A. 22950/2023 I.A. 23727/2023 WITH CS(COMM) 456/2023	BLICK SYSTEM INDIA PRIVATE LIMITED V/s FRANZ SAFFORD AND OTHERS	SANGRAMSINGH RAJENDRA BHONSLE, UTKARSH JOSHI	
2	CS(COMM)-456/2023 I.A. 12412/2023 I.A. 20475/2023 I.A. 22866/2023 I.A. 23176/2023 I.A. 24284/2023 I.A. 30077/2024	INNOVATION GLASS INDIA PVT LTD AND ANR V/s BLICK SYSTEM INDIA PVT LTD	UTKARSH JOSHI, SANGRAMSINGH RAJENDRA BHONSLE, UTKARSH JOSHI	
3	C.O.(COMM.IPD-PAT)-11/2024 I.A. 45860/2024	PRANJAL BIO PRIVATE LIMITED V/s CONTROLLER GENERAL OF PATENTS DESIGNS AND TRADE MARKS AND ORS & ORS.	VINDHYA S MANI, RAHUL DEV TYAGI	
4	C.O.(COMM.IPD-TM)-398/2022 WITH C.O.(COMM.IPD-TM)	UNILEVER INDUSTRIES PRIVATE LIMITED A COMPANY INCORPORATED	SHOBHIT AGRAWAL, PRITHVI SINGH, W.S. KANE AND CO.	

	410/2022 C.O. (COMM.IPD-TM) 463/2022 C.O. (COMM.IPD-TM) 450/2022	UNDER THE COMPANIES ACT, 1956 HAVING ITS REGISTERED OFFICE AT UNILEVER HOUSE, B. D. SAWANT MARG, CHAKALA, ANDHERI (WEST), MUMBAI 400099 V/s KWALITY LIMITED, A COMAPNY INCORPORATED UNDER THE COMAPNIES ACT, 1956, HAVINT ITS REGISTEWRED OFFICE AT F-82, SHIVAJI PLACE, RAJOURI GARDEN, NEW DELHI - 110027U		
5	C.O. (COMM.IPD- TM)-410/2022	UNILEVER INDUSTRIES PVT LTD. UNILEVER HOUSE, B. D. SAWANT MARG, CHAKALA, ANDHERI WEST, MUMBAI V/s KWALITY LIMITED, F-82, SHIVAJI PLACE, RAJOURI GARDEN, NEW DELHI	SHOBHIT AGRAWAL, PRITHVI SINGH, W.S. KANE AND COMPANY	
6	C.O. (COMM.IPD- TM)-450/2022	UNILEVER INDUSTRIES PVT LTD & ANR V/s KWALITY LTD & ANR	SHOBHIT AGRAWAL, NAMAN JOSHI, W.S. KANE AND CO.	

7	C.O. (COMM.IPD- TM)-463/2022	UNILEVER INDUSTRIES PRIVATE LIMITED AND ANR V/s KWALITY LIMITED AND ANR	SHOBHIT AGRAWAL, NAMAN JOSHI, W.S KANE AND CO.	
8	C.O. (COMM.IPD- TM)-83/2024 I.A. 32391/2024 WITH CS(COMM) 379/2022 CS(COMM)- 355/2021	RAJ KUMAR JAIN V/s REGISTRAR OF TRADEMARK & ANR.	ASHOK GOEL, ABHINAY SHARMA	
9	CRL.M.A. 36319/2024 In CS(COMM)- 379/2022 (Disposed off case)	PRAVESH NARULA TRADING AS M/S. CAPITAL ENTERPRISES V/s RAJ KUMAR JAIN TRADING AS M/S. BHOLARAM PURANMALL AND ANR.	ABHINAY SHARMA, RECVD. FROM THE COURT OF SH SANJEEV KUMAR AGGARWAL DISTT.JUDGE, COMM COURT- 01, TIS HAZARI FILED IN COMPLIANCE OF COURT ORDER DT.7/4/22 IN CS COMM-355/21, ABHINAY SHARMA	
10	CS(COMM)- 715/2017 I.A. 12183/2017 I.A. 2282/2018 I.A. 10869/2021 I.A. 5418/2022	WYNN RESORTS HOLDINGS, LLC & ANR V/s SUNIL KUMAR MIGLANI & ORS	MANISH VASHISHT, ANAND AND ANAND, VIBHAV MITHAL, VIBHAV MITHAL	
11	CS(COMM)- 146/2021 I.A. 4555/2021 I.A. 9687/2021 I.A. 6721/2022 I.A. 20431/2022 I.A. 7119/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s ROOPIKA RASTOGI AND ANR.	PRITHVI SINGH, RITESH KUMAR CHOWDHARY, PRITIKA KOHLI, PRITIKA KOHLI	

12	CS(COMM)- 185/2021 I.A. 5678/2021 I.A. 6733/2021 I.A. 22216/2023	MEDIA INTERNATIONAL V/s CATRACK ENTERTAINMENT PVT. LTD & ORS.	AMITA GUPTA, SWAYAMISIDHA PATNAIK, RAJIV KUMAR CHOUDHRY	
13	CS(COMM)- 281/2021 I.A. 7377/2021	TTK PRESTIGE LIMITED V/s BAGHLA SANITARYWARE PRIVATE LIMITED & ORS.	EKLAVYA BAHL, MAMTA RANI, MAMTA RANI	
14	CS(COMM)- 355/2021 CRL.M.A. 23928/2024 I.A. 35652/2024	R.K JAIN V/s PRAVESH NARULA	ASHOK GOEL, ABHINAY SHARMA, ASHOK GOEL	
15	CS(COMM)- 93/2022 I.A. 2234/2022	ANIL KUMAR SOLE PROPRIETOR OF M/S ANIL KUMAR RAMESH KUMAR V/s JYOTI SALES HOUSE & ANR.	SHAILEN BHATIA	
16	CS(COMM)- 49/2023 I.A. 1674/2023 I.A. 11245/2024	BENTLEY SYSTEMS INC & ANR. V/s OILTECH ENGINEERING INDIA PRIVATE LIMITED & ANR.	K ANANDHA RAJA, APOORV BANSAL, VAREESHA IRFAN	
17	CS(COMM)- 283/2023 CRL.M.A. 20590/2023 I.A. 8396/2024	SUN PHARMA LABORATORIES LTD V/s FINECURE PHARMACEUTICALS LTD & ORS.	BINDRA RANA, SACHIN GUPTA, BINDRA RANA	

18	CS(COMM)- 813/2023 I.A. 22369/2023 I.A. 25794/2023	PHONOGRAPHIC PERFORMANCE LIMITED V/s STR8UP HOSPITALITY PRIVATE LIMITED & ORS.	SHIVA SANTANAM SWAMINADHAN, ANKUR SANGAL	
19	CS(COMM)- 129/2024 I.A. 3278/2024 I.A. 44712/2024	TATA SONS PRIVATE LIMITED & ANR. V/s MALLA RAJIV	ROHIL BANSAL, ACHUTHAN SREEKUMAR	
20	CS(COMM)- 408/2024 I.A. 32997/2024 I.A. 32998/2024 I.A. 32999/2024 I.A. 33001/2024 I.A. 33002/2024 I.A. 40466/2024	FMC CORPORATION AND ORS. V/s NATCO PHARMA LIMITED	GEORGE VITHAYATHIL, CS/3/2024 TRANSFERRED FROM SH. ANSHU SHUKLA, ADJ VIDE ORDER DT.9/04/2024 OF SUPREME COURT, SANJAY KUMAR AND ARPITA SAWHNEY, SANJAY KUMAR AND ARPITA SAWHNEY, IN COMPLIANCE OF ORDER DT. 07.082024, SANJAY KUMAR AND ARPITA SAWHNEY	
21	CS(COMM)- 409/2024 I.A. 32991/2024 I.A. 32992/2024 I.A. 32993/2024 I.A. 32995/2024 I.A. 32996/2024 I.A. 40467/2024	FMC CORPORATION AND ORS. V/s NATCO PHARMA LIMITED	GEORGE VITHAYATHIL, RECORD NO.CS/2/2024 TRANSFERRED FROM ADDITIONAL DISTRICT AND SESSIONS JUDGE CHANDIGARH BY ORDER OF HONBLE SUPREME COURT OF INDIA, SANJAY KUMAR AND ARPITA SAWHNEY, FILED IN COMPLIANCE OF ORDER DT TWENTH OF MAY TWO THOUSAND AND TWENTY FOUR, SANJAY KUMAR AND ARPITA SAWHNEY, IN COMPLIANCE OF ORDER DT. 07.082024	

22	CS(COMM)- 410/2024 I.A. 32988/2024 I.A. 32989/2024 I.A. 32990/2024 I.A. 40730/2024 I.A. 40731/2024 I.A. 40732/2024 I.A. 40734/2024 I.A. 40778/2024 I.A. 42341/2024	FMC COPORATION AND ORS. V/s NATCO PHATMA LIMITED	GEORGE VITHAYATHIL, CS/11/2023 TRANSFERRRED FROM SH. ANSHU SHUKLA, ADJ CHANDIGARH/UIDNO.HR0080 VIDE ORDER DT.9/04/2024 OF SUPREMECOURT TRANSFER PETITION(CIVIL)504/2022, FILED IN COMPLIANCE OF ORDER DT TWENTY MAY TWO THOUSAND AND TWENTY FOUR, IN COMPLIANCE OF ORDER DT. 07.08.2024, GEORGE VITHAYATHIL	
23	CS(COMM)- 937/2024 I.A. 43185/2024	ZEE ENTERTAINMENT ENTERPRISES LIMITED V/s BOLLYZONE.TV & ORS.	NEEL ANJAN MASON, GEETANJALI VISVANATHAN, RISHABH JAIN, ANGAD SINGH MAKKAR	
24	CS(COMM)- 941/2024 I.A. 43240/2024	TECHNO SPORTSWEAR P LTD V/s LAXMI PAT BENGANI	SACHIN GUPTA	
25	CS(COMM)- 957/2024 I.A. 43427/2024 I.A. 43428/2024	GS1 INDIA V/s KOMAL AND ASSOCIATES & ANR.	ADITYA GUPTA	

\*\*\*\*\*

**COURT NO. 50**  
**HON'BLE MR. JUSTICE ANISH DAYAL**

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmatishgoel@gmail.com](mailto:cmatishgoel@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	ARB.P.-1855/2024 I.A. 46013/2024	ANITA CHANDRA PRAKASH PATHAK V/s UNION OF INDIA AND ORS	PAWAN PRAKASH PATHAK	
2	ARB.P.-31/2025	ANIL RANA V/s INDUS TOWER LIMITED	MANUJ AGGARWAL	
3	EX.P.-79/2024	SUDHIR JAIN V/s SARLA MITTAL & ANR.	ASHIM SHRIDHAR, ARCHANA LAKHOTIA	
4	EX.P.-80/2024	SUDHIR JAIN V/s R P MITTAL	ASHIM SHRIDHAR, ARCHANA LAKHOTIA	
5	TEST.CAS.- 14/2022 I.A. 33512/2024	NAVEEN BHUTANI V/s THE STATE & ORS.	ARVIND KUMAR GUPTA, MANJIT SINGH CHAUHAN, I.S BAKSHI	
6	CS(COMM)- 741/2024 I.A. 37949/2024 I.A. 37950/2024 I.A. 37951/2024 I.A. 37952/2024	NALINI GUPTA V/s DEUTSCHE BANK AG & ORS.	NEERAJ KUMAR JHA	
7	CS(OS)-327/2018	DIVYA MISHRA V/s ASHOK TIWARI & ORS	SINDHU SINHA, ASHISH KUMAR SINGH, JAI SAHAI ENDLAW	



8	CS(OS)-425/2022 I.A. 13623/2022 I.A. 19186/2023 I.A. 19187/2023	YOGESH JINDAL V/s S.S. AGENCIES & ORS.	KARTAVYA BATRA, SHRADDHA BHARGAVA, UJJWAL JHA	
9	CS(OS)-590/2022 I.A. 15487/2022 I.A. 17598/2022 I.A. 17599/2022 CRL.M.A. 21971/2022 I.A. 7581/2023 I.A. 21328/2023 I.A. 25328/2023 I.A. 4505/2024	MANEESHA TYAGI & ANR. V/s BAJAJ BUILDERS AND PROMOTERS & ORS.	ADITYA PUSHKAL KHANNA, VINAY KUMAR, RAJESH KUMAR MALHOTRA, MANISH MOHAN, RATNESH BANSAL, PARAMJEET SINGH	
10	CS(OS)-717/2022 I.A. 19113/2022	SMT. KRISHNA V/s SH. RAJAN KAUSHIK & ORS.	ROOPA RAM JANGU, GOUTHAM SHIVSHANKAR, NAZIA PARVEEN	
11	CS(OS)-39/2023 I.A. 1171/2023 CRL.M.A. 5636/2023 I.A. 9385/2023 I.A. 24834/2023 I.A. 1564/2025	KULDEEP SUGANDH V/s AJIT & ORS.	MOHIT JOLLY, BHARAT ARORA, SAURABH SINGH AHLUWALIA, ANIL KUMAR THAKUR, ABHAY KUMAR, AYUSH PURI, NISHANT DATTA, MOHIT JOLLY, BHARAT ARORA	
12	CS(OS)-494/2023 I.A. 15564/2023 I.A. 5379/2024 I.A. 29997/2024 I.A. 31558/2024 I.A. 32916/2024 I.A. 34874/2024 I.A. 37936/2024 I.A. 40397/2024 I.A. 40932/2024 I.A. 41341/2024 I.A. 47999/2024	DEEPAK MUKHI V/s KAMAL MUKHI & ANR.	KARANJAWALA & CO, SUBHRO PROKAS MUKHERJEE, HEMANT PHALPHER, KAMAL MUKHI	
13	CS(OS)-787/2023 I.A. 23645/2023 I.A. 23647/2023	MS. MANDEEP KAUR V/s MS. ANANDJIT KAUR & ORS.	SAURABH CHAUHAN	

14	CS(OS)-803/2023 I.A. 24169/2023	DINESH KUMAR VERMA V/s PUSHPA VERMA AND ORS	HARJEET NARANG, YASHASWI SK CHOCKSEY	
15	CS(OS)-367/2024 I.A. 10489/2024 I.A. 10491/2024 I.A. 29987/2024 I.A. 43473/2024 I.A. 48753/2024 I.A. 48760/2024 I.A. 2921/2025 I.A. 2922/2025	LAKSHMINARAYANAN BHUVANESWARI SHAARAN V/s VAIBHAV VATS SHUKLA	RISHABH KAPUR, GAURAV SETHI	
16	CS(OS)-912/2024 I.A. 45586/2024 I.A. 48274/2024 I.A. 48275/2024	NARENDER KUMAR ARORA V/s VIJAY KUMAR ARORA & ORS.	ARUN KUMAR BATTA	
17	OMP (ENF.) (COMM.)- 211/2023 EX.APPL.(OS) 129/2024 EX.APPL.(OS) 1120/2024 EX.APPL.(OS) 1121/2024 EX.APPL.(OS) 1122/2024 EX.APPL.(OS) 1123/2024	RAJASTHAN STATE ROAD DEVELOPMENT AND CONSTRUCTION CORPORATION LTD. V/s M/S B.S.M. CONTRACTORS PVT LTD THROUGH ITS DIRECTOR- RUPENDER SINGH MAAN & ANR.	ASEEM ATWAL, RAJEEV SHARMA, ASEEM ATWAL, KARTAVYA BATRA	

18	OMP (ENF.) (COMM.)- 212/2023 EX.APPL.(OS) 130/2024 EX.APPL.(OS) 1124/2024 EX.APPL.(OS) 1125/2024 EX.APPL.(OS) 1126/2024 EX.APPL.(OS) 1127/2024	RAJASTHAN STATE ROAD DEVELOPMENT AND CONSTRUCTION CORPORATION LTD V/s M/S B.S.M. CONTRACTORS PVT LTD THROUGH ITS DIRECTORS- RUPENDER SINGH MAAN & ANR.	ASEEM ATWAL, RAJEEV SHARMA, ASEEM ATWAL, KARTAVYA BATRA	
----	--	---	--	--

\*\*\*\*

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

**COURT NO. 121, FIRST FLOOR BLOCK(A)  
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL**

Click TO Join The VC

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	OMP (ENF.) (COMM.)-67/2022(Disposed off case)	M/S ASHOK KUMAR V/s UNION OF INDIA	SYED WASIF HAIDER	
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)</b>				
2	CS(OS)-166/2024(Disposed off case)	DHRUVA GOEL V/s M/S CHETANYA BUILDCON PVT LTD & ORS.	PIYUSH SANGHI, CHANDRACHUR BHATTACHARYYA, MD ALI	AT 11:30 A.M.

\*\*\*\*\*

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)  
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc001>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)-65/2024 I.A. 1745/2024 I.A. 11016/2024 I.A. 37075/2024 I.A. 46153/2024 I.A. 47971/2024 I.A. 3074/2025 I.A. 3075/2025	JASBIR SINGH PARMAR V/s JITENDER PARMAR & ORS.	SHANTANU BHARDWAJ, ALOK TIWARI, NEEL KUMAR, SHANTANU BHARDWAJ, ALOK TIWARI, VIJAY KUMAR	
2	CS(COMM)-284/2024 I.A. 7586/2024 I.A. 7587/2024 I.A. 46782/2024	AJAY BINDAL V/s AXIS BANK LTD & ORS.	NAMIT SURI, AMAN GUPTA, DIVYANSH CHAUDHARY, KRITIKA BHARDWAJ, SIDHANT GARG	
3	CS(OS)- 34/1977(Disposed off case) I.A. 487/2019 I.A. 860/2019 I.A. 15583/2019 I.A. 19994/2022	DEWAN IZZAT RAI NANDA THRU LR'S V/s DEWAN IQBAL NATH THRU LR'S AND ORS.	MS VOHRA, RUCHI SINDHWANI, DEFDT IN PERSON, BN NAYAR ANJANA BALI, B R PANDA, SANJEEV PURI, P VASUDEVA MALVIKA KR., S ROY SUDHA SRIVASTAVA, P.N.BHAN, J.N.AGARWAL, DIVJEET SINGH VOHRA, T.D.YADAV,	

			SANDEEP AGGARWAL, PRABHAT RANJAN, VIKAS ARORA, SHO HIT CHAUDHRY, ANUPAM RAINA, MANU K GIRI, JIGYASA SHARMA, SEERAT DEEP SINGH, G. M. KAWOOSA, YUGANSH MITTAL, ASHUTOSH KUMAR, PRANAV JAIN, MIKHIL VIJ, DEBASISH MOITRA, RAJIV SHARMA, SHALINI SHARMA, ARVIND KUMAR GUPTA, RISHABH GUPTA, RITESH KHATRI, DEBANSH MOITRA	
4	CS(OS)-507/2023 I.A. 15986/2023 I.A. 15987/2023	M/S RADIANCE FINCAP PVT. LTD. V/s GOVT. OF NCT OF DELHI & ORS.	PANKAJ VIVEK	
5	CS(OS)-632/2023 I.A. 19982/2023 I.A. 36257/2024 I.A. 36330/2024	DEEPAK ARORA & ANR. V/s MAHESH CHANDER ARORA & ORS.	PANKAJ VIVEK	
6	O.M.P. (E) (COMM.)- 31/2024	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED V/s M/S GLOBUS ECOTRONICS PVT. LTD.	SHASHANK DEO SUDHI	

7	TEST.CAS.-87/2023 I.A. 22972/2023 I.A. 22973/2023 I.A. 22974/2023 I.A. 22975/2023	HIMESH JAIN V/s NIPUN JAIN & ORS.	SHAAD ANWAR	
<b>ADMISSION DENIAL</b>				
8	CS(COMM)-461/2023 I.A. 23609/2023	M/S EQUISOL CORPORATION V/s M/S VIDYA INFRABUILT PVT LTD	RAKESH KUMAR OJHA, KARUNESH TANDON	
9	CS(OS)-782/2023 I.A. 2852/2025	RATTAN SINGH V/s KARAN SINGH AND ORS	IN COMPLIANCE OF ORDER DT. 11.10.2023 PASSED IN TR.P.(C) 40/2023 THE SUIT CS DJ NO. 619403/2016 IS RECD FROM ADJ-2 (CENT DISTT) (HAVING CS DJ NO. 19403/2016) THC TO DHC, REGISTERED, PURUSHOTTAM KUMAR	
10	CS(OS)-861/2023 I.A. 25890/2023 I.A. 25894/2023 I.A. 32024/2024	ADITI GABA V/s ASHU JAIN & ORS.	YASHWANT THAKUR, PRADEEP SINGH RANA, VAGISHA KOCHAR	
11	CS(OS)-40/2024 I.A. 1036/2024	SONIA V/s SMT. DAYA KAUR & ORS.	MD ALI, PRADEEP SINGH RANA	

\*\*\*\*\*

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)  
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)**

**NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc9>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 3095/2025 In CS(OS)-385/2016	SH. VINEET GUPTA V/s M/S INDIAN BIODIESAL LIMITED & ORS	KAPUR & CO., SIDDHARTH KHATTAR, LALIT KUMAR, NAVEEN KUMAR CHAUDHARY, BHANU SANORIYA, FAISAL ZAFAR, H S GAUTAM & NEHA SINGH, FAISAL ZAFAR, HARI SHANKER GAUTAM	
2	CS(OS)- 419/2016(Disposed off case)	SH RAKESH SACHDEVA V/s SH SURENDER SACHDEVA & ORS	AJAY FATYAL, AYUSH PURI, AJAY KUMAR AGARWAL, RAKESH PATIYAL	



3	CS(OS)-526/2016	M/S JAYPREET KAUR SAWHNEY AND CO & ORS V/s MR PADAM CHAND AGARWAL & ORS	ARUN AGGARWAL, SHARDUL AMARCHAND MANGALDAS, MOHIT CHAUDHARY	
4	CS(OS)-109/2020 I.A. 3364/2020 I.A. 3365/2020 I.A. 8765/2023 I.A. 8766/2023	AJAY KISHORE SHARMA V/s VIJAY KISHORE SHARMA & ORS.	SONIA A. MENON, TANU SINGHAL	
5	CS(OS)-179/2024 I.A. 4868/2024 I.A. 49413/2024 I.A. 4477/2025 I.A. 4718/2025	SEEMA VERMA V/s SATVINDER SINGH CHAWLA	MOHIT DEWAN, JASPREET SINGH RAI, MOHIT DEWAN	
6	I.A. 1316/2025 In CS(OS)-738/2024	MS. KAMAKHSHI NARAYAN V/s M/S IG BUILDERS AND PROMOTERS PVT. LTD.	JITENDER KUMAR SHARMA, SARTHAK BHARDWAJ	
7	CS(OS)-883/2024 I.A. 44404/2024	SH. KAWAL BHOLLA V/s SMT. SHAKUNTALA BHOLLA & ORS.	RAJESH KUMAR SINGH	
8	I.A. 1495/2025 In O.M.P. (COMM)- 122/2020	SH. SUBHASH CHANDER & ORS. V/s SH. KRISHAN KUMAR KALRA (HUF)	PRERNA CHOPRA, VIREN KAPUR, RAJIV BAHL, KAJAL CHANDRA	
9	EX.APPL.(OS) 151/2025 In OMP (ENF.) (COMM.)-82/2024	COVESTRO INDIA PRIVATE LTD V/s SRIKRISHNA POLYMER INDSUTRIES PVT LTD	RAHUL CHAUHAN, LALIT GUPTA, SHAMIK SHIRISHBHAI SANJANWALA, LALIT GUPTA	

**ADMISSION DENIAL**

10	CS(OS)-616/2024 I.A. 35398/2024 I.A. 3510/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ORS.	HARSHIT AGARWAL, ANURAG PARASHAR, ANUJ ARORA, MAYANK PACHAURI, HARSHIT AGARWAL, ANURAG PARASHAR	
11	CS(OS)-637/2024 I.A. 36286/2024 I.A. 3500/2025 I.A. 3501/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ORS.	ANURAG PARASHAR, ANUJ ARORA, MAYANK PACHAURI, HARSHIT AGARWAL, ANURAG PARASHAR	
12	CS(OS)-638/2024 I.A. 36290/2024 I.A. 3502/2025 I.A. 3503/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ANR.	ANURAG PARASHAR, ANUJ ARORA, HARSHIT AGARWAL, ANURAG PARASHAR	
13	CS(OS)-639/2024 I.A. 36299/2024 I.A. 3420/2025 I.A. 3421/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN & ORS.	ANURAG PARASHAR, ANUJ ARORA, MAYANK PACHAURI, HARSHIT AGARWAL, ANURAG PARASHAR	
14	CS(OS)-661/2024 I.A. 37020/2024 I.A. 3419/2025 I.A. 3508/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN	ANURAG PARASHAR, HARSHIT AGARWAL, ANURAG PARASHAR	

15	CS(OS)-878/2024 I.A. 44127/2024 I.A. 49926/2024 CC 4/2025	RAJESH GUPTA & ORS. V/s SANCHIT JAIN & ORS.	NEERAJ GUPTA, NIDHI GUPTA, SARAVJIT SINGH OBEROI, ROHIT GANDHI, NEERAJ GUPTA, IN COMPLIANCE OF ORDER DT. 29.01.2025	
16	CS(OS)-934/2024 I.A. 46325/2024 I.A. 3357/2025 I.A. 3505/2025	SANJAY KUMAR JAIN V/s RAJAN KUMAR JAIN AND ANR	ANURAG PARASHAR, HARSHIT AGARWAL, ANURAG PARASHAR	
<b>FOR EVIDENCE</b>				
17	CS(COMM)-1255/2016	MBC GLOBAL ADVISORY SERVICES INDIA PVT LTD V/s PROACTIVE UNIVERSAL TRADING PVT LTD & ANR	ABHIMANYU SHARMA, KANISHK AHUJA, AASHISH ANAND BERNARD	
18	CS(COMM)-1600/2016	SBI FACTORS AND COMMERCIAL SERVICES (P) LTD. V/s BHAKRA INDUSTRIES AND ORS.	PUNEET BHATNAGAR, MUKESH JHA, K.K. JHA, GAUTAM GODARA, MS.UPASANA NATH, RIJUL TANEJA, IRFAN AHMED, SANJIV KAKRA	
19	CS(OS)-7/2016	DINESH BHUTANI V/s OM PRAKASH BHUTANI	JASPREET SINGH, MANJIT SINGH CHAUHAN	
20	CS(OS)-584/2016	RISHI PAL YADAV V/s AMIT KUMAR	TARUN SINGLA KC JOSHI, TARUN SINGLA, G S CHAUHAN	DELETED

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

21	CS(OS)-217/2020 I.A. 2645/2021	PAWAN GUPTA V/s AKSHAYSACHDEV & ORS.	SARVENDRA MANI TRIPATHI, ROHIT GUPTA, RAJIV KUMAR GHAWANA, PRERNA MEHTA, PRERNA MEHTA	AT 2:00 P.M.
22	CS(OS)-117/2024 I.A. 3414/2024 I.A. 49231/2024 I.A. 4490/2025 I.A. 4717/2025	SEEMA VERMA V/s SATVINDER SINGH CHAWLA	MOHIT DEWAN, JASPREET SINGH RAI, MOHIT DEWAN	

\*\*\*\*\*

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)  
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA  
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)-757/2017	SUN PHARMA LABORATORIES LIMITED V/s BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD. & ANR	INTTL ADVOCARE	
2	CS(COMM)-77/2022 I.A. 35269/2024	MAYANK AGGARWAL & ORS. V/s SANJAY BANSAL & ORS.	AREEB AHMAD, ABHINAV BHATIA, SUDEEP CHATTERJEE, NAWAZ SHERIF	
3	CS(COMM)-393/2022 CRL.M.A. 12694/2022 I.A. 615/2023 I.A. 669/2023 I.A. 5119/2023 CRL.M.A. 6793/2023 I.A. 24455/2023 I.A. 48113/2024	METIS LEARNING SOLUTIONS PRIVATE LIMITED V/s FLIPKART INDIA PRIVATE LIMITED & ORS.	ZEHRA KHAN, TARUN SHARMA, SACHIN, NAMAN TANDON, J. SAGAR ASSOCIATES, ZEHRA KHAN, SAUBHAGYA CHAURIHA, TARUN SHARMA	
4	CS(COMM)-747/2023 I.A. 20699/2023 I.A. 3503/2024 I.A. 29529/2024 I.A. 39180/2024	M/S SHREE VALLABH METALS V/s M/S CELLO PLASTIC INDUSTRIAL WORKS & ORS.	SHAILEN BHATIA, RAHUL VIDHANI, SHAILEN BHATIA, RAHUL VIDHANI	

	I.A. 39182/2024 I.A. 39183/2024 I.A. 48642/2024 I.A. 49056/2024 I.A. 49073/2024			
5	CS(COMM)- 521/2024 I.A. 31661/2024 I.A. 45683/2024	BABAJI UDYOG V/s LALIT KUMAR	ABHINAV BHATIA, TEJVEER BHATIA, ABHINAV BHATIA	
6	I.A. 2987/2025 In CS(COMM)- 99/2025	INCYTE HOLDINGS CORPORATION & ORS. V/s CDYMAX (INDIA) PHARMA PRIVATE LIMITED	SWAPNIL GAUR, MAMTA RANI, SWAPNIL GAUR	
<b>ADMISSION DENIAL</b>				
7	CS(COMM)- 550/2022 I.A. 12642/2022	KRBL LIMITED V/s VIKRAM ROLLER FLOUR MILLS LIMITED	MANISH SINGHAL, S K BANSAL	
8	CS(COMM)- 174/2024 I.A. 4594/2024 I.A. 4595/2024 I.A. 4597/2024	CROMPTON GREAVES CONSUMER ELECTRICAL LIMITED V/s BAJAJ ELECTRICALS LIMITED	NANCY ROY, HEMANT DASWANI	
<b>FOR EVIDENCE</b>				
9	C.O.(COMM.IPD- CR)-734/2022 WITH CS(COMM) 1035/2016	M/S K.W ENTERPRISES V/s M/S KARAM INDUSTRIAL WORKS	SHAILE BHATIA	
10	CS(COMM)- 1035/2016 I.A. 39413/2024	M/S K.W. ENTERPRISES V/s M/S KARAM INDUSTRIAL WORKS	EKTA NAYAR SAINI, SUBHASH C. JINDAL, SUBHASH, AMIT JAIN, SHAILEN BHATIA	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

11	CS(COMM)- 211/2017	M/S AMBIENCE PVT LTD V/s M/S ARIHANT BUILDCON PVT LTD & ORS	RISHABH TOMAR, FIDELEGAL	
12	CS(COMM)- 191/2022	JA ENTERTAINMENT PVT LTD V/s MS SITHARA ENTERTAINMENT & ORS.	ROHAN THAWANI, SANAMPREET SINGH, DHARUV ANAND	

\*\*\*\*\*

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)  
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))**

**NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc3>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	ARB.P.-2074/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s MADHVAN IMPEX AND ORS	RANJEET KUMAR	
2	ARB.P.-2076/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s YOGESHWARI TRADERS THROUGH ITS PROPRIETOR SMT VERSA VYAS AND ANR	MEHVISH KHAN	
3	CS(OS)-788/2009(Disposed off case)	SUBHASH CHANDRA AGARWAL & ORS. V/s SATISH KUMAR GARG & ORS.	RAKESH MAHAJAN, PREETI SHARMA, S.K.SINGAL, GAURAV KEJRIWAL, RICHA MAKEN, PRAMOD TYAGI, PRAMOD KUMAR TYAGI, VIVEK SOOD, A	



			K VASHISHTHA, A K VASHISTA, GAUTAM PANJWANI, GAUTAM, AMITA SINGH, P C SHARMA, AMITA SINGH KALKAL, PC. SHARMA	
4	CS(OS)-69/2022 I.A. 2058/2022 I.A. 15118/2023	RANJEET SINGH THIND & ANR. V/s SUKHWINDER KAUR & ORS.	NISCHAY CHAUDHARY, MAN MOHAN SHARMA, SHRIKANT SAMANTARA, VAISHNAVI ARORA	
5	CS(OS)-296/2022	TAHIRA THAPAR V/s EMMA MARIA KOTHARI	IVAN, AVIMUKT DAR, AVIMUKT DAR	
6	CS(OS)-775/2022 I.A. 20949/2022	SUMIT CHHABRA V/s SMT PREETI CHHABRA & ORS.	MANU NAYAR, RAJNEESH SOOD, VISHAL SONI, AAYUSH DAWAR, VANSHI PRUTHI	
7	EX.P.-29/2022	SANDEEP GUPTA V/s ME N MOMS PRIVATE LIMITED	SANJEEV MAHAJAN	
8	OMP (ENF.) (COMM.)-45/2022 EX.APPL.(OS) 223/2022	IFCI FACTORS LTD V/s SURESH KUMAR MADHUSOODHANAN KAMALA & ANR.	RISHAB RAJ JAIN, ANUPAM SRIVASTAVA	

ADMISSION DENIAL				
9	CS(COMM)- 195/2022 I.A. 4918/2022 I.A. 40592/2024	M/S. SHELTERA CONSTRUCTION THROUGH ITS PROPRIETOR SH. HARISH KUMAR V/s U.P. STATE BRIDGE CORPORATION LTD. THROUGH ITS DIRECTOR	CHINMAYA KUMAR BHATT, DIVYANSHU SAHAY	
10	CS(COMM)- 609/2022 I.A. 14243/2022 I.A. 20646/2022 I.A. 271/2023 I.A. 423/2025 I.A. 424/2025 I.A. 431/2025	WIZTOWN PLANNERS PRIVATE LIMITED & ORS. V/s VISTRA ITCL INDIA LIMITED & ORS.	R. SUDHINDER, RISHIKA JAIN, MANISHA SURI, SINHASHREY NIKHILESH, ARUSH KHANNA	
11	CS(OS)-22/2022	ADEPT DEVELOPERS PVT. LTD. V/s DIPAK BHATTACHARYA	RAJESH KUMAR, RITESH KUMAR CHOWDHARY	
12	CS(OS)-473/2022 I.A. 9184/2023	INDU RAVASH V/s MS SARLA RAWAT & ORS.	ABHISHEK SINGH, GORANG GUPTA, RAKESH SINHA, ABHISHEK SINGH	
13	CS(OS)-540/2022 I.A. 18574/2023 I.A. 18575/2023 I.A. 20962/2023	SMT MAHIMA TALAWR V/s SH PARVEEN BAJAJ	SAMAR BANSAL, VINAYAK MEHROTRA, CHETANYA PURI, SAMAR BANSAL	

14	CS(OS)-803/2022 I.A. 21481/2022	LOKESH GAUR AND ORS. V/s SHIV HARI GAUR AND ORS.	SUNIL CHAUHAN, ROOPANSH PUROHIT, RAJENDRA KUMAR SHUKLA, VISHAL MAAN	
15	TEST.CAS.-87/2022 I.A. 19323/2022 WITH CS(OS) 575/2017	VINAY DAYAL V/s THE STATE (NCT OF DELHI) & ORS.	ARUN KUMAR SHARMA, ASHISH VERMA	
<b>FOR EVIDENCE</b>				
16	CS(OS)-575/2017 WITH TEST.CAS. 87/2022	MR. VINOD K DAYAL & ANR V/s MR. VINAY DAYAL	K DATTA, AMIET ANDLAY	
17	CS(OS)-1441/2008 I.A. 47030/2024	RISHI PAL SINGH V/s HARINDER PAL SINGH & ORS	ANSHU MAHAJAN, LALIT GUPTA, J.M. KALIA	
18	CS(OS)-3676/2014 I.A. 23906/2014 I.A. 18225/2023	MASTER RACHIT @ CHINU V/s SATYENDER DABAS & ORS	AJIT DAYAL, Y.R SHARMA, MUKUL SHARMA	
19	CS(OS)-26/2022	ETHIOPIAN AIRLINES V/s DELHI INTERNATIONAL AIRPORT LIMITED GMR GROUP & ANR.	PRITHA SRIKUMAR, KAPIL KHER	

\*\*\*\*\*

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),  
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

**NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	O.M.P. (COMM)-245/2024 I.A. 30562/2024 I.A. 42213/2024	RAGHUVINDRA SINGH YADAV V/s SANDEEP GOYAL & ANR.	RAJPAL SINGH, DILIP KUMAR NIRANJAN, SUYASH KUMAR SINHA	
2	OMP (ENF.) (COMM.)-236/2022 EX.APPL.(OS) 1045/2024 EX.APPL.(OS) 49/2025	GLOBAL TRADERS THROUGH ITS PROPRIETOR V/s MAHANAGAR TELEPHONE NIGAM LTD	MD QUAMAR ALI, JAVED AHMAD, PRASHANT SHARMA	
3	TEST.CAS.-68/2017(Disposed off case)	DR. DHARAM CHAUDHURY V/s THE STATE & ORS	BRIJESH SHARMA, VINOD KUMAR	
<b>FOR DIRECTION</b>				
4	OMP (ENF.) (COMM.)-183/2018	PATEL GAMMON JOINT VENTURE V/s SJVN LIMITED	DASHMEET SINGH CHADHA, SONAKSHI SINGH	THROUGH OFFICE NOTING

\*\*\*\*\*

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)  
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)**

**NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.**

**NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.**

**NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 44788/2024 In C.O. (COMM.IPD-TM)-168/2021	SHIV BALAK EARLIER ( PROP) V/s PANKAJ PURI AND ANR.	NUPUR SINHA, RAKESH TIWARI, NUPUR SINHA, RAKESH TIWARI	
2	CS(COMM)-180/2018(Disposed off case)	HIND CHEMICALS LTD. V/s MR. RAJESH CHAWLA & ORS.	A.K. GOEL, KUMAR DUSHYANT, M.F. HUMAYUNISA, DASWANI, SIDDHARTH DUTTA, ANAND & ANAND	
3	CS(COMM)-1075/2018 I.A. 10890/2018 I.A. 15200/2018 I.A. 11751/2022 I.A. 188/2025	MERCK SHARP & DOHME CORP. & ANR. V/s RANVIR KUMAR BINDESHWARI SINGH & ORS.	R K P & ASSO., ANAND AND ANAND, RKP & ASSOCIATES, YAMINI JASWAL, SUGANDHA YADAV	

4	CS(COMM)- 1302/2018 I.A. 17610/2018 I.A. 3223/2019 I.A. 14365/2019 I.A. 11441/2022 I.A. 11442/2022	TOMMY HILFIGER EUROPE B.V. V/s PARTHA CHATTERJEE	DHRUV ANAND, NISHCHAY MALL	
5	CS(COMM)-85/2019 I.A. 2309/2019 I.A. 460/2022 I.A. 3369/2022 WITH CS(COMM) 95/2019	KISHAN CHAND GUPTA TRADING AS O.K. MASALA COMPANY V/s KAMLESH TEA ESTATE PVT. LTD.	S.S. DAHIYA, JATIN SAPRA, DAHIYA SUKHBIR SINGH, SANJEEV SINGH	
6	CS(COMM)-95/2019 I.A. 2645/2019 I.A. 237/2023	M/S KAMLESH TEA ESTATE PVT. LTD. V/s KISHAN CHAND GUPTA AND ANR.	DAHIYA SUKHBIR SINGH, JATIN SAPRA, K.G. BANSAL, S K BANSAL	
7	CS(COMM)- 686/2022 I.A. 16215/2022	LG CORP & ORS. V/s MS S I TRADING CO & ORS.	PRAMOD KUMAR DUBEY, ANURADHA MISHRA, MAMTA RANI	
8	CS(COMM)- 777/2024 I.A. 38966/2024	SPORTA TECHNOLOGIES PVT. LTD., AND ANR. V/s ANKIT CHAUDHARY ALIAS ANKIT SHEORAN AND ORS	R MAYA, KHAITAN & CO., PRITHVI SINGH	
9	CS(COMM)- 942/2024 I.A. 43243/2024	MS NECTAR LIFESCIENCES LIMITED V/s VISHAD KUMAR TRADING AS MS NECTAR HERBS AND DRUGS	NISHANT MAHTTA	

<b>ADMISSION DENIAL</b>				
10	CS(COMM)- 253/2019 I.A. 7077/2019	BENNETT, COLEMAN & COMPANY LIMITED V/s E! ENTERTAINMENT TELEVISION LLC	MAMTA RANI JHA, KARAN KAMRA, HIMANSHU DEORA, KUNAL TANDON	
11	CS(COMM)- 613/2024 I.A. 34464/2024 I.A. 39328/2024 I.A. 44556/2024 I.A. 48001/2024 I.A. 48002/2024 I.A. 442/2025	HAVELLS INDIA LTD & ANR. V/s ASHOK KUMAR JOHN DOE & ORS.	PARSHANT ARORA, DEEPAK GOGIA, ADITYA GUPTA, VARUN PATHAK, SWATI AGARWAL, KHAITAN & CO., SUDEEP CHATTERJEE, ADITYA GUPTA, SWATI AGARWAL	
<b>FOR EVIDENCE</b>				
12	C.O. (COMM.IPD- TM)-376/2021 WITH CS(COMM) 307/2018	HIMALAYAN HELI SERVICES PRIVATE LIMITED V/s HIMACHAL HELICOPTER SKIING PTY LTD, AND ANR.	VIVEK MALIK	
13	CS(COMM)- 307/2018	HIMACHAL HELICOPTER SKIING PTY LTD V/s HIMALAYAN HELI SERVICES PRIVATE LIMITED & ORS.	SULTAN SINGH, ATIAH SINGH, APOORVA GURUPRASAD, ARUN KATHPALIA, VIRENDER THAKUR, VIVEK MALIK (CAVEATOR), KIRIT S. JAVALI	
14	CS(COMM)- 128/2019 I.A. 7150/2024	PARIJAT INDUSTRIES (INDIA) PVT. LTD. V/s MR. RAKSHIT SEGHAL & ORS.	NIKHIL JOSHI, VIREN BANSAL, DEV ROBINSON, NIKHIL JOSHI	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

15	CS(COMM)- 234/2022	MACLEODS PHARMACEUTICALS LIMITED V/s AAREEN HEALTHCARE PRIVATE LIMITED & ORS.	UMESH MISHRA, PRANAV SAPRA, ARCHANA SAHADEVA	
----	-----------------------	--	---	--

\*\*\*\*\*



**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)  
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

**NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.**

**(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc8>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)-534/2019 I.A. 13311/2019 I.A. 13312/2019 I.A. 13313/2019 I.A. 13100/2021 I.A. 15067/2021 I.A. 3661/2022 I.A. 6412/2022 I.A. 16503/2023	YKK INDIA PRIVATE LIMITED V/s NOBURO MATSUMOTO & ANR.	ANSHU SINGH, VIKAS MAHAJAN, NITIN WADHWA, AMITEJ KUMAR NAGAR, NITIN WADHWA, AAKASH VARMA, AAKASH VARMA, GAGAN KUMAR	
2	I.A. 1835/2025 In CS(COMM)-617/2019	ALWAYS DRY (INDIA) PVT. LTD. V/s ALWAYS DRY, LLC	VIPIN GOGIA, S.P. AGGARWAL, SHASHI KAUSHIK	
3	I.A. 45802/2024 In CS(COMM)-711/2019	SMT. MANJU GAIND V/s M/S SWASTIKA TRADERS & ORS.	RAJESH BHARDWAJ, AJAY TEJPAL, SAMEER VASHISHT, PAWAN KUMAR RAWAL, SUSHANTA KUMAR NANDA, AJAY GAIND, AJAY GAIND, ABHAY GAIND	

4	CS(COMM)-274/2024 I.A. 7426/2024 I.A. 744/2025 I.A. 797/2025 I.A. 1042/2025 I.A. 1043/2025	SANCHI CEREALS PVT.LTD V/s KHAS FOOD PVT.LTD	NAUSHAD AHMAD KHAN, RAJAT MANGLA, PREETPAL KAUR BENIPAL	
5	CS(OS)-195/2019 I.A. 12917/2022 I.A. 17385/2023 I.A. 33127/2024	MOHAN LAL KAUL V/s M/S AVJ DEVELOPERS PVT. LTD. & ORS.	PRADEEP TEOTIA, BASHISHTHA KUMAR PANDEY, SUMIT JAIN, KRISHNA DATTA MULTANI, AMBUJ TIWARI, SONALI DHIR, SUMIT JAIN, AADHAR NAUTIYAL	
6	CS(OS)-214/2019 I.A. 5563/2019	DHARAMVEER & ORS. V/s SH. VINOD KUMAR AGGARWAL & ORS.	SUSHANT DAHIYA, RAVINDER NARWAL	
7	CS(OS)-315/2019 I.A. 10195/2019 I.A. 16943/2019	SMT. BHAWANA AGGARWAL V/s SHRI SUMIT AGGARWAL & ORS.	AMIT GUPTA, IMRAN KHAN, SHIV CHARAN GARG	
8	CS(OS)- 394/2019(Disposed off case)	BALWINDER KAUR & ORS. V/s BHUPINDER SINGH & ORS.	MANJIT SINGH AHLUWALIA, BILIS, AKHIL PAL CHHABRA, MUKESH SHARMA	
9	CS(OS)-642/2024 I.A. 36491/2024 I.A. 36492/2024	MUKESH JINDAL V/s ANIL JINDAL & ORS.	VISHAL MAAN, CHET PARKASH	
10	CS(OS)-722/2024 I.A. 38820/2024 I.A. 2258/2025	SH. RAKESH MATHUR V/s SH. ASHWANI KUMAR AND ORS	CHET PARKASH, VIKESH RATHI, CHET PARKASH	

11	I.A. 4326/2025 In O.M.P.(I) (COMM.)- 229/2019 (Disposed off case)	THREE C INFRA PRIVATE LIMITED V/s PARSVNATH RAIL LAND PROJECT LIMITED	SANJOY GHOSE, KNM & PARTNERS, LAW OFFICES, AJAY TEJPAL, SUMAN KUKRETY, RISHI KAPOOR, ARUSH KHANNA, SUMAN KUKRETY, DEEPTI AGGARWAL, SARWAR RAZA	
<b>ADMISSION DENIAL</b>				
12	CS(OS)-2126/2013 I.A. 17644/2013 I.A. 25231/2015 I.A. 4330/2019	CHARANJEET KAUR KHURANA V/s S MANMOHAN SINGH OBEROI AND OTHERS	S S LINGWAL, MANSIMRAN SINGH, MANPREET KAUR, TANMAYA MEHTA, SANJEEV BHANDARI, ANIRBAN BHATTACHARYA, HARSHAD V HAMEED, KARAN GAUR, R.S CHAUHAN, DINESH GARG & RACHNA AGRAWAL	
13	CS(OS)-384/2019 I.A. 16490/2023 I.A. 17903/2023 CC 3/2024 I.A. 30736/2024 I.A. 39987/2024 I.A. 40416/2024	INDIAN NATIONAL TRADE UNION CONGRESS V/s G. SANJEEVA REDDY & ORS.	MAYURI RAGHUVANSHI, SARANSH KUMAR, VYOM RAGHUVANSHI, S. B TRIPATHI, NEERAJ SHEKHAR, S. B TRIPATHI, IN COMPLIANCE OF ORDER DT 18.01.2024, VYOM RAGHUVANSHI	
14	CS(OS)-72/2024 I.A. 2208/2024 I.A. 2210/2024	NARESH VERMA V/s SHRI MANOJ KUMAR JAIN & ORS.	SUMIT R SHARMA, GAGAN NARANG, MADAN LAL SHARMA	

FOR EVIDENCE				
15	CS(OS)-105/2011	KULJIT KAUR & ANR V/s AMARJIT SINGH	R K SACHDEVA, SHADAB KHAN, GARIMA PRASHAD	AT 12:30 P.M.
16	CS(OS)-548/2011 CCP(O) 26/2017	BRAHAM PRAKASH NAGAR & ANR V/s MUNICIPAL CORPORATION OF DELHI	DEEPAK KR, ANKIT JAIN, SARVESH RAI, NAUSHAD AHMED KHAN, AVINASH LAKHANPAL, MINI PUSHKARNA	
17	CS(OS)-1664/2011 I.A. 10801/2011	M/S VICTOR FOODS INDIA PVT LTD V/s HONEST GENERAL TRADING CO WLL & ORS	KULJEET RAWAL, KEWAL SINGH, SHANKH SENGUPTA, A K MEHTA, AISHWARYA MOHAPATRA, ANIL KR MISHRA	
18	CS(OS)-2136/2011	PUSHPLATA SHARMA V/s SANTOSH SHARMA & ORS	SMRITI RAZDAN	AT 2:00 P.M.
19	CS(OS)-70/2019 I.A. 32100/2024	VIJAY KHOSLA V/s GULSHAN RAI & ORS.	PUSHPA GUPTA, BASHRAT AHMED SHAH, K K MALHOTRA, SURESH CHANDRA SHARMA	
20	CS(OS)-476/2019 I.A. 12027/2019	SMT. POOJA MEHROTRA & ANR. V/s SH. DHARAM PAL SINGH RATHORE	VINEET MEHTA	
21	CS(OS)-659/2019 I.A. 11124/2020 CRL.M.A. 3846/2021 I.A. 9394/2023 I.A. 9395/2023 I.A. 21237/2023 I.A. 21238/2023 I.A. 21549/2023	DR. ANUPAM NIDHI & ANR. V/s SH. YOGESH DEEP & ANR.	GAGAN CHAWLA, PAYAL BAHL, DEEPAK MEHRA, SHELLEN KUMAR BAJAJ, GAGAN CHAWLA, BHUVNESHWAR TYAGI, TRIPURARI	

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

	I.A. 7178/2024		JHA, ISHA TYAGI, DEVENDER KUMAR DHIRYAN, DEEPAK MEHRA, BHUVNESHWAR TYAGI, GAURAV SINGH	
--	----------------	--	--	--

\*\*\*\*\*

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)  
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)- 559/2024 I.A. 32821/2024 I.A. 32822/2024 I.A. 45219/2024 I.A. 45220/2024 I.A. 47519/2024 I.A. 48277/2024	AJAY BINDAL V/s RADHIKA IRON FOUNDRY COMPANY PVT LTD & ORS.	AMAN GUPTA, DIVYANSH CHAUDHARY, AAYUSH AGARWALA, AMAN GUPTA, SIDHANT GARG	
2	CS(OS)- 2418/2015 I.A. 6043/2016 I.A. 12851/2016	SARWAN KHANDELWAL & ORS V/s GOVIND PRASAD KHANDELWAL & ORS	AERON ASSOCIATES, AUREUS LAW PARTNERS, RAJIV BAJAJ, AUREUS LAW PARTNER	
3	CS(OS)- 3440/2015 I.A. 42793/2024 I.A. 49921/2024 I.A. 49961/2024	SH SHIV RAJ SINGH V/s SH RAM NIWAS AND ORS	SURBHI KOHLI, RAJIV KUMAR GHAWANA, MANISH BANSAL, SACHIN MISHRA, MANISH BANSAL	
<b>ADMISSION DENIAL</b>				
4	CS(COMM)- 1201/2018 I.A. 4780/2019 I.A. 2940/2024	MITTAL EDUCATION SOCIETY V/s INDIAN OVERSEAS BANK LTD. & ANR.	KARAN KHANNA, KRISHAN KUMAR, RANDHIR KUMAR, CHANDRA PRAKASH, NISHANT DATTA, VARUN AGARWAL	

5	CS(OS)-543/2012 I.A. 11297/2012 I.A. 9133/2013 I.A. 4460/2017 I.A. 7934/2017 I.A. 7935/2017 I.A. 16641/2018 I.A. 6403/2019 I.A. 6404/2019 I.A. 6405/2019 I.A. 15044/2019 I.A. 1181/2022 I.A. 11321/2022	AMARJEET SINGH GUJRAL V/s JUNG BAHADUR SINGH GUJRAL & ORS	Y.RAJAGOPALAL RAO, AJAY KUMAR TANDON, AJAY KR, MANJIT SINGH, RAHUL KAPOOR, AJAY BAHL, PRADEEP KUMAR MISHRA, KANCHAN KAUR DHODI, MRS. KANCHAN KAUR DHODI, MR. AJAY BAHL, HIMANSHU DUBEY, PURNIMA SINGH, AJAY KUMAR	
6	CS(OS)-23/2018 CC 11/2018 I.A. 960/2018 I.A. 47015/2024	SMT. SUKHMINDER MANDER V/s COL. BRINDER SINGH SINGHOTA & ORS	ALY MIRZA, SHARAT KAPOOR, SUMIT CHANDER, AKHIL SACHAR, IN COMPLIANCE OF ORDER DT. 04.05.2018, SUMIT CHANDER	
7	CS(OS)-285/2024 I.A. 7960/2024	HARSH REKHA JAIN V/s SHRI NEERAJ JAIN	ABHISHEK SINGH	
8	CS(OS)-421/2024 I.A. 29803/2024 I.A. 5192/2025 I.A. 5193/2025 I.A. 5194/2025	SONU KASANA V/s ARUN SHARMA & ORS.	ARPIT RAWAT, ANKIT TANDAN, ARPIT RAWAT	
9	CS(OS)-689/2024 I.A. 37652/2024 I.A. 37653/2024 I.A. 37654/2024	SH ASHOK KUMAR OBEROI V/s STATE OF PUNJAB AND OTHERS	PUJA BHUSARI SONI	
10	CS(OS)-782/2024 I.A. 40630/2024	BIMLA V/s BALBIR AND ORS	RAHUL SHARMA, AMIT SAXENA, JOGENDER KUMAR, BANWARI LAL	

11	CS(OS)-794/2024 I.A. 41174/2024 I.A. 41175/2024 I.A. 155/2025 I.A. 156/2025	NITIN SAXENA V/s AMIT SAXENA	NITIN WADHWA, VIKHYAT OBEROI, NITIN WADHWA	
12	I.P.A.-9/2024 I.A. 41998/2024 I.A. 42000/2024 I.A. 3375/2025 I.A. 5828/2025	SMT. AANCHAL AGGARWAL AND ANR V/s SMT. PRABHA AGGARWAL AND ORS.	SHAHBAZ AHMAD NAIK, SHAANTANU DEVANSH	
<b>FOR EVIDENCE</b>				
13	CS(OS)- 1395/2012 I.A. 4268/2025 WITH TEST.CAS. 62/2019	TEJ PAL SINGH PADAM V/s TEJENDER SINGH PADAM AND OTHERS	M P CHAUDHARY, PUSHKAR SOOD, PARMOD K SHARMA, BHUVNESHWAR TYAGI, INDERJEET K SIDHU, V.K. MISHRA	
14	TEST.CAS.- 62/2019	JASBIR SINGH PADAM V/s STATE OF NCT OF DELHI & ORS.	V K MISHRA, BHUVNESHWAR TYAGI, INDERJEET K SIDHU, ANUJ HANDA	
15	CS(OS)- 1502/2012 CC 11/2017	NARAIN BHUTANI V/s RANDHIR SINGH & OTHERS	SAURABH AGGARWAL, VIKAS NAGWAN, BHAWANI SHANKER, MADAN LAL, BHAWANI SHANKER SHARMA, AADITYA SHARMA, AMIT GUPTA, S.N GUPTA & CO, BHAWANI SHANKAR SHARMA	
16	CS(OS)- 3489/2012	PRADEEP ROY V/s MASS N VOID DESIGN CONSULTANT & ANR	TARKESHWAR NATH	



17	CS(OS)-449/2015 CCP(O) 80/2019 I.A. 17743/2019	KESHAV YADAV & ORS V/s KISHAN GOPAL YADAV & ORS	A K GUPTA, RANDHIR KUMAR, RAHUL SHUKLA, ISHA GARG, YUDHISHTER SHARMA, ANUKUL RAJ, RAJESHWER KUMAR GUPTA, RAJESH YADAV, L.D ADLAKHA	
18	CS(OS)- 3094/2015	SALMAN KHURSHID V/s DELHI PUBLIC SCHOOL SOCIETY	PUNEET MITTAL, AMIT SINGH CHAUHAN, ZAFAR KHURSHID, RUPENDRA PRATAP SINGH, IMTIAZ AHMED	AT 12:30 P.M.
19	TEST.CAS.- 105/2015 WITH TEST.CAS. 38/2018	VINOD MEHTA AND ANOTHER V/s STATE AND OTHERS	VIKAS SOOD, KARANJAWALA, NIKHIL MEHTA, AKHIL SACHAR	
20	TEST.CAS.- 38/2018 WITH TEST.CAS. 105/2015	SANJAY KHANNA V/s STATE AND OTHERS	KARANJAWALA, JATIN KUMAR	

\*\*\*\*\*

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)  
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525 )

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc6>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)-715/2021 CC(COMM) 4/2023 I.A. 38267/2024 I.A. 41941/2024 O.A. 25/2025	MS NATIONAL ENTERPRISES V/s EICHER MOTORS LTD	RAJESH RANJAN, SARIKA SINGH, IN COMPLIANCE OF ORDER DT. 18.01.2023	
2	CS(OS)-60/2017 I.A. 1869/2017 I.A. 14357/2017 I.A. 12104/2020 I.A. 3421/2022 I.A. 3422/2022 I.A. 24736/2023 I.A. 29516/2024 I.A. 29517/2024	NAGENDRA SINGH V/s SANTOSH THAKUR & ANR	DHRUV SHARMA, RAKESH VATSA, SHEEPALI PATIAL, NADEEM KHAN, GAURAV CHAUDHRY, PRADEEP KUMAR ARYA, ASHWYN KALRA, SHEEPALI PATIAL, GAURAV CHAUDHRY, JITENDER KUMAR	
3	CS(OS)-259/2017 I.A. 6716/2017 I.A. 6717/2017 I.A. 6718/2017 O.A. 47/2023 I.A. 8350/2023 I.A. 8351/2023 I.A. 8352/2023 I.A. 9906/2023 I.A. 13456/2023	MASTER BHAVYA VASHISHT & ANR V/s ANIL VASHISTH & ORS	MAMTA SARNA, VIVEK SHEEL, PIYUSH SHARMA, RAHUL ROHATGI, MAMTA SARNA	

4	CS(OS)-163/2021 I.A. 3948/2021	SH. KARAMBIR & ANR. V/s SMT. RAM CHANDERI & ORS.	VINIT KUMAR, SHRIYA CHANDA, SYED HASAN ISFAHANI, RICHA SINGH	
5	CS(OS)-307/2021 I.A. 8162/2021 I.A. 14262/2021 I.A. 16788/2021 CRL.M.A. 6313/2022 WITH CS(OS) 173/2023	SH. SHISHUPAL CHAUHAN & ANR. V/s SH. RAM KUMAR TYAGI & ORS.	PRADEEP SINGH RANA, SHIV CHARAN GARG	
6	CS(OS)-173/2023	SH. ARVIND TYAGI V/s SH. RAM KUMAR TYAGI AND ORS	RAJENDRA KUMAR TIWARI, IN COMPLIANCE OF TR.P.(C) 3/2022 ORDER DT. 13.02.2023, THE CIVIL SUIT OF TIS HAZARI COURTS CASE NO. CSDJ 619/2021 TRANSFERED AND TO BE LISTED ALONGIWITH CS(OS) 307/2021	
7	CS(OS)-402/2021 I.A. 19317/2022	MRS SAKSHI BANGA V/s MR SHIVANG KATHPALIA & ANR.	UDAIBIR SINGH KOCHAR, NATWAR RAI	
8	CS(OS)-505/2021 I.A. 13657/2021 I.A. 7064/2024	ANANDMAL SETHIA V/s ARJUN SINGH & ANR.	NITESH KUMAR, BHARAT BHUSHAN GUPTA, AWADHESH KR. JHA	
9	CS(OS)-564/2021	VINOD KUMAR SARDA & ANR. V/s ANIL KUMAR BHAKKAR & ORS.	SAHIL SHARMA, SUPRIYA JUNEJA	

10	CS(OS)-636/2021 I.A. 15772/2021 I.A. 15773/2021 I.A. 47079/2024	RAMESH & ANR. V/s SH. NARESH & ORS.	SANJAY MANN, ADAMAYA PAL SINGH, JYOTI NAMBIAR, ALOK DEV	
11	EX.P.-68/2017	MMTC LIMITED V/s M/S KASHISH ASSOCIATES	ANSHUMAN SINHA, PRAVEEN CHAUHAN, ALOK PRAKASH, M/S K.J. JOHN & CO.	
12	O.M.P. (COMM)- 20/2021	MS. R.K. ASSOCIATES V/s MR. SANJEEV KUMAR MALHOTRA	NAVEEN KUMAR CHAUDHARY, HEMANT MALHOTRA, RIDHIMA MALHOTRA, HEMANT MALHOTRA	
13	TEST.CAS.- 25/2017(Disposed off case)	SH. BIKRAMJIT AHLUWALIA & OTHERS V/s STATE & OTHERS	THE LAW OFFICE OF R. KUMAR	

**ADMISSION DENIAL**

14	CS(COMM)-109/2021 CC(COMM) 19/2021 I.A. 3530/2021 I.A. 3531/2021	HP INDIA SALES PRIVATE LTD V/s CREATIVE SYNDICATE CORPORATION & ORS.	ASHISH KUMAR GUPTA, ARJUN HARKAULI, ARJUN HARKAULI, ASHISH GUPTA TO BE NUMBERED VIDE ORDER DATED TWENTY NINE SEPTEMBER TWENTY ONE	
----	---	---	--	--

**FOR EVIDENCE**

15	CS(OS)-318/2017 I.A. 7824/2017 CC 1/2018 I.A. 6347/2019	CHITRA SINGH V/s KARTAR SINGH	TISHMPATI SEN, SUKHNEET KAUR DHIR, SANJAY KUMAR VISEN, BALJIT S. DHIR, RIDDHI SANCHETI	
----	--	----------------------------------	---	--

07.03.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

16	CS(OS)-422/2017 I.A. 10238/2017	SHRI GURMEET SINGH V/s TEJPAL SINGH	PARAMJEET SINGH, ABHIJEET BHAGAT	
17	TEST.CAS.-50/2010 I.A. 16881/2010	S DARSHAN SINGH V/s STATE & ORS	ASHOK KUMAR POPLI, PRAG CHAWLA, B L CHAWLA, AMARJIT SINGH GAMBHIR, RAJESH ARORA	

\*\*\*\*\*

**Concluded**  
**BY ORDER**  
**REGISTRAR ORIGINAL**

**ROOM NO. 121, FIRST FLOOR, BLOCK-A  
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL**

**AT 11:30 A.M.**

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	RFA-99/2022(Disposed off case)	MS AMAN HOSPITALITY PVT LTD V/s MS SMR STEELS PVT LTD	RISHABH TOMAR, ANIL SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> P K AGRAWAL (OFFICE@PKAGRAWALADVOCTE.COM)(8285230770)(PETITIONER) M/S AMAN HOSPITALITY PVT LTD(GURMEETSACHDEVA1955@GMAIL.COM)(9811172048)(PETITIONER) M/S SMR STEELS PVT LTD(SMR.STEELS@YAHOO.CO.IN)()(RESPONDENT) ANIL SHARMA(ADV.ANILSHARMA07@GMAIL.COM)(9811532455)(RESPONDENT)		

**ROOM NO. 101, FIRST FLOOR, BLOCK-A  
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR  
(PHYSICAL HEARING COURT)**

**AT 11:00 A.M.**

[Click TO Join The VC](#)

or

<https://jrdhc.webex.com/meet/jrdhc12>

**ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.**

**[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].**

**NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	W.P.(C)-2207/2008 CM APPL. 65446/2023	SURAJ MAL V/s UOI & ORS.	PRIYA PURI, PRIYA MEHRA PURI	
		<b>OTHER DETAILS OF ADVOCATES:</b> PRIYA PURI(HKPURIANDCO@GMAIL.COM)(9810365571)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) BHAGWAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)()(RESPONDENT)		
2	W.P.(C)-6339/2015 WITH W.P.(C) 6356/2015 W.P.(C) 6357/2015 W.P.(C) 6363/2015 W.P.(C) 6378/2015	USHA DEVI & ANR V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, SANJEEV SABHARWAL, SIDDHARTH BATRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER)		
3	W.P.(C)-6356/2015	M/S BAHRI PROPERTIES PVT. LTD. V/s UNION OF INDIA & ORS	S.S. KHATRI, ARJUN PANT, JYOTI TYAGI, SIDDHARTH BATRA, MANIKA TRIPATHY	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
4	W.P.(C)-6357/2015	VIRENDER LAL BAHRI & ANR V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, SIDDHARTH BATRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER)		

5	W.P.(C)-6363/2015	VINOD KHANNA & ORS V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, MANIKA TRIPATHY, NAUSHAD AHMED KHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
6	W.P.(C)-6378/2015	KANTA BAHRI & ORS V/s UNION OF INDIA & ORS	S.S. KHATRI, JYOTI TYAGI, SIDDHARTH BATRA, MANIKA TRIPATHY, ZEHRAN KHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) ZEHRAN KHAN(KHANZEHRAN@GMAIL.COM)(9958114482)(PETITIONER)		
7	W.P.(C)-3229/2018 CM APPL. 12763/2018 CM APPL. 12764/2018 CM APPL. 29299/2018 CM APPL. 40105/2018 CM APPL. 43110/2019 CM APPL. 43894/2019 CM APPL. 49729/2019 CM APPL. 36083/2022 CM APPL. 36084/2022	SHRI AMAR SINGH & ANR. V/s SHRI BHIM SINGH AND ORS.	MADAN LAL SHARMA, VARUN NISCHAL, KAMLESH JHA, SRIBALLABH SHARAN, SAMEER SRIVASTAVA, YASHPAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> MADAN LAL SHARMA(9810693008)(PETITIONER) VARUN NISCHAL(9811499378)(PETITIONER) KAMLESH JHA(9999332085)(PETITIONER) KAMLESH JHA(9999932205)(PETITIONER) KAMLESH JHA(9999320396)(PETITIONER) MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) MADAN LAL SHARMA(9810693008)(PETITIONER) YOGESH UJAIN(YOGESHUJAIN@YAHOO.CO.IN)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(RESPONDENT) SRIBALLABH SHARAN(SRIBALLABH@GMAIL.COM)(9650300173)(PETITIONER) MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) SAMEER SRIVASTAVA(SAMEERSRIVASTAVA661@GMAIL.COM)(9999730492)(PETITIONER) YASHPAL (YASHPAL40.YS@GMAIL.COM)(9899545294)(RESPONDENT) YASHPAL (YASHPAL40.YS@GMAIL.COM)(9899545294)(RESPONDENT)		
8	W.P.(C)-11657/2018	SH. ROBINSON NAMBIAR V/s M/S VINAR POLYMERS P. LTD.	AYYUB AHMAD	
		<b>OTHER DETAILS OF ADVOCATES:</b> AYYUB AHMAD(9811661342)(PETITIONER)		
9	W.P.(C)-1420/2019 CM APPL. 37432/2021 CM APPL. 21689/2024	MS. RUCHI BHATIA AND ORS. V/s N. K. BAGRODIA PUBLIC SCHOOL AND ANR	ASHOK AGARWAL, KUMAR UTKARSH, ANANT KUMAR VATSYA, KAMAL GUPTA, RAVI BASSI, ANUJ AGGARWAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> ASHOK AGARWAL(9811101923)(PETITIONER) ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) N.K. BAGRODIA PUBLIC SCHOOL(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988095)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		



		SUBRAHMANYAM BKV(CONSULTBKV@GMAIL.COM)(9711858019)(RESPONDENT) DEVENDER SINGH(VATSYAANANT@GMAIL.COM )(9810141145)(PETITIONER) DEVENDRA SINGH(VATSYAANANT@GMAIL.COM)(9810141145)(PETITIONER) KAMAL GUPTA, SANTOSH KUMAR TRIPATHI(KAMALGUPTAANDCOMPANY@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT ) SANTOSH KUMAR TRIPATHI, KAMAL GUPTA(STANDINGCOUNSELGNCTD@GMAIL.COM, KAMALGUPTAANDCOMPANY@GMAIL.COM)(9868250806)(RESPONDENT ) RAVI BASSI(ADVOCATERAVIBASSI@GMAIL.COM)(9810021293)(PETITIONER ) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(PETITIONER)		
10	CM APPL. 61260/2024 In W.P.(C)-12383/2019	HARISH BHUTANI AND ANR. V/s GOVT. OF NCT DELHI AND ANR.	M A KHAN, SANJAY KUMAR PATHAK, SHASHANK VERMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> M A KHAN(9958823908)(PETITIONER) SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(PETITIONER) LEGAL REMEDIES(LEGALREMEDIES2K@GMAIL.COM)()(RESPONDENT) MD ZAID(ZAIDJAID0@GMAIL.COM)()(RESPONDENT) M A KHAN(LEGALREMEDIES2K@GMAIL.COM)(9312610477)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RES PONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPOND ENT)		
11	W.P.(C)-12646/2022 CM APPL. 38370/2022 CM APPL. 3955/2023	ANJALI VAID AND ORS V/s ADARSH WORLD SCHOOL AND ORS	NIKHILESH KUMAR, SAMDARSHI SANJAY, SAMDARSHI SANJAY	
		<b>OTHER DETAILS OF ADVOCATES:</b> NIKHILESH KUMAR(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) ADARSH PUBLIC SCHOOL(ADARSHWORLDSCHOOL@GMAIL.COM)(45017923)(RESPOND ENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDEN T) SAMIDARSHI SANJAU(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(PETITIONER ) NIKHILESH(NIKHILESH@LAWIN.IN)()(RESPONDENT) SAMDARSHI SANJAY(SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDEN T)		
12	CM APPL. 68917/2024 In W.P.(C)-16944/2022	SWARAN MAKKAR V/s DELHI DEVELOPMENT AUTHORITY AND ORS	SAURABH TRIVEDI, SIDDHARTH ARORA, SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SAURABH TRIVEDI(AORTRIVEDI@GMAIL.COM)(9871679666)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SIDDHARTH ARORA(SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

		KRITKA GUPTA(KRITKA0504@GMAIL.COM)(O)(RESPONDENT) SIDDHARTH ARORA(SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER) SIDDHARTH ARORA(SIDDHARTHARORA@LIVE.COM)(9839211111)(PETITIONER)	
13	W.P.(C)-17337/2022	TEJINDER KAUR V/s SCHOOL MANAGEMENT OF GURU HARKISHAN PUBLIC SCHOOL THROUGH PRINCIPAL AND MANAGER HEMKUNT COLONY DELHI AND ORS	VIRENDRA KUMAR, ABINASH KUMAR MISHRA
		<b>OTHER DETAILS OF ADVOCATES:</b> PUSHPENDER YADAV (YPUSHPINDER1988@GMAIL.COM)(9999698292)(PETITIONER) GHPS(GHPSTG@GMAIL.COM)()(RESPONDENT) AVINASH AHLAWAT(AVINASHAHLAWAT@YAHOO.COM)()(RESPONDENT) SAHAY (SAHAYK@GMAIL.COM)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT )	
14	W.P.(C)-1606/2023 CM APPL. 6101/2023	AKC RETAILERS PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR.	KAVITA JHA
		<b>OTHER DETAILS OF ADVOCATES:</b> VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RES PONDENT)	
15	W.P.(C)-2201/2023	AMAN VACHHER V/s THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 49(1), DELHI & ORS.	VISHAL KALRA
		<b>OTHER DETAILS OF ADVOCATES:</b> VISHAL KALRA AND S S TOMAR(SAUMYENDRA.TOMAR@GMAIL.COM, VKALRA@VKLEGAL.IN)(9999303447)(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBTD@NIC.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RES PONDENT)	
16	W.P.(C)-2594/2023	RISHIKESH BARTER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KUSHANK SINDHU
		<b>OTHER DETAILS OF ADVOCATES:</b> KUSHANK(KUSHANK.S@SIGMACHAMBERS.IN)(9640160714)(PETITION ER) DELHI DCIT JUDICIAL(DELHI.DCIT.JIDICIAL.HC@INCOMETAX.GOV.IN)()(RESPOND ENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
17	W.P.(C)-3993/2023 CM APPL. 15532/2023	RAMPHAL GULIA V/s STATE BANK OF INDIA, THROUGH ITS MD, CMD, CEO, DIRECTOR, AUTHORISED SIGNATORY, OR THROUGH PROPER CHANNEL & ORS.	GANESH CHAND SHARMA, GAURAV SHARMA
		<b>OTHER DETAILS OF ADVOCATES:</b> GANESH CHAND SHARMA(LEGALSAHAAYTA@GMAIL.COM)(8960896896)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	

		SBI(AGMPPG.LHODEL@SBI.CO.IN, MD.SBIFOUNDATION@SBI.CO.IN)() (RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM)() (RESPONDENT) GAURAV SHARMA(GSHARMA.OFFICE@GMAIL.COM)(9990116727)(RESPONDENT )		
18	W.P.(C)-4719/2023 CM APPL. 18218/2023	GURVINDER KAUR BENIWAL V/s DEPARTMENT OF EDUCATION & ORS.	PARMINDER SINGH GOINDI, ABINASH KUMAR MISHRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> PARMINDER SINGH GOINDI(PSGOINDI@GMAIL.COM)(9811210962)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)() (RESPONDENT) GURU HARIKRISHAN PUBLIC SCHOOL(GHPSTILAKNAGAR@YAHOO.IN, INFO@DSGMC.IN, GHPSOCIETY@YAHOO.COM)() (RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT )		
19	W.P.(C)-6608/2023 CM APPL. 25945/2023 CM APPL. 32135/2023 CM APPL. 44984/2023 CM APPL. 44994/2023 CM APPL. 45000/2023	DR. RAVINDRA SINGH KUSHWAH V/s UNIVERSITY OF DELHI & ORS.	SNIGDHA SINGH, NISHANT MADAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) ANKUR RAI(ADVANKURKUMAR88@GMAIL.COM)() (PETITIONER) ANKUR RAI() (9582433616)(RESPONDENT) RUPA(RUPAMOHINDER@GMAIL.COM)() (RESPONDENT) SECY(SECY.UGC@NIC.IN)() (RESPONDENT) SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) CVS(CVS_1972@YAHOO.COM)() (RESPONDENT) VC DU(VC@DU.AC.IN)() (RESPONDENT) UGC(SECY.UGC@NIC.IN)() (RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) ANKUR(ADVANKURR88@GMAIL.COM)() (RESPONDENT) AKURP(OFFICE@AKURUP.COM)() (RESPONDENT) INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)() (RESPONDENT) SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) DR INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)() (RESPONDENT) AKURP(OFFICE@AKURUP.COM)() (RESPONDENT) ANKUR(ADVANKURR88@GMAIL.COM)() (RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) CVS(CVS_1972@YAHOO.COM)() (RESPONDENT) VC DU(VC@DU.AC.IN)() (RESPONDENT) UGC(SECY.UGC@NIC.IN)() (RESPONDENT) SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETI TIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)() (RESPONDENT) INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)() (RESPONDENT) UGC(SECY.UGC@NIC.IN)() (RESPONDENT) VC DU(VC@DU.AC.IN)() (RESPONDENT) CVS(CVS_1972@YAHOO.COM)() (RESPONDENT) ANKUR(ADVANKURR88@GMAIL.COM)() (RESPONDENT) AKURP(OFFICE@AKURUP.COM)() (RESPONDENT)		

20	W.P.(C)-8626/2023 CM APPL. 32739/2023	HIMANSHU KUMAR & ORS. V/s THE UNION PUBLIC SERVICE COMMISSION & ANR.	RAJEEV KUMAR DUBEY	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJEEV KUMAR (DRAJEEVA@GMAIL.COM)(9818269612)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
21	W.P.(C)-10891/2023 CM APPL. 42153/2023	RAVINA BANSAL V/s ASSESSMENT UNIT- NATIONAL FACELESS ASSESSMNET CENTRE, DELHI NATIONAL E-ASSESSMNET, NEW DELHI -EARLIER KNOWN AS NATIONAL E-ASSESSMNET CENTRE-, DELHI & ANR.	ANANYA KAPOOR	
		<b>OTHER DETAILS OF ADVOCATES:</b> SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RES PONDENT)		
22	W.P.(C)-16120/2023 CM APPL. 64805/2023	HARNAM SINGH & ANR. V/s GOVERNMENT OF NCT OF DELHI . THROUGH SECRETARY & ORS.	SHIVANGINI GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ARUN WIGHMAL(WIGHMALANDCOMPANY@GMAIL.COM)(9870321548)(PETIT IONER) SENV(SENV@NIC.IN)()(RESPONDENT) DHC PROSECUTION, DDA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD, MEHRA YLI SDM, ADPRO(GNCTD.SCLA.SKP@GMAIL.COM, MEHRAYLISDM@NIC.IN, ADPRO.TPT@DELHI.GOV.IN)()(RESPONDENT) PANKAJ, SANTOSH KUMAR(PHOTOSTATPANKAJ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT )		
23	W.P.(C)-276/2024 CM APPL. 1229/2024	SUKHVINDER SINGH RATHEE SECURITY AGENCY REGD V/s GOVERNMENT OFNCT OF DELHI AND ORS	MEGHA AGARWAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> MUKUL DEV (INFO@DMJURISCONSULTANTS.COM, MEGHA.AGARWALAW@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RES PONDENT)		
24	W.P.(C)-679/2024	SUNIL KUMAR RUHELA V/s THE INDIAN INSTITUTE OF TECHNOLOGY DELHI & ORS.	YOGESH KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)(9873937567)(PETITIO NER) ARJUN MITRA(AJMITRA@GMAIL.COM)()(RESPONDENT)		

25	W.P.(C)-1431/2024	KUNWAR VIJAY PRATAP SINGH V/s FIREBALL SECURITY AND CONSULTANTS PVT LTD	ANKIT DWIVEDI, HARSHIT AGARWAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MAILTO QUERY(MAILTOQUERY@FIREBALLINDIA.COM)()(RESPONDENT) SACHIN DHAMIJA(SACHINDHAMIJA2010@GMAIL.COM)()(RESPONDENT) HARSHIT AGARWAL(AGARWALCLC@GMAIL.COM)(9811026362)(RESPONDENT)		
26	W.P.(C)-2443/2024 CM APPL. 10018/2024	SHRI HILAL AHMED V/s UNION OF INDIA & ORS.	SANCHITA AIN	
		<b>OTHER DETAILS OF ADVOCATES:</b> SANCHITA AIN(ANI.SANCHITA@GMAIL.COM)(7428556824)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(SECRETARYADA-MSJE@NIC.IN, SECY_MOP@NIC.IN, PRINCIPAL@DSC.DU.AC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-3544/2024	MOHIT GUPTA V/s ENERGY EFFICIENCY SERVICES LIMITED	JATIN BHARDWAJ	
		<b>OTHER DETAILS OF ADVOCATES:</b> JATIN BHARDWAJ(JATIN.BHARDWAJ1234@GMAIL.COM)(9013314333)(PETITIONER) CEO EESL (CEO@EESL.CO.IN, SAM DARSHI.SANJAY@GMAIL.COM)()(RESPONDENT)		
28	W.P.(C)-4649/2024 CM APPL. 19044/2024	RISHIKESH MEENA V/s UNION OF INDIA AND ORS	SAUMYA SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> KUNWAR SINGH BHANDARI(KSBHANDARI1961@GMAIL.COM)(9953003830)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
29	W.P.(C)-4706/2024	EX CT GD JAGANNATH BADIGER V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> AJIT KAKKAR AND ASSOCIATES(AJITKAKKAR@GMAIL.COM)(9958006409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-7833/2024	M/S ORIENTAL (BUILDMAT) EXPORT PVT. LTD. V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR.	RAJESH MAHNA	
		<b>OTHER DETAILS OF ADVOCATES:</b> IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-10621/2024 CM APPL. 43656/2024	AROH FOUNDATION V/s ADDITIONAL COMMISSIONER, ADJUDICATION DIRECTORATE GENERAL OF GST INTELLIGENCE, DGGSTI & ORS.	KAMAL SAWHNEY	

		<b>OTHER DETAILS OF ADVOCATES:</b> KAMAL SWHNEY(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)	
32	W.P.(C)-15254/2024	SANJAY KUMAR V/s TATA MOTORS LTD & ANR.	VIBHOR VERDHAN
		<b>OTHER DETAILS OF ADVOCATES:</b> VIBHOR VERDHAN(VIBHOR_VERDHAN@YAHOO.COM)(9711961483)(PETITIONER)	
33	W.P.(C)-15733/2024	KAPIL AND ORS V/s UNION OF INDIA AND ANR	RAJ BAHADUR SINGH
		<b>OTHER DETAILS OF ADVOCATES:</b> R.B. SINGH & ASSOCIATES(RBSINGHANDASSOCIATES1@GMAIL.COM)(9899736510)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)	
34	W.P.(C)-17469/2024	DEVANSH WIRE AND CABLES PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II / AVATO & ORS.	ANTIK MAJUMDER
		<b>OTHER DETAILS OF ADVOCATES:</b> ANKIT MAJUMDER(ADVANKITMAJUMDER@GMAIL.COM)(9910223883)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)	
35	W.P.(C)-930/2025 CM APPL. 4553/2025	J.P.SINGH, ADVOCATE V/s THE GOVT OF NCT OF DELHI AND ORS	JAGAT SINGH
		<b>OTHER DETAILS OF ADVOCATES:</b> JAGAT SINGH(JAG_AT@REDIFFMAIL.COM)(9810370843)(PETITIONER) JAGAT SINGH(JAG_AT@REDIFFMAIL.COM)(9810370843)(PETITIONER) SR6 (SR6B-DELHI@GOV.IN)(0)(RESPONDENT) AKHIL BHARTIYA PRAJAPATI()(9969640819)(RESPONDENT) R.B.K. PRAJAPATI()(9930477730)(RESPONDENT) MANOJ PRAJAPATI()(9977207777)(RESPONDENT) MAHENDRA KUMAR()(9214952286)(RESPONDENT) BHANWAR LAL POTTER()(9414195359)(RESPONDENT) BHERULAL PRAJAPATI()(9892545805)(RESPONDENT) BHAWAR LAL POTTER()(9414195359)(RESPONDENT) AKHIL BHARTIYA PRAJAPATI()(9969640819)(RESPONDENT) R.B.K. PRAJAPATI()(9930477730)(RESPONDENT) MANOJ PRAJAPATI()(9977207777)(RESPONDENT) AKHIL BHARTIYA PRAJAPATI()(9784477900)(RESPONDENT) MAHENDRA KUMAR()(9214952286)(RESPONDENT) BHANWAR LAL POTTER()(9414195359)(RESPONDENT) BHERULAL PRAJAPATI()(9892545805)(RESPONDENT) SUB DIVISIONAL MAGISTRATE, SANTOSH KUMAR TRIPATHI, AK BK MAHASANGH(SR6D-DELHI@GOV.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, AKBKMAHASANGH.2009@GMAIL.COM)(1125950400)(RESPONDENT) SANTOSH KUMAR TRIPATHI, AK BK MAHASANGH(STANDINGCOUNSELGNCTD@GMAIL.COM, AKBKMAHASANGH.2009@GMAIL.COM)(9868250806)(RESPONDENT)	

**ROOM NO. 104, FIRST FLOOR, BLOCK-A  
BEFORE MS. PANNA DUTTA, REGISTRAR  
(PHYSICAL HEARING COURT)**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc11>

**PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.**

**ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.**

**[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	CMI-1/2023 CM APPL. 913/2023 CM APPL. 914/2023	RAVINDER PAL SINGH V/s SANJAY MONGIA & ORS.	ISHAN SANGHI	
		<b>OTHER DETAILS OF ADVOCATES:</b> SANGHI() (9999712309)(PETITIONER) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)() (PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
2	CM APPL. 37755/2018 CM APPL. 28909/2024 In LA.APP.-196/2016	BUDH RAM @ BUDH SINGH (DECEASED) THR LRS & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJESH GUPTA, PAWAN KUMAR YADAV, RAVI DUTT SHARMA, KARAN JAIN	
		<b>OTHER DETAILS OF ADVOCATES:</b> BHAGWAT PRASHAD GUPTA, RAJESH GUPTA() (9810360789)(PETITIONER) BHAGWAT PERSHAD GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)() (RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT) RAVI DUTT SHARMA(RDSHARMAADVOCATE@GMAIL.COM)(9810310710)(PETITIONER) KARAN JAIN(KARAN.JAIN212000@GMAIL.COM)(9711159696)(PETITIONER)		
3	CM APPL. 11993/2019 In LA.APP.-38/2019	UNION OF INDIA V/s RAM KUMAR (DECEASED) THR LRS & ANR .	YEESHU JAIN, JAGDEEP KR SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> YEESHU JAIN() (9811394417)(PETITIONER)		
4	LA.APP.-125/2021 CM APPL. 46793/2021 CM APPL. 46794/2021 WITH LA.APP. 127/2021 LA.APP. 129/2021 LA.APP. 131/2021 LA.APP. 135/2021 LA.APP. 138/2021	UNION OF INDIA V/s SAJJAN SINGH @ SAJJAN SINGH MANN	YEESHU JAIN, SIDDHARTH PANDA	
		<b>OTHER DETAILS OF ADVOCATES:</b> YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) RK DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER)		

5	LA.APP.-127/2021 CM APPL. 46799/2021 CM APPL. 46800/2021	UNION OF INDIA V/s RAN SINGH (DECEASED) THROUGH LEGAL HEIRS AND ORS	YEESHU JAIN, MEGHNA SANKHLA	
		<b>OTHER DETAILS OF ADVOCATES:</b> YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)		
6	LA.APP.-131/2021 CM APPL. 46902/2021 CM APPL. 46903/2021	UNION OF INDIA V/s BHAI RAM (DECEASED) THROUGH LRS AND ORS	YEESHU JAIN, SIDDHARTH PANDA	
		<b>OTHER DETAILS OF ADVOCATES:</b> YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) RK DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTH PANDA ASSO@GMAIL.COM)(9891488088)(PETITIONER)		
7	LA.APP.-135/2021 CM APPL. 46953/2021 CM APPL. 46954/2021	UNION OF INDIA V/s SHIV SHANKAR AND ORS	YEESHU JAIN	
		<b>OTHER DETAILS OF ADVOCATES:</b> YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
8	CM APPL. 21051/2022 In LA.APP.-90/2022	SH. KHAZAN SINGH (NOW DECEASED) THROUGH HIS LEGAL HEIRS & ORS. V/s UNION OF INDIA & ANR.	BANWARI LAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAGHUVINDER GODARA(GODARARAGHUVINDER@GMAIL.COM)(9811279142)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
9	LA.APP.-54/2024	DELHI JAL BOARD V/s UNION OF INDIA AND ORS	KUNAL ANAND	
		<b>OTHER DETAILS OF ADVOCATES:</b> RICHKA KAPOOR(OFFICE@MARKLEGAL.COM)(8447226339)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
10	LA.APP.-291/2024 CM APPL. 50025/2024	UNION OF INDIA V/s MASTER PARDEEP THROUGH GUARDIAN AND MOTHER SMT BALKESH & ORS.	SANJAY KUMAR PATHAK	
		<b>OTHER DETAILS OF ADVOCATES:</b> SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)(9811455586)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
11	CM APPL. 40929/2023 CM APPL. 40930/2023 In RFA-1037/2017	RAVINANDAN GOEL V/s RAMINDER KUMAR GOEL DECEASED THROUGH LRS & ORS	DEEPAK KHOSLA, ANUROOP P.S, MOHIT GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANUROOP P S , VIKAS DUDEJA (ANILCO040@GMAIL.COM)(9582818838)(PETITIONER) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT)		



12	CM APPL. 40209/2023 In RFA-206/2019	RAJIV KAPUR V/s CHARANJIT KAPUR & ORS	SHOHIT CHAUDHARY, GUNJAN BANSAL, SAKET SIKRI, SHOHIT CHAUDHRY, SHOHIT CHAUDHRY, MANPREET KAUR, KAPUR AND COMPANY, PURNIMA MAHESHWARI, ANGAD MEHTA, RAJIV DEWAN, VIPIN BHARDWAJ, AAYUSH AGARWALA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SHOHIT CHAUDHARY, GUNJAN BANSAL() (9999091964) (PETITIONER) SAKET SIKRI() (9311331807) (RESPONDENT) TEACHERRIMA (TEACHERRIMA@GMAIL.COM) () (RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM) () (RESPONDENT) DHIRAJ SACHDEVA (SACHDEVA.DHIRAJ@GMAIL.COM) () (RESPONDENT) PURNIMA (ADVPURNIMA111@GMAIL.COM) () (RESPONDENT) SANJIV KAPUR (KAPURSANJIV59@HOTMAIL.COM) () (RESPONDENT) RITU CHODHA (RITU.CHODHA@YAHOO.COM) () (RESPONDENT) PARMAR MALIKA (MALLIKA.PARMAR@YAHOO.COM) () (RESPONDENT) RAJIV DEWAN (RAJIVDEWAN123@YAHOO.COM) () (RESPONDENT) SHOHIT CHAUDHARY (SHOHIT@SHOHIT.COM) (9999091964) (PETITIONER) SHOHIT CHAUDHRY (SHOHITC@GMAIL.COM) (9999091964) (PETITIONER) RIMA RIAT SHARMA (TEACHERRIMA@GMAIL.COM) () (RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM) () (RESPONDENT) INDRANI RANI KAPUR (KAPURSANJIV59@HOTMAIL.COM) () (RESPONDENT) SANJIV KAPUR (KAPURSANJIV59@HOTMAIL.COM) () (RESPONDENT) ANGAD MEHTA (ANGAD87@GMAIL.COM) (9560956484) (RESPONDENT) RAJIV DEWAN (RAJIVDEWAN123@YAHOO.COM) (9811673338) (PETITIONER) VIPIN BHARDWAJ (BHARDWAJ.VIPIN95@GMAIL.COM) (9650922747) (RESPONDENT) AAYUSH AGARWALA (AAYUSH@PBA.NET.IN) (9999105064) (RESPONDENT)		
13	CM APPL. 69515/2024 In RFA-306/2021	SH. DEVENDER KUMAR & ORS. V/s SMT. KRISHNA DEVI & ORS.	SANDEEP SHARMA, SANDEEP SHARMA, MUGHEES AHMED KHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> M.A. KHAN (LEGALREMEDIES2K@GMAIL.COM) (9312610477) (PETITIONER) SANDEEPSHARMA (SANDEEPSHARMA21@GMAIL.COM) (9811022432) (PETITIONER) ) MADAN VACHER (MADAN.VACHER123@GMAIL.COM) () (RESPONDENT)		
14	RFA-181/2023 CM APPL. 10945/2023 CM APPL. 10946/2023 WITH RFA 413/2023	SHRI RAMESH CHANDER GOEL (DECEASED) THROUGH LRS V/s SH. RADHA RAMAN GOEL (DECEASED) THROUGH LRS & ORS.	AMIT KUMAR, SAPNA CHAUHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> YASHVIR SETHI, MANISHA A NARAIN (KGA.ADVOCATES@GMAIL.COM) (9582883432) (PETITIONER) DHRUV (DHRUVSHUKLA.LEGAL@GMAIL.COM) () (RESPONDENT) MANDEEP (MANDEEP321@GMAIL.COM) () (RESPONDENT) DDA (DDACHAMBERHC@YAHOO.COM) () (RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM) (9811264265) (RESPONDENT)		
15	RFA-413/2023 CM APPL. 27543/2023	SMT. SHYAMA GOEL V/s SHRI RADHA RAMAN GOEL AND ORS.	SYED TAMJEED AHMAD	
		<b>OTHER DETAILS OF ADVOCATES:</b> SYED TAMJEED AHMED (ADVAITGH@GMAIL.COM) (8810472098) (PETITIONER) AMIN (AMINFAIS@GMAIL.COM) () (RESPONDENT) MRINAL CHAUDHARY (MRINALCHAUDHRY@OUTLOOK.COM) () (RESPONDENT)		

16	CM APPL. 3272/2025 In RFA-615/2023	SANJAY GARG & ANR. V/s MISHRI GARG & ORS.	TANU SINGHAL, AMARENDRA KUMAR DUBEY	
		<b>OTHER DETAILS OF ADVOCATES:</b> DE INTEGRO LAW FIRM(DINTEGROLAWFIRM@GMAIL.COM)(9999739937)(PETITIONER) ROHINIGAURAV@GMAIL.COM,GARGVIJAY31@GMAIL.COM(ROHINIGAURAV@GMAIL.COM,GARGVIJAY31@GMAIL.COM)()(RESPONDENT) TANU SINGHAL(ADVOCATEANUSINGHAL@GMAIL.COM)(9999739937)(PETITIONER) GARGVIJAY(GARGVIJAY31@GMAIL.COM)()(RESPONDENT) DJAY(GARG_DJAY2003@YAHOO.CO.IN)()(RESPONDENT) SARITADJAY(SARITADJAY1978@REDIFFMAIL.COM)()(RESPONDENT) ROHINI GAURAV(ROHINIGAURAV@GMAIL.COM)()(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT)		
17	RFA-813/2023 CM APPL. 51166/2023 CM APPL. 15173/2024	GURMEET SINGH & ORS. V/s NARENDER SINGH & ORS.	ESHA VERMA, AVINASH KUMAR LAKHANPAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> ALLIED LAW PARTNERS(ALLIEDLAWPARTNERS@GMAIL.COM)(9891230430)(PETITIONER) ALLIED LAW PARTNERS(ALLIEDLAWPARTNERS@GMAIL.COM)(9891230430)(PETITIONER) NARENDER SINGH AND ORS.(AVINASHLAKHANPAL@GMAIL.COM)()(RESPONDENT) AVINASH (AVINASHLAKHANPAL@GMAIL.COM)()(RESPONDENT) AVINASH KR LAKHANPAL(AVINASHLAKHANPAL@GMAIL.COM)(9811038369)(PETITIONER) ALLIEDLAW PARTNERS(ALLIEDLAWPARTNERS@GMAIL.COM)()(RESPONDENT)		
18	RFA-99/2024	SH. SURENDER KUMAR V/s SMT.RAJ RANI BANSAL & ORS.	ANIL DAGAR, ANIL DAGAR, KUMAR UTKARSH	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER) KUMAR UTKARSH(KUMARUTKARSHJI@GMAIL.COM)(9662778086)(RESPONDENT)		
19	RFA-462/2024 CM APPL. 43057/2024 CM APPL. 43058/2024	RAM BABU VERMA V/s SUNITA SONI & ORS.	PARUL GOEL, SANJANA GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SANJANA GUPTA(SANJANAGUPTA.ADV@GMAIL.COM)(9953688652)(PETITIONER)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR  
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)  
HYBRID MODE**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	CM(M)-1384/2018 CM APPL. 5492/2020	VIMLESH V/s JAGDISH KAUR & ORS	PUNEET GOEL, Q H KHAN, NARENDRA SINGH, TEJPARTAP SINGH	
		<b>OTHER DETAILS OF ADVOCATES:</b> PUNEET GOEL()(9810759570)(PETITIONER) Q H KHAN()(9891901644)(PETITIONER) TEJPARTAP SINGH(TEJPRATAP11.SINGH@GMAIL.COM)(8512899044)(PETITIONER)		
2	CONT.CAS(C)-1237/2023 CM APPL. 44834/2023	DR. RAVINDRA SINGH KUSHWAH V/s UNIVERSITY OF DELHI & ANR.	SNIGDHA SINGH	
		<b>OTHER DETAILS OF ADVOCATES:</b> KUMAR SHASHWAT & SNIGHDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETITIONER) INDERJEET(DR.INDERJEET@CVS.DU.AC.IN)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)		
3	CRL.M.A. 32540/2024 In CRL.A.-262/2019	NARESH KUMAR SHIV V/s MADHUR MALHOTRA & ANR	PANKAJ KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> PANKAJ KUMAR()(8861599370)(PETITIONER) PANKAJ KUMAR(AORPANKAJKUMAR@GMAIL.COM)(9555229076)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR- 207/2009) CRL.M.C. 141/2010 FILED BY NARESH KUMAR SHIV (DISPOSED ON : 2010-07-07 )  P.S.-FIR NO. :(KIRTI NAGAR- 207/2009)
4	CRL.A.-904/2024	INDER SINGH V/s THE STATE (NCT OF DELHI) & ORS.	AVTAR SINGH BHAMLOT, VINEET KAUSHIK	
		<b>OTHER DETAILS OF ADVOCATES:</b> GURBAKSH SINGH (AVTARSINGH78@YAHOO.COM)(9810910333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINEET KAUSHIK(VINEET1743@GMAIL.COM)(8588957065)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI- 1453/2016)

5	CRL.L.P.-204/2017	AJAB SINGH V/s NEERAJ KUMAR PANDEY	ADITYA CHOUDHARY, PRADEP KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
6	CRL.L.P.-694/2017	R S RANA V/s RAM RATTAN SHARMA	RUCHIR BISARIA	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
7	CRL.L.P.-77/2020	INTEC CAPITAL LTD. V/s MOHANRAJ RIKHABDAS SAND	VIKRAM PANWAR, RIDDHI B VADGAMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> VIKRAM PANWAR()(9725846160)(PETITIONER) RIDDHI B VADGAMA(41RIDDHIVADGAMA@GMAIL.COM)(8153837939)(RESPONDENT) RIDDHI B VADGAMA(41RIDDHIVADGAMA@GMAIL.COM)(8153837939)(RESPONDENT)		
8	CRL.M.A. 2289/2025 In CRL.L.P.-426/2022	VIJAY KUMAR BANSAL V/s MR. NITESH UPNEJA @ NITESH UPVEJA	DHEERAJ JAGWANI, AASTHA KHANNA, AMAN SHUKLA	
		<b>OTHER DETAILS OF ADVOCATES:</b> DHEERAJ JAGWANI(DHEERAJ.JAGWANI@GMAIL.COM)(9811053508)(PETITIONER) SAJIN=V KUMAR(SANJIVKUMARADVOCATE@HOTMAIL.COM)(7827292957)(PETITIONER) AMAN SHUKLA(AMANSHUKLA.ADV@OUTLOOK.COM)(9454500077)(RESPONDENT)		
9	CRL.M.A. 6891/2024 In CRL.M.C.- 924/2022(Disposed off case)	NIKHIL KUMAR & ORS. V/s VIVEK KUMAR TRIPATHI	ASHESH LAL, MANJUL MAYANK SHUKLA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ASHESH LAL(ASHESHLAL@YMAIL.COM)(9999905857)(PETITIONER) VIVEK KUMAR(VIVEKKUMARTRIPATHICL@GMAIL.COM)()(RESPONDENT) ASHESH LAL(ASHESHLAL@YMAIL.COM)(9999905857)(PETITIONER) VIVEK(VIVEKTRIPATHICL@GMAIL.COM)()(RESPONDENT) MANJUL MAYANK SHUKLA(ADV.SHUKLAMM@GMAIL.COM)(9899974162)(RESPONDENT)		
10	CRL.M.A. 7143/2023 CRL.M.A. 19973/2023 In CRL.REV.P.-844/2015	PARVEEN BHUTANI V/s USHA SETHI & ANR	JAYA GOYAL, SYED MOHD SHOEB, MANPREET KAUR, HARI SHANKER	
		<b>OTHER DETAILS OF ADVOCATES:</b> VIKRAM SINGH()(9634104136)(PETITIONER) MANPREET KAUR (MANPREETKAURMARWA@GMAIL.COM)(9873288908)(PETITIONER) USHA (SVKZEROX@GMAIL.COM)()(RESPONDENT) HARI SHANKER (HARISHANKER.ADV@GMAIL.COM)(9811562356)(PETITIONER)		
				OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN -343/1995) CRL.REV.P. 317/2014 FILED BY PRAVEEN BHUTANI (DISPOSED ON : 2014-12-16 )  P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN -343/1995)

11	C.R.P.-135/2022 CM APPL. 38588/2022	HEMLATA & ORS. V/s SHYNNI V & ORS.	DALIP SINGH, BABAN KUMAR SHARMA, BIJU P RAMAN, YOGAMAYA M G	
		<b>OTHER DETAILS OF ADVOCATES:</b> TARA CHAND YOGI(TCYOGI@REDIFFMAIL.COM)(9212127060)(PETITIONER) HEMLATA()(9311858558)(PETITIONER) ADITYA()(9311858558)(RESPONDENT) SHYANNI V (NACHIKETAVAJPAYEE10@GMAIL.COM)(9319402694)(RESPONDENT) YOGI(TCYOGI@REDIFFMAIL.COM)()(RESPONDENT) SAROJ(SANJEEV9657@GMAIL.COM)(9211107838)(RESPONDENT) DALIP(DALIPSINGH.ADVOCATE@GMAIL.COM)()(RESPONDENT) AVNINASH CHAUDHARY()(9319402694)(RESPONDENT) BABAN KUMAR SHARMA(BKS- ADVDELHI@YAHOO.COM)(9810395833)(RESPONDENT) BIJU P RAMAN(ADVBIJURAMAN@GMAIL.COM)(9910527653)(PETITIONER) YOGAMAYA M G(YMAYA23@GMAIL.COM)(8505956123)(RESPONDENT)		
12	C.R.P.-215/2023 CM APPL. 41044/2023 CM APPL. 11594/2024	SAWAN KIRPAL RUHANI MISSION V/s SUDHIR KUMAR SEHGAL & ANR.	RAJIV TYAGI, S S AHLUWALIA	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJIV TYAGI(RAJIVTYAGIANDASSOCIATES@GMAIL.COM)(9810293300)(PETITIONER) RAJIV TYAGI (RAJIVTYAGIANDASSOCIATES@GMAIL.COM)(9810293300)(PETITIONER) R(CHAMBER495@GMAIL.COM)()(RESPONDENT) S S AHLUWALIA(SUKHAMWALIA@GMAIL.COM)(9650160444)(RESPONDENT)		
13	CM APPL. 34576/2019 CM APPL. 24961/2021 CM APPL. 6553/2022 CM APPL. 6554/2022 CM APPL. 47016/2023 CM APPL. 47017/2023 In EX.F.A.-32/2019	EDWARD KEVENTER (SUCCESSORS) PVT LTD V/s ASHOKA BUILDERS & PROMOTERS & ORS	KARANJAWAL & CO, ABHIMANYU GARG, AKSHAY SRIVASTAVA, AKSHAY SRIVASTAVA	
		<b>OTHER DETAILS OF ADVOCATES:</b> KARANJAWAL & CO()(9717196388)(PETITIONER) AKSHAY SRIVASTAVA(AKSHAY.SRIVASTAVA@PSPLEGAL.ORG)(9717495721)(PETITIONER) MEGHANA(MEGHNA.MISHRA@KARANJAWALA.IN)()(RESPONDENT) CHEST LAW(CHESTLAW@CHESTLAW.COM)()(RESPONDENT) PSP LEGAL (AKSHAY.SRIVASTAVA@PSPLEGAL.ORG)(9811506867)(PETITIONER) CORPORATE AFFAIRS(CORPORATEAFFAIRS@DLF.IN)()(RESPONDENT) PREETY MAKKAR , ABHIMANYU GARG(ABHIMANYU.LEGAL@GMAIL.COM)(9354940943)(PETITIONER) MEGHNA MISHRA (MEGHNA.MISHRA@KARANJAWALA.IN)()(RESPONDENT)		
14	FAO-307/2023 CM APPL. 61332/2023 CM APPL. 31444/2024	S. HARJEET SINGH & ORS. V/s SHRI SARAVJIT SINGH & ORS.	RANJIT SINGH CHOWDHARY, TARA CHAND	
		<b>OTHER DETAILS OF ADVOCATES:</b> RANJIT SINGH(RANJITSINGHCHOWDHARY@GMAIL.COM)(9810222625)(PETITIONER) RAJAT TANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(RESPONDENT) VIRENDRA SINGH(ADVIRENDRASINGH83@GMAIL.COM)(9810036059)(RESPONDENT) RANJIT(RANJITSINGHCHOWDHARY@GMAIL.COM)(9810222625)(PETITIONER) TARA CHAND(TCYOGI@REDIFFMAIL.COM)(9212127060)(RESPONDENT)		

15	CM APPL. 57534/2024 CM APPL. 57535/2024 In LPA-221/2023	MANOJ YADAV V/s LAND AND BUILDING DEPARTMENT	SUSHIL KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAM KUMAR , SUSHIL KUMAR ()(9711376612)(PETITIONER) RAM KUMAR , SUSHIL KUMAR ()(9711376112)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)() (RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)() (RESPONDENT)		
16	MAC.APP.-461/2011 CM APPL. 11659/2023	NATIONAL INSURANCE CO LTD V/s SEWTI DEVI & ORS	PANKAJ SETH, PAWAN KUMAR SHARMA, YUGAL KISHOR PRASAD, ASHU BHATIA	
		<b>OTHER DETAILS OF ADVOCATES:</b> PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)() (PETITIONER) PAWAN SHARMA(30.PRAVEENSINGH@GMAIL.COM)(9818156973)(RESPONDENT)		
17	MAC.APP.- 106/2013(Disposed off case)	UNITED INDIA INSURANCE CO. LTD. V/s BHARAT SHAH & ORS.	SUMAN BAGGA & ASSOCIATES, VIJAY KUMAR GOYAL, SUMAN BAGGA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER)		
18	MAC.APP.-932/2016 CM APPL. 25380/2024 CM APPL. 25381/2024 CM APPL. 25382/2024	MULAYAM SINGH V/s BHUPAL SINGH & ORS (RELIANCE GENERAL INSURANCE COMPANY)	R S ROY, PRASHANT KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> R S ROY(RSADVOCATE42@GMAIL.COM)(9871815662)(PETITIONER) RAJIEV(RAJEEVMROY@GMAIL.COM)() (RESPONDENT)		
19	CM APPL. 37632/2024 In MAC.APP.- 385/2017(Disposed off case) WITH MAC.APP. 850/2017	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION V/s GEETA & ORS	GARIMA PRASHAD, SHEKHAR AGGARWAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> SHEKHAR AGGARWAL, RAHUL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) GEETA AND ORS(SHADABKHANK5@GMAIL.COM)() (RESPONDENT)		
20	MAC.APP.-619/2019 CM APPL. 26859/2019	REGIONAL MANAGER, NATIONAL INSURANCE CO LTD V/s RAM SARAN & ORS	PRADEEP GAUR	
		<b>OTHER DETAILS OF ADVOCATES:</b> PRADEEP GAUR() (9810081811)(PETITIONER)		
21	MAC.APP.-900/2019 CM APPL. 50813/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s MAHESH KUMAR & ORS	BRIJESH BAGGA & ASSOCIATES, BRIJESH BAGGA	
		<b>OTHER DETAILS OF ADVOCATES:</b> BRIJESH BAGGA & ASSOCIATES() (9810278229)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER)		
22	MAC.APP.-200/2022 CM APPL. 31218/2022	THE ORIENTAL INSURANCE CO.LTD V/s DHARAMDAS RAINKWAR	P.K. SETH, SOMNATH PARASHAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		

23	MAC.APP.-108/2024 CM APPL. 9835/2024 CM APPL. 352/2025	SUNIL CHAUHAN & ANR. V/s NEW INDIA ASSURANCE COMPANY LIMITED AND ORS.	ANSHUMAN BAL, PRATEEK MISHRA, ASHISH CHAUHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL20000@GMAIL.COM)(9810955203)(PETITIONER) BAJAJ ALLIANZ(ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT) NEW INDIA ASSURANCE CO LTD(ADVJPNASHAHI@GMAIL.COM)()(RESPONDENT) ANSHUMAN BAL (ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) PRATEEK MISHRA(PRATEEK.MISHRA@LIVE.COM)(7838046337)(RESPONDENT) ASHISH CHAUHAN (ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)(9999468603)(RESPONDENT)		
24	MAC.APP.-340/2024 CM APPL. 39003/2024	PAWAN KUMAR MANDAL (DECEASED) THROUGH HIS LEGAL HEIRS V/s H AND ORS.	MANEESH KUMAR, RAJESH KUMAR SINGH	
		<b>OTHER DETAILS OF ADVOCATES:</b> MANEESH KUMAR & ASSOCIATES(MANEESH30@GMAIL.COM)(9599022542)(PETITIONER) MURUGRAPPA(CUSTOMERCARE@CHOLAMS.MURUGAPPA.COM)(0)(RESPONDENT) MURUGAPPA(GRO@CHOLSMS.MURUGAPPA.COM)(0)(RESPONDENT) RAJESH KUMAR SINGH(RKSINGH0727@GMAIL.COM)(9717030721)(PETITIONER)		
25	MAT.APP.(F.C.)- 351/2023 CM APPL. 62002/2023	MEENU RANA V/s SH SAURAV PAL	SACHIN AGGARWAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> VIRESHWAR TYAGI, SACHIN AGGARWAL()(9599249972)(PETITIONER) SASCHIN(ADVSACHIN.2705@GMAIL.COM)(9599249972)(PETITIONER) ASHOK SONI(AKSLAWYER.AS@GMAIL.COM)()(RESPONDENT)		
26	MISC. APPEAL(PMLA)- 16/2024 CM APPL. 50660/2024 WITH MISC. APPEAL(PMLA) 17/2024	BHAWNA WADHWA V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT DELHI	SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH ARORA AND VANSHITA (ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DEPUTY DIRECTOR (DDHYZO2-ED@GOV.IN)()(RESPONDENT)		
27	MISC. APPEAL(PMLA)- 17/2024 CM APPL. 51686/2024	PARVESH KUMAR GUJRAL V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DDHYZO2- ED@GOV.IN)()(RESPONDENT)		
28	MISC. APPEAL(PMLA)- 18/2024 CM APPL. 51692/2024	PARVESH KUMAR GUJRAL AND SONS V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DDHYZO2- ED@GOV.IN)()(RESPONDENT)		

29	MISC. APPEAL(PMLA)- 22/2024 CM APPL. 54171/2024 WITH MISC. APPEAL(PMLA) 23/2024 MISC. APPEAL(PMLA) 24/2024 MISC. APPEAL(PMLA) 26/2024	RAJEEV WADHWA V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER ) DD(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
30	MISC. APPEAL(PMLA)- 23/2024 CM APPL. 54180/2024	M/S P.R. FOREX PVT. LTD. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER ) DD(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
31	MISC. APPEAL(PMLA)- 24/2024 CM APPL. 54192/2024	GURDEEP KUMAR GUJJRAL AND SONS V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, DELHI	SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER ) DDHY(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
32	MISC. APPEAL(PMLA)- 26/2024 CM APPL. 54298/2024	SUBHASH ARORA V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SIDDHARTH ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SIDDHARTH ARORA & VANSHITA GUPTA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER ) DEPUTY DIRECTOR(DDHYZO2-ED@GOV.IN)(0)(RESPONDENT)		
33	RC.REV.-49/2018 CM APPL. 53929/2023 CM APPL. 53930/2023	H S BANKA V/s MOHAN LAL	DINESH KUMAR, AJEYA BHARADWAJ, AJEYA BHARADWAJ	
		<b>OTHER DETAILS OF ADVOCATES:</b> DINESH KUMAR()(9871649107)(PETITIONER) BHARDWAJ & ASSO(HARSHITBHARDWAJ959@GMAIL.COM)(9599438202)(PETITIONER ) R()(9717226848)(RESPONDENT) AJEYA BHARADWAJ(AJEYAADV@GMAIL.COM)(9599438202)(PETITIONER)		



**R-111, GROUND FLOOR LC -II,  
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	CRL.M.C.-1614/2025 CRL.M.A. 7301/2025 CRL.M.A. 7302/2025	ROHIT MIGLANI & ORS. V/s STATE OF NCT OF DELHI & ORS.	SACHIN MISHRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANUJ SHARMA(ANUJS960@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN- 727/2018) CRL.M.C. 1554/2025 FILED BY GAUTAM ANAND & ANR. (D. OF HEARING : 2025-04-02 )  P.S.-FIR NO. :(RAJOURI GARDEN- 727/2018)
<b>CASES LISTED BEFORE REGISTRARS</b>				
2	CRL.M.C.-70/2025 CRL.M.A. 399/2025 CRL.M.A. 5231/2025	HANS KUMAR JAIN AND ANR V/s STATE (NCT OF DELHI) AND ANR	MURARI TIWARI, SUDHIR NAAGAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> MURARI TIWARI & ASSOCIATES(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)( PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JYOTI NAGAR- 47/2019) W.P.(CRL) 264/2025 FILED BY ANKUR JAIN & ORS. (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(JYOTI NAGAR- 47/2019)

3	CRL.M.C.-98/2025 CRL.M.A. 532/2025	NARESH KUMAR AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MANISH	
		<b>OTHER DETAILS OF ADVOCATES:</b> S.S. ASSOCIATES(MANISHADVOCATE800064@GAIL.COM)(9899995501)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANISH (MANISHADVOCATE800064@GMAIL.COM)(9560602012)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR- 352/2024)
4	CRL.M.C.-196/2025 CRL.M.A. 1019/2025	MS RENU & ORS. V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	RAVI PARTAP SINGH BHATTI	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAVI BHATTI(RPSBHATTI37@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
5	CRL.M.C.-264/2025 CRL.M.A. 1355/2025	SH. VIJAY @ VIJAY KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAVI JOSHI	
		<b>OTHER DETAILS OF ADVOCATES:</b> S.C JOSHI (S.C.JOSHI743@GMAIL.COM)(9810654743)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR- 308/2024)
6	CRL.M.C.-363/2025 CRL.M.A. 1785/2025	ASHISH MITTAL & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RAKESH KUMAR DUDEJA	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAKESH KUMAR DUDEJA(DUDEJAADV@YAHOO.CO.IN)(9810147798)(PETITIONER)		P.S.-FIR NO. :(SARAI ROHILLA- 21/2020)
7	CRL.M.C.-365/2025 CRL.M.A. 1787/2025	TARUN GARG AND ORS V/s STATE AND ANR	MANOJ KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> HENA LAMBA(ADV.HENASHARMA@GMAIL.COM)(9818489802)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR- 828/2021)
8	CRL.M.C.-403/2025 CRL.M.A. 7091/2025	DR SUMAN KRISHNA SRIVASTAVA V/s STATE OF NCT OF DELHI & ANR.	PANKAJ KUMAR PANDEY	
		<b>OTHER DETAILS OF ADVOCATES:</b> DHEERAJ KUMAR (ADV.PANKAJPANDEY2018@GMAIL.COM)(7033907036)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) P.K. PANDEY(ADV.PANKAJPANDEY2018@GMAIL.COM)(7033907036)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH- 68/2017)

9	CRL.M.C.-444/2025 CRL.M.A. 2131/2025	RAJAT PILLAI & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	ABHISHEK KAUSHIK	
		<b>OTHER DETAILS OF ADVOCATES:</b> ABHISHEK KAUSHIK(AKROY.LAWYER@GMAIL.COM)(987316599)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH- 152/2020)
10	CRL.M.C.-627/2025 CRL.M.A. 2995/2025	ADIT RUSTAGI & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SATYAM THAREJA, ASUTOSH LOHIA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SATYAM THAREJA(OFFICE@TNCLAW.IN)(9711097015)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH- 92/2021)
11	CRL.M.C.-774/2025 CRL.M.A. 3625/2025	UMESH KUMAR AND ORS V/s STATE NCT OF DELHI AND ANR	ABHAY KUMAR, ARVIND VASHISTHA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR- 715/2017)
12	CRL.M.C.-805/2025 CRL.M.A. 3749/2025	NIKHIL TANWAR & ORS. V/s STATE OF NCT & ANR.	MANOJ KUMAR YADAV, NARESH KUMAR VASHISHT	
		<b>OTHER DETAILS OF ADVOCATES:</b> BHUSHAN (ARNESHYADAV52@GMAIL.COM)(9306185801)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARESH KUMAR VASHISHT(NARESHADVO@GMAIL.COM)(9873731018)(RESPONDENT)		P.S.-FIR NO. :(DABRI- 433/2023)
13	CRL.M.C.-808/2025 CRL.M.A. 3751/2025	JATIN KUMAR AND ORS. V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	MANISH SHERSIA	
		<b>OTHER DETAILS OF ADVOCATES:</b> MANISH SHERSIA(MANISHSHERSIA@GMAIL.COM)(9811833233)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUNJABI BAGH- 350/2022)
14	CRL.M.C.-1061/2025 CRL.M.A. 4839/2025	KAPIL WADHWA V/s STATE GOVT. OF NCT OF DELHI & ANR.	SACHIN VATS, SHEFALI SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SACHIN VATS(SACHINADVOCATEVATS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHEFALI SHARMA(SHEFALILEGALSOLUTION@GMAIL.COM)(9711113385)(RESPONDENT)		P.S.-FIR NO. :(MAURYA ENCLAVE- 24/2022)

15	CRL.M.C.-1069/2025 CRL.M.A. 4850/2025	MOHIT GIRDHAR & ORS. V/s STATE NCT OF DELHI & ANR.	RAJ KUMAR, RAJ KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJ KUMAR (RAJKUAMRJI.1966@GMAIL.COM)(9810107699)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ) RAJ KUMAR(RAJKUMARJI.1966@GMAIL.COM)(9810176994)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR- 1463/2015)
16	CRL.M.C.-1171/2025 CRL.M.A. 5216/2025	VIPIN KUMAR AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KARUNA NIDHI, JAI SUBHASH THAKUR	
		<b>OTHER DETAILS OF ADVOCATES:</b> AS A(KKDHC314@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JAI SUBHASH THAKUR(JAISUBHASHTHAKUR@GMAIL.COM)(9311008301)(PETITIONER)		P.S.-FIR NO. :(BUDH VIHAR- 219/2020)
17	CRL.M.C.-1210/2025 CRL.M.A. 5422/2025	MOHIT DHUPAR @ MOHIT DHUPER & ORS. V/s THE STATE (GOVT. OF NCT) OF DELHI & ANR.	DEEPAK PARASHAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> AJAY TYAGI (DEEPAK@DEEPAKPARASHAR.COM)(9999222728)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT )		P.S.-FIR NO. :(SHAHDARA- 90/2023)
18	CRL.M.C.-1459/2025 CRL.M.A. 6549/2025	ACHINTA KUMAR DAS V/s THE STATE NCT OF DELHI AND ANR.	CHETAN SWRUP	
		<b>OTHER DETAILS OF ADVOCATES:</b> SUNIL KESHARI(KESHARISUNIL2008@GMAIL.COM)(9891143556)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUBZI MANDI- 90/2014)
19	W.P.(CRL)-113/2025	TARA CHAND LAMBA AND ANR V/s STATE NCT OF DELHI AND ANR	SHANKER CHHABRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SHANKER CHHABRA(ADVSHANU4U@GMAIL.COM)(9868155555)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASAD NAGAR- 328/2020) W.P.(CRL) 148/2025 FILED BY AJAY KUMAR VERMA (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. :(PRASAD NAGAR- 328/2020)

20	W.P.(CRL)-148/2025	AJAY KUMAR VERMA V/s STATE THROUGH NCT OF DELHI	ANUBHAV GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANUBHAV GUPTA(ADVANUBHAV94@GMAIL.COM)(9910623535)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR- 328/2020) W.P.(CRL) 113/2025 FILED BY TARA CHAND LAMBA AND ANR (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. : (PRASAD NAGAR- 328/2020)
21	W.P.(CRL)-264/2025 CRL.M.A. 2303/2025	ANKUR JAIN & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SUDHIR NAAGAR, MURARI TIWARI	
		<b>OTHER DETAILS OF ADVOCATES:</b> SUDHIR NAAGAR (SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT ) MURARI TIWARI(MURARITIWARI.ADV@GMAIL.COM)(9811125857)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JYOTI NAGAR- 47/2019) CRL.M.C. 70/2025 FILED BY HANS KUMAR JAIN AND ANR (D. OF HEARING : 2025-03-07 )  P.S.-FIR NO. : (JYOTI NAGAR- 47/2019)
22	W.P.(CRL)-428/2025 CRL.M.A. 3905/2025	DHARMENDER SINGH V/s THE STATE OF NCT OF DELHI & ANR.	NITISH KUMAR SINGH	
		<b>OTHER DETAILS OF ADVOCATES:</b> NITISH KUMAR (ADVNKRSINGH@GMAIL.COM)(9718435661)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT ) NITISH KUMAR SINGH(ADVNKRSINGH@GMAIL.COM)(9718435661)(RESPONDENT)		P.S.-FIR NO. : (SEEMA PURI- 93/2019)